हिमाचल प्रदेश विधान सभा सचिवालय

प्राक्कलन समिति

बारहवीं विधान सभा

(2017-18)

सिंचाई एवं जन स्वास्थ्य विभाग

अग्रेत्तर कार्रवाई विवरण

सिंचाई एवं जन स्वास्थ्य विभाग से सम्बन्धित समिति के 7वें मूल प्रतिवेदन (ग्यारहवीं विधान सभा)(2008-09) पर बने 29 वें कार्रवाई प्रतिवेदन (ग्यारहवीं विधान सभा)(2010-11) में अन्तर्विष्ट सिफारिशों पर सरकार द्वारा कृत्त अग्रेत्तर कार्रवाई का विवरण।

(दिनांक: 25 अगस्त, 2017 को सदन में उपरथापित किया गया।)

विषय सूची

क्रमांक	विषय	पृष्ठ संख्या
1.	समिति का गठन	ii
2.	प्रस्तावना	iii
3.	अग्रेतर कार्रवाई विवरण	1-347

समिति का गठन

सभापति

1.	श्री कुलदीप कुमार	सभापति

सदस्य

2.	श्री जय राम ठाकुर	सदस्य
3.	डॉ0 राजीव बिन्दल	सदस्य
4.	श्रीमती सरवीन चौधरी	सदस्य
5.	श्री महेश्वर सिंह	सदस्य
6.	श्री इन्द्र सिंह	सदस्य
7.	श्री रणधीर शर्मा	सदस्य
8.	श्री बन्बर ठाकुर	सदस्य
9.	श्री कृष्ण लाल ठाकुर	सदस्य
10.	श्री राम कुमार	सदस्य
11.	श्री किरनेश जंग	सदस्य

हिमाचल प्रदेश विधान सभा सचिवालय

1.	श्री सुन्दर सिंह वर्मा	सचिव
2.	श्रीमती सुन्दर लाल नेगी	उप सचिव एवं समिति अधिकारी

प्रस्तावना

मैं, **सभापति**, प्राक्कलन समिति (बारहवीं विधान सभा)(2017-18), समिति द्वारा प्रदत्त अधिकार से प्रदेश में सिंचाई एवं जन सवास्थ्य विभाग विभाग के विकास कार्यों से संबंधित आय-व्ययक प्राक्कलनों की संवीक्षा पर बने समिति के 7वें मूल प्रतिवेदन (ग्यारहवीं विधान सभा)(2008-2009) में अन्तर्विष्ट सिफारिशों पर बने समिति के 29वें कार्रवाई प्रतिवेदन (ग्यारहवीं विधान सभा)(2010-2011) में अन्तर्विष्ट पुनः संस्तुतियों के संदर्भ में सरकार द्वारा कृत्त "अग्रेतर कार्रवाई विवरण" को सदन में उपस्थापित करता हूँ।

प्राक्कलन समिति का गठन विधान सभा सचिवालय की प्रक्रिया एवं कार्य संचालन नियमावली, 1973 (नवम् संस्करण) के नियम-209 एवं 211 के अनुसरण में वर्ष 2017-2018 के लिए माननीय अध्यक्ष महोदय द्वारा जारी अधिसूचना दिनांक 18.04.2017 को किया गया।

समिति का 29वाँ कार्रवाई कार्रवाई प्रतिवेदन (ग्यारहवीं विधान सभा)(2010-2011) दिनांक 22.04.2011 को आवश्यक कार्रवाई हेतु सरकार को प्रेषित किया। जिसके विभागीय उत्तर दिनांक 02.09.2014 को प्राप्त हुए तथा समिति ने दिनांक 17.10.2014 की आयोजित बैठक में विचार-विमर्श किया तथा अतिरिक्त जानकारी प्राप्त करने के उद्देश्य से उद्धरण विभाग को प्रेषित किया जिसके उत्तर विभाग से दिनांक 19.11.2016 को प्राप्त हुए। समिति प्राप्त विभागीय उत्तरों से संतुष्ट नहीं हुई और पुनः विभाग से अतिरिक्त जानकारी प्राप्त करने के उद्देश्य से विभाग को उद्धरण प्रेषित किया। जिसके उत्तर विभाग से दिनांक 18.07.2017 को प्राप्त हुए। दिनांक 03.08.2017 को आयोजित बैठक में समिति ने प्राप्त विभागीय उत्तरों पर विचार-विमर्श किया तथा विचारोपरान्त इस पर संतुष्टि प्रकट की तथा अग्रेतर कार्रवाई विवरण बनाने का निर्णय लिया। यह "अग्रेत्तर कार्रवाई विवरण" विभाग से प्राप्त सूचनाओं पर आधारित है।

समिति ने दिनांक 17.08.2017 को आयोजित बैठक में इसे विचारोपरान्त अपनाया तथा सभापति महोदय को सदन में उपस्थापित करने के लिए प्राधिकृत किया।

(कुलदीप कुमार)
सभापति,
प्राक्कलन समिति।

शिमलाः 171004
दिनांकः 17.08. 2017

अग्रेतर कार्रवाई विवरण

प्राक्कलन समिति ग्याहरवीं विधान सभा (2010–11) सिंचाई एवं जन स्वास्थ्य विभाग 29वॉ कार्रवाई प्रतिवेदन पर अग्रिम कार्रवाई बारे ।

सिंचाई एवं जन स्वास्थ्य विभाग के सातवें मूल प्रतिवेदन (ग्याहरवीं विधान सभा)(2009–10) में अन्तर्विष्ट सिफारिशों पर विभाग द्वारा की गई कार्रवाई पर अधारित

क्र0 सं0	पृष्ठ सं0	समिति द्वारा पुनः की गई सिफारिशें	विभागीय उत्तर
1	1	क्योंकि समिति विभागीय उत्तर से सन्तुष्ट नहीं हुई है अतः पुनः सिफारिश करती है कि विभाग आश्वासन अनुरूप इस योजना के अन्तर्गत नालियों की गहराई तथा पानी की शुद्धता आदि की हर प्रकार से जांच करें । रिर्पोट समिति को भी उपलब्ध करवाएं ।	इस मद के सम्बन्ध में समिति को अवगत करवाया जाता है कि सरकाघाट मण्डल के अन्तर्गत रखोह, चोलथरा, अवाहदेवी योजना को वर्ष 2008–09 में चालू करके कार्यन्वित किया जा चुका है । वर्ष 2008–09 में गर्मियों में पानी की ज्यादा मांग होने के कारण योजना की चालू करने के लिए मुख्य पाईप लाईन को बिना सफाई किए ही पानी की आपूर्ति करनी पड़ी थी । पाईपों में जंग लगा होने से लोगों को लाल रंग का पानी दिया गया था । लेकिन जब लगातार पानी की आपूर्ति की गई, तब पानी साफ सुथरा आना शुरू हो गया। आजकल भी लोगों को पानी साफ सुथरा वितरित किया जा रहा है । समय–समय पर इस पानी की लैब में सैम्पलिंग/टैस्ट किये जा रहे हैं, उसमें भी यह पानी शुद्व पाया गया है। खरीद से पहले पाईपों की गुणवत्ता का परीक्षण मानकों के अनुरूप किया जा चुका है तथा कार्य करने के दौरान भी पाईपों को निर्धारित मानकों के अनुसार ही लगवाया गया था ।
2	12–13	उपरोक्त के मद्देनजर समिति सिफारिश करती है कि 'बरोट–कमलाह–अवाहदेवी पेयजल योजना' के सम्बन्ध में अगली कार्रवाई करने से पहले 'सानन पॉवर हाऊस' के लिए राजा मण्ड़ी व पंजाब गावर्नमेंट/पंजाब विद्युत बोर्ड के मध्य किए गए 'एग्रीमैंट' की कॉपी हासिल की जाए। उसके बाद दोनों प्रदेशों की सरकारों के मध्य उच्च स्तर पर बातचीत से समस्या का निराकरण कर इस पेयजल योजना को कार्य अंजाम देने के लिए प्रयत्न करें।	इस मद के सम्बन्ध में समिति को अवगत करवाया जाता है कि सानन पॉवर हाऊस का करार जोकि राजा मण्डी व पंजाब गवर्नमेंट/पंजाब विद्युत बोर्ड के मध्य किए गए है विभाग के अभिलेख में उपलब्ध नहीं है । जिसके लिए विभाग ने प्रधान सचिव (विद्युत) हिमाचल प्रदेश सरकार से अनुरोध किया है। करारनामा प्राप्त होने पर समिति को प्रस्तुत किया जाऐगा ।

<table>
<tr><td>3</td><td>15</td><td>(i) विभाग प्राथमिकता के आधार पर सर्वप्रथम 'नान– कवर्ड' बस्तियों में स्वच्छ पेयजल उपलब्ध करवाएं, तदोपरान्त 'पार्शली कवर्ड' बस्तियों को 'फूली कवर्ड' करने के लिए काम करें;</td><td>इस मद के सम्बन्ध में समिति को अवगत करवाया जाता है कि भारत सरकार के दिशानिर्देशों के अनुसार स्वच्छ पेयजल उपलब्ध करवाने की प्राथमिकता पेयजल की न्यूनतम दर प्रति व्यक्ति प्रतिदिन 40 लीटर से बढा कर 55 लीटर प्रतिदिन की गई है। जिस के आधार पर प्रदेश में 01.04. 2014 को कल 53604 बस्तियों में से कोई भी बस्ति नॉन कवर्ड (NC) नहीं है व 21783 बस्तियां पार्शली कवर्ड (PC) (आंशिक रूप से पेयजल उपलब्धता वाली) हैं 31821 बस्तियों फूली कवर्ड (FC) (पूर्ण रूप से स्वच्छ पेयजल उपलब्ध) है । प्रदेश में 1.4.2014 को पानी की उपलब्धता के अनुसार बस्तियों का विवरण निम्न प्रकार से है:–
<table>
<tr><th>कुल बस्तियां</th><th>ऐसी बस्तियां जिनमें जन – संख्या > 0और <100 प्रतिशत लाभान्वित</th><th>बस्तियां जिनमें शत–प्रतिशत जन –संख्या लाभान्वित</th></tr>
<tr><td>1</td><td>2</td><td>3</td></tr>
<tr><td>53604 बस्तियां</td><td>21783 बस्तियां</td><td>31821 बस्तियां</td></tr>
</table>
इन सभी 21783 पार्शली कवर्ड बस्तियों (आंशिक रूप से पेयजल उपलब्धता वाली) चरणबद्व तरीके से फूली कवर्ड करने के लिए विभाग प्रयासरत है ।</td></tr>
<tr><td></td><td></td><td>(ii) 'फिल्टर बैडज' सभी जगह लगाए जाने चाहिए । जहॉ नहीं लगे हैं, 'फेश सर्वे' करवाकर इस काम को शीघ्रातिशीघ्र पूरा किया जाए; और</td><td>इस मद के सम्बन्ध में समिति को अवगत करवाया जाता है कि फिल्टर बैड का निर्माण योजना के निर्माण के दौरान ही किया जाता है । यहां यह भी बताना उचित होगा कि प्रत्येक सतही स्त्रोत पर आधारित पेयजल योजना के प्राक्कलन में इसका प्रावधान किया जाता है। इसके अतिरिक्त पुरानी पेयजल योजनाओं में यदि फिल्टर बैड कार्य नहीं कर रहे है उनकी आवश्यकतानुसार मुरम्मत एवं पुर्न निर्माण किया जाता हैं । ।</td></tr>
<tr><td></td><td></td><td>(iii) एम0एल0एज0 प्राथमिकता की योजनाएं वहीं बनाई जाएं, जहां बनाने के लिए विधायक द्वारा कहा गया हो।</td><td>इस मद के सम्बन्ध में समिति को अवगत करवाया जाता है कि एम0एल0एज0 प्राथमिकता की योजनाएं वहीं बनाई जा रही हैं, जहॉ बनाने के लिए विधायक द्वारा प्राथगिकता दी जाती हैं ।</td></tr>
</table>

4	16	कॉगड़ा, चम्बा, सुन्दरनगर, नाहन, बिलासपुर तथा सोलन के लिए बनाए जाने वाले 'सीवरेज प्रोजैक्टस' के 'प्रोपोजलज' को विभाग भारत सरकार से पुनः टेकअप कर स्वीकृति प्राप्त की कोशिश करें ताकि इन योजनाओं पर कार्य शीघ्र आरम्भ हो सके ।	इस मद के सम्बन्ध में समिति को अवगत करवाया जाता है कि कांगड़ा शहर की सीवरेज स्कीम जिसको पूरा करने के लिए रू.1150.00 लाख की आवश्यकता है इस योजना पर मार्च 2014 तक रू. 1080.40 लाख व्यय किये जा चुके हैं तथा 75 प्रतिशत कार्य पूर्ण कर लिया गया है । चम्बा शहर की सीवरेज स्कीम जिसको पूरा करने रू. 688.67 लाख की आवश्यकता है इस योजना पर मार्च 2014 तक रू. 688.67 लाख व्यय किये जा चुके हैं तथा कार्य पूर्ण कर लिया गया है तथा चम्बा शहर से बाहर छुटे हुए कस्बों जिन की अनुमानित लागत रू. 673.61 लाख है, जिसके अन्तर्गत रू. 357.14 लाख व्यय किए जा चुके हैं । सुन्दरनगर शहर की सीवरेज स्कीम जिसको पूरा करने के रू.1630. 00 लाख की आवश्यकता है । इस योजना पर मार्च 2014 तक रू.1517. 42 लाख व्यय किये जा चुके हैं तथा स्कीम आंशिक रूप से चालू कर दी गई है । बिलासपुर शहर की सीवरेज स्कीम जिसको पूरा करने के रू. 2156. 00 लाख की आवश्यकता है। इस योजना पर मार्च 2014 तक रू. 10.00 लाख व्यय किये जा चुके हैं। सोलन शहर की सीवरेज स्कीम जिसको पूरा करने के रू.8000.00 लाख की आवश्यकता है इरा योजना पर मार्च 2014 तक रू.2240.36 लाख व्यय किये जा चुके हैं तथा स्कीम का कार्य प्रगति पर है। नाहन शहर की सीवरेज स्कीम की डी.पी.आर. रू. 1796.75 लाख की बना कर शहरी विकास विभाग को भेजी गई है । सीवरेज योजनाओं के कार्यन्वयन के लिए धन प्रदेश सरकार द्वारा मॉग संख्या–28 के अन्तर्गत आबंटित किया जाता है, जोकि शहरी विकास विभाग द्वारा संचालित की जाती है। योजनाओं की प्राथमिकता तथा उनके लिए धन शहरी विकास विभाग द्वारा आंबटित किया जाता है ।

5	17	जहॉ–जहॉ पैन्डिंग पडी स्वजलधारा की योजनाओं के लिए लोगों द्वारा अपने हिस्से के पैसे को जिलाधीश कार्यालय में जमा करवा दिया गया है , वहॉ पर विभाग या तो उन योजनाओं को किसी तरह शुरू करें अन्यथा जमा किए पैसों को ब्याज सहित उन्हें वापिस करें ।	इस मद के सम्बन्ध में समिति को अवगत करवाया जाता है कि प्रदेश में स्वजलधारा योजना 2002–03 में आरम्भ हुई । इस योजना के अर्न्तगत अभी तक 2629 योजनाओं को स्वीकृति प्रदान की गई तथा रु06119.11 लाख की राशी खर्च की जा चुकी है। इस योजना के अर्न्तगत लाभार्थी समूहो द्वारा अंशदान राशी अपने बचत खातों में रखी गई है । अतः लम्बित योजनाओं की राशी लागार्थी समूह अपनी जगा राशी स्वतः ही निकाल सकते है।
6	18	उपरोक्त उत्तर के मध्यनजर समिति सिफारिश करती है कि विभाग इसका अपने स्तर पर लोगों के सहयोग को सुनिश्चित करते हुए सर्व मान्य कोई रास्ता निकालें । यदि ऐसा सम्भव नहीं हो तो ' बैनीफिशरीज' द्वारा दिए जाने वाले 10 प्रतिशत हिस्से को प्रदेश सरकार वहन करें, ताकि इसके अर्न्गत केन्द्र से आने वाले वित्तीय सहायता का लाभ लोगों को मिल सके ।	इस मद के सम्बन्ध में समिति को अवगत करवाया जाता है कि कमान विकास एवं जल प्रबन्धन कार्यक्रम के अन्तर्गत 10 प्रतिशत हिस्से की भागीदारी के लिए समय–समय पर लाभार्थियों को आवश्यक निर्देश दिये जाते है, परन्तु छोटे एंव गध्यम किसानों की सीमित आय होने के कारण कुल अनुमानित लागत का 10 प्रतिशत हिस्सा अदा करने की स्थिति में नहीं है और इस शर्त को समाप्त कर देना चाहिए । यह सुझाव विभाग द्वारा सी0ए0डी0डब्लयू0एम0 के वर्किंग ग्रूप द्वारा 11वीं पंचवर्षीय योजना में भी प्रस्तावित किया था । परन्तु इस पर निर्णय नही हुआ ।

7	19	विभागीय उत्तर को देखते हुए समिति सिफारिश करती है कि विभाग अधिकारियों/कर्मचारियों के विरूद्व चल रहे सभी 'कोर्ट केसिज' को प्राथमिकता के आधार पर शीघ्र निपटाने के लिए प्रयत्न करें ।	इस मद के सम्बन्ध में समिति को अवगत करवाया जाता है कि अधिकारियों /कर्मचारियों के विरूद्व चल रहे सभी कोर्ट केसिज को प्राथमिकता के आधार पर शीघ्र निपटाने की पूर्ण कोशिश कर रहा है ।

8	20	रेन वॉटर हारवैस्टिंग का कार्य को पूर्णतया: सिंचाई एवं जन स्वास्थ्य विभाग के अन्तर्गत ही रखा जाना चाहिए, क्योंकि अन्य विभाग इस कार्य के लिए उपयुक्त नहीं हैं ।	इस मद के सम्बन्ध में समिति को अवगत करवाया जाता है कि हिमाचल प्रदेश में 'रेन वॉटर हारवैस्टिंग एक बहुत बड़ा कार्य है जिसे सफल बनाना एक बहुत बड़ी चुनौती है और इसके लिए सभी विभागों को एकजुट होकर कार्य करने की आवश्यकता है ताकि इस कार्य को अविलंब पूर्ण किया जा सके । सिंचाई एवं जन स्वास्थ्य विभाग पहले से ही इस क्षेत्र से कार्य कर रहा है। इस विभग द्वारा अब तक 460 रेन वॉटर हारवैस्टिंग रट्टक्चर का कार्य पूर्ण कर लिय गया है तथा 240 का कार्य प्रगति पर है । इस क्षेत्र मे अन्य विभाग जैसे ग्रामीण विकास विभाग, वन विभाग तथा कृषि विभाग भी अपने कार्यक्रमों के अन्तर्गत वित्तीय सहायता प्राप्त करके इस कार्य को कर रहे है ।

9	23	ऐसे सारे 'प्रोजैक्टस' विशेषतया: सीर खडड एवं सोन खडड के तटीयकरण के 'प्रोजैक्टस' से भारत सरकार अथवा किसी अन्य 'एजैंसी' द्वारा दर्ज की गई आपत्तियों का शीघ्र निवारण कर इनकी डी0पी0आर0 बनाकर शीघ्रातिशीघ्र भारत सरकार को स्वीकृति हेतु प्रेषित की जाए ।	इस मद के सम्बन्ध में समिति को अवगत करवाया जाता है कि स्टेबेलाईजेशन सीर खडड बाढ़ नियन्त्रण कार्य जाहू से बम्म तहसील घुमारवीं जिला बिलासपुर की परियोजना रू. 23.17 करोड़ की टी.ए.सी. एम.ओ.डब्लयू.आर. भारत सरकार से स्वीकृति प्राप्त कर ली गई है। इस योजना के अन्तर्गत 120 हैक्टेयर भूमि को बचाया जा सकेगा । इस के मध्यनजर हिमाचल प्रदेश सरकार द्वारा एक प्रस्ताव भारत सरकार को बाढ़ नियन्त्रण के लिए धन उपलब्ध करवाने के लिए भेजा गया था जिसे भारत सरकार के टी.ए.सी. योजना आयोग द्वारा स्वीकृत कर लिया गया है, लेकिन अभी तक धन उपलब्ध नहीं करवाया गया है । इसी प्रकार सीर खडड का तटीयकरण बरछवाड़ से जाहू पुल तैहसील सरकाघाट जिला मण्डी की योजना भारत सरकार को सितम्बर 2012 में रू. 62.4641 करोड़ की स्वीकृति हेतू भारत सरकार द्वारा अप्रैल 2014 में कुछ आपत्तियाँ उठाई गई है जिन को दूर करने के लिए विभाग प्रयासरत है । इस योजना के अन्तर्गत 115 हैक्टेयर भूमि को बचाया जा सकेगा । सोन खडड में बाढ़ नियन्त्रण की योजना रू. 6.38 करोड़ की स्वीकृति हुई थी । इस योजना के अन्तर्गत प्रस्तावित 3775 मीटर तटबन्ध का कार्य पूर्ण कर लिया गया है । इस के साथ 56 हैक्टेयर प्रस्तावित भूमि को बचा लिया गया है।
10	24	(i) प्रदेश स्तर पर अनेकों सीवरेज योजनाओं का कार्य लम्बित पड़ा है । समिति सिफारिश करती है कि सभी लम्बित पडी 'सीवरेज' योजनाओं के कार्य को विभाग शिघ्रातिशीघ्र पूरा करें ताकि इसकी 'कास्ट एसक्लेशन' से बचा जा सके ।	इस मद के सम्बन्ध में समिति को अवगत करवाया जाता है कि प्रदेश में कुल 57 शहरों में से 50 शहरों की सीवरेज स्कीम (मल निकास योजनाओं) का कार्य विभाग के पास है तथा शेष 7 शहरों की योजनायें कन्टोन बोर्ड व हाउसिंग बोर्ड के अधीन है तथा 18 शहरों व 2 ग्रामीण कस्बों की मल निकास योजनायें पूर्ण कर ली गई है तथा 24 शहरों की सीवरेज स्कीमों में (मल निकास योजनाओं) का कार्य प्रगति पर है । सीवरेज योजनाओं के कार्यान्वयन के लिए धन प्रदेश सरकार द्वारा मॉग संख्या--28 के अन्तर्गत आबंटित किया जाता है, जोकि शहरी विकास विभाग द्वारा संचालित की जाती है। योजनाओं की प्राथमिकता तथा उनके लिए धन शहरी विकास विभाग द्वारा आंबटित किया जाता है ।

		(ii) समिति यह भी सिफारिश करती है कि विभाग MC या Municipal Committees के चारों ओर जहाँ–जहाँ 'सैटेलाईट टाऊनज' बसे हैं, उन सभी का सर्वे कर वहाँ 'सीवरेज' योजनाएं बनाने के लिए कार्य करें ।	इस मद के सम्बन्ध में समिति को अवगत करवाया जाता है कि उत्तर शहरी विकास विभाग से अपेक्षित है ।
11	25	उपरोक्त उत्तर के मध्यनजर जहाँ एक ओर समिति मानती है कि 'हैण्ड पम्पस' का लगाया जाना प्रदेश भर में सफलतम कार्यक्रमों में से एक है जिससे ग्रामीण स्तर पर पीने के पानी की किल्लत का निदान हुआ है, लेकिन समिति यह भी मानती है कि 'ग्रॉऊड वॉटर' के स्तर को बनाए रखना भी प्रदेश तथा देश के प्रति हमारी जिम्मेवारी है । इसलिए समिति सिफारिश करती है कि भविष्य में हैण्ड पम्प/टयूबवैलज को उन्हीं जगहों पर लगाया जाए जहाँ पर 'पाईप वॉटर' की सुविधा देने में विभाग पूर्णतयाः असमर्थ हो । इस प्रकार 'ग्रॉऊड वॉटर' के अत्याधिक इस्तेमाल से पर्यावरण को होने वाले नुकसान से भी बचा जा सकेगा ।	विभाग नें समिति की सिफारिश के अनुरूप हैण्ड पम्प लगाने के लिए मानक पत्र संख्या आई0पी0एच0–पी0एच0–हैण्डपम्प/2014–1769–1845, दिनांक 17.7.2014 द्वारा जारी कर दिए है, जिसकी प्रति समिति के अवलोकनार्थ संलग्न है । नए नलकूप जो पेयजल एवं सिंचाई की मांग अनुसार भू–जल के लैवल को ध्यान में रखते हुए ही प्रस्ताव बनाए जाते हैं ।
12	26	समिति सिफारिश करती है कि करूणामूलक आधार पर नौकरी देने के सारे लम्बित मामले शीघ्र निपटाएं जाएं । इस आधार पर नौकरी देने बारे 'पॉलीसी' में जो संशोधन किया गया है, उसकी प्रति समिति को उपलब्ध करवाई जाए ।	इस मद के सम्बन्ध में समिति को अवगत करवाया जाता है कि करूणामूलक आधार पर नौकरी आवेदन पत्रों को प्राथमिकता के आधार पर निपटाए जाते है तथा पॉलिसी से सम्बन्धित संशोधनों की प्रतियॉ समिति को अवलोकनार्थ प्रस्तुत है ।
13	27	उपरोक्त के मध्यनजर समिति सिफारिश करती है कि विभाग तकनिकी कर्मचारियों को मशीनरी की जानकारी देने के लिए समय–समय पर प्रशिक्षण का आयोजन करें। इससे जहाँ एक और कर्मचारियों की कार्यकुशलता में वृद्धि होगी साथ ही विभाग की मशीनरी का ठीक से उपयोग तथा 'लूक आफटर' भी हो सकेगा ।	इस मद के सम्बन्ध में समिति को अवगत करवाया जाता है कि जो हैल्पर एवं बेलदार पम्प चलाते हैं उनको तकनिकी प्रशिक्षण विभाग के मण्डी स्थित प्रशिक्षण केन्द्र में प्रशिक्षण देने हेतु कार्यक्रम आरम्भ किया जा रहा है ।

0*0

अधिशासी

Vidya Stokes
Hon'ble IPH & Horticulture Minister

No.IPH-PH-Hand Pumps/2014- 1769-1845
Himachal Pradesh
Irrigation & P.H. Department

To

All Chief Engineers.
Under I&PH Department in H.P.

All Superintending Engineers.
Under I&PH Department in H.P.

Dated Shimla-1 the 17th July, 2014.

Subject:- Norms for installation of hand pumps.

A copy of Notification No.IPH-B (F)5-4 dated 14th July, 2014 received from the Additional Chief Secretary (IPH) to the Govt. of H.P. Shimla-2 on the subject cited above is sent herewith alongwith its enclosure for information and necessary action.

It is requested that these Norms be adhered strictly and also brought to the notice of all concerned for strict compliance.

Encl:-As above.

Superintending Engineer (Works).
For Engineer-in-Chief.
I&PH Deptt., Shimla-1.

Copy to the Additional Chief Secretary (IPH) to the Govt. of H.P. Shimla-2 for information please.

Copy alongwith copy of above is forwarded to the Superintending Engineer. P&I-I I&PH H.Q. Shimla-1 for information and necessary action.

Copy alongwith copy of above is forwarded to all the Executive Engineers. I&PH Department. H.P. for information and necessary action.

Copy alongwith copy of above is forwarded to the Joint Controller (F&A) I&PH H.Q. Shimla-1 for information and necessary action.

Encl:- As above.

Superintending Engineer (Works).
For Engineer-in-Chief.
I&PH Deptt., Shimla-1.

Government of Himachal Pradesh
Department of Irrigation & Public Health

No. IPH-B(F)5-4/2012 Dated Shimla-2, 14th July,2014.

FR
S.E(Works) to all
May circulate to
field offices
ENC
14/7/14
14-7-14
PH section
14/7

NOTIFICATION

The Governor, Himachal Pradesh is pleased to notify the Norms for Installation of Hand Pumps by Irrigation & Public Health Department in Himachal Pradesh as per Annexure enclosed herewith.

By Order

Additional Chief Secretary (IPH) to the
Government of Himachal Pradesh

Endst. No. IPH-B(F)5-4/2012 Dated Shimla-2, 14th July,2014.

Copy forwarded to following for information and further necessary action:-

1. The Engineer-in- Chief(IPH) U.S. Club, Shimla-1 with the request to upload the above on official website of IPH Department.
2. All the Deputy Commissioners, H.P.
3. All the Chief Engineers(IPH) H.P.
4. All the Superintending Engineer's (IPH),H.P.
5. PS to Hon'ble IPH Minister Himachal Pradesh, Shimla-2.
6. Guard file.

(Dr. S.K. Kapila)
Special Secretary (IPH) to the
Government of Himachal Pradesh
0177 2626097

270

NORMS FOR INSTALLATION OF HAND PUMPS BY IRRIGATION & PUBLIC HEALTH DEPARTMENT IN HIMACHAL PRADESH

All the census villages in the State have been provided with drinking water facilities in the mid-nineties. As per data realignment made on 1st April, 2013, out of 53604 habitations, 29911 habitations have been provided water facility at a rate of 70 Lpcd. During the year 2013-14, 2526 habitations have been covered against the target of 2500 habitations by the IPH Department. It is proposed to cover 2500 habitations during 2014-15. The hand pumps shall therefore be installed in Govt. schools/Govt. institutions/ religious places & tail end of the schemes having erratic water supply besides it also needs to be ensured that installation of Hand Pumps shall not disturb the local existing water sources & traditional water Bowaries, wells, spot sources & other traditional water sources etc.

The following Norms are hereby fixed for installation of hand pumps by the IPH Department in the state in a locations/habitations:-

1. Where there is no potable water source;
2. Where potable water is not economically viable, to construct piped water supply scheme;.
3. No hand pump shall be installed in such locations where it has already reached maximum saturation level;
4. Population to be served should not be less than 50 persons;
5. No hand pump shall be installed on the high ways and State Roads;
6. The habitations being provided connectivity during the last two years shall be given priority by promoting off road installation of hand pumps; and
7. The maximum distance between two manually operated hand pumps should not be less than 100 meters and 200 meters in case of energized hand pumps;
8. Hand pumps where discharge is less than 2LPS should not be energized and energization shall be restored to after ascertaining dependable discharge by 6-8 hours of continuous flushing;
9. The user group shall undertake to bear energy charges for energizing the hand pumps including installation of electricity meter and tariff etc. which shall be decided by the User Group;
10. The following Committee will identify/select the sites for installation of hand pumps:-

1.Chief Engineer(IPH) concerned Zone	Chairman
2.Superintending Engineer(IPH) concerned Circle	Member
3.Executive Engineer(IPH) concerned Division	-do-
4.Senior Hydrologist GWO Una	-do-
5.Representative of DC for each Division	-do-
6.Representative of CMO for each Division	-do-

These Norms be strictly adhered to and brought to the notice of the all concerned in the IPH Department for strict adherence forth with.

COURT MATTER

No. IPH-A-G(7)-6-1/2013
Government of Himachal Pradesh
Irrigation and Public Health Deptt.

From

The Secretary (IPH) to the
Govt. of Himachal Pradesh.

To

The Engineer-in-Chief,
I&PH Department,
US Club, Shimla-1.

Dated Shimla-171002, the 5/01/2013

Subject:- **Appointment(s) on compassionate grounds to be made as per the decision(s)/direction(s) of the Hon'ble Court(s). Latest instruction(s) thereof.**

Sir,

I am directed to invite your attention to letter No. Fin-F(9)-1/2004 dated 21.12.2012 received from Principal Secretary (Finance) to the Govt. of H.P. addressed to all the Administrative Secretaries to the Govt. of HP and all the HOD's on the subject cited above and to request you that the cases for providing employment on compassionate grounds under kith and kin policy be examined in pursuance to these instruction(s) in future. **However, photocopy of the same is enclosed for ready reference.**

Your faithfully,

Deputy Secretary(IPH) to the
Govt. of Himachal Pradesh

112

PERSONAL ATTENTION
COURT MATTER

No. Fin-F-(9)-1/2004
Government of Himachal Pradesh
Finance Department
(Expenditure Control - II)

S2394964
29/12/2012

From

The Principal Secretary (Finance) to the
Government of Himachal Pradesh, SHIMLA -2.

To

1. All the Administrative Secretaries to the Government of Himachal Pradesh, SHIMLA - 2.
2. All the Head(s) of Department(s) in H. P.

Dated: Shimla - 171 002, the 21st December, 2012.

Subject:- Appointment(s) on compassionate grounds to be made as per the decision(s)/direction(s) of the Hon'ble Court(s) - Latest instruction(s) thereof.

Sir,

While dealing with the cases for providing employment assistance on compassionate grounds to the eligible dependents of the deceased Government employee on the above subject, it has been observed that un-necessary litigation in such cases is increasing day by day for want of proper interpretation of the policy of the Department of Personnel framed in this regard and subsequent instruction(s) issued from time to time thereof. In fact, it has already been made clear vide Para-1 of the policy of the Department of Personnel dated 18.01.1990 that the employment on compassionate grounds to the dependents of Government servants who die while in service is not to be provided as a matter of right. It should be given only in deserving cases where the family of the deceased Government servant is left in indigent circumstances

...2/...

requiring immediate means of subsistence. Even the Apex Court in many of its judgement(s) has strengthened this provision of the policy of the Department of Personnel. Also, it has been made clear vide Department of Personnel's instruction(s) dated 24.08.2002 & 02.09.2002 as to how to ascertain the indigency of the family of the deceased Government servant while analyzing the cases seeking employment assistance on compassionate grounds.

Further, vide Para-10(C) of the policy of the Department of Personnel framed for providing compassionate employment, it has also been made clear that the provision of employment assistance was introduced in 1958 and since then a number of welfare measures have been introduced by the Government which made significant difference in the financial position of the families of the Government servants dying in harness. The benefit received by the family on account of these measures like family pension, ex-gratia grant, death gratuity, Employees Group Insurance Scheme, leave encashment, Deposit Link Insurance in case of GPF subscriber(s) and the amount payable in case of Contributory Pension Scheme holders may be kept in view while considering cases of employment assistance on compassionate grounds. The Hon'ble Supreme Court of India in Civil Appeal No. 6224 of 2008 dated 23.05.2012 titled Union of India & Anr. Versus Shashank Goswami & Anr. has also held that the financial conditions of the family of the deceased Government employee should be taken into consideration while deciding the case of compassionate employment if these have already been incorporated in the Rules/Policy framed in this regard (Copy enclosed).

.....3/.....

Thus, in order to avoid un-necessary litigation(s) in such (3) cases vis-à-vis their proper processing at each level of the Government, it has been decided that all the cases seeking employment assistance on compassionate grounds may be examined by the respective Head(s)/Administrative Departments in the light of aforesaid fact(s) viz. mandatory provisions of the policy/instructions of the Department of Personnel about feasibility & indigency of the family of the deceased Government employee vis-à-vis the latest judgement of the Hon'ble Supreme Court of India, as mentioned above, before sending them to Finance Department.

You are, therefore, requested to kindly ensure strict compliance of the aforesaid instructions of the Government in the Departments working under your control.

Yours faithfully,

Special Secretary (~~Finance~~-Exp.) to the
Government of Himachal Pradesh, SHIMLA -2.

Government of Himachal Pradesh
Finance Department
(Expenditure Control - II)

No. Fin-F-(A)-(16)-1/2013, Dated Shimla - 2, the 10.09.2013

OFFICE MEMORANDUM

Subject:- Appointment of sons/daughters/near relations of Government servant who die in harness leaving his family in immediate need of assistance.

The undersigned is directed to say that it has been noticed at the Government level that the instructions contained in the Department of Personnel's OFFICE MEMORANDUM No. Per.(AP-II)-F-(4)-4/89-V dated 10th November, 2008 are not being adhered.

2. The above instructions of providing employment on compassionate grounds to 5% of vacancies falling under the direct recruitment quota in Class-III & Class-IV may be adhered to.

Principal Secretary (Finance) to the
Government of Himachal Pradesh, SHIMLA - 2.

To

All Administrative Secretaries
Government of Himachal Pradesh.

Endst. No. Fin-F-(A)-(11)-2/2011, Dated Shimla - 2, 10.09.2013

1. The Secretary to Governor, H.P., Shimla - 2.
2. The Divisional Commissioner(s), Shimla/Kangra/Mandi.
3. The Secretary, H. P. Vidhan Sabha, Shimla - 4.
4. All Heads of Departments in Himachal Pradesh.
5. The Secretary, H. P. Public Service Commission, Shimla -2.
6. The Secretary, H. P. Subordinate Services Selection Board, Hamirpur.
7. The Registrar General, H. P. High Court, Shimla.
8. The Secretaries/Chairman/Managing Directors/Registrar of the Public Sector Undertakings/autonomous bodies and Boards/Corporations etc. in Himachal Pradesh.

Special Secretary (Finance) to the
Government of Himachal Pradesh, SHIMLA - 2.

Government of Himachal Pradesh
Finance Department
(Expenditure Control - II)

No. Fin-F-(A)-(16)-1/2013, Dated Shimla - 2, the 10.02.2013

OFFICE MEMORANDUM

Subject:- Appointment of sons/daughters/near relations of Government servant who die in harness leaving his family in immediate need of assistance - Modification thereof.

With a view to meet out the requirement(s) of Recruitment & Promotion Rules and to ensure required work efficiency amongst the compassionate appointees which is quite essential for performing day-to-day work as also in view of the legal requirement of carrying out all recruitment in accordance with the Recruitment and promotion Rules of any, it has now been *decided in partial modification of Department of Personnel's Office Memorandum No. Per.(AP-II)-F-(4)-3/84-Part-I dated 06.08.1992* that the condition of passing pre-typing test @ required speed prescribed for direct appointee(s) be made compulsory before anyone is given compassionate appointment against Class-III Clerical post as per the requirement of Recruitment & Promotion Rules made for that post.

2. These instructions will come into force with immediate effect & the concerned Administrative Head(s) shall take measures to ensure strict compliance with these instructions.

3. These instructions are being issued in conferment of powers given in the Business of Government of Himachal Pradesh (Allocation) Rule (144th Amendment) Rules, 2013 notified on 4th September, 2013.

Principal Secretary (Finance) to the
Government of Himachal Pradesh, SHIMLA - 2

To

All Administrative Secretaries
Government of Himachal Pradesh.

Endst. No. Fin-F-(A)-(11)-2/2011, Dated Shimla - 2, the 10.02.2013

1. The Secretary to Governor, H.P., Shimla - 2.
2. The Divisional Commissioner(s), Shimla/Kangra/Mandi.
3. The Secretary, H. P. Vidhan Sabha, Shimla - 4.
4. All Heads of Departments in Himachal Pradesh.
5. The Secretary, H. P. Public Service Commission, Shimla -2.
6. The Secretary, H. P. Subordinate Services Selection Board, Hamirpur.
7. The Registrar General, H. P. High Court, Shimla.
8. The Secretaries/Chairman/Managing Directors/Registrar of the Public Sector Undertakings/autonomous bodies and Boards/Corporations etc. in Himachal Pradesh.
9. 100 Spare Copies.

Special Secretary (Finance) to the
Government of Himachal Pradesh, SHIMLA - 2

Government of Himachal Pradesh
Finance Department
(Expenditure Control - II)

No. Fin-F-(A)-(15)-1/2013, Dated Shimla - 2, the 10.09.2013

OFFICE MEMORANDUM

Subject:- Appointment of sons/daughters/near relations of Government servant who die in harness leaving his family in immediate need of assistance - Modification thereof.

1. As per Notification No. GAD(CC)-5-2/71 dated 04.09.2013, the subject matter regarding "All policy matters relating to formulation/amendment in the existing policy of providing employment assistance to the dependents of the deceased Government servants including issue of instructions as and when required and providing of employment assistance to the eligible dependents thereunder" has been allotted to FINANCE DEPARTMENT vide Serial No. 29 of the Business of the Government of Himachal Pradesh (Allocation) (144th Amendment) Rules, 2013.

2. After careful consideration, the Para(s): 2(d) & 10(b) of the Department of Personnel's Office Memorandum No. Per.(AP-II)-F-(4)-1/89 dated 18.01.1990 are substituted as under:-

"2(d): A Government servant (Class-III and Class-IV) who retires on medical grounds under Rule-38 of the C.C.S. (Pension) Rules, 1972.
Provided that the employee so retiring has not crossed the age of 45 years in case of Class-III and IV respectively."

"10(b): The dependents of deceased Class-IV employees would be given compassionate employment against Class-IV posts only."

3. The above amendment may be brought to the notice of all concerned for information and strict compliance.

4. These instructions will come into force with immediate effect.

Principal Secretary (Finance) to the
Government of Himachal Pradesh, SHIMLA - 2.

To

All Administrative Secretaries
Government of Himachal Pradesh.

...2/...

Endst. No. Fin-F-(A)-(11)-2/2011, Dated Shimla - 2, the 10.09.2013

1. The Secretary to Governor, H.P., Shimla - 2.
2. The Divisional Commissioner(s), Shimla/Kangra/Mandi.
3. The Secretary, H. P. Vidhan Sabha, Shimla - 4.
4. All Heads of Departments in Himachal Pradesh.
5. The Secretary, H. P. Public Service Commission, Shimla -2.
6. The Secretary, H. P. Subordinate Services Selection Board, Hamirpur.
7. The Registrar General, H. P. High Court, Shimla.
8. The Secretaries/Chairman/Managing Directors/Registrar of the Public Sector Undertakings/autonomous bodies and Boards/Corporations etc. in Himachal Pradesh.
9. 100 Spare Copies.

Special Secretary (Finance) to the
Government of Himachal Pradesh, SHIMLA - 2.

Government of Himachal Pradesh
Finance Department
(Expenditure Control - II)

No. Fin-F-(A)-(16)-1/2013, Dated Shimla - 2, the 03rd December, 2013

OFFICE MEMORANDUM

Subject:- Appointment of sons/daughters/near relations of Government servant who die in harness leaving his family in immediate need of assistance - Latest instructions thereof.

1. The undersigned is directed to say that Finance Department is in receipt of a number of incomplete cases seeking employment assistance on compassionate grounds from the different Government Department(s) resulting in to not only administrative inconvenience but also unnecessary delay in their submission as well as final disposal.

2. In order to ensure functional efficiency and to avoid unnecessary delay at all level(s), it has been decided that only the cases complete in all respects, after ensuring their feasibility under the relevant provision(s) of policy of the Government framed in this regard be sent to this Department. Special attention should be given to:-

a) ascertaining indigency of the case as per Department of Personnel's instruction(s) dated 24.08.2002 & 02.09.2002 vis-à-vis Finance Department's latest instruction dated 21.12.2012;
b) restriction of 5% quota within the direct recruitment as per Department of Personnel's OFFICE MEMORANDUM No. Per.(AP-II)-F-(4)-4/89-VI dated 10th November, 2008;
c) fulfillment of requisite educational qualification(s);

3. The Departments must also keep in view the other policy parameters in respect of the post(s) applied for by the eligible dependent(s) of the deceased Government employees seeking employment assistance on compassionate grounds before sending the case to Finance Department. No incomplete case henceforth would be entertained by this Department.

Principal Secretary (Finance) to the
Government of Himachal Pradesh, SHIMLA - 2.

To

All Administrative Secretaries
Government of Himachal Pradesh.

Endst. No. Fin-F-(A)-(16)-1/2013, Dated Shimla - 2, the 03.12.2013

1. The Secretary to Governor, H.P., Shimla - 2.
2. The Divisional Commissioner(s), Shimla/Kangra/Mandi.
3. The Secretary, H. P. Vidhan Sabha, Shimla - 4.
4. All Heads of Departments in Himachal Pradesh.
5. The Secretary, H. P. Public Service Commission, Shimla -2.
6. The Secretary, H. P. Subordinate Services Selection Board, Hamirpur.
7. The Registrar General, H. P. High Court, Shimla.

Special Secretary (Finance) to the
Government of Himachal Pradesh, SHIMLA - 2

Government of Himachal Pradesh
Finance Department
(Expenditure Control - II)

No. Fin-F-(A)-(16)-1/2013, Dated Shimla - 2, the 17.12.2013

OFFICE MEMORANDUM

Subject:- Appointment of sons/daughters/near relations of Government servant who die in harness leaving his family in immediate need of assistance - Modification thereof.

1. The undersigned is directed to say that the Para-10(b) of the Department of Personnel's Office Memorandum No. Per.(AP-II)-F-(4)-4/89 dated 18.01.1990 was amended vide this Department's OFFICE MEMORANDUM of even number dated 10.09.2013 by substituting the same with the following provision:-

"10(b): The dependents of deceased Class-IV employees would be given compassionate employment against Class-IV posts only."

2. After careful consideration, it has now decided to withdraw the said amendment from the date of its commencement i. e. w.e.f. 10.09.2013.

3. The above amendment may be brought to the notice of all concerned for information and strict compliance.

4. This Office Memorandum/instruction may also be seen on www.himachal.nic.in/finance under the link "Expenditure".

Special Secretary (Finance) to the
Government of Himachal Pradesh, SHIMLA - 2.

To

All Administrative Secretaries
Government of Himachal Pradesh.

Endst. No. Fin-F-(A)-(16)-1/2013, Dated Shimla - 2, the 17.12.2013

1. The Secretary to Governor, H.P., Shimla - 2.
2. The Divisional Commissioner(s), Shimla/Kangra/Mandi.
3. The Secretary, H. P. Vidhan Sabha, Shimla - 4.
4. All Heads of Departments in Himachal Pradesh.
5. The Secretary, H. P. Public Service Commission, Shimla -2.
6. The Secretary, H. P. Subordinate Services Selection Board, Hamirpur.
7. The Registrar General, H. P. High Court, Shimla.
8. The Secretaries/Chairman/Managing Directors/Registrar of the Public Sector Undertakings/autonomous bodies and Boards/Corporations etc. in Himachal Pradesh.
9. 100 Spare Copies.

Special Secretary (Finance) to the
Government of Himachal Pradesh, SHIMLA - 2.

ग्याहरवीं विधान सभा प्राक्कलन समिति के 29वें कार्यवाही प्रतिवेदन (2010–11) पर अग्रिम कार्रवाई बारे ।

अनुपूरक प्रश्नावली	विभागीय उत्तर
मद संख्याः 1 सरकाघाट मण्डल के अन्तर्गत रखोह, चोलाथरा, अवाहदेवी योजना के तहत लोगों को पानी की आपूर्ति से पूर्व पाईप लाईन की सफाई क्यों नहीं की गई ? जो विभाग द्वारा लैब सैम्पलिंग/टैस्ट की बात की गई है, समिति ने जानना चाहा कि ये सैम्पल कब भरे गए ? समिति का यह भी मानना है कि इस योजना की जो राइजिग मेन है उसकी रिकॉर्ड में गलत एंट्री हुई है, जिस वजह से फर्म/ठेकेदार को नाजायज फायदा दिया गया। अतः समिति ने चाहा कि इस योजना की राइजिंग मेन की सारी की सारी लम्बाई पुनः मापी जाए ताकि पता चले कि इसकी रिकॉर्डिड लम्बाई कितनी है और अब कितनी है ? इसके अतिरिक्त समिति ने जानना चाहा कि इस योजना के तहत लोगों को पानी की आपूर्ति हेतु जो पाईपें लगाई गई थी, क्या वे रस्ट–फ्री नहीं थी ? जब इन पाईपों को क्रय किया गया तो इनका निरीक्षण किस कमेटी द्वारा किया गया था ? जिस कमेटी ने इन पाइपों का निरीक्षण किया था– क्या उन पाइपों की गुणवता को सही तरह से जांचा था ? यदि हॉ, तो किस कारण इन पाइपों से लगातार लाल पानी आ रहा है ? ऐसी एमरजैंसी क्या थी कि बिना सफाई किए ही इन पाइपों से पानी छोडा गया ?	सरकाघाट मण्डल के अन्तर्गत रखोह चोलथरा अवाहदेवी उठाऊ पेयजल योजना जनवरी 2008 को तैयार हो चुकी थी तथा लोगो की मांग के अनुसार पानी की आपूर्ति शुरू कर दी गई थी । पानी की आपूर्ति शुरू करने से पहले विभागीय नियमानुसार पाईपों की सफाई करनी पड़ती है लेकिन लोगों की मांग को मध्यनजर रखते हुए तथा पानी की कमी होने के कारण यह आपूर्ति पाईपों की सफाई किए बिना ही शुरू कर दी गई थी जिसकी बजह से लोगों को मटमैला पानी ही देना पड़ा । पानी की आपूर्ति के नमूने समय–समय पर प्रयोगशाला में निरीक्षण किए जाते रहे हैं जिनमें से कुछ विभागीय प्रयोगशाला में की गई निरीक्षणों की फोटो प्रतियां अनुबन्ध–। पर सलंगित हैं । इस योजना की मुख्य राईजिंग पाईप लाईन की पैमाइश की गई जो इस प्रकार से है :– 1. प्रथम चरण 15340 मी0 2. द्वितीय चरण 4920 मी0 कागजों में दर्ज (एम0बी0)की पैमाइश जोकि निम्न प्रकार से है :– 1. प्रथम चरण 15380 मी0 2. द्वितीय चरण 4890 मी0 पैमाइश (माप) में यह भिन्नता पाईपों का भूमि के निचे दबा होना है । जिस कारण पाईपों की पैमाइश (माप) जमीन पर ही की जा सकी है । यह भिन्नता प्रथम चरण में 0.261प्रतिशत कम तथा द्वितीय चरण 0.61 प्रतिशत ज्यादा है । ठेकेदार को कोई भी नाजायज फायदा नहीं दिया गया । पाइपें Rust free थी, पाईपों को साफ न करने के कारण पानी मटमैला हुआ था , क्योंकि पाइपों की सफाई न होने के कारण लोगों को पानी की आपूर्ति शुरू कर दी गई थी। पाईप का निरीक्षण विभाग के मापदण्डों के अनुसार किया गया था और पाईप की गुणवता उसमें सही पाई गई । लाल पानी आने का कारण पाईपों को बिछाने के बाद साफ न करना रहा । पानी की आपूर्ति जल्दी करने के कारण पाईपों को साफ नहीं किया जा सका था ।

मद संख्याः 2

राजा मण्डी ने पंजाब सरकार के साथ सानन पावर हाउस का करारनामा किया था और वह करानामा पंजाब सरकार के पास उपलब्ध होगा । क्या विभाग ने इस हेतु पंजाब सरकार के अधिकारियों या राजा मण्डी के वारिसों के साथ कोई सम्पर्क किया है ?

सानन पावर हाउस का करारनामा पंजाब सरकार और राजा मण्डी के मध्य वर्ष 1947 के उपरान्त वर्ष 1975 में हुआ था । समिति ने चाहा है कि अभी तक इस मामले में जितने भी एग्रीमैंटस राजा जोगिन्द्र सेन / प्रदेश सरकार के मध्य हुए हैं, उन की प्रतियॉ समिति के अवलोकनार्थ आगामी बैठक से पूर्व प्रेषित की जाए ।

राजा मण्डी और पंजाब सरकार के मध्य हुऐ सानन पावर हाउस करारनामे की प्रति समिति के अवलोकनार्थ अनुबन्ध–।। पर संलग्न है ।

मद संख्याः 3

(i) विभाग ने बताया है कि 31821 बस्तियों को पूर्ण रूप से स्वच्छ पेयजल उपलब्ध करवाया जा रहा है। समिति क्या इस का अर्थ समझे कि अब आगुमैंटेशन करने की कोई आवश्यकता नहीं है या कितने वर्ष तक रिमोडलिंग की आवश्यकता नहीं पडेगी ?

भारत सरकार के दिशानिर्देशों के अनुसार जिसमें न्यूनतम पेयजल उपलब्धता की दर प्रति व्यक्ति प्रतिदिन 40 लीटर से बढा कर 55 लीटर प्रतिदिन प्रति व्यक्ति की गयी है, के आधार पर प्रदेश में 01.04.2014 को बस्तियों की स्थिति निम्न प्रकार से हैः–

बस्तियों की कुल संख्या।	ऐसी बस्तियां जिन में जनसंख्या >0 और <100 प्रतिशत लाभान्वित	ऐसी बस्तियां जिनकी शत–प्रतिशत जनसंख्या लाभान्वित
53604	21783	31821

यह सम्भव नहीं है कि पेयजल योजनाओं की Remodelling की आवश्यकता ही न पडे क्योंकि पेयजल की बढती मांग व योजना की आयु के दृष्टिगत Remodelling की समय–समय पर आवश्यकता होती है।

पेयजल योजनाओं के विभिन्न घटकों का Design जनसंख्या के आधार पर निम्न समयावधि के लिए किया जाता है।

1 ग्रेवटी मेंन 15 वर्ष
2 राइजिंग मेंन 30 वर्ष
3 वितरण प्रणाली 15 वर्ष
4 पम्पिंग मशीनरी 15 वर्ष
5 सिविल कार्य 15 वर्ष

नोटः– विभागीय तकनिकी समिति द्वारा दिनांक 21.02.2014 से सिविल कार्य की अवधि 15 वर्ष से बढाकर 30 वर्ष की गई है।

"WS Toll Free No. 1800 180 8009"

(ii) ऐसी कितनी योजनायें है जहॉ फिल्टर बैड खराब हो चुके हैं तथा कब से खराब पडे हैं ? जो फिल्टर बैड खराब पडे है उन सभी की रिपेयर कब तक हो जाएगी?	वर्तमान में विभाग के अन्तर्गत 512 पेयजल योजनाओं में फिल्टर बैड या तो खराब हो चुके हैं या बनाए नहीं गए उनमें से कुछ खराब पडे हैं या कुछ अन्य कारणों सें क्षतिग्रस्त हो गये हैं । इनके निमार्ण हेतु 60.00 करोड रूपये की आवश्यकता है । वित वर्ष 2015–16 में इस कार्य हेतु 20.00 करोड रूपये के बजट का प्रावधान था तथा 20.00 करोड रूपये खर्च करके 200 का कार्य पूर्ण किया गया । चालु वित वर्ष में इस कार्य हेतु 35.00 करोड रूपये का प्रावधान है । शेष कार्य चरणबद्व ढंग से एवं धन की उपलब्धता के अनुसार किया जाएगा।

(iii) गत तीन वर्षो में विधायकों ने किस–किस योजना के लिए अपनी प्राथमिकताएं दी थी, जिलावार ब्यौरा दें । इसके अलावा कहां–कहां पर नॉन–फिजिबिलिटी कहकर रिर्माक्स दिए गए और उसके बदले क्या माननीय विधायकों ने कोई अन्य स्कीम मांगी ? ब्यौरा दें ।	गत 3 वर्षों 2011–12, 2012–13, 2013– 14 एंव वर्तगान वर्ष 2014–15 में विधायकों से प्राप्त प्राथमिकताओं सिंचाई एंव पेयजल योजनाओं का विधान सगा क्षेत्रवार व जिलावार व्यौरा संग्लन अनुबन्ध–III व IV पर दर्शाया गया है । जहां तक नॉन फिजिबल योजनाओं के बदलने का प्रश्न है यह सूचना सम्बन्धित अधीक्षण अभियन्ता कार्यालय द्वारा माननीय विधायकों से अपने स्तर पर मांगी जाती है व माननीय विधायकों द्वारा नई प्राथमिकता योजना विभाग को अवगत करवाई जाती है।

कम संख्याः 4 इन स्कीमों की DPR कब बनी,किस वर्ष स्वीकृत हुई तथा इन पर काम कब शुरू किया गया ? जब DPR तैयार की गई उस के अनुरूप कितनी–2 धनराशि का प्रावधान किया गया यानी जब DPR स्वीकृति हेतु भेजी, उसके अनुरूप कितनी राशि मांगी गई थी तथा कितनी मिली ? जो विभागीय उत्तर में लिखा है की इतनी राशी की और आवश्यकता स्कीम को पूरा करने हेतु है, क्या उसके लिए राशि की और मांग की गई थी ? यदि हॉ, तो कब ? क्या यह सही नहीं है कि जितनी भी सिवरेज स्कीमज हैं उनके Completion of Work के लिए अलग से भारत सरकार से पैसा मिला है ? क्या इन सभी शहरों की योजनाओं के Completion of Work के लिए भी कोई पैसा भारत सरकार से मिला या नहीं ? हर साल बेरियस स्कीमज के लिए केन्द्र से पैसा आ रहा है लेकिन कोई भी स्कीम Complete नहीं हो पा रही है । समिति ने जानना चाहा है कि इन स्कीमों के Completion के लिए आज तक जितना पैसा मिला, उसे कहॉ–2 खर्च किया गया ? समिति ने स्कीमवाईज ब्योरे से अबगत होना चाहा ।	वर्ष 2013–2014 में रिंचाई एवम जन स्वास्थ्य विभाग से शहरी विकास विभाग को दो DPR सिवरेज स्कीमज के तहत प्राप्त हुई थी जिनको भारत सरकार के शहरी विकास मत्रांलय को UIDSSMT स्कीम के अन्तर्गत स्वीकृति हेतू भेजा गया था जिनकी स्वीकृति भारत सरकार द्वारा प्रदान की गई, ब्योरा निम्न प्रकार से है :– (1) Sewerage Scheme for Nalagarh Rs. 1636.50 Lakh (2) Sewerage Scheme for Baddi Rs. 3334.34 Lakh उपरोक्त दोनो स्कीमो के तहत भारत सरकार द्वारा पहली किस्त के रुप में Nalagarh को Rs. 654.60 Lakh व Baddi को Rs. 1333.74 Lakh प्रदान किए गये थे, राज्य सरकार द्वारा अपने भाग के रुप में Nalagarh को Rs. 81.82 Lakh व Baddi को Rs. 166.72 Lakh रुपये उपलब्ध करवाऐ गये है।

"WS Toll Free No. 1800 180 8009"

कम संख्याः 5

क्या यह सत्य है कि 'स्वजलधारा' योजना सरकार ने बन्द कर दी है ? समिति ने जानना चाहा है कि जिन लाभार्थी समहों के खातों में अंशदान राशि रखी गई है, उस बारे विभाग द्वारा किये गये पत्राचार की प्रतियां समिति के अवलोकनार्थ प्रस्तुत की जाए ।

समिति ये भी जानना चाहती है कि इस योजना प्रोसिजर क्या था ? ये स्कीम कब शुरू हुई तथा कब बन्द हुई ? समिति ने ये भी जानना चाहा है कि जो पैसा आई.पी.एच. विभाग के पास जमा हुआ था, जब ये योजना बन्द हुई तो क्या वह सारे का सारा पैसा जिन लोगों ने बचत खाते खोले थे, उन को दिया गया था अब इन खातों में कितना पैसा है।

विभागीय उतर में लिखा है कि 2629 योजनाओं को स्वीकृति दी गई तथा 6119.11 करोड रूपये इन पर खर्च किए गए । समिति ने सभी 2629 योजनाओं के ब्रेकअप के इलावा यह भी जानना चाहा कि इन योजनाओं में से कितनी पूरी हो चुकी हैं; कितनी पर काम चल रहा है; कितनी अधूरी पडी है तथा कितनी योजनाओं का काम शुरू ही नहीं हो पाया ? इसके अलावा, लाभार्थी समूहों द्वारा इन योजनाओं के लिए कितनी अंशदान राशि जमा करवाई गई तथा उस पैसे को रिफण्ड व जमा करवाने की क्या प्रकिया है ? क्या यह पैसा लाभार्थियों के खाते में ही रहता है या काम के लिए अलग खाता खोला जाता है ? समिति ने विशेषतौर पर उना जिला में स्कीमों की अद्यतन स्थिती से अवगत होना चाहा ।

भारत सरकार के नए दिशानिर्देशानुसार स्वजलधारा योजना को वर्ष 2010 में बन्द कर दिया गया है। जिन लाभार्थीयों समूह के खाते में अंशदान राशि रखी गई है उस बारे में सम्बन्धित जिला के सदस्य सचिव द्धारा लाभार्थी को समय–समय पर पत्राचार द्धारा अवगत करवाया जाता है जिनकी प्रति जिला रतर पर सम्बन्धित सदस्य सचिव के कार्यालय से उपलब्ध हो सकती है।

भारत सरकार ने देश की पेयजल समस्या से निपटने के लिए विशेष कार्यक्रम प्रारम्भ किया था। प्रायोगिक परियोजनाओं में सुधार कार्यों की पहल कदमियों को आगे बढाने हेतू दिसम्बर 2002 को स्वजलधारा योजना आरम्भ की गई थी स्वजलधारा योजना के कुछ निम्न मौलिक व मुख्य सिद्धांत थे।

- पानी की कमी अथवा कमी वाले क्षेत्र में पंचायत या लाभांवित समूह की मांग पर योजना का प्रस्ताव तैयार होगा और प्रस्तावित योजना के कुल ब्यय का 10 प्रतिशत धन वहन करना होगा।
- शेष 90 प्रतिशत धन केन्द्र सरकार द्धारा दिया जाएगा।
- योजना निर्माण का कार्य यदि पंचायत या लाभांवित समूह करेंगे तो उस योजना का कार्यान्वयन भी उन्हीं के द्धारा किया जाएगा यदि वे सरकार के विभाग द्धारा योजना का कार्यान्वियन चाहेंगे तो राज्य सरकार का विभाग इस योजना का निर्माण करेगा।
- योजना बन जाने के बाद सरकार योजना को पंचायत या समूह को सौंप दी जाएगी। वे स्वंय इस योजना का रखरखाव करेंगे।

उपरोक्त सिद्धांतों के मध्यनजर ग्रामीण क्षेत्र में चल रहे सभी सुधार कार्यो को स्वजलधारा के अन्तर्गत लाने का उदेश्य था जिसके लिए स्वजलधारा के दो चरण बनाऐ गए।

प्रथम धारा (स्वजलधारा–।) ग्राम पंचायत या ग्राम पंचायतों के समूह या मध्यस्तरीय पंचायत (ब्लॉक/तहसील स्तर पर) के लिए है/ थी।

दूसरी धारा (स्वजलधारा–।।) में परियोजना क्षेत्र के रूप में एक जिला होगा।

भारत सरकार के नए दिशानिर्देशानुसार स्वजलधारा योजना को वर्ष 2010 में बन्द कर दिया गया है जब ये योजना बन्द हुई थी, उस समय तक अधिक से अधिक पैसा जो लोगों के बचत खातों में जमा था परियोजनाओं पर खर्च किया जा चूका था और जो परियोजनाएं लाभार्थीयों द्धारा वापस ले ली गई थी उनका पैसा सम्बन्धित सदस्यों सचिव द्धारा खाता धारकों को वापिस कर दिया गया। इन खातों में शेष पैसों का ब्यौरा जिला स्तर पर सदस्य सचिव के कार्यालय से

"WS Toll Free No. 1800 180 8009"

	प्राप्त किया जा सकता है। विभाग द्वारा 2629 परियोजनाओं की स्वीकृति प्रदान की गई थी जिन पर 6119.11 लाख रूपये व्यय किए गए थे। इन परियोजनाओं में से 185 परियोजनाओं को लाभार्थीयों द्वारा वापस लिया जा चुका है, शेष 2444 परियोजनाओं में से 2414 परियोजनाओं का कार्य पूर्ण कर लिया गया है और 30 परियोजनाओं का कार्य प्रगति पर है जो की पूर्ण होने के नजदीक है। इन योजनाओं के लिए लाभार्थीयों द्वारा कुल लागत का 10 प्रतिशत हिस्सा जमा करवाया जाता है और योजना के पूर्ण होने पर इस राशि को योजना के रखरखाव पर खर्च किया जाता है यह पैसा लाभार्थीयों के खाते में ही जमा रहता है। ऊना जिले में 13 परियोजनाओं को स्वीकृति प्रदान की गई थी इन सब परियोजनाओं का कार्य पूर्ण कर लिया गया है। इन परियोजनाओं पर रू0 20.79 लाख व्यय किए जा चुकें है । योजनाओं का जिलावार ब्यौरा संलग्न अनुबन्ध–**"V"** पर दर्शाया गया है।

कम संख्याः 6 क्या विभाग खडडों पर चैकडैम लगाता है ? यदि हॉ, तो कहॉ–2 लगाए तथा किन–2 स्कीमों पर अभी काम चल रहा है । समिति ने अद्यतन स्थिति से अवगत होना चाहा ।	विभाग खडडों पर रेन वाटर हारवैस्टिंग स्ट्रक्चर /चैक डैम बनाता है सिंचाई के स्त्रोत के रूप में काम करते है व भू–जल का स्तर भी बढाते हैं । अभी तक (31.12.2014) 493 स्ट्रक्चर बना दिए गए हैं और 262 रेनवाटर हारवैस्टिंग स्ट्रक्चर पर काम चल रहा है । ब्यौरा अनुबन्ध–**VI** व **VII** पर संलग्न है ।

कम संख्याः 7 अधिकारियों /कर्मचारियों के विरूद्व कितने कोंट केस चल रहे हैं तथा कितने निपटा दिये गए हैं ? जो केस पैन्डिग है, उन के क्या कारण रहे हैं ? समिति ने पुराने केसों के वर्षवार ब्यौरे से अवगत होना चाहा है ।	अधिकारियों /कर्मचारियों के विरूद्व विभाग द्वारा कोई भी कोर्ट केस नहीं किया है अपितु 54 अधिकारियों /कर्मचारियों ने विभिन्न मामलों में विभागीय निर्णय के विरूद्व कोर्ट केस किये हैं और न्यायलय से निर्णय अपेक्षित है। ब्योरा अनुबन्ध–8 पर संलग्न है ।

कम संख्याः 8 समिति ने विभागीय उतर से असंतुष्टि व्यक्त की तथा चाहा कि टैकनिकल डिर्पाटमैंट की देखरेख में सारे काम होने चाहिए अन्यथा ऐसा हो रहा है कि काम या तो अधूरे रह रहे हैं या उन में कमियां रह रही हैं ।	विस्तृत सूचना कमांक 6 पर दर्शाई गई है ।

"WS Toll Free No. 1800 180 8009"

समिति ने जिन रेनवाटर हारवैस्टिंग स्ट्रक्चर का कार्य पूर्ण कर लिया है, उनका तथा अधूरे पडे कार्यों के ब्यौरे की अद्यतन स्थिति से अवगत होना चाहा ।	

कम संख्याः 9 समिति ने जानना चाहा कि बरछवाड से जाहू पुल तक के तटीयकरण का कार्य कब तक शुरू हो जाएगा ?	बरच्छवाड़ से जाहू तक सीर खडड् में तटट्रीयकरण की विस्तृत परियोजना की रिपोर्ट की स्वीकृति 6246.41लाख रूपये की दिनांक 19.09.2012 को प्रदान कर गई । इस योजना की डी0पी0आर0 भारत सरकार(केन्द्रीय जल आयोग)को स्वीकृति हेतू प्रेषित की गई थी जिसकी कुछ आपत्तियों का निराकरण हेतू पत्र हिमाचल सरकार के माध्यम से इस कार्यालय में प्राप्त हुआ है । जिसकी अपराईजल रिपोर्ट दिनांक 4.3.2014 को प्रेषित की जा चुकी है तथा स्वीकृति अपेक्षित है । केन्द्रीय सरकार से स्वीकृति प्राप्त होने पर कार्य शुरू कर दिया जाएगा ।

कम संख्याः 10 जब सीवरेज योजनायें भारत सरकार को भेजी जाती हैं तो वहॉ से क्या 100 फीसदी पैसा मांग अनुरूप मिल जाता है या इसमें राज्य सरकार का भी हिस्सा होता है ? विभागीय उतर में लिखा है कि मांग संख्या–28 के अन्तर्गत सीवरेज स्कीमों के कार्यन्वयन के लिए धन प्रदेश द्वारा आबंटित किया जाता है। क्या यह पैसा डी0पी0आर0 के अगेन्सट आबंटित किया जाता है या केन्द्र सरकार से एक मुश्त आता है ?	जब स्कीमें भारत सरकार को भेजी जाती है तो भारत सरकार से 80 प्रतिशत राज्य सरकार से 10 प्रतिशत व 10 प्रतिशत भाग Implemening Agency का होता है व भारत सरकार से पैसा दो किस्तो में आता है पहले प्राप्त किस्त का 70 % उपयोग होने के बाद उपयोगिता प्रमाण पत्र देने के उपरान्त भारत सरकार द्वारा दूसरी किस्त दी जाती है। मांग संख्या–28 के अन्तर्गत सीवरेज स्कीमों के कार्यन्वयन के लिए धन प्रदेश द्वारा डी0पी0आर0 के अगेन्सट उन्हीं स्कीमों के कार्यन्वयन के लिए अबंटित किया जाता है जिनकी वित्तीय व प्रशासनिक स्वीकृति विभाग द्वारा जारी की जाती है ।

कम संख्याः 12 करूणामूलक अधार पर नौकरी के केसिज में वर्ष 2006 में जब पे–स्केल रिवाईज हुए थे क्या उसको कट ऑफ डेट माना है ? पोलिसी के मुताबिक उस बक्त से लेकर अभी तक कितने केस पैण्डिग हैं ?	करूणामूलक आधार पर नौकरी प्रदान करने के केसिज में वर्ष 2006 को कट ऑफ डेट नहीं माना गया है । विभाग को वर्ष 2006 से 2016 तक कुल 892 आवेदन प्रत्र करूणामूलक आधार पर नौकरी हेतु प्राप्त हुए, जिनमें से सरकार द्वारा अब तक कुल 315 मामलों में करूणामूलक आधार पर नौकरी प्रदान की गई ।

"WS Toll Free No. 1800 180 8009"

कम संख्या: 13 समिति का मत है कि आई.टी.आई से डिपलोमा प्राप्त लोगों को फिटर के पद पर लगाया जाना चाहिए तथा बिना डिपलोमा प्राप्त प्रोमोशन लेकर आये लोगों को हैल्पर के पद पर तैनात किया जाना चाहिए। इस के अलावा पम्प आपॅरेटर भी आई.टी.आई. से डिपलोमा प्राप्त लोग ही होने चाहिए ।	विभाग फिटर एवं पम्प आपॅरेटरों के पदों को निर्धारित भर्ती एवं पदोन्नती नियमों के आधार पर लगाती हैं, ब्योरा इस प्रकार है :– **Fitter:-** As per R&P rules of Fitter in the I&PH Department the 80% quota is meant for direct recruitment and 20% by promotion. The qualification for direct recruitment is Matriculate with certificate of ITI in the Trade of Fitter and 10% by promotion from amongst work charged Beldar who possess 8 years regular service as work charged including 5 years experience in the work of alignment fitting/plumber and 10% by promotion from amongst work charged Helper who possess 8 years regular service as work charged including 5 years experience in the work of alignment, fitting/plumbering . **Pump Operator:-** As R&P rules of Pump Operator the 50% quota meant for direct recruitment and 50% quota by promotion. Appointment on the post of Pump Operator were made as per R&P rules Pump Operator only on ITI trained and experienced persons. (Copy of R&P rules is enclosed as per Annexure-9)

***

Vidya Stokes
Hon'ble IPH & Horticulture & F.T. Minister
Himachal Pradesh, Shimla - 171002

"WS Toll Free No. 1800 180 8009"

अनुबन्ध-I

HIMACHAL PRADESH IRRIGATION AND PUBLIC HEALTH DE
WATER TESTING LABORATORY
PUBLIC HEALTH SUB-DIVISION SARKAGHAT, MANDI.

Lab Ref. No. SKT-55K

Dated 10/07/08
Division
Sub. Division SKT
Section Tihra
J.E.

Name & Address of Sender
A.E. I&PH SUB DIV. SARKAGHAT

1. Name of Scheme L.W.S.S. RAKOH - CHOLTHRA AWANDEVI
2. Nature of Source
3. Place of Collection Tap at Garyoh 4. Date & Time 10/07/08 at 1:00 P.M.
5. Date and time receipt of Laboratory
6. Date and Time of commencing of Examination
7. Nature of Sample : 1. Raw water 2. Chlorinated water 3. Filtered water 4. Distribution system 5. Hand Pump 6. Well

(A) PHYSICAL TESTS

S. No.	Parameter	Acceptable	Couse of rejection	Result of Sample
1.	Temperature			OC
2.	Turbidity (NTU)	2.5	10	54.6 N.T.U.
3.	Colour	5	25	
4.	Taste and odour	Un-objectionable	objectionable	
5.	Total dissolved solids mg/l	500	1500	mg/l
6.	PH Value	7 to 8.5		7.48
7.	Conductivity	Microsiemens/cm		

(B) CHEMICAL TESTS

1.	Residual chlorine	0.1 ppmm to 2 ppm		P.P.M.
2.	Total hardness mg/l caco 3	200 mg/l	600 mg/l	mg/l
3.	Total alkalinity mg/l			mg/l
4.	Chloride mg/l	200	1000	mg/l
5.	Nitrates mg/l	20	45	mg/l
6.	Dissolved Oxygen mg/l			mg/l
7.	Iron mg/l	0.10 mg/l	10mg/l	1.2 mg/l
8.	Flourides mg/l	1.00	1.5	mg/l
9.	Sulphats mg/l	200	400	mg/l
10.	Calcium mg/l	75mg/l	200 mg/l	mg/l
11.	Manesium			mg/l
12.	Nitrite			

(C) BACTERIOLOGICAL TESTS

1.	Total No of colifroms Feacal Coloforms E-	Lass than 10	More than 10	Mpn/100ml
2.	Coil/ 100 mg	Zero	–	–

REMARKS Turbidity & Iron are on higher side.

Assistant Chemist
I & PH Lab. S/ghat
Mandi (H.P.)

A.A.Engineer,
I & PH Division,
Sarkathat, Mandi (H.P.)

Assistant Engineer
I & PH S/Division
Sarkaghat, Mandi (H.P.)

Vidyan

HIMACHAL PRADESH IRRIGATION AND PUBLIC HEALTH DEPTT.
WATER TESTING LABORATORY
PUBLIC HEALTH SUB-DIVISION SARKAGHAT, MANDI.

Lab Ref. No. SKT- 285 K

Dated 25-08-08

Name & Address of Sender A.E. SKT.

Division

Sub. Division SKT.

Section

J.E.

1. Name of Scheme L.W.S.S. RAKOH CHOLTHARA AWAH DEVI
2. Nature of Source
3. Place of Collection Awah Devi Tank 4. Date & Time 25.08.08 at 9:00 AM
5. Date and time receipt of Laboratory
6. Date and Time of commencing of Examination
7. Nature of Sample : 1. Raw water 2. Chlorinated water 3. Filtered water 4. Distribution system 5. Hand Pump 6. Well

(A) PHYSICAL TESTS

S. No.	Parameter	Acceptable	Couse of rejection	Result of Sample
1.	Temperature			OC
2.	Turbidity (NTU)	2.5	10	3.3 N.T.U.
3.	Colour	5	25	
4.	Taste and odour	Un-objectionable	objectionable	
5.	Total dissolved solids mg/l	500	1500	mg/l
6.	PH Value	7 to 8.5		7.44
7.	Conductivity	Microsiemens/cm		

(B) CHEMICAL TESTS

1.	Residual chlorine	0.1 ppmm to 2 ppm		P.P.M.
2.	Total hardness mg/l caco 3	200 mg/l	600 mg/l	mg/l
3.	Total alkalinity mg/l			mg/l
4.	Chloride mg/l	200	1000	mg/l
5.	Nitrates mg/l	20	45	mg/l
6.	Dissolved Oxygen mg/l			mg/l
7.	Iron mg/l	0.10 mg/l	10mg/l	0.3 mg/l
8.	Flourides mg/l	1.00	1.5	mg/l
9.	Sulphats mg/l	200	400	mg/l
10.	Calcium mg/l	75mg/l	200 mg/l	mg/l
11.	Manesium			mg/l
12.	Nitrite			

(C) BACTERIOLOGICAL TESTS

1.	Total No of colifroms Feacal Coloforms E-	Lass than 10	More than 10	Mpn/100ml
2.	Coil/ 100 mg	Zero		

REMARKS

Assistant Chemist
I & PH Lab. S/ghat
Mandi (H.P.)

A.A.Engineer,
I & PH Division,
Sarkathat, Mandi (H.P.)

Assistant Engineer
I & PH S/Division
Sarkaghat, Mandi (H.P.)

MACHAL PRADESH IRRIGATION AND PUBLIC HEALTH DEPTT.
WATER TESTING LABORATORY
PUBLIC HEALTH SUB-DIVISION SARKAGHAT, MANDI

Lab. Ref. No. SKT-2241

Dated 17/07/
Division
Sub Div. SKT
Section Tihr
J.E.

Name & Address of Sender A.C. SKT.

1. Name of Scheme L.W.S.S. RCAD
2. Nature of Source
3. Place of Collection Awah Devi Tank 4. Date & Time 17.07.08 at 9.05 AM
5. Date and time receipt of Laboratory
6. Date and Time of commencing of Examination
7. Nature of Sample : 1. Raw water 2. Chlorinated water 3. Filtered water 4. Distribution system 5. Hand Pump 6. Well

(A) PHYSICAL TESTS

S.No.	Parameter	Acceptable	Couse of rejection	Result of Sample
1.	Temperature	1		1 OC
2.	Turbidity (NTU)	2.5	10	4.2 N.T.U.
3.	Colour	5	25	
4.	Taste and odour	Un-objectionable	objectionable	
5.	Total dissolved solids mg/l	500	1500	mg/l
6.	PH Value	7 to 8.5		8.5
7.	Conductivity	Microsiements/cm		1

(B) CHEMICAL TESTS

1.	Residual chlorine	0.2 ppmm to0.5 ppm	.....	P.P.M.
2.	Total hardness mg/l caco3	200 mg/l	600 mg/l	mg/l
3.	Total alkalinity mg/l	.....	.....	mg/l
4.	Chloride mg/l	200	1000	mg/l
5.	Nitrates mg/l	20	45	mg/l
6.	Dissolved Oxygen mg/l			mg/l
7.	Iron mg/l	0.10 mg/l	10 mg/l	0.2 mg/l
8.	Flourides mg/l	1.00 mg/l	1.5 mg/l	mg/l
9.	Sulphats mg/l	200 mg/l	400 mg/l	mg/l
10.	Calcium mg/l	75 mg/l	200 mg/l	mg/l
11.	Manesium			mg/l
12.	Nitrite			

(C) BACTERIOLOGICAL TESTS

1.	Total No. of colifroms Feacal Coloforms E-	Less than 10	More than 10	Mpn/100 ml
2.	Coil/100 mg	Zero		

REMARKS

Assistant Chemist
I & PH Lab. S/ghat
Mandi (H.P.)

A.A.Engineer,
I &PH Division
S/ghat, Mandi (H.P.)

Assistant Engineer
I & PH S/Division
S/ghat, Mandi (H.P.)

...CHAL PRADESH IRRIGATION AND PUBLIC HEALTH DEPTT.
WATER TESTING LABORATORY
PUBLIC HEALTH SUB-DIVISION SARKAGHAT, MANDI

Lab. Ref. No. SKT-2655

Dated 29/9/-
Division
Sub.Div. SKT.
Section Tihra
J.E.

Name & Address of Sender	A.E. SKT.

1. Name of Scheme L.W.S.S. RCAD
2. Nature of Source
3. Place of Collection Awah Devi Tank 4. Date & Time 26.9.09 at 9.05 am.
5. Date and time receipt of Laboratory
6. Date and Time of commencing of Examination
7. Nature of Sample : 1. Raw water 2. Chlorinated water 3. Filtered water 4. Distribution system 5. Hand Pump 6. Well

(A) PHYSICAL TESTS

S.No.	Parameter	Acceptable	Couse of rejection	Result of Sample
1.	Temperature			1 OC
2.	Turbidity (NTU)	2.5	10	3.4 N.T.U.
3.	Colour	5	25	
4.	Taste and odour	Un-objectionable	objectionable	
5	Total dissolved solids mg/l	500	1500	mg/l
6.	PH Value	7 to 8.5		7.72
7.	Conductivity	Microsiements/cm		1

(B) CHEMICAL TESTS

1	Residual chlorine	0.2 ppmm to0.5 ppm	.....	P.P.M.
2.	Total hardness mg/l caco3	200 mg/l	600 mg/l	mg/l
3.	Total alkalinity mg/l	.....	.....	mg/l
4.	Chloride mg/l	200	1000	mg/l
5	Nitrates mg/l	20	45	mg/l
6	Dissolved Oxygen mg/l			mg/l
7.	Iron mg/l	0.10 mg/l	10 mg/l	0.2 mg/l
8.	Flourides mg/l	1.00 mg/l	1.5 mg/l	mg/l
9.	Sulphats mg/l	200 mg/l	400 mg/l	mg/l
10.	Calcium mg/l	75 mg/l	200 mg/l	mg/l
11.	Manesium			mg/l
12.	Nitrite			

(C) BACTERIOLOGICAL TESTS

1	Total No. of colifroms Feacal Coloforms E-	Less than 10	More than 10	Mpn/100 ml
2.	Coil/100 mg	Zero		

REMARKS

Assistant Chemist
I & PH Lab, S/ghat
Mandi (H.P.)

A.A.Engineer,
I &PH Division
S/ghat, Mandi (H.P.)

Assistant Engineer
I & PH S/Division
S/ghat, Mandi (H.P.)

HIMACHAL PRADESH IRRIGATION AND PUBLIC HEALTH DEPTT.
WATER TESTING LABORATORY
PUBLIC HEALTH SUB-DIVISION SARKAGHAT, MANDI

Lab. Ref. No. SKT- PC 1792 B-764

Dated 22-11-2010
Division SKT
Sub Div. SKT
Section Tihra
J.E. Sh. Mahesh Kumar

Name & Address of Sender A.E. JEPH SIDIV SARKAGHAT

1. Name of Scheme L.W.S.S. Rakoh Chalthara Anah Devi
2. Nature of Source River
3. Place of Collection Source + Tap 4. Date & Time 22-11-2010 at 7:30 AM.
5. Date and time receipt of Laboratory 22-11-2010 at 11:00 AM.
6. Date and Time of commencing of Examination
7. Nature of Sample 1. Raw water 2. Chlorinated water 3. Filtered water
   4. Distribution System 5. Hand Pump 6. Well

(A) PHYSICAL TESTS

Sr. No.	Parameter	Acceptable	Couse of rejection	Result of Sample
1.	Temperature			OC 20·9°C
2.	Turbidity (NTU)	2.5	10	N.T.U. 3·4
3.	Colour	5	25	Normal
4.	Taste and odour	Un-objectionable	objectionable	Un-obj
5.	Total dissolved solids mg/l	500	1500	mg/l –
6.	PH Value	7 to 8.5		8·15
7.	Conductivity	Microsiements/cm		·302

(B) CHEMICAL TESTS

1.	Resdial chlorine	0.2 ppmm to 0.5 ppm	.....	P.P.M. 0·5
2.	Total hardness mg/l caco 3	200 mg/l	600 mg/l	mg/l 68·0
3.	Total alklinity mg/l	.....	.....	mg/l 80·0
4.	Chloride mg/l	200	1000	mg/l 511
5.	Nitrates mg/l	20	45	mg/l 1
6.	Dissoloved Oxygen mg/l			mg/l
7.	Iron mg/l	0.10 mg/l	1.0 mg/l	mg/l 0·2
8.	Flourides mg/l	1.00 mg/l	1.5 mg/l	mg/l 1
9.	Sulphats mg/l	2.00 mg/l	400 mg/l	mg/l
10	Calcium mg/l	75 mg/l	200 mg/l	mg/l 40·0
11.	Manesium			mg/l 28·0
12.	Nitrite			Absent

(C) BACTERIOLOGICAL TESTS

1.	Total No. of colifroms . Feacal Coloforms E-	Less than 10	More than 10	Zero Mpn/100/ml
2.	Coil/100 mg	Zero	–	–

REMARKS

Assistant Chemist
I & PH Lab. S/ghat
Mandi (H.P.)

A.E. Engineer,
I & PH Division
S/ghat, Mandi (H.P.)

Assistant Engineer
I & PH S/Division
S/ghat, Mandi (H.P.)

HIMACHAL PRADESH IRRIGATION AND PUBLIC HEALTH DEPTT.
WATER TESTING LABORATORY
PUBLIC HEALTH SUB-DIVISION SARKAGHAT, MANDI

Lab. Ref. No. SKT-PC 1809 B-773

Dated 14-12-2010
Division SKT.
Sub Div. SKT.
Section Thana
J.E. Sh. Mahesh Kumar

Name & Address of Sender: A.E. J&PH SUB-DIVISION SARKAGHAT

1. Name of Scheme ..... L.W.S.S. Rakoh-Chalthara-Awah Devi
2. Nature of Source ..... River (Beas).
3. Place of Collection ..... Delivery Tank ..... 4. Date & Time 14-12-10 at 9:00 A.M.
5. Date and time receipt of Laboratory ..... 14-12-10 ..... at 10:00 A.M.
6. Date and Time of commencing of Examination .....
7. Nature of Sample : 1. Raw water 2. Chlorinated water 3. Filtered water
   4. Distribution System 5. Hand Pump 6. Well

(A) PHYSICAL TESTS

Sr. No.	Parameter	Acceptable	Couse of rejection	Result of Sample
1.	Temperature			OC 13.9°C
2.	Turbidity (NTU)	2.5	10	N.T.U. 3.1
3.	Colour	5	25	Normal
4.	Taste and odour	Un-objectionable	objectionable	Un-obj
5	Total dissolved solids mg/l	500	1500	mg/l –
6.	PH Value	7 to 8.5		8.03
7.	Conductivity	Microsiements/cm		.304

(B) CHEMICAL TESTS

1.	Resdial chlorine	0.2 ppmm to 0.5 ppm	....	P.P.M. 0.5
2.	Total hardness mg/l caco 3	200 mg/l	600 mg/l	mg/l 64.0
3.	Total alklinity mg/l	.....	.....	mg/l 85.0
4.	Chloride mg/l	200	1000	mg/l 49.7
5.	Nitrates mg/l	20	45	mg/l
6.	Dissoloved Oxygen mg/l			mg/l
7.	Iron mg/l	0.10 mg/l	1.0 mg/l	mg/l 0.2
8.	Flourides mg/l	1.00 mg/l	1.5 mg/l	mg/l
9.	Sulphats mg/l	2.00 mg/l	400 mg/l	mg/l
10.	Calcium mg/l	75 mg/l	200 mg/l	mg/l 40.0
11.	Manesium			mg/l 24.0
12.	Nitrite			Absent

(C) BACTERIOLOGICAL TESTS

1.	Total No. of colifroms Feacal Coloforms E-	Less than 10	More than 10	Zero Mpn/100ml
2.	Coil/100 mg	Zero	–	–

REMARKS

Assistant Chemist
I & PH Lab. S/ghat
Mandi (H.P.)

A.E. Engineer,
I & PH Section
S/ghat, Mandi (H.P.)

Assistant Engineer
I & PH S/Division
S/ghat, Mandi (H.P.)

HIMACHAL PRADESH IRRIGATION AND PUBLIC HEALTH DEPTT.

WATER TESTING LABORATORY

PUBLIC HEALTH SUB-DIVISION SARKAGHAT. MANDI

Lab. Ref. No. SKT PC- 2095 & 96

Dated..18.11.2011.....
Division...SKT.....
Sub Div...SKT.....
Section...Tikka.....
J.E.Sh.Mahesh Kumar

Name & Address of Sender A.E J.E.PH SUB- DIV SARKAGHAT

1. Name of Scheme .....L.W.S.S.....RAKSH..CHOLTHARA..ANAH DEVI.....
2. Nature of Source.....(Beas) River.....
3. Place of Collection.....S.t. Tap..... 4. Date & Time..18.11.2011 at 9.10 AM.....
5. Date and time receipt of Laboratory.....18.11.2011 at 10.30 AM.....
6. Date and Time of commencing of Examination.....
7. Nature of Sample : 1. Raw water 2. Chlorinated water 3. Filtered water
   4. Distribution System 5. Hand Pump 6. Well

(A) PHYSICAL TESTS

Sr. No.	Parameter	Acceptable	Couse of rejection	Result of Sample
1.	Temperature			13.9°C
2.	Turbidity (NTU)	2.5	10	2.4 N.T.U.
3.	Colour	5	25	Normal
4.	Taste and odour	Un-objectionable	objectionable	Un-obj
5.	Total dissolved solids mg/l	500	1500	– mg/l
6.	PH Value	7 to 8.5		7.97
7.	Conductivity	Microsiements /cm		.263

(B) CHEMICAL TESTS

1.	Resdial chlorine	0.2ppmm to 0.5 ppm	.....	0.5 P.P.M.
2.	Total hardness mg/l caco 3	200 mg/l	600 mg	24.0 mg/l
3.	Total alklinity mg/l	.....	.....	100 mg/l
4.	Chloride mg/l	200	1000	224 mg/l
5.	Nitrates mg/l	20	45	mg/l
6.	Dissoloved Oxygen mg/l			mg/l
7.	Iron mg/l	0.10 mg/l	1.0 mg/l	0.4 mg/l
8.	Flourides mg/l	1.00 mg/l	1.5 mg/l	mg/l
9.	Sulphats mg/l	2.00 mg/l	400 mg/l	mg/l
10.	Calcium mg/l	75 mg/l	200 mg /l	52.0 mg/l
11.	Manesium			34.0 mg/l
12.	Nitrite			Absent

(c) BACTERIOLOGICAL TESTS

1.	Total No. of colifroms Feacal Coloforms E-	Less than 10	More than 10	Zero Mpn/100 ml
2.	Coil/100 mg	Zero		

REMARKS

Assistant Chemist
I & PH Lab. S/ghat
Mandi (H.P.)

J. Engineer,
I & PH Section
S/ghat, Mandi (H.P.)

Assistant Engineer
I & PH S/Division
S/ghat, Mandi (H.P.)

HIMACHAL PRADESH IRRIGATION AND PUBLIC HEALTH DEPTT.

WATER TESTING LABORATORY

PUBLIC HEALTH SUB-DIVISION SARKAGHAT, MANDI

L.A. Ref. No. SKT PC 2113 B-768

Dated 13-12-2011
Division SKT
Sub Div. SKT
Section Tibra
J.E. Sh. Mahesh Kumar

Name & Address of Sender A.E. J&PH SUB-DIV. SARKAGHAT

1. Name of Scheme L.W.S.S. RAKHOH CHOLTHARA AWAH DEVI
2. Nature of Source River (Beas)
3. Place of Collection Tank + Tap 4. Date & Time 13-12-2011 at 7:10 AM
5. Date and time receipt of Laboratory 13-12-2011 at 10:45 AM
6. Date and Time of commencing of Examination
7. Nature of Sample : 1. Raw water 2. Chlorinated water 3. Filtered water 4. Distribution System 5. Hand Pump 6. Well

(A) PHYSICAL TESTS

Sr. No.	Parameter	Acceptable	Couse of rejection	Result of Sample
1	Temperature			6.9° OC
2.	Turbidity (NTU)	2.5	10	2.1 N.T.U.
3.	Colour	5	25	Normal
4.	Taste and odour	Un-objectionable	objectionable	Un-obj
5	Total dissolved solids mg/l	500	1500	– mg/l
6.	PH Value	7 to 8.5		7.94
7.	Conductivity	Microsiements /cm		234

(B) CHEMICAL TESTS

1.	Resdial chlorine	0.2ppmm to 0.5 ppm	.....	0.5 P.P.M.
2.	Total hardness mg/l caco 3	200 mg/l	600 mg	78.0 mg/l
3.	Total alklinity mg/l	.....	.....	105 mg/l
4.	Chloride mg/l	200	1000	238 mg/l
5.	Nitrates mg/l	20	45	mg/l
6.	Dissoloved Oxygen mg/l			mg/l
7.	Iron mg/l	0.10 mg/l	1.0 mg/l	0.3 mg/l
8.	Flourides mg/l	1.00 mg/l	1.5 mg/l	mg/l
9.	Sulphats mg/l	2.00 mg/l	400 mg/l	mg/l
10.	Calcium mg/l	75 mg/l	200 mg /l	50.0 mg/l
11.	Manesium			28.0 mg/l
12.	Nitrite			Absent

(c) BACTERIOLOGICAL TESTS

1.	Total No. of colifroms Feacal Coloforms I -	Less than 10	More than 10	Zero Mpn/100 ml
2.	Coil/100 mg	Zero	–	–

REMARKS

Assistant Chemist
I & PH Lab. S/ghat
Mandi (H.P.)

J. Engineer,
I & PH Section
S/ghat, Mandi (H.P.)

Assistant Engineer
I & PH S/Division
S/ghat, Mandi (H.P.)

WATER TESTING LABORATORY

PUBLIC HEALTH SUB-DIVISION SARKAGHAT, MANDI

Ref. No. SKT.PC-2208

Dated 21-04-2012
Division SKT
Sub Div SKT
Section Tihra
J.E. S.K. Chauhan

Name & Address of Sender	A.E. I&PH SUB-DIV. SARKAGHAT

1. Name of Scheme L.W.S.S. Rakhah Chalthara - Awah Devi
2. Nature of Source River (Beas)
3. Place of Collection Tap water 4. Date & Time 21-04-2012 at 8:30 AM
5. Date and time receipt of Laboratory 21-04-2012 at 11:30 AM
6. Date and Time of commencing of Examination
7. Nature of Sample : 1. Raw water 2. Chlorinated water 3. Filtered water 4. Distribution System 5. Hand Pump 6. Well

(A) PHYSICAL TESTS

Sr. No.	Parameter	Acceptable	Couse of rejection	Result of Sample
1.	Temperature			25.6 °C
2.	Turbidity (NTU)	2.5	10	3.3 N.T.U.
3.	Colour	5	25	Normal
4.	Taste and odour	Un-objectionable	objectionable	Un-obj
5.	Total dissolved solids mg/l	500	1500	– mg/l
6.	PH Value	7 to 8.5		7.90
7.	Conductivity	Microsiements /cm		.241

(B) CHEMICAL TESTS

1.	Resdial chlorine	0.2ppmm to 0.5 ppm	.....	0.4 P.P.M.
2.	Total hardness mg/l caco 3	200 mg/l	600 mg	64.0 mg/l
3.	Total alklinity mg/l	.....	.....	75.0 mg/l
4.	Chloride mg/l	200	1000	245 mg/l
5.	Nitrates mg/l	20	45	mg/l
6.	Dissoloved Oxygen mg/l			mg/l
7.	Iron mg/l	0.10 mg/l	1.0 mg/l	0.3 mg/l
8.	Flourides mg/l	1.00 mg/l	1.5 mg/l	mg/l
9.	Sulphats mg/l	2.00 mg/l	400 mg/l	mg/l
10.	Calcium mg/l	75 mg/l	200 mg /l	40.0 mg/l
11.	Manesium			24.0 mg/l
12.	Nitrite			Absent

(c) BACTERIOLOGICAL TESTS

1.	Total No. of colifroms Feacal Coloforms E-	Less than 10	More than 10	– Mpn/100 ml
2.	Coil/100 mg	Zero	–	–

REMARKS

Assistant Chemist
I & PH Lab. S/ghat
Mandi (H.P.)

A.A. Engineer,
I & PH Section
S/ghat, Mandi (H.P.)

Assistant Engineer
I & PH S/Division
S/ghat, Mandi (H.P.)

WATER TESTING LABORATORY

PUBLIC HEALTH SUB-DIVISION SARKAGHAT, MANDI

Lab. Ref. No. SKT Pe-24/18-152

Dated. 26-12-2018....
Division...SKT.....
Sub Div....SKT.....
Section...Tihar.....
J.E. Kashmir Singh.

Name & Address of Sender A.E JEPH SUB-DIV. SARKAGHAT

1. Name of Scheme..... N.W.S.S. Rakhah - Chatthara - Awah Devi.....
2. Nature of Source.....River (Beas).....
3. Place of Collection.....T.T. Tap..... 4. Date & Time...26-12-2018 at 7:15 AM.....
5. Date and time receipt of Laboratory.....26-12-2018 at 11:15 AM.....
6. Date and Time of commencing of Examination.....

Nature of Sample : 1. Raw water 2. Chlorinated water 3. Filtered water
4. Distribution System 5. Hand Pump 6. Well

(A) PHYSICAL TESTS

Sr. No.	Parameter	Acceptable	Couse of rejection	Result of Sample
1.	Temperature			14.2° OC
2.	Turbidity (NTU)	2.5	10	3.8 N.T.U.
3.	Colour	5	25	Normal
4.	Taste and odour	Un-objectional le	objectionable	Un-obj.
5.	Total dissolved solids mg/l	500	1500	— mg/l
6.	PH Value	7 to 8.5		7.98
7.	Conductivity	Microsiements /cm		·308

(B) CHEMICAL TESTS

1.	Resdial chlorine	0.2ppm to 0.5 ppm		0.4 P.P.M.
2.	Total hardness mg/l caco 3	200 mg/l	600 mg	72.0 mg/l
3.	Total alkinity mg/l			85.0 mg/l
4.	Chloride mg/l	200	1000	252 mg/l
5.	Nitrates mg/l	20	45	mg/l
6.	Dissoloved Oxygen mg/l			mg/l
7.	Iron mg/l	0.10 mg/l	1.0 mg/l	0.4 mg/l
8.	Flourides mg/l	1.00 mg/l	1.5 mg/l	mg/l
9.	Sulphats mg/l	200 mg/l	400 mg/l	mg/l
10.	Calcium mg/l	75 mg/l	200 mg/l	40.0 mg/l
11.	Mancsium			32.0 mg/l
12.	Nitrite			Absent

(C) BACTERIOLOGICAL TESTS

1.	Total No. of colifroms Feacal Coloforms E-	Less than 10	More than 10	Zero Mpn/100 ml
2.	Coil/100 mg	Zero	—	—

REMARKS

Assistant Chemist
I & PH Lab. S/ghat
Mandi (H.P.)

Jr. Engineer,
I & PH Section
S/ghat, Mandi (H.P.)

Assistant Engineer
I & PH S/Division
S/ghat, Mandi (H.P.)

18. अनुबंध-II

Public Works Department Punjab.

Hydro-Electric-Circle.

Agreement between the Secretary of State for India in Council and Lieutenant His Highness Raja Joginder Sen Bahadur, Raja of Mandi.

'AN AGREEMENT made the third day of March one thousand nine hundred and twenty five between the Secretary of State for India in Council(hereinafter together with his successors and assigns referred to as Government) of the one part and Lieutenant His Highness Raja Joginder Sen Bahadur, Raja of Mandi (hereinafter called the Darbar) of the other part.

WHEREAS Government has under consideration a project for the supply of electric power to the Punjab commonly known as the Uhl River Hydro-Electric Project in Mandi State, a description of which is contained in the report on the said project signed by Lieutenant-Colonel B.C.Battye R.E., on the tenth day of January one thousand nine hundred and twenty four, and WHEREAS if and when such scheme is put into execution it will be necessary to establish a Head Works, Power House and connected works within the territory of Mandi State and WHEREAS it is intended that the purposes for andthe rates at which power shall be sold, disposed of or applied shall from time to time be decided by the management of the project appointed by Govt. Now for the mutual benefit of Govt. and of the Darbar IT IS HEREBY AGREED that if and so soon as Govt. shall finally decide to put into execution the said Hydro-Electric Project either as at present projected or with such changes or modifications as may hereafter be sanctioned by Govt. but not in any other event, the following provisions shall come into force and be carried into effect that is to say:-

1. In consideration of the benefits hereinafter described the Darbar shall give on lease to Govt. free of charge all land for permanent and temporary occupation which may be required for the purpose of the said project, all the water of the Uhl river above the site of the proposed dam shown in the attached map and all earth, lime or other building stone required for the works hereinafter referred to. Government will bear the cost of all expenses incurred by the Darbar for the re-establishment in suitable circumstances of any inhabitants who have to be removed from any land or houses for the purposes of the scheme and for compensating any

1921

inhabitants not so removed in respect of damage to land or property substained by reason of the scheme. Further in the case of land, temporarily occupied, Govt. will bear the cost of restoring such land to its original condition, or alternatively of paying the capitalised value of compensation and in the case of water at present used for irrigation or for driving flour mills Govt. will bear the cost of compensation for loss of such water when it occurs, at rates to be agreed upon.

2. Govt. shall have the free use of water in one or more of the tributaries of the Rana River for purposes of temporary power development during the period of construction of the works herein mentioned and will pay full compensation for any loss caused by the diversion for temporary power development of any water at present used for irrigation or driving flour mills.

3. The Darbar will grant a lease of ninety-nine years of all the land and water rights other than temporary, required for the said project. The Darbar will retain full jurisdiction and soverlegn rights over such land and after the expiration of ninety-nine years the lease will be renewable by Govt. on such terms as may be agreed upon between theparties and any case in which mutual agreement is impossible shall be referred to arbitration as hereinafter provided.

4. Excluding the tunnel, flumed, and pipe-lines and haulageway which shall so far as possible not traverse culturable land Govt. will not require for permanent occupation more than forty acres of culturable land at the Head works and not more than thirty acres at the power station near Shanan for the first stage of the project and not more than a further seventy-five acres of culturable land for the second stage of the project.

5. Should a tramway be built in connection with the project, as shown in the said report or otherwise, the ordinary rules regarding the payment of compensation laid down by Govt. of India in the case of Indian States will govern the case so far as cultivated and culturable land is concerned. As regards unculturable land the Darbar agrees to the principle that no rent should be paid.

6. Should it eventually be decided to increase the water supply by the construction of a dam near the head-works, cultivated land amounting to not more than sixty-five acres will by flooding be thrown out of cultivation. As the flooded area will comprise most of the cultivated land attached to the villages of Changna, Brot, Thuji, Kaduhan and Ghog, it will

be necessary to remove the inhabitants of these villages and provide them with land of similar area and quality elsewhere. The cost of these operations which will be conducted by the Darbar will be debitable entirely to Govt. The Darbar will give its consent to any measures necessary for such increase of water supply upon receiving notice from Govt. of its intention.

7. In return for the free grant of land, water and miners as set for the above, the Darbar will be granted power for use or sale within the Mandi State free of charge subject to a maximum limit of half of one per cent. Of the peak load capacity of the power station situated in the Mandi State, according to the development of the project and a minimum of 250 MWs which will be supplied if required during the first year of operation delivered at Mandi town at a pressure of four hundred and forty volts, alternating current.

Should the Darbar at any time required power in excess of the above free allowance of half of one percent or two hundred and fifty kilowatt whichever is the greater, Govt. agree to supply the extra power required subject to a maximum limit of one thousand kilowatts exclusive of free supply at cost price as hereafter defined. Cost price shall be assumed to be ninety percent of the tariff rates for ordinary bulk supply for the time being force in the Punjab should either party consider that ninety percent of the tariff rates is either less than or in excess of cost price that part may require a special audit to determine the percentage of such tariff rates which represents actual cost price. The party requiring the audit shall bear the cost thereof in any event but the percentage determined by the audit shall come into force from the date when the audit was demanded.

If and as soon as the maximum demand on the power station in Mandi State (to be ascertained in the same manner as hereinafter specified for the purpose of royalty) has exceeded thirty-nine thousand kilowatts the Darbar shall entitled to an additional free supply of two hundred and fifty kilowatts making a total minimum free supply of five hundred kilowatts.

In addition to the above described free power or power at cost price the Darbar will be entitled to royalty of so many rupees per kilowatt of maximum demand generated at the power station in Mandi State at any one time for a continuous period of not less than twenty minutes within

each calendar year, as measured by an approved maximum demand indicator at any time during the said calendar year under normal conditions of working such maximum demand readings to be recorded monthly. The rate in rupees per kilowatt to be paid to the Darbar will be on a sliding scale increasing the total amount of power generated, in accordance with the following scale:-

Scale of Royalty.

When the maximum power generated at the power station at one time for not less than twenty minutes in any one calendar year does not exceed thirty-five thousand, nine hundred and ninety-nine kilowatts.	Nothing.
When the maximum power generated at the power station, as defined above, exceeds thirty-five thousand, nine hundred and ninety-nine kilowatts.	One rupee per killowat
When it exceeds thirty-nine thousand kilowatts.	Two rupees per kilowatt.
When it exceeds forty-five thousand kilowatts.	Three rupees per kilowatts.
When it exceeds forty-five thousand kilowatts.	Three rupees eight annas per kilowatt.

In addition to free power and to royalty at the rates described above, the Darbar will be entitled to the use, for irrigation or power purposes free of charge, of all the tailrace water discharged into the Rana river, below the power stations, provided that the water is not required for development of the fourth stage of the project which contemplates diverting the tail water into the Beas. The Govt. will decide within twenty years of the completion of the first stage, whether the fourth stage will be required.

3. The Superintending Engineer, in charge of works under construction in the state-or other officers appointed by the Punjab Government and agreed to by theDarbar shall be invested by the Darbar with the powers of a third Class Magistrate, under the authority of the Mandi State District Magistrate during the construction of the works. He shall also be empowered to decide civil suits the value of which does not exceed rupees one thousand all civil cases in which any person employed on the works is a party and all criminal cases in which any such person is a complainant or an accused person which can legally be instituted in the court of the Superintending Engineer or officer appointed as above mentioned shall be instituted in that court and in no other. Such officer will be given a Muharrir by the Darbar, but the Muharrir's pay and allexpenses connected with the

appointment of such a Magistrate will be borne by the Govt, the Darbar only supplying the usual standard forms.

9. The Darbar will allot an area for the supply of fuel and timber as near the site of the worksfor which the same may be required as shall be conveniently possible. Govt. agrees to do all things possible to prevent any feelings or looping without the authority or the State Forest Department. Payment for wood will be made at the ordinary State Forest Department rates,

10. As the small amount of labour available in the State is ordinarily required for the salt quarries, Govt. will have to import labour for their works. In case of emergencies the Darbar will, however, do their best to supply any coolies required at current local rates. Govt. agree as far as possible not to employ unskilled Sikhs and Pathans.

11. Govt. agree to pay due attention to any complaint on the part of the Darbar in regard to the employment or removal of undesirable characters. Should there be any disagreement between the parties on this project the matter shall be referred to the Agent to the Governor General, Punjab States whose decision will be final.

12. The Darbar undertake to close all liquor shops within a radius of three miles of the works during the construction of the works and Govt. undertake to make good to the Darbar any loss that may be occasioned by the closre of such shops. Should Govt. open liquor shops at the works, the amount realised by the sale of such liquor contracts will be payable to the Darbar.

13. The Darbar will charge no duty of any kind on any article or materials required for the purposes of the said project and the works connected therewith or for the one side use of employees at the works.

14. In the event of internal upheavel of a nature to jeopardise the safety of the Hydro Electric Works and operating staff; if in the opinion of the Resident Engineer incharge of the power station, the safety of the works and staff are jeopardised, the Punjab Govt. with the concurrence of the Agent to the Governor General, Punjab States, shall be at liberty to take such steps, including the importation either of police or troops as it may consider necessary for the safeguarding of the said works and staff.

15. Govt. shall be at liberty at any time to hand

over the working of the Hydro Electric Scheme to any Body-statutory of otherwise brought into exsistance for the purpose-provided that any such arrangements shall not effect the liability of Govt. or its responsibility to or its relations with theDarbar under this agreement. In such event Govt. will be responsible for ensuring that the terms of this agreement are fully complied with by the Body responsible for the working of the scheme.

16. In the event of any dispute between the Govt. and the Darbar withregard to the interpretation of this agreement or in regard to points left open for mutual agreement between the parties or which may arise is any other way in connection with the project, the matter shall be referred to the Agent to the Governor General, Punjab State, whose decision will be final provided that the Agent to the Governor General, Punjab States, may with the consent of the parties, refer any such matter for the decision of one or more arbitrators.

IN WITNESS WHEREOF the parties have hereunto set their respective hands the day and year first above written. Signed at Lahore by Sirdar Dina Nath,

Bar-at-Law, Chief Secretary to the Mandi Darbar, on behalf of His Highness the Raja of Mandi, and in the presence of

Sd/- Dina Nath.

(1) (SD) A.Gargill,
Under Secretary,
Buildings and Roads.

(2) (SD) B.C.Battye,
Lt. Col.R.E.
Supdt. Engineer,
Hydro Electric Circle.

Signed at Lahore by A.R.Astbury Esquire, officiating Secretary to Govt. Punjab, Public Works Department, buildings andRoads, Branch, for an on behalf of the Secretary of State for India in Council and by order of the Governor of the Punjab.

(SD) A.R.ASTBURY
3rd March,1925

....

D-G-Cail-60

अनुबन्ध - III व IV

ABSTRACT

CONSTITUENCY-WISE STATUS OF DPRS OF MLA PRIORITY (MIS & WSS RNS) FOR THE YEAR 2011-12 TO 2014-15 as on 31.12.2014

SN	Zone SN	Constituency	Total No of Schemes	Awaited from MLA/Pr given to Other Sector	No of Schemes Infeasible/Not Required/ Rejected	Net DPRs to be Prepared	No of DPRs Prepared	Schemes Approved			No of DPRs Under Process	No of DPRs Yet to be Prepared
								NABARD	AIBP/ NRWDP	OTHERS		
1		2	3	4	5	6	7	8	9	10	11	12
		District - Kinnaur.										
1	1	Kinnaur										
	MIS	2011-12 to 2012-13	4	2	2	0	0	0	0	0	0	0
		2013-14 to 2014-15	4	0	1	3	2	0	0	0	2	1
		Total	8	2	3	3	2	0	0	0	2	1
	WSS	2011-12 to 2012-13	4	0	0	4	4	0	2	2	0	0
		2013-14 to 2014-15	4	0	0	4	3	0	0	0	3	1
		Total	8	0	0	8	7	0	2	2	3	1
		District - Shimla.										
2	2	Rampur										
	MIS	2011-12 to 2012-13	4	2	0	2	2	1	0	0	1	0
		2013-14 to 2014-15	4	0	0	4	3	0	0	0	3	1
		Total	8	2	0	6	5	1	0	0	4	1
	WSS	2011-12 to 2012-13	4	0	1	3	3	2	1	0	0	0
		2013-14 to 2014-15	4	0	0	4	3	0	0	0	3	1
		Total	8	0	1	7	6	2	1	0	3	1
3	3	Rohroo										
	MIS	2011-12 to 2012-13	4	3	1	0	0	0	0	0	0	0
		2013-14 to 2014-15	6	0	0	6	5	0	0	0	5	1
		Total	10	3	1	6	5	0	0	0	5	1
	WSS	2011-12 to 2012-13	4	2	1	1	1	0	0	0	1	0
		2013-14 to 2014-15	6	0	0	6	5	0	0	0	5	1
		Total	10	2	1	7	6	0	0	0	6	1
4	4	Jubbal										
	MIS	2011-12 to 2012-13	4	2	0	2	2	0	0	0	2	0
		2013-14 to 2014-15	4	4	0	0	0	0	0	0	0	0
		Total	8	6	0	2	2	0	0	0	2	0
	WSS	2011-12 to 2012-13	4	4	0	0	0	0	0	0	0	0
		2013-14 to 2014-15	4	0	2	2	0	0	0	0	0	2
		Total	8	4	2	2	0	0	0	0	0	2

5	5	Chopal											
	MIS	2011-12 to 2012-13	4	4	0	0	0	0	0	0	0	0	0
		2013-14 to 2014-15	4	2	0	2	1	0	0	0	1	1	1
		Total		6	0	2	1	0	0	0	1	1	1
	WSS	2011-12 to 2012-13	4	2	2	0	0	0	0	0	0	0	0
		2013-14 to 2014-15	5	0	0	5	3	0	0	0	3	2	2
		Total		2	2	5	3	0	0	0	3	2	2
6	6	Kumarsain/Shimla Rural											
	MIS	2011-12 to 2012-13	4	1	1	2	1	0	0	0	1	1	1
		2013-14 to 2014-15 (Shimla Rural)	4	0	0	4	2	1	0	0	1	2	2
		Total	8	1	1	6	3	1	0	0	2	3	3
	WSS	2011-12 to 2012-13	7	0	1	6	1	0	0	0	1	5	5
		2013-14 to 2014-15 (Shimla Rural)	4	0	0	4	4	2	0	1	1	0	0
		Total	11	0	1	10	5	2	0	1	2	5	5
7	7	Theog											
	MIS	2011-12 to 2012-13	4	4	0	0	0	0	0	0	0	0	0
		2013-14 to 2014-15	4	4	0	0	0	0	0	0	0	0	0
		Total	8	8	0	0	0	0	0	0	0	0	0
	WSS	2011-12 to 2012-13	4	0	2	2	0	0	0	0	0	2	2
		2013-14 to 2014-15	6	0	4	2	1	0	0	0	1	1	1
		Total	10	0	6	4	1	0	0	0	1	3	3
8	8	Shimla Urban											
	MIS	2011-12 to 2012-13	4	4	0	0	0	0	0	0	0	0	0
		2013-14 to 2014-15	4	4	0	0	0	0	0	0	0	0	0
		Total	8	8	0	0	0	0	0	0	0	0	0
	WSS	2011-12 to 2012-13	5	2	1	2	1	0	0	0	1	1	1
		2013-14 to 2014-15	5	1	0	4	1	0	0	0	1	3	3
		Total	10	3	1	6	2	0	0	0	2	4	4
9	9	Kasumpti											
	MIS	2011-12 to 2012-13	4	0	1	3	2	0	0	0	2	1	1
		2013-14 to 2014-15	4	2	0	2	0	0	0	0	0	2	2
		Total	8	2	1	5	2	0	0	0	2	3	3
	WSS	2011-12 to 2012-13	4	0	4	0	0	0	0	0	0	0	0
		2013-14 to 2014-15	3	0	1	2	0	0	0	0	0	2	2
		Total	7	0	5	2	0	0	0	0	0	2	2

		District - Solan.										
10	10	Arki										
	MIS	2011-12 to 2012-13	4	0	1	3	1	0	0	1	0	2
		2013-14 to 2014-15	4	2	2	0	0	0	0	0	0	0
		Total	8	2	3	3	1	0	0	1	0	2
	WSS	2011-12 to 2012-13	5	2	2	1	0	0	0	0	0	1
		2013-14 to 2014-15	4	0	2	2	2	0	1	0	1	0
		Total	9	2	4	3	2	0	1	0	1	1
11	11	Doon										
	MIS	2011-12 to 2012-13	4	0	1	3	1	0	1	0	0	2
		2013-14 to 2014-15	4	2	2	0	0	0	0	0	0	0
		Total	8	2	3	3	1	0	1	0	0	2
	WSS	2011-12 to 2012-13	5	1	2	2	1	0	1	0	0	1
		2013-14 to 2014-15	4	0	0	4	2	0	0	0	2	2
		Total	9	1	2	6	3	0	1	0	2	3
12	12	Kasouli										
	MIS	2011-12 to 2012-13	4	0	0	4	1	0	0	1	0	3
		2013-14 to 2014-15	4	0	3	1	0	0	0	0	0	1
		Total	8	0	3	5	1	0	0	1	0	4
	WSS	2011-12 to 2012-13	4	0	0	4	0	0	0	0	0	4
		2013-14 to 2014-15	4	0	1	3	1	0	0	1	0	2
		Total	8	0	1	7	1	0	0	1	0	6
13	13	Nalagarh										
	MIS	2011-12 to 2012-13	4	1	0	3	0	0	0	0	0	3
		2013-14 to 2014-15	4	1	0	3	1	0	0	0	1	2
		Total	8	2	0	6	1	0	0	0	1	5
	WSS	2011-12 to 2012-13	4	0	0	4	1	0	1	0	0	3
		2013-14 to 2014-15	4	1	0	3	1	0	0	0	1	2
		Total	8	1	0	7	2	0	1	0	1	5
14	14	Solan										
	MIS	2011-12 to 2012-13	4	0	1	3	2	0	2	0	0	1
		2013-14 to 2014-15	4	0	1	3	1	0	1	0	0	2
		Total	8	0	2	6	3	0	3	0	0	3
	WSS	2011-12 to 2012-13	4	0	0	4	1	0	0	1	0	3
		2013-14 to 2014-15	4	0	1	3	2	0	0	0	1	1
		Total	8	0	1	7	3	0	0	1	1	4

		District - Sirmour.										
15	15	Pachhad										
	MIS	2011-12 to 2012-13	4	2	1	1	0	0	0	0	0	1
		2013-14 to 2014-15	4	0	0	4	2	0	2	0	0	2
		Total	8	2	1	5	2	0	2	0	0	3
	WSS	2011-12 to 2012-13	4	0	1	3	3	1	2	0	0	0
		2013-14 to 2014-15	4	0	0	4	2	0	0	2	0	2
		Total	8	0	1	7	5	1	2	2	0	2
16	16	Renuka										
	MIS	2011-12 to 2012-13	4	0	1	3	0	0	0	0	0	3
		2013-14 to 2014-15	4	0	0	4	3	0	0	0	3	1
		Total	8	0	1	7	3	0	0	0	3	4
	WSS	2011-12 to 2012-13	4	0	0	4	0	0	0	0	0	4
		2013-14 to 2014-15	4	0	2	2	0	0	0	0	0	2
		Total	8	0	2	6	0	0	0	0	0	6
17	17	Shillai										
	MIS	2011-12 to 2012-13	4	0	1	3	0	0	0	0	0	3
		2013-14 to 2014-15	4	0	0	4	2	0	0	0	2	2
		Total	8	0	1	7	2	0	0	0	2	5
	WSS	2011-12 to 2012-13	4	0	0	4	1	0	0	1	0	3
		2013-14 to 2014-15	4	0	0	4	2	0	0	0	2	2
		Total	8	0	0	8	3	0	0	1	2	5
18	18	Poanta										
	MIS	2011-12 to 2012-13	4	0	0	4	0	0	0	0	0	4
		2013-14 to 2014-15	4	1	0	3	0	0	0	0	0	3
		Total	8	1	0	7	0	0	0	0	0	7
	WSS	2011-12 to 2012-13	4	0	0	4	1	0	1	0	0	3
		2013-14 to 2014-15	4	0	1	3	1	0	0	0	1	2
		Total	8	0	1	7	2	0	1	0	1	5
19	19	Nahan										
	MIS	2011-12 to 2012-13	4	0	2	2	2	0	0	0	2	0
		2013-14 to 2014-15	5	0	0	5	0	0	0	0	0	5
		Total	9	0	2	7	2	0	0	0	2	5
	WSS	2011-12 to 2012-13	4	2	0	2	1	0	0	0	1	1
		2013-14 to 2014-15	4	0	1	3	2	0	1	0	1	1
		Total	8	2	1	5	3	0	1	0	2	2

		District - Bilaspur											
20	1	Kot-Kehloor/Sh Naina Devi Ji											
	MIS	2011-12 to 2012-13	4	1	1	2	2	0	1	1	0	0	
		2013-14 to 2014-15 (Sh Naina devi Ji)	4	0	1	3	1	0	0	0	1	2	
		Total	8	1	2	5	3	0	1	1	1	2	
	WSS	2011-12 to 2012-13	4	0	4	0	0	0	0	0	0	0	
		2013-14 to 2014-15 (Sh Naina devi Ji)	4	1	1	2	1	0	0	0	1	1	
		Total	8	1	5	2	1	0	0	0	1	1	
21	2	Sadar Bilaspur											
	MIS	2011-12 to 2012-13	4	4	0	0	0	0	0	0	0	0	
		2013-14 to 2014-15	4	0	0	4	3	0	2	0	1	1	
		Total	8	4	0	4	3	0	2	0	1	1	
	WSS	2011-12 to 2012-13	4	4	0	0	0	0	0	0	0	0	
		2013-14 to 2014-15	4	0	0	4	2	0	0	0	2	2	
		Total	8	4	0	4	2	0	0	0	2	2	
22	3	Ghumarwin											
	MIS	2011-12 to 2012-13	4	0	0	4	0	0	0	0	0	4	
		2013-14 to 2014-15	4	1	2	1	1	0	0	0	1	0	
		Total	8	1	2	5	1	0	0	0	1	4	
	WSS	2011-12 to 2012-13	4	0	0	4	2	0	0	0	2	2	
		2013-14 to 2014-15	4	1	0	3	2	0	0	0	2	1	
		Total	8	1	0	7	4	0	0	0	4	3	
23	4	Gehrwin											
	MIS	2011-12 to 2012-13	4	0	0	4	0	0	0	0	0	4	
		2013-14 to 2014-15 (Jhandutta)	4	0	1	3	2	0	0	0	2	1	
		Total	8	0	1	7	2	0	0	0	2	5	
	WSS	2011-12 to 2012-13	4	0	0	4	0	0	0	0	0	4	
		2013-14 to 2014-15 (Jhandutta)	4	0	0	4	2	0	0	0	2	2	
		Total	8	0	0	8	2	0	0	0	2	6	
		District - Hamirpur											
24	5	Nadaun											
	MIS	2011-12 to 2012-13	4	0	0	4	3	0	0	1	2	1	
		2013-14 to 2014-15	4	0	0	4	3	0	0	0	3	1	
		Total	8	0	0	8	6	0	0	1	5	2	
	WSS	2011-12 to 2012-13	4	0	0	4	2	0	1	0	1	2	
		2013-14 to 2014-15	4	0	0	4	2	0	0	0	2	2	
		Total	8	0	0	8	4	0	1	0	3	4	

25	6	Bomson/Sujanpur											
	MIS	2011-12 to 2012-13	4	0	0	4	2	1	0	0	1	2
		2013-14 to 2014-15 (Sujanpur)	4	4	0	0	0	0	0	0	0	0
		Total	8	4	0	4	2	1	0	0	1	2
	WSS	2011-12 to 2012-13	4	0	0	4	1	1	0	0	0	3
		2013-14 to 2014-15 (Sujanpur)	4	0	1	3	2	0	0	0	2	1
		Total	8	0	1	7	3	1	0	0	2	4
26	7	Hamirpur											
	MIS	2011-12 to 2012-13	4	0	1	3	3	0	1	0	2	0
		2013-14 to 2014-15	4	0	2	2	2	0	0	0	2	0
		Total	8	0	3	5	5	0	1	0	4	0
	WSS	2011-12 to 2012-13	4	1	0	3	1	0	1	0	0	2
		2013-14 to 2014-15	4	0	0	4	3	0	0	0	3	1
		Total	8	1	0	7	4	0	1	0	3	3
27	8	Mewa/ Bhoranj											
	MIS	2011-12 to 2012-13	4	0	2	2	2	0	0	0	2	0
		2013-14 to 2014-15 (Bhoranj)	4	0	1	3	2	0	0	0	2	1
		Total	8	0	3	5	4	0	0	0	4	1
	WSS	2011-12 to 2012-13	4	0	0	4	2	2	0	0	0	2
		2013-14 to 2014-15 (Bhoranj)	4	0	0	4	2	0	0	0	2	2
		Total	8	0	0	8	4	2	0	0	2	4
28	9	Nadaunta/Barsar											
	MIS	2011-12 to 2012-13	4	0	2	2	1	0	0	0	1	1
		2013-14 to 2014-15 (Barsar)	4	0	1	3	2	0	0	0	2	1
		Total	8	0	3	5	3	0	0	0	3	2
	WSS	2011-12 to 2012-13	4	0	0	4	0	0	0	0	0	4
		2013-14 to 2014-15 (Barsar)	4	0	0	4	2	0	0	0	2	2
		Total	8	0	0	8	2	0	0	0	2	6
		District -Una											
43	10	Gagret											
	MIS	2011-12 to 2012-13	4	0	0	4	2	0	0	0	2	2
		2013-14 to 2014-15	4	0	0	4	2	0	0	0	2	2
		Total	8	0	0	8	4	0	0	0	4	4
	WSS	2011-12 to 2012-13	4	1	1	2	1	0	1	0	0	1
		2013-14 to 2014-15	4	0	0	4	2	0	0	0	2	2
		Total	8	1	1	6	3	0	1	0	2	3

44	11	Chintpurni										
	MIS	2011-12 to 2012-13	4	1	2	1	0	0	0	0	0	1
		2013-14 to 2014-15	4	0	1	3	2	0	0	0	2	1
		Total	8	1	3	4	2	0	0	0	2	2
	WSS	2011-12 to 2012-13	4	0	2	2	0	0	0	0	0	2
		2013-14 to 2014-15	4	0	0	4	2	0	0	0	2	2
		Total	8	0	2	6	2	0	0	0	2	4
45	12	Santokhgarh/Haroli										
	MIS	2011-12 to 2012-13	4	0	2	2	0	0	0	0	0	2
		2013-14 to 2014-15 (Haroli)	4	0	0	4	2	1	0	0	1	2
		Total	8	0	2	6	2	1	0	0	1	4
	WSS	2011-12 to 2012-13	4	1	1	2	2	2	0	0	0	0
		2013-14 to 2014-15 (Haroli)	4	0	0	4	3	0	0	2	1	1
		Total	8	1	1	6	5	2	0	2	1	1
46	13	Una										
	MIS	2011-12 to 2012-13	4	0	4	0	0	0	0	0	0	0
		2013-14 to 2014-15	4	0	0	4	2	0	0	0	2	2
		Total	8	0	4	4	2	0	0	0	2	2
	WSS	2011-12 to 2012-13	4	2	2	0	0	0	0	0	0	0
		2013-14 to 2014-15	4	0	0	4	4	0	0	0	4	0
		Total	8	2	2	4	4	0	0	0	4	0
47	14	Kutlehar										
	MIS	2011-12 to 2012-13	4	0	0	4	1	0	0	0	1	3
		2013-14 to 2014-15	4	0	0	4	2	0	0	0	2	2
		Total	8	0	0	8	3	0	0	0	3	5
	WSS	2011-12 to 2012-13	4	1	2	1	0	0	0	0	0	1
		2013-14 to 2014-15	4	0	0	4	2	0	0	0	2	2
		Total	8	1	2	5	2	0	0	0	2	3

		District -Mandi.										
29	1	**Karsog**										
	MIS	2011-12 to 2012-13	4	0	1	3	1	0	0	0	1	2
		2013-14 to 2014 15	4	0	1	3	1	0	0	0	1	2
		Total	8	0	2	6	2	0	0	0	2	4
	WSS	2011-12 to 2012-13	4	0	2	2	2	0	0	0	2	0
		2013-14 to 2014-15	4	0	2	2	1	1	0	0	0	1
		Total	8	0	4	4	3	1	0	0	2	1
30	2	**Chachiot/Seraj**										
	MIS	2011-12 to 2012-13	4	2	1	1	0	0	0	0	0	1
		2013-14 to 2014-15 (Seraj)	4	0	0	4	2	0	0	0	2	2
		Total	8	2	1	5	2	0	0	0	2	3
	WSS	2011-12 to 2012-13	4	0	0	4	4	0	1	2	1	0
		2013-14 to 2014-15 (Seraj)	4	1	0	3	1	0	0	0	1	2
		Total	8	1	0	7	5	0	1	2	2	2
31	3	**Nachan**										
	MIS	2011-12 to 2012-13	4	3	0	1	1	0	0	0	1	0
		2013-14 to 2014-15	4	1	2	1	1	0	0	0	1	0
		Total	8	4	2	2	2	0	0	0	2	0
	WSS	2011-12 to 2012-13	5	0	1	4	4	1	1	0	2	0
		2013-14 to 2014-15	4	0	2	2	2	0	2	0	0	0
		Total	9	0	3	6	6	1	3	0	2	0
32	4	**Sunder Nagar**										
	MIS	2011-12 to 2012-13	4	1	2	1	0	0	0	0	0	1
		2013-14 to 2014-15	4	0	0	4	1	0	0	0	1	3
		Total	8	1	2	5	1	0	0	0	1	4
	WSS	2011-12 to 2012-13	4	0	3	1	1	0	1	0	0	0
		2013-14 to 2014-15	4	0	1	3	1	0	0	0	1	2
		Total	8	0	4	4	2	0	1	0	1	2
33	5	**Balh**										
	MIS	2011-12 to 2012-13	4	0	0	4	2	0	0	0	2	2
		2013-14 to 2014-15	4	1	1	2	0	0	0	0	0	2
		Total	8	1	1	6	2	0	0	0	2	4
	WSS	2011-12 to 2012-13	4	0	0	4	4	1	2	0	1	0
		2013-14 to 2014-15	5	0	0	5	3	0	0	0	3	2
		Total	9	0	0	9	7	1	2	0	4	2

34	6	Gopalpur/Sarkaghat											
	MIS	2011-12 to 2012-13	4	0	0	4	0	0	0	0	0	4
		2013-14 to 2014-15 (Sarkaghat)	5	2	0	3	0	0	0	0	0	3
		Total	9	2	0	7	0	0	0	0	0	7
	WSS	2011-12 to 2012-13	4	0	2	2	0	0	0	0	0	2
		2013-14 to 2014-15 (Sarkaghat)	4	0	3	1	1	0	0	0	1	0
		Total	8	0	5	3	1	0	0	0	1	2
35	7	Dharampur										
	MIS	2011-12 to 2012-13	4	0	2	2	0	0	0	0	0	2
		2013-14 to 2014-15	4	4	0	0	0	0	0	0	0	0
		Total	8	4	2	2	0	0	0	0	0	2
	WSS	2011-12 to 2012-13	4	0	0	4	0	0	0	0	0	4
		2013-14 to 2014-15	4	0	0	4	2	0	0	0	2	2
		Total	8	0	0	8	2	0	0	0	2	6
36	8	Jogindernagar										
	MIS	2011-12 to 2012-13	4	0	1	3	1	0	1	0	0	2
		2013-14 to 2014-15	4	0	0	4	2	0	0	0	2	2
		Total	8	0	1	7	3	0	1	0	2	4
	WSS	2011-12 to 2012-13	4	0	0	4	2	0	0	0	2	2
		2013-14 to 2014-15	4	0	1	3	2	0	0	0	2	1
		Total	8	0	1	7	4	0	0	0	4	3
37	9	Drang										
	MIS	2011-12 to 2012-13	4	2	0	2	1	0	0	0	1	1
		2013-14 to 2014-15	4	2	0	2	0	0	0	0	0	2
		Total	8	4	0	4	1	0	0	0	1	3
	WSS	2011-12 to 2012-13	4	0	1	3	1	0	0	0	1	2
		2013-14 to 2014-15	4	0	0	4	2	0	0	0	2	2
		Total	8	0	1	7	3	0	0	0	3	4
38	10	Mandi Sadar										
	MIS	2011-12 to 2012-13	4	4	0	0	0	0	0	0	0	0
		2013-14 to 2014-15	4	3	0	1	0	0	0	0	0	1
		Total	8	7	0	1	0	0	0	0	0	1
	WSS	2011-12 to 2012-13	4	0	3	1	1	0	0	0	1	0
		2013-14 to 2014-15	4	2	1	1	0	0	0	0	0	1
		Total	8	2	4	2	1	0	0	0	1	1

		District - Lahaul & Spiti.										
39	11	L & Spiti										
	MIS	2011-12 to 2012-13	4	0	2	2	1	0	0	1	0	1
		2013-14 to 2014-15	4	2	2	0	0	0	0	0	0	0
		Total	8	2	4	2	1	0	0	1	0	1
	WSS	2011-12 to 2012-13	4	0	1	3	2	0	0	2	0	1
		2013-14 to 2014-15	4	0	1	3	2	0	0	2	0	1
		Total	8	0	2	6	4	0	0	4	0	2
		District - Kullu.										
40	12	Kullu										
	MIS	2011-12 to 2012-13	4	0	2	2	2	1	0	0	1	0
		2013-14 to 2014-15	4	1	0	3	0	0	0	0	0	3
		Total	8	1	2	5	2	1	0	0	1	3
	WSS	2011-12 to 2012-13	4	0	0	4	4	1	0	1	2	0
		2013-14 to 2014-15	4	0	0	4	2	0	0	0	2	2
		Total	8	0	0	8	6	1	0	1	4	2
41	13	Banjar										
	MIS	2011-12 to 2012-13	4	0	2	2	2	0	0	1	1	0
		2013-14 to 2014-15	4	0	0	4	3	0	0	0	3	1
		Total	8	0	2	6	5	0	0	1	4	1
	WSS	2011-12 to 2012-13	4	0	0	4	2	1	0	0	1	2
		2013-14 to 2014-15	4	0	0	4	3	0	1	0	2	1
		Total	8	0	0	8	5	1	1	0	3	3
42	14	Anni										
	MIS	2011-12 to 2012-13	4	2	0	2	1	0	0	0	1	1
		2013-14 to 2014-15	5	1	0	4	0	0	0	0	0	4
		Total	9	3	0	6	1	0	0	0	1	5
	WSS	2011-12 to 2012-13	4	0	2	2	0	0	0	0	0	2
		2013-14 to 2014-15	4	0	1	3	1	0	0	0	1	2
		Total	8	0	3	5	1	0	0	0	1	4
	15	Manali										
	MIS	2011-12 to 2012-13	0	0	0	0	0	0	0	0	0	0
		2013-14 to 2014-15	4	1	0	3	1	0	0	0	1	2
		Total	4	1	0	3	1	0	0	0	1	2
	WSS	2011-12 to 2012-13	0	0	0	0	0	0	0	0	0	0
		2013-14 to 2014-15	4	1	2	1	1	0	0	0	1	0
		Total	4	1	2	1	1	0	0	0	1	0

		District - Kangra.											
48	1	Nurpur											
	MIS	2011-12 to 2012-13	4	0	0	4	2	1	0	1	0	2
		2013-14 to 2014-15	4	0	0	4	1	1	0	0	0	3
		Total	8	0	0	8	3	2	0	1	0	5
	WSS	2011-12 to 2012-13	4	0	0	4	2	1	0	0	1	2
		2013-14 to 2014-15	4	0	1	3	1	0	0	0	1	2
		Total	8	0	1	7	3	1	0	0	2	4
49	2	Gangath/Indaura										
	MIS	2011-12 to 2012-13	4	0	1	3	1	0	0	1	0	2
		2013-14 to 2014-15 (Indaura)	4	0	1	3	1	0	0	0	1	2
		Total	8	0	2	6	2	0	0	1	1	4
	WSS	2011-12 to 2012-13	4	0	0	4	2	0	0	0	2	2
		2013-14 to 2014-15 (Indaura)	4	0	2	2	2	0	0	0	2	0
		Total	8	0	2	6	4	0	0	0	4	2
50	3	Jawali										
	MIS	2011-12 to 2012-13	4	0	0	4	1	1	0	0	0	3
		2013-14 to 2014-15	4	0	1	3	3	2	0	0	1	0
		Total	8	0	1	7	4	3	0	0	1	3
	WSS	2011-12 to 2012-13	4	1	0	3	2	2	0	0	0	1
		2013-14 to 2014-15	4	0	0	4	3	0	0	0	3	1
		Total	8	1	0	7	5	2	0	0	3	2
51	4	Guler/Fatehpur										
	MIS	2011-12 to 2012-13	4	1	2	1	0	0	0	0	0	1
		2013-14 to 2014-15 (Fatehpur)	4	0	0	4	1	0	0	0	1	3
		Total	8	1	2	5	1	0	0	0	1	4
	WSS	2011-12 to 2012-13	4	0	0	4	3	2	1	0	0	1
		2013-14 to 2014-15 (Fatehpur)	4	0	0	4	2	0	0	0	2	2
		Total	8	0	0	8	5	2	1	0	2	3
52	5	Jaswan/ Jaswan Pragpur										
	MIS	2011-12 to 2012-13	4	0	0	4	2	0	0	0	2	2
		2013-14 to 2014-15 (Jaswan Pragpur)	4	0	0	4	2	0	0	1	1	2
		Total	8	0	0	8	4	0	0	1	3	4
	WSS	2011-12 to 2012-13	4	0	1	3	2	0	0	0	2	1
		2013-14 to 2014-15 (Jaswan Pragpur)	4	0	0	4	4	0	0	0	4	0
		Total	8	0	1	7	6	0	0	0	6	1

53	6	Pragpur										
	MIS	2011-12 to 2012-13	4	2	1	1	0	0	0	0	0	1
		2013-14 to 2014-15 (Dehra)	4	0	0	4	3	0	0	0	3	1
		Total	8	2	1	5	3	0	0	0	3	2
	WSS	2011-12 to 2012-13	4	0	1	3	1	0	0	0	1	2
		2013-14 to 2014-15 (Dehra)	4	0	0	4	2	0	0	0	2	2
		Total	8	0	1	7	3	0	0	0	3	4
54	7	Jawalamukhi										
	MIS	2011-12 to 2012-13	4	0	0	4	0	0	0	0	0	4
		2013-14 to 2014-15	4	0	0	4	3	0	0	0	3	1
		Total	8	0	0	8	3	0	0	0	3	5
	WSS	2011-12 to 2012-13	4	0	2	2	0	0	0	0	0	2
		2013-14 to 2014-15	4	0	0	4	2	0	0	0	2	2
		Total	8	0	2	6	2	0	0	0	2	4
55	8	Thural/Jaisingpur										
	MIS	2011-12 to 2012-13	4	0	1	3	1	0	0	0	1	2
		2013-14 to 2014-15 (Jaisinghpur)	4	0	0	4	2	0	0	0	2	2
		Total	8	0	1	7	3	0	0	0	3	4
	WSS	2011-12 to 2012-13	4	0	2	2	1	1	0	0	0	1
		2013-14 to 2014-15 (Jaisinghpur)	4	0	1	3	1	0	0	0	1	2
		Total	8	0	3	5	2	1	0	0	1	3
56	9	Rajgir										
	MIS	2011-12 to 2012-13	4	0	1	3	1	0	1	0	0	2
		2013-14 to 2014-15	0	0	0	0	0	0	0	0	0	0
		Total	4	0	1	3	1	0	1	0	0	2
	WSS	2011-12 to 2012-13	4	0	0	4	3	0	1	0	2	1
		2013-14 to 2014-15	0	0	0	0	0	0	0	0	0	0
		Total	4	0	0	4	3	0	1	0	2	1
57	10	Baijnath										
	MIS	2011-12 to 2012-13	4	0	2	2	1	0	0	1	0	1
		2013-14 to 2014-15	4	0	0	4	2	0	0	0	2	2
		Total	8	0	2	6	3	0	0	1	2	3
	WSS	2011-12 to 2012-13	4	0	0	4	0	0	0	0	0	4
		2013-14 to 2014-15	4	0	0	4	2	0	0	0	2	2
		Total	8	0	0	8	2	0	0	0	2	6
58	11	Palampur										
	MIS	2011-12 to 2012-13	4	0	0	4	3	0	1	0	2	1
		2013-14 to 2014-15	4	0	0	4	3	1	1	1	0	1

		Total	8	0	0	8	6	1	2	1	2	2
	WSS	2011-12 to 2012-13	4	0	1	3	1	1	0	0	0	2
		2013-14 to 2014-15	4	0	0	4	3	0	0	0	3	1
		Total	8	0	1	7	4	1	0	0	3	3
59	12	Sullah										
	MIS	2011-12 to 2012-13	4	0	2	2	1	0	0	0	1	1
		2013-14 to 2014-15	4	0	1	3	3	0	0	1	2	0
		Total	8	0	3	5	4	0	0	1	3	1
	WSS	2011-12 to 2012-13	7	0	2	5	1	1	0	0	0	4
		2013-14 to 2014-15	4	1	0	3	1	1	0	0	0	2
		Total	11	1	2	8	2	2	0	0	0	6
60	13	Nagrota Bagwan/Nagrota										
	MIS	2011-12 to 2012-13	4	0	0	4	2	0	0	0	2	2
		2013-14 to 2014-15 (Nagrota)	4	0	1	3	2	1	0	0	1	1
		Total	8	0	1	7	4	1	0	0	3	3
	WSS	2011-12 to 2012-13	4	0	0	4	3	2	0	0	1	1
		2013-14 to 2014-15 (Nagrota)	4	1	0	3	2	0	0	0	2	1
		Total	8	1	0	7	5	2	0	0	3	2
61	14	Shahpur										
	MIS	2011-12 to 2012-13	4	0	1	3	2	0	0	0	2	1
		2013-14 to 2014-15	4	0	1	3	2	0	0	0	2	1
		Total	8	0	2	6	4	0	0	0	4	2
	WSS	2011-12 to 2012-13	4	0	0	4	2	0	0	0	2	2
		2013-14 to 2014-15	4	0	0	4	2	0	0	0	2	2
		Total	8	0	0	8	4	0	0	0	4	4
62	15	D/shala										
	MIS	2011-12 to 2012 13	4	0	0	4	1	0	0	0	1	3
		2013-14 to 2014-15	4	0	1	3	2	0	0	0	2	1
		Total	8	0	1	7	3	0	0	0	3	4
	WSS	2011-12 to 2012-13	4	0	1	3	1	0	0	0	1	2
		2013-14 to 2014-15	4	0	0	4	2	0	0	0	2	2
		Total	8	0	1	7	3	0	0	0	3	4
63	16	Kangra										
	MIS	2011-12 to 2012-13	4	2	0	2	0	0	0	0	0	2
		2013-14 to 2014-15	4	0	1	3	1	0	0	0	1	2
		Total	8	2	1	5	1	0	0	0	1	4
	WSS	2011-12 to 2012-13	4	2	1	1	0	0	0	0	0	1
		2013-14 to 2014-15	4	0	1	3	1	0	1	0	0	2
		Total	8	2	2	4	1	0	1	0	0	3

		District - Chamba.											
64	17	**Bhatiyat**											
	MIS	2011-12 to 2012-13	4	0	0	4	1	0	0	0	1	3
		2013-14 to 2014-15	4	0	2	2	1	0	0	0	1	1
		Total	**8**	**0**	**2**	**6**	**2**	**0**	**0**	**0**	**2**	**4**
	WSS	2011-12 to 2012-13	4	0	1	3	1	0	0	1	0	2
		2013-14 to 2014-15	4	1	1	2	0	0	0	0	0	2
		Total	**8**	**1**	**2**	**5**	**1**	**0**	**0**	**1**	**0**	**4**
65	18	**Banikhet/Dalhausie**										
	MIS	2011-12 to 2012-13	4	0	1	3	0	0	0	0	0	3
		2013-14 to 2014-15 (Dalhausie)	4	0	1	3	1	0	0	0	1	2
		Total	**8**	**0**	**2**	**6**	**1**	**0**	**0**	**0**	**1**	**5**
	WSS	2011-12 to 2012-13	4	0	1	3	0	0	0	0	0	3
		2013-14 to 2014-15 (Dalhausie)	4	0	0	4	2	0	0	2	0	2
		Total	**8**	**0**	**1**	**7**	**2**	**0**	**0**	**2**	**0**	**5**
66	19	**Rajnagar/Churah**										
	MIS	2011-12 to 2012-13	4	2	1	1	0	0	0	0	0	1
		2013-14 to 2014-15 (Churah)	4	0	2	2	0	0	0	0	0	2
		Total	**8**	**2**	**3**	**3**	**0**	**0**	**0**	**0**	**0**	**3**
	WSS	2011-12 to 2012-13	4	0	2	2	0	0	0	0	0	2
		2013-14 to 2014-15 (Churah)	4	0	0	4	2	0	0	0	2	2
		Total	**8**	**0**	**2**	**6**	**2**	**0**	**0**	**0**	**2**	**4**
67	20	**Chamba**										
	MIS	2011-12 to 2012-13	4	0	2	2	2	1	0	1	0	0
		2013-14 to 2014-15	4	0	0	4	2	1	0	0	1	2
		Total	**8**	**0**	**2**	**6**	**4**	**2**	**0**	**1**	**1**	**2**
	WSS	2011-12 to 2012-13	4	0	2	2	1	0	0	0	1	1
		2013-14 to 2014-15	4	0	1	3	1	0	0	0	1	2
		Total	**8**	**0**	**3**	**5**	**2**	**0**	**0**	**0**	**2**	**3**
68	21	**Bharmaur**										
	MIS	2011-12 to 2012-13	4	0	2	2	1	0	0	0	1	1
		2013-14 to 2014-15	4	0	0	4	1	0	0	0	1	3
		Total	**8**	**0**	**2**	**6**	**2**	**0**	**0**	**0**	**2**	**4**
	WSS	2011-12 to 2012-13	4	0	1	3	3	0	0	3	0	0
		2013-14 to 2014-15	4	0	0	4	2	0	0	1	1	2
		Total	**8**	**0**	**1**	**7**	**5**	**0**	**0**	**4**	**1**	**2**

STATUS OF MLA PRIORITY SCHEMES (MIS) FROM 2011-12 to 2014-15 AS ON 31.12.2014

₹. in lakh

Sr. No.	Name of Project/Scheme	New constituency after delimitation	Specify RIDF Tranch, AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction NABARD	AIBP/ NRDWP	Other	Reference of AA & ES	Expenditure incurred upto 31.12.2014	%age of Physical progress.	If not Approved yet then Status of DPR	Remarks
1	2		3	4	5	6	7	8	9	10	11
	1.Constituency: Kinnaur					**Distt: Kinnaur**					
	2011-12 (RNS)										
1	C/O FIS Lippa to Karla in GP Spillo.	Kinnaur									Infeasible as intimated by SE on 4.1.14
2											Awaited from MLA
	2012-13 (RNS)										
3	C/O FIS Lippa to Kalarta in GP spillo.	Kinnaur									Scheme reappear in 2011-12.
4											Awaited from MLA
	2013-14 (RNS)										
5	Irrigation Scheme Ropa-Syaso										Infeasible as intimated by SE on 4.1.14
6	Irrigation Scheme Kamroo		Approved by STAC for posing under AIBP 96 sch self 2014-15		652					Approved by STAC for posing under AIBP 96 sch self 2014-15	Approved by STAC for posing under AIBP 96 sch self 2014-15
	2014-15 (RNS)										
7	LIS Sapilo Karla										DPR awaited
8	Khorgla-Kuppa				68.19					Under Process in Plg	DPR submitted to Plg on 04.12.14

2. Constituency: Rampur — Distt: Shimla

	2011-12 (RNS)								
1	Rem of FIS Palanoo to Shaloon in GP Devnagar tehsil Rampur	Rampur		64.45				Under process inZone	substituted on 29.8.13 in place of infeasible scheme & further returned to Zonal office with plg observ on 20.10.14
2	FIS karalto of CV Majheoli in GP Dofda.	Rampur							Scheme infeasible.
	2012-13 (RNS)								
3	Belupul to Majhevati in village Kaleda.	Rampur	RIDF-XX/14	70.63	Secy No IPH(B) ©/2012 dated 22.10.14	0	0		Approved under RIDF-XX in 14th PSC
4	C/O LIS to Horticulture Area to village Manjhali & Gandhara in GP Kuhl	Rampur							Found infeasible as intimated by SE on 12.1.15 (substituted on 29.8.13 in place of infeasible scheme)
	2013-14 (RNS)								
5	LIS Nageli to Uru Shingla G.P Shingla			833				Under Process in Planning	DPR submitted to Plg on 12.09.14
6	Irrigation scheme from Molgi to Koti Labana GP Labana Sadana			689.06				Under process in Zonal Office	DPR awaited
	2014-15 (RNS)								
7	Imp of FIS GP Datnagar			163.92				Under Process in Planning	DPR submitted to Plg on 21.10.14
8	Imp.of FIS GP Karogla			68.19				Under Process in Planning	DPR submitted to Plg on 04.12.14

	3. Constituency: Rohru		Distt: Shimla							
	2011-12 (RNS)									
1		Rohroo								Prority given to Road on 1.3.14
2	Renovation of FIS Kaloti.	Rohroo								Reappear 2008-09
	2012-13 (RNS)									
3										Awated from MLA
4										Awated from MLA
	2013-14 (RNS)									
5	LIS Lahasa to Shekhal Rohroo		Approved by STAC for posing under AIBP 96 sch self 2014-15	475	475				DPR under process in Plg office	DPR submitted to Plg by Pr Secy on 26.8.14Approved by STAC for posing under AIBP 96 sch self 2014-15
6	LIS Bijori			545.2					DPR under process in Zonal ofice	Returned to CE with observations on 24.12.14
	2014-15 (RNS)									
7	Providing LIS for Horticulture Kulgan and surrounding area, GP Jangla tehsil Chirgoan		Approved by STAC for posing under AIBP 96 sch self 2014-15		801.5				Approved by STAC for posing under AIBP 96 sch self 2014-15	
8	Providing Lift irrigation scheme for Horticulture Khashdhar area of GP Khadhar tehsil Chirgoan.		Approved by STAC for posing under AIBP 96 sch self 2014-15		955				Approved by STAC for posing under AIBP 96 sch self 2014-15	DPR awaited
9	Providing Lift irrigation scheme from Dhawani to jamanti in Gp Dhakgoan cover Kharot & other villages tehsil Chirgoan for Horticulture land		Approved by STAC for posing under AIBP 96 sch self 2014-15		742.9				Approved by STAC for posing under AIBP 96 sch self 2014-15	Priority substituted in place of WSS on dated 8.8.14
10	Providing Lift irrigation scheme from Pabbar River to Pokhar via Diswani Gawas covering nearby villages tehsil Chirgoan for horticulture land		Approved by STAC for posing under AIBP 96 sch self 2014-15		639.8				Approved by STAC for posing under AIBP 96 sch self 2014-15	Priority substituted in place of WSS on dated 8.8.14

	4. Constituency: Jubbal & Kotkhai		Distt: Shimla	
	2011-12 (RNS)			
1	LIS GP Himri from Giri Khad	823.6	App in STAC for Posing nde AIBP	Prioritised on 8.7.13
2				Priority given to Road on dated 31.7.2013 inplace of LIS for GP Anti Prioritised on 8.7.13
	2012-13 (RNS)			
3	LIS for GP Dev Garh from Giri khad	200.2	Approved under STAC Posing under AIBP	Returned to CE on 27.8.14 with Pig observations
4	LWSS for GP Samra (IPH Div Rohrco)			Prioty substituted to Roads on dated 29.5.14
	2013-14 (RNS)			
5	Priority given to Roads & Bridges			Priority given to Roads & Bridges
6	Priority given to Roads & Bridges			Priority given to Roads & Bridges
	2014-15 (RNS)			
7	Awaited from MLA			Awaited from MLA
8	Awaited from MLA			Awaited from MLA

5. Constituency: Chopal — Distt: Shimla

	2011-12 (RNS)				
1					Prioty given to roads
2					Prioty given to roads
	2012-13 (RNS)				
3					Awaited from MLA
4					Priority given to Roads
	2013-14 (RNS)				
5	Pricrity given to Roads & Bridges				Priority given to Roads & Bridges
6	Priority given to Roads & Bridges				Priority given to Roads & Bridges
	2014-15 (RNS)				
7	LIS Bashadi Khad Dawada to Ghorna-Chandni-Deha-Halai-Shilla-Kuthar-Baghari-Basadhar	Approved by STAC for posing under AIBP 96 sch self 2014-15	665.1	Approved by STAC for posing under AIBP 96 sch self 2014-15	Approved by STAC for posing under AIBP 96 sch self 2014-15
8	Providing irrgation through pipeline from Bharar Khad to Katyana Kuhl up to Katyana				DPR awaited

	6. Constituency: Kumairsain									Distt: Shimla	
	2011-12 (RNS)										
1	Renovation of FIS Arshu in GP Jar, tehsil Kumarsain.	Theog									Infeasible.
2	Extension of LIS Ghaini Phase 1 & 2.	Shimla Rural								Under process in Zone	DPR awaited from S E
	2012-13 (RNS)										
3	Extension in distribution of LIS in GP Mlendi & Slouta tehsil Kumarsain.	Theog									DPR awaited from S E
4	Imp.WSS Shiv a& Mongra Hathia tehsil Kumarsain	Theog									Priority given to WSS
	9 Constituency: Shimla (Rural)									Distt: Shimla	
	2013-14 (RNS)										
5	LIS Madrech Anu GP Mandhorghat &Juni Madhrech		RIDF-XX/2014	121 1							Approved under RIDF-XX/2014 in 143 PSC
6	Remodelling of LIS Okharoo in GP Okharoo			25.22						DPR under process in NABARD	DPR submitted to Planning on 17 1 14 & further submitted to NABARD on 6 3 14
	2014-15 (RNS)										
7	LIS Koldam to Halog, Mehali, Devnagar, Dudhlati & other surrounding villages Division -I										DPR awaited
8	LIS Koldam to to Sakrori, Basantpur, Pahal Nahewat etc surrounding villages										DPR awaited

	7. Constituency: Theog	Distt: Shimla	
	2011-12 (RNS)		
1			Priority given to Roads
2			Priority given to Roads
	2012-13 (RNS)		
3			Priority given to Roads
4			Priority given to Roads
	2013-14 (RNS)		
5	Priority given to WSS		Priority given to WSS
6	Priority given to WSS		Priority given to WSS
	2014-15 (RNS)		
7	Priority given to Road & Bridges		Priority given to Road & Bridges
8	Priority given to Road & Bridges		Priority given to Road & Bridges

	8. Constituency: Shimla	Distt: Shimla
	2011-12 (RNS)	
1		Awaited from MLA
2		Awaited from MLA
	2012-13 (RNS)	
3		**Awaited from MLA**
4		**Awaited from MLA**
	2013-14 (RNS)	
5	C/O Sewarage Scheme in Shimla	Priority given to Sewrage henceCannot be posed under NABARD due to sewarage scheme
6	C/O New STP	Priority given to Sewrage henceCannot be posed under NABARD due to sewarage scheme
	2014-15 (RNS)	
7	Priority given to WSS	
8	Priority given to WSS	

	9 Constituency: Kasumpti		Distt: Shimla			
	2011-12 (RNS)					
1	LIS from Dhamoon Khad to village dhamoon panyola & for various other villages.	Shimla Rural				**Infeasible as intimated by SE on 16.1.13**
2	LIS for Sari, Kakdet, Sanduth dhanduth chidi lagdu slana & for various other villages.	Shimla Rural		500.4	Under process in Zonal Office/ Approved under STAC	returned to CE SZ on 24.12.2014 However scheme approved under STAC for posing under AIBP
	2012-13 (RNS)					
3	C/O LIS from Shaimli khad to Chdau in GP chadoli & smoh.	Shimla Rural				DPR awaited from S.E
4	C/O LIS from Jhrajla khad to Talag & Smoh village.	Shimla Rural	Approved by STAC for posing under AIBP 96 sch self 2014-15		Approved by STAC for posing under AIBP 96 sch self 2014-15	
	2013-14 (RNS)					
5	Priority given to Roads & Bridges					Priority given to Roads & Bridges
6	Priority given to Roads & Bridges					Priority given to Roads & Bridges
	2014-15 (RNS)					
7	Churkut Nallah to Shurala via Malothi Dighat Dath.					DPR awaited
8	Chiyog to Darbnog via Bhayila Kayari					DPR awaited

	10.Constituency: Arki				Distt: Solan		
	2011-12 (RNS)						
1	LIS Jalang-II stage	Arki	SCP	30.6	30.64		Scheme substituted on 22.6.2012 & DPR awaited from S E
2	C/O LIS Man Bentoo in GP Mam. from Gamber khad.	Arki					DPR awaited from S E
	2012-13 (RNS)						
3	C/O Irrigation dam in Dhadogi for Rohanj area.	Arki					Infeasible as intimated on 13.1.15
4	C/O Irrigation scheme for Jhobi Malon area.	Arki					DPR awaited from S E
	2013-14 (RNS)						
5	LIS GP Materni GP Materni						Scheme Infeasible/ reported by CE SZ
6	LIS for Kunihar Area						Scheme Infeasibleas intimated by SE on 20.12.13
	2014-15 (RNS)						
7	Awaited from MLA						Awaited from MLA
8	Awaited from MLA						Awaited from MLA

	11.Constituency: Doon					Distt: Solan		
	2011-12 (RNS)							
1	LIS Bhuman in GP Budhar kanotta in tehsil Kasoli..	Doon						**Infeasible as intimated by SE Shimla-9 on 16.1.13**
2	Aberni, Tattoa, Malgan & Chalodewali in tehsil badi.	Doon						DPR awaited from S E
	2012-13 (RNS)							
3	C/O Irrigation scheme for Jagjit nagar & kuthar.	Doon						DPR awaited from S E.
4	Guru majra, Chnal majra, Rotanwala in tehsil Baddi.	Doon	AIBP					Approved under AIBP
	2013-14 (RNS)							
5	C/O 11 No T/Well in Doon Area (Will be included when specific scheme received from Honble MLA)			583 93			Under process in NABARD	DPR sub to NABARD on 9 12 14
6	C/O LIS by constructing of Dam at Rata Nadi near Bhoopnagar							**Infeasible as intimated on 10.1.14**
	2014-15 (RNS)							
7	20 No T/Well in Doon Area						Specific name awaited	DPR awaited
8	LIS Ropar-Danbta-Lanshpuni-Aanji GP Jadla							**Infeasible as intimated on 13.1.15**

	12.Constituency: Kasauli									Distt: Solan
	2011-12 (RNS)									
1	LIS Kothi Chapla G.P. Rauyana tehsil Solan.	Kasouli								DPR Awaited from S.E
2	Irrig. Scheme to village Bharti in tehsil Solan.	Kasouli								DPR Awaited from S E
	2012-13 (RNS)									
3	Remodeling of LIS Gamjhon.	Kasouli							Under Survey investigation	DPR awaited from S E
4	Remodeling of FIS Sheel Devthi kuhal	Kasouli	State				5.46	100%		Work completed
	2013-14 (RNS)									
5	LIS to village Jadali GP Jadali from Gamber Khad									**Infeasible as intimated on 10.1.14**
6	Irrigation Scheme Pratha from Patai Khad									**infeasible as intimated on 10.1.14**
	2014-15 (RNS)									
7	LIS Sadali & RWH for surrounding villages									DPR awaited
8	Irrigation scheme through T/W for village Ambota GP Takshal									**Infeasible as intimated on 12.1.15**

	13. Constituency: Nalagarh										
	2011-12 (RNS)										
1	C/O 8 No. Tube wells in Nalagarh.	Nalagarh								Specific names awaited from MLA	DPR Awaited from S.E.
2											Awaited from MLA
	2012-13 (RNS)										
3	C/O 7 No T/W in Nalagarh Area Tibbi Bodla, Teliwala, nangal(Muslim Basti), Ratti Tibbi, Gheer, Dugri & Ratayor.	Nalagarh									DPR substituted on 22 5.14 (DPR Awaited)
4	C/O 6 No T/W in Nalagarh Area Androla (Nichla), Basowal(Agri), Nangal-Jagatpur, Bhanglan, Amb-da-har & Khera Nichla..	Nalagarh									DPR substituted on 22 5 14
	2013-14 (RNS)										
5	C/O 20 Nos T/Wells Basot, Ranguw, Bagri/Mandan Bass GP Baireha, Kirpalpur, Dhabota, Aduwal, Tikkeri			797						under process at NABARD Office	DPR re-submitted to Planning on 17 10 14 & further submitted to NABARD on 9 12 2014
6	Awaited from Honble MLA										Awaited from MLA
	2014-15 (RNS)										
7	Channalisation of Khads under Nalagarh Consty & C/O small Dam (where possible) under FMP from GoI, MoWR)										DPR awaited
8	C/O 14 No T/well (Bori, Khiliyan-II, Basot, Tikkeri, Jinad Bas), Dabnota-II Nangal (Sadhada Bas) Nasrali II, Dehriwala Habani (Kundlu), Dhang Taprian, Dangh Uperli, Joghon(Gujjar & Brahaman Basti) Todha Ria, Kotla Janoun)										DPR awaited

14. Constituency: Solan										
	2011-12 (RNS)									
1	Improvement of Chosha irrigation scheme.	**Solan**	AIBP		55.7			55	100%		Approved under AIBP
2	Improvement of Kanchir irrigation scheme.	**Solan**	AIBP		57.32			57.04	65%		Approved under AIBP
	2012-13 (RNS)									
3	C/O LIS Seri (Solan nala to seri).	**Solan**									DPR Awaited from S E
4	C/O LIS Tihana.	**Solan**									**Infeasible as intimated on 12.1.15**
	2013-14 (RNS)									
5	LIS Bakesu Phase-II GP Mamlig		**AIBP/39/2014-15**		246.3			121 9	60%		**Work in progress (scheme substitute on 18.2.14 in place of infeasible scheme Sanet) Reappaer 2009-10**
6	LIS to Kurgal, Nohra, Karog, Chhob, Takrana villages of GP Dangheel & Hinner under Dev Block Kandaghat									Under process in Zonal Office	**scheme substitute on 18.2.14 in place of infeasible schemeKawarag**
	2014-15 (RNS)									
7	LIS (T/Well) Sanet Mamlig Daigan Nallah										**Infeasible as intimated on 12.1.15**
8	LIS (T/Well) Ghamber Khad to Danbati, kot Chandoli badhwanetcGP Kahla & Sayari										DPR awaited

	15. Constituency: Pachhad									Distt: Sirmour
	2011-12 (RNS)									
1	**LIS Bhanjan Kanog Dandrel GP Silang**	Pachhad								Amended on 201 12
2	LIS Kalser balog (Singhiun booila).	Pachhad								**Infeasible as intimated on 10.1.14**
	2012-13 (RNS)									
3										Awaited from MLA
4										Awaited from MLA
	2013-14 (RNS)									
5	C/O LIS Tikker-Tikkeri, Kabag, Kanech, Dharoti Samloh & adjoining villages								Under process at Circle level	
6	LIS Koti Padhog & all villages of GP Koti Padhog villages				84.43				Under process	Posed under AIBP
	2014-15 (RNS)									
7	LIS to village Dhanchukhidya & surrounding villages.				125				Under process	Posed under AIBP
8	LIS GP Drabli, Dado Devria & surrounding villages.									DPR awaited

16 .Constituency: Renuka								Distt: Sirmour	
	2011-12 (RNS)								
1	C/O office building for block Nohradhar.	Renuka							Re appear 2007-08
2	LIS Segua.	Renuka							DPR awaited from S E
	2012-13 (RNS)								
3	LIS from Sainj khad to Bal dhar koti bonch panchyat.	Renuka							DPR awaited from S E
4	LIS from Mutmdi khad to Shandad andheri, Ludhiana, Rankua Jabdog panchayaten.	Renuka							DPR awaited from S.E
	2013-14 (RNS)								
5	Irrigation Scheme Kumatula GP Devna Thanga				34.46			Under process in Zonal Office	DPR submitted to Planning on 24 3 14 & returned with observation further sent to CE on dated 19.6.14
6	Multi villages Irrigation Scheme Sangrah				600			Under process	Copies of DPR received by concerned AE/JE for posing under AIBP However scheme approved under STAC for posing AIBP
	2014-15 (RNS)								
7	Multi villages Irrigation scheme Shirgul Deva Manal Punardhar								DPR awaited
8	LIS Kuftu Pabor GP Ser Tandula.				233.6			Under process in P&I-I	DPR under Check as on 05.12.14

	17.Constituency: Shillai		Distt: Sirmour				
	2011-12 (RNS)						
1	LIS Thonta.	Shilai			80.74	50%	Scheme Reappear 2005-06.
2	LIS Hawana Birpa in GP Barwas.	Shilai					Awaited from SE
	2012-13 (RNS)						
3	LIS Pabbar.	Shilai					Awaited from SE
4	LIS Chandni.	Shilai					Awaited from SE
	2013-14 (RNS)						
5	LIS Matiyana GP Gawli & village Chayana		149.36			Under process in Zonal Office	DPR returned to CE with Planning observation on dated 12.3.14
6	LIS to all villages of GP Gawali & GP Manal		194.9			Under process in Zonal Office	Returned to CE with Planning observation on 12.3.14
	2014-15 (RNS)						
7	Irrigation schemes Touns River to Baila, Dimti, Siyasu, Parli,Forar & group of villages.						DPR awaited
8	FIS Pandyat. Achhoti. Chatliyo and group of villages.						DPR awaited

	18. Constituency: Poanta Sahib		Distt: Sirmour
	2011-12 (RNS)		
1	T/W scheme Ajiwala, Baliwala, Benarwala, Dhaulakuwan, Khaddar, Jattowala & Jhanki etc	Poanta Sahib	Awaited from SE Amended on 8.2.2011
2	C/O 10 No Tube wells in Poanta area.	Poanta Sahib	Awaited from SE
	2012-13 (RNS)		
3	C/O 10 No Irrigation Tube wells in Poanta area.	Poanta Sahib	Awaited from SE
4	C/O 10 No Irrigation Tube wells in Poanta area.	Poanta Sahib	Awaited from SE
	2013-14 (RNS)		
5	Aug & Extension of LIS Bangran in GP Bangran Phoolpur		DPR awaited (scheme substituted on 1.2.14)
6	Aug & Extn of LIS Killaur		DPR awaited (scheme substituted on 1.2.14)
	2014-15 (RNS)		
7	LIS villages Nadheta, Bharli, Tarun, danda-Aanj & group of villages Nadeta Danda Kalaamb tehsil Poanta.		DPR Awaited
8	**Awaited from MLA**		Awaited from ML

	19.Constituency: Nahan			Distt: Sirmour				
	2011-12 (RNS)							
1	Imp. Of LIS Devni in GP Devni, tehsil Nahan.	Nahan		37.28			Under Process in NABARD	DPR submitted to NABARD on 5 11 2014
2	Irrigation schemes by constructing dams on run khad & improvement of sources in janglabhood, paliyon, barmapapdi & andheri in tehsil Nahan.	Nahan					Under Process in Zone	DPR awaited from S E
	2012-13 (RNS)							
3	LIS Boliyan, Jogiban group of villages in GP Satiwala	Nahan						**Infeasible as intimated on 12.1.15**
4	LIS Kandaiwala in GP Barma Papri.	Nahan						**Infeasible as intimated on 12.1.15**
	2013-14 (RNS)							
5	RWH structure to be created for irrigation purpose on the catchment area of Roon Khad of Nahan Consty.						DPR being prepared through outsourcing	Specific Scheme priortised on 4 6 14
6	Providing Irrigation facilities to Bankalan Panchayat from different sources							Specific Scheme priortised on 4 6 14
	2014-15 (RNS)							
7	Remodelling & expansion of LIS Meerpur Kotla, Chudan, Khadri, Nagal Suketi (nahan Division)						Under process in Zonal Office	DPR Awaited
8	Providing Irrigation Scheme to remaining villages of Parduni, Rampur Saniwala, Dhoulakuan panchayat through Tail water of Giri Power project (Paonta sahib Div)							DPR Awaited
9	LIS Main Thappal, Nagal, suketi , Mogianand-III, Khadri etc							Scheme priortised on 23 9 14 in place of WSS proper DPR awaited

	20. Constituency: Kotkehloor										Distt: Bilaspur
	2011-12 (RNS)										
1	LIS to Harlora, Chhamb & Deola from Koldam in block Bilaspur.	**Sadar**	AIBP		147.4		ENC No. IPH.Irrg. AA/ES 2013-14-3600-09 dtd 22.2.14	-	detailed estimate for Ts under preparation		Approved under AIBP
2											Priority given to Roads.
	2012-13 (RNS)										
3	Augmentation & repair of irrigation scheme Mjari.	Sh Naina Devi Ji	State						Work in progress		
4	C/O LIS Noa.	Sh Naina Devi Ji									Scheme infeasible as per SE Blp on 9 1 14
	20. Constituency: Sh Naina Devi Ji										**Distt: Bilaspur**
	2013-14 (RNS)										
5	Connecting of leftout villages of GP Tarsooh from Medium Irrigation Project Changer Area.										**Infeasible as intimated by SE BLP on dated 24.10.13**
6	Augmentation of of LIS Sikroa Chandpur			160.2						Under process in Zonal Office	DPR returned to Zonal Office Plg on 20.10.14
	2014-15 (RNS)										
7	C/O water Harvesting Structure (Dam) in Ghamber khad under IPH Sub Division Swarghat.									DPR under preparation through outsourcing	DPR Awaited
8	C/O Water Harvesting Structure (Dam in Ali Khad in GP Chakon under IPHSub Division Jukhala										DPR Awaited

	21.Constituency: Sadar Bilaspur										Distt: Bilaspur
	2011-12 (RNS)										
1											Awaited from MLA
2											Awaited from MLA
	2012-13 (RNS)										
3											Awaited from MLA
4											Awaited from MLA
	2013-14 (RNS)										
5	C/O LIS Harnora		AIBP/39/2014-15		147.4						Approved under AIBP
6	C/O RWH at Souli Khad/Mani Khad			186.6						Under process in Plg Office	DPR re-submitted to Planning on 19.11.14
	2014-15 (RNS)										
7	Re constructon of Kothi Chandpur & Kandraur from new sorce at Ali khad.								tender is being called		Approved under AIBP
8	C/O Dykes and Channelisation of Nallah to stop soil erroson in Ali Khad & Rao & Bag										DPR Awaited

	22. Constituency: Ghumarwin										Distt: Bilaspur
	2011-12 (RNS)										
1	Augmentation of LIS Kot Dehra.	Ghumarwin									DPR awaited from S.E
2	C/O Check dam in Rohal khad at various places.	Ghumarwin								Under Survey Investigation	DPR awaited from S E
	2012-13 (RNS)										
3	LIS for villages Bhapral, Bani, Badog etc.	Ghumarwin								Under Survey Investigation	DPR awaited from S E
4	Irrigation scheme for villages Bloh Guthan, Baddu & Galiyan/Galiyana, Bajova in GP Patta.	Ghumarwin								Under Survey Investigation	DPR awaited from S E
	2013-14 (RNS)										
5	C/O LIS for villages Seo & Ket			142.27						Under process in plg office	DPR submitted to Pr Secy Plg on 29 10 2014
6	C/O LIS for village Bum & Pantehra by constructing Checkdam in Drug Nallah										**Scheme is infeasible as intimated on 12.1.15**
	2014-15 (RNS)										
7	Modernisation of FIS based on Rikmani Kund										**Provision of proposed schemes already included in another schemes Irrg facilities to vill Badoa Hirapur & Bhanjwani**
8	C/O Mini FIS & LIS based on RWH on different Nallah/Khad (Will be included when Specific scheme received from MLA)										Specific scheme is Awaited from MLA

	23. Constituency: Gerhwin				Distt: Bilaspur					
	2011-12 (RNS)									
1	Improvement of LIS Baloo(old) in tehsil Jhandutta.	Jhandutta								DPR awaited from S.E
2	Flood protection work in left bank of Seer khad from Sunahni to Ser.	Jhandutta								DPR awaited from S E
	2012-13 (RNS)									
3	Improvement & development of sources for various LIS under sub divison Kalol.	Jhandutta							Under Survey investigation	DPR awaited from S E
4	Improvement of LIS Bhaloo (New) in tehsil Jhandutta Distt. Bilaspur	Jhandutta								DPR awaited from S E
	23. Constituency: Jhandutta				Distt: Bilaspur					
	2013-14 (RNS)									
5	Extension work of LIS Amroa in tehsil Jhandutta			91.72					DPR under Process in NABARD	DPR submitted to Pr Secy Planning on dated 17.1.2014 & submitted to NABARD on 5.3.14
6	Extension work of LIS Dharar-Prahu			92.52					DPR under Process in Zone	DPR submitted to Pr Secy Planning on dated 15.3.2014 & returned with observation and further ssent to CE on 28.6.14
	2014-15 (RNS)									
7	Improvement/Aug of sources of LIS Daslehra, Gochar etc									DPR Awaited
8	Improvement/Aug of Amroa									Re-Appear 2013-14

	24. Constituency: Nadaun	Distt: Hamirpur						
	2011-12 (RNS)							
1	C/O Dam in Salassi khad for irrigation purpose.	Nadaun		595.62			Returned back to CE with Planning Observations on 20.12.13	Under process
2	LIS in Jal Sappar from khonh khad.	Nadaun					Returned back to CE with Technical note on 26-07-2012 & Awaited from SE	Under process
	2012-13 (RNS)							
3	C/O LIS by constructing check dam on Jhlan cheli nallah & providing irrigation scheme to Jhlan & kitpal village.	Nadaun						DPR awaited from S E
4	Remodeling of LIS Dobar Patta-Bda.	Nadaun			32	3.28	10%	Work in progress
	2013-14 (RNS)							
5	C/O LIS for Group of villages Bhadrol, Daroh,Saloh, by constructing of checkdam at Mann Khad.			225.58			Under Process in Zonal office	DPR submitted to P. Secy Planning on dated 15.1.2014 & returned with observation & sent to CE on 16.6.14
6	LIS for village Manjra, Dandhun			56.04			Under process in Plg office	DPRRe-submitted to Planning on 1.12.2014
	2014-15 (RNS)							
7	Improvement of LIS Amtar Bhou						Under process in Zonal Office	DPR Awaited
8	Improvement of Jansuh			31.24			Under process in Plg office	DPR submitted to Plg on 25.11.14

	25.Constituency: Bamson					**Distt: Hamirpur**					
	2011-12 (RNS)										
1	C/O Check dam on Khad flowing from Bagwara to Dera Parol in Tehsil Bhoranj, Distt. Hamirpur.	Bhoranj	RIDF - XVIII / 2012-13	97.17			Secy No dated 4.12.12	36.44	30% work completed		Work in Progress
2	LIS from Gasota khad.	Hamirpur		291.89						Send back to CE HZ on 29 11.13 with planning observations	Under process
	2012-13 (RNS)										
3	Providing irrigation facility to villages Beri, Bela, Kheri bela, Bahdu bela.	Sujanpur									DPR awaited from S E
4	C/O check dams in various places under Bamson constituency.	Sujanpur									DPR awaited from S E
	25. Constituency: Sujanpur					**Distt: Hamirpur**					
	2013-14 (RNS)										
5	**Priority Given to Roads**										Priority Given to Roads
6	**Priority Given to Roads**										Priority Given to Roads
	2014-15 (RNS)										
7	Priority Given to Roads										Priority Given to Roads
8	Priority Given to Roads										Priority Given to Roads

	26.Constituency: Hamirpur									Distt: Hamirpur	
	2011-12 (RNS)										
1	LIS for Miyana & Miharpur.	Sujanpur									**Scheme reappear in 2009-10**
2	C/O Check dams for irrigation purpose on Salasi Nala.	Hamirpur		1466.9						Under process in Zonal Office	DPR awaited from S E
	2012-13 (RNS)										
3	LIS to village Blehu-Krot-Khirla.	Sujanpur	AIBP/39/14-15	185.28	166						Approved under AIBP
4	Improvement of LIS Masiyana.	Hamirpur		25.53						Under NABARD Clarification as on 1.10.13	
	2013-14 (RNS)										
5	C/O Check Dam on Gasoti Khad to provide Irrigation to adjoining villages										**Re-appear (2011-12)**
6	C/O Irrigation Scheme to GP Brahaldi-Tikker										**Infeasible as intimated 8.1.15**
	2014-15 (RNS)										
7	Improvement & Remodeling of LIS Ballu			66.73						Under process in Plg Office	DPR sent on 6.1.14
8	Improvement & Remodelling of LIS Baleta Kalan, Baleta Khurd.			57.14						Under process in Plg Office	DPR sub to Plg on 27.11.14

	27.Constituency: Mewa									Distt: Hamirpur	
	2011-12 (RNS)										
1	Channelisation of Chainth khad.	Bhoranj		736.28						Under Process	DPR Returned to CE (Awaited from S E)
2	C/O Water tanks based on 10 years.	Bhoranj								Under Process	DPR Returned to CE (Awaited from S E)
	2012-13 (RNS)										
3	C/O check dam on Drug khad flowing from Bhyad to Mehal.	Bhoranj									**Infeasible as intimated on 8.1.15**
4	C/O check dam flowing from Jhlahu to Badiyana.	Bhoranj									**Infeasible as intimated on 8.1.15**
	27.Constituency: Bhoranj									Distt: Hamirpur	
	2013-14 (RNS)										
5	Imp. Of LIS Dera Bharol			27.24						However DPR for LIS Dera Harol is again returned by Plg on 29 3 14 and further re-submitted to Plg after attending observation on 29 8 14 & again returned on 20 10 14 to CE (under process Zonal)	Substituted by Plg on26 7 14 in place of LWSS However DPR Re-Submitted to Planning on 2 8 2014 & returned to CE on 20 10 14 with Plg observations
6	Imp. Of LISAman Patwarian			28.44						DPR for re-submitted to Plg after attending observation on 29 8 14 again returned by Plg (under process in Zonal office)	Substituted by Plg on26 7 14 in place of LWSS However DPR for LIS Re-Submitted to Planning on 2 8 14 2014 again returned to CE with Plg Observations on 20 10 14
	2014-15 (RNS)										
7	C/O LIS to village Balod from already constructed Dam										DPR Awaited
8	C/O Checkdams in village Ropri on Kunah Khad										Infeasible/ not required as intimated on 8.1.15

	28.Constituency: Nadounta							Distt: Hamirpur				
	2011-12 (RNS)											
1	C/O Check dam & LIS from Kuryah Nala near kuryah, Improvement in distribution system of Nara Kuryah.	Barsar										**Infeasible as intimated on 8.1.15**
2	FPW in Saryali khad from Harsor to Jhanjyani.	Barsar		388.2							Under process in P&I-II	Under process in P&I II as on 25 11 14
	2012-13 (RNS)											
3	Flood protection work in Maan khad from Badsar to Kashmir	Barsar/Nadaun										**DPR awaited from S.E**
4	C/O irrigation scheme Dhabiri.	Barsar										**Infeasible as intimated on 8.1.15**
	28.Constituency: Barsar							Distt: Hamirpur				
	2013-14 (RNS)											
5	Imp. Of LIS Chatouli Jeore Amb			29.32							Under process in Plg Office	DPR Re-submitted to Planing after attending observation on 26 11 14
6	C/O Dam at Sariali khad			118.48							Under process in NABARDOffice	DPR submitted to NABARD on 9 10 2014
	2014-15 (RNS)											
7	LIS on the Lower side of Chuk Khad near Lath Bouri by constructing Check dam to village Jhanjhyani Nain rappar Chalara Bihal in GP Chakmoh & Dalchehra											**Infeasible as intimated on 8.1.15**
8	Remodelling of LIS Bhebad Saheli GP Karsai											DPR Awaited

	44.Constituency: Chintpurni									Distt: Una
	2011-12 (RNS)									
1	C/O New LIS in village Ripoh Muchalyan.	Chintpurni								**Not required as per SE.**
2	C/O New LIS in village Baneh di hatti (Mubarkpur).	Gagret								**Not required as per SE.**
	2012-13 (RNS)									
3	C/O 24 irrigation T/well for village Amb-2, Kuthiyari-2, Mubarkpur-2, Shivpur-2, Karluhi-2, Nandpur-2, Chururu-2, Bheda-2, Diyara-2, Hamboli-2 & Dhussra-2.	Chintpurni								DPR awaited from S E.
4										Prority Given to Road on 4.3.14
	2013-14 (RNS)									
5	Imp of T/W No.28 at Bheri,T/W No.14 at Baruhi, T/W No 64 at Hamboli. T/W No.13 at Diara, T/W No 12 at Bhaira, T/W at Sathother-I,T/W at Sathothr-II & LIS Churu.			389.98					Under process at Zonal Office	Returned to CE with Tnote on 19.6.14
6	Imp of LIS Santoo Tilla, LIS Kuthera Kherla, LIS Dhandri, LIS Akrot, LIS Behli,LIS Dhurin, LIS Panjoa,LIS Karluhi, T/W No.69 Andoura, T/W No 42 at Katour T/W No. 49 at Takrala, T/W No 50 at Badoun and T/W at Shamnagar Amb, T/W at Dhandri & LIS Lohara.			692.83					Under process at Zonal Office	Returned to CE with T note on 26.7.14
	2014-15 (RNS)									
7	Lift Irrigation Scheme for village Chak GP Ber Jaswan tehsil amb.									**Scheme infeasible as intimated on 12.1.15**
8	LIS for village Harberian GP Berian tehsil bangana.			37.3					Under process in Zone	DPR Awaited(sub to CE on 7.1.15

	43.Constituency: Gagret							Distt: Una		
	2011-12 (RNS)									
1	Improvement of T/well No 6 Tatehra 8.63 Mawa Sindhiya 81 Kuthera, 83 Loharli 16 & 18 Guglehar 1 Kaloh & T/well Chalahan in gagret area.	Gagret							Under process at Circle level	DPR sendback with observation
2	Improvement of T/well 51 Mawa Kaholan, Mandwara, 59 & 63 Sloh beri, 74 Bhaderkali, 14 Bhanjal & 29,30 Gondpur Banera in gagret area.	Gagret							Under process at Circle level	DPR sendback with observation
	2012-13 (RNS)									
3	Imp of irrigation scheme T/well 41 Kunera, 75 Nalroh, 56 Nalroh, 86 Badoh, 45 Banjal, And T/well PR2 Mawa Khola.	Gagret								DPR awaited from S E
4	C/O 11 T/wells in Gagret area, Joh sloh beri ganu raipur, Loharli, Kuthera jaswala gujar khad, Chlet Nabroh Brahmapur nichla, Dangoh	Gagret								DPR awaited from S E
	2013-14 (RNS)									
5	C/O 12 No T/Wells for village Dangoh, Bhaderkali, Nakdoh, Babhehar, Marwari, Raipur			600.16					Under process in Zone	DPR returned to the CE vide T/o letter no.5215-17 dated 11 3 14
6	12 Nos T/Wells in village Loharli, Kuthera Jaswala, Badehra Rajputa, Guglehar Jadanla Koudi, maba sindhian.			757.54					Under process in NABARD	DPR submitted to NABARD by Planning on 2 7 14
	2014-15 (RNS)									
7	Imp. Of all component of T/W No 18 Village kad,68 7 71 Jeetpur Behari 30 villages Pur Banehra 34 Nakroh 22,25 Kuneran 47 Oel & 3 villages Badoh.									DPR Awaited
8	Irrigation scheme for village Champla-Pawanda, amboa. Guglehar Kutlehria Mohalla & jadla Kodi.									DPR Awaited

	45.Constituency: Santokhgarh									**Distt: Una**	
	2011-12 (RNS)										
1	8 No. T/wells in Beat area of Santokhgarh- Balibal, Pubohal, Chetrun, Kungrat, Kuthar, Palian & Gondpur	Haroli									**Infeasible.**
2	T/well based schemes - 8 No. T/wells in beat area.	Haroli									**Infeasible.**
	2012-13 (RNS)										
3	LIS Pandoga (Bassi), LIS Pandgoa(38). LIS Ispur(42), LIS panjawar(26), LIS Pangoa(40), LIS Ispur(Moh-Jole), LIS Pandoga gran in Distt Una	Haroli									scheme substituted on dated 2 7 14 (AWAITED)
4	C/O LIS Badsali, LIS Sigan,LIS badehar Lower(57), LIS Badehra (59), LIS Badouri, LIS Palkwah (Prthan) & Lis Haroli in Distt Una.	Haroli									scheme substituted on dated 2.7 14 (AWAITED)
	46.Constituency: Haroli									**Distt: Una**	
	2013-14 (RNS)										
5	C/O 10 Nos T/Wells in village Chhettran, Dhilwan, Kuthar, Boet, Kuthar Beet (Harijan Basti), Thakran, Polian, Bilna, Pubbowal, Nangal Kalan & Bhadsali (Mohala Bulgarh) in Haroli Consty.			635.44						Under process in NABARD	DPR submitted to NABARD by Planning on 2.7 14
6	Replacement of 17 old defuct T/Well and Improvement of irrigation system Bhadsali Ispur, saloh, Bathri, Bat kalan, Bathu, Kungarh, Lalehri & nangal Kalan etc.		RIDF-XX/2014-15	698.87							Approved under 144TH PSC on 11 11 14 & Formal approval awaited from NABARD
	2014-15 (RNS)										
7	Imp & extn of old T/W No. 78 Saloh, Lower Kangra, T/Well 24 Dojatpur, 30 Khad, 31 Khad, 75 Haroli & 70 Sancswal under Haroli Consty			356.08						Under process in Zonal Office	DPR Awaited (Not received Yet)
8	Imp of Distribution system of old irrigation scheme T/Well No. 41 Espur, 61 espur,61 Gurupalah, nangal kalan, 69 Dharampur, 77 Bhadouri, 73 Baderhra &87 panjwar.			367.7						Under process in Zonal Office	DPR Awaited (Not received Yet)

46. Constituency: Una											Distt: Una
	2011-12 (RNS)										
1	LIS Khanpur, Chartghad & Chartghad T/well No.24, C/O T/wells in place of defunct percolations wells of Una district.	Una									already covered under 2009-10 scheme at Sr. No. 3
2	Improvement of LIS Bhabhor Sahib.	Una									Reappear Sr.1. of 10-11
	2012-13 (RNS)										
3	LIS Khanpur, LIS Bedala, LIS Raipur Sahoran Nr Tabba, LIS Raipur near Railway station, LIS Dhellan Sokran in Distt Una	Una									Scheme infeasible as intimated on 9.1.14
4	C/O LIS Bharolian Khurd, LIS Malahat, LIS Janakpur Lis Nangran & LIS arniala in Distt Una.	Una									Scheme infeasible as intimated on 9.1.14
	2013-14 (RNS)										
5	C/O /Replacement of T/Well at Sanoli, Badehar near Tobba. Mohalla Chillanwala in Command Area of LIP Bhabhour Sahib & Rampur			248.2						Under process at P&I-II	Re- submitted by CE & Under process in P&I-II as on 26 12 14
6	Improvement of distribution system and replacement of R/main and pumping machinery including civil works T/W No. 54 Jalgran, 57 Jalgran of LIS Jalgran Malahat			111.33						Under clarification with field	DPR submitted to NABARD on 26.5.14 & under clarification on 13.8.14
	2014-15 (RNS)										
7	LIS Village Khanpur, Bahdala, Riapur Sahoran, Toba, raipur near Railway station, Delhan Sokran & Sasan			229.91						Under process in Zone	DPR Awaited(sub to CE on 22.12.14 by SE)
8	LIS village Bharolian Khurd, Malahat, Jankour, Naganda & Arniala upper			181.76						Under process in Zone	DPR Awaited(sub to CE on 8.1.15 by SE)

	47.Constituency: Kutlehar										Distt: Una
	2011-12 (RNS)										
1	Improvement of T/well 1-Nari, 1-Charola,37-Nangal Salamgiri & 52 Dhmadarj.	Kutlehar									DPR awaited from S.E
2	Improvement of T/well 3 & 4 Basal, 3-Nari & 31 Jhamber, T/well No.12 Samoor in tehsil Bangana.	Kutlehar									DPR awaited from S.E
	2012-13 (RNS)										
3	Lis Dangoli (Harizan Basti), LIS Kotla Khurd, LIS Ghandwal LIS Baloia & LIS kotla kalan in Distt Una	Kutlehar									DPR awaited from S E (substituted by Planning on dated 7.11.128
4	Replacement of defunct T/wells Turi, Panoh,T/well No 2 & 20 tka ghandawal, T/well No 69 Jhambar, T/well in village datwara barera, T/well No 3 Nati & LIS Bsal.	Kutlehar		494.34						DPR returned with technical note on 19 11 2013 & awaited from SE	
	2013-14 (RNS)										
5	C/O RWH for irrigation in Jasana Khad Bangana Khad & Thanakalan Chhaproh Khad			597.75						Under process in Zonal Office	Returned to CE with T Note on 5 1.2015
6	RWHS for irrigation in village Dehar Chadoli Chamboa & Dhanet gram Panchayat			877.01						Under process in CircleOffice	DPR substitued on dated 4 3.14 in place of LIS Bhakhra Dam to Bangana
	2014-15 (RNS)										
7	Imp Of T/Well No 46 village nangal salangri, T/W No. 32 village Dangera, T/well No. 65 village Kuriala, T/W No 66 Sanjhot, T/W No.2 Nari& New T/W at Arniala samoorkalan (will be included when specific scheme received from MLA)Majra.										DPR Awaited
8	LIS Badoli Tayuri			74.39						Under process in Planning	DPR sent to Planning on 2.1.14

	29.Constituency: Karsog			Distt: Mandi							
	2011-12 (RNS)										
1	LIS Shakra from Satluj Galu Nala in village Jadevi.	Karsog		82.5							approved under 144TH PSC on 11.11.14
2	LIS Shakra from Satluj in village Shakra.	Karsog									Already covered in Pr 1st
	2012-13 (RNS)										
3	FIS from Teshu to Nali.	Karsog									DPR awaited from S E
4	Damela khad to Mshala.	Karsog								Scheme is bein Constructed by Japan international Corp Agency (JIC)	DPR awaited from S E
	2013-14 (RNS)										
5	Channelisation of Emla Bimla Khad Karsog			137.88						Under process in NABARD	DPR sent to NABARD on 27 8.14
6	LIS Jamonallah to Jamon										**Scheme infeasible as intimated by C.E. on 3.1.14**
	2014-15 (RNS)										
7	C/O LIS for village Bihal & Dalchehra in GP Jhanjhyani Nain Rappar Chalara Chakmoh on Lower side from Chook Khad at Lath Bouri										DPR Awaited
8	Remodelling of LIS Bhabhed Saheli GP Kadsai										DPR Awaited

	30.Constituency: Chachiyot							**Distt: Mandi**			
	2011-12 (RNS)										
1	LWSS NC PC Hab GP Chhatri & Baryogi	Seraj									Priority given to wss
2	FIS Dugruaád, Kathoch in GP Road.	Seraj									**infeasible as intimated by SE**
	2012-13 (RNS)										
3	FIS Dhanshala nala to Rehidhar in GP Saran Bagsiyad Distt. Mandi.	Seraj									DPR awaited from S.E
4											Awaited from MLA
	38.Constituency: Seraj							**Distt: Mandi**			
	2013-14 (RNS)										
5	LIS from Jiyani Khad to group of villages Thach, Sawla, Raki, Parali, Malad		Approved by STAC for posing under AIBP 96 sch self 2014-15		69.13					Approved by STAC for posing under AIBP 96 sch self 2014-15	DPR posed under AIBP
6	LIS Kuklah to Latogali GP Saroa		Approved by STAC for posing under AIBP 96 sch self 2014-15		60.22					Approved by STAC for posing under AIBP 96 sch self 2014-15	Approved by STAC for posing under AIBP 96 sch self 2014-15
	2014-15 (RNS)										
7	LIS Kewali & Baglyara villages										DPR Awaited
8	Irrigation scheme for both side of Janjheli to Lambathach from Bakhali khad.										DPR Awaited

31.Constituency: Nachan										Distt: Mandi	
	2011-12 (RNS)										
1	LIS Baga-Chlaog from Jiyuni khad.	Nachan		61.86						under process	DPR submitted to Planning on 24 3.14 & returned to CE with Plg observation on 19 6 14
2	Priority given to Road	Nachan									Priority given to Road on 28.7 14
	2012-13 (RNS)										
3	Priority given to Roads	Nachan									Priority Given to Roads substituted on 28 8 14 in place of MI
4	Priority given to Roads	Nachan									Priority Given to Roads substituted on 28 8 14 in place of MI
	2013-14 (RNS)										
5	LIS from Jiuni Khad to GP Chail Chouk, Chachiot & Bassa			1455.3						Under process in Zonal office	DPR submitted to Planning on 7 2.2014 & returned to CE With plg observation on 16.6 14
6	LIS GP Rajwadi Shali, Chhamyar & Dayarji										**Scheme infeasible as intimated by C.E. on 3.1.14**
	2014-15 (RNS)										
7	Irrigation facilities to GP Silnu & Killing,Ghiri from Kansha Khad.										**Infeasible intimated on 12.1.15**
8	Awaited from MLA										Awaited from MLA

	32.Constituency: Sunder Nagar										Distt: Mandi
	2011-12 (RNS)										
1	LIS to GP Dhawal from Koldam	S/Nagar									**DPR Awaited (Scheme substituted in place of LIS Bobar (infeasible)**
2	Tubewell for irrigation facility to village Nagardha in Tehsil Sunder Nagar Distt. Mandi (HP).	S/Nagar									**Infeasible as intimated by SE on 14.1.13**
	2012-13 (RNS)										
3	LIS Badi gram in GP Dhwal(Harizen Basti).	S/Nagar									**Infeasible as intimated by SE on 14.1.13**
4											Priority given to roads.
	2013-14 (RNS)										
5	LIS Ropa Khad to group of villages Gali GP Jaral			106.8						Under process in Zonal Office	DPR sent to Pr. Secy Plg on 11 6 14 & returned to CE on 18.9 14 with Plg observations
6	LIS Banthal Khad to group of villages Timroo GP Ghadoe									Under process in Zonal Office	DPR Awaited
	2014-15 (RNS)										
7	LIS Dehar from Satluj River									S/I under Process	DPR Awaited
8	Imp.& extension of distribution system of LIS Kaluhad										DPR Awaited

	33.Constituency: Balh					Distt: Mandi				
	2011-12 (RNS)									
1	Modernisation of LIS Gati Nagchala & Improvement of LIS Ner Chowk.	Balh							Under process in Zonal office	DPR awaited from S E
2	C/O 3 New Tube well in kummi area.	Balh		190.12					Under process in Plg office	Submitted to Plg on 17 10.14
	2012-13 (RNS)									
3	Channelisation of Suketi & Knsa khad.	Balh							Model study on final stage	DPR awaited from S E
4	LIS for left out villages Challah, Garsaul & Tikker in GP Chakkar & Moundal.	Balh								DPR awaited from S.E
	2013-14 (RNS)									
5	Remodeling of LWSS Behal Pedi									Priority given to WSS
6	Improvement of LIS Mundru			115.29					DPR LIS Rakkar as on 9.4 14 sent to Plg on 11 6.14 Sent back to SE on 18.9 14 with plg observation	**DPR not required as area already covered under Balh valley project**
	2014-15 (RNS)									
7	LIS Luhakhar, Leda, Barswan, Riwalsar, Samlouhan									DPR Awaited
8	Irrigation schme for left out area of Left bank Medium Irrigation scheme.									DPR Awaited

	34. Constituency: Gopalpur						**Distt: Mandi**					
	2011-12 (RNS)											
1	Water harvesting Scheme Khnot for FIS Khnot & village wari.	Sarkaghat										DPR awaited from S E
2	FPW in both sides of Kalthari khad fro village Seras, Samlon tikri, Sidyani, Batel in GP Bhambla.	Sarkaghat										DPR awaited from S.E
	2012-13 (RNS)											
3	Bhairon Bdal kuhal in GP Gopalpur.	Sarkaghat										DPR awaited from S E
4	Bora kuhal in Fatehpur panchyat.	Sarkaghat										DPR awaited from S E
	33. Constituency: Sarkaghat						**Distt: Mandi**					
	2013-14 (RNS)											
5	Priority given to Rem. WSS Bhanwad											WSS Scheme substituted on 2.7 14 in place of MIS.
6	Priority given to rem.WSS Matiyara											WSS Scheme substituted on 2.7 14 in place of MIS
7	C/O Kuhal to Khadwah of village Baswatar from kalthari Khad in GP Khudla											MIS Scheme substituted on 2.7 14 in place of WSS priority-I.
	2014-15 (RNS)											
8	FIS Kuhl Bharnal to Guhar Majhwar										Under process at Circle level	DPR Awaited
9	RWH & LIS Batal Ki Aal on Soan Khad GP Janjhail under Dharampur Division											DPR Awaited

	35. Constituency: Dharampur						Distt: Mandi					
	2011-12 (RNS)											
1	LIS from Parchue to Dhanrashi Sadhot.	Dharampur										DPR awaited from S E
2	LIS Bhadu-Ghasbal Chatrenna.	Dharampur										**Not required area already covered under RWH LIS Badu chhaswal**
	2012-13 (RNS)											
3	FIS from Harneda to Rakhera	Dharampur										**Infeasible as intimated on 8.1.15**
4	Lift medium irrigation scheme Siyoh-Madi-Dhlara-Smoud-Sidhpur.	Dharampur										DPR awaited from S.E
	2013-14 (RNS)											
5	Priority given to Roads & Bridges											Priority given to Roads & Bridges
6	Priority given to Roads & Bridges											Priority given to Roads & Bridges
	2014-15 (RNS)											
7	LIS Chuhroo-Bahal-Bhera-Bahal											Priortised on 24.2.2014 DPR Awaited
8	LIS Kilhar-Chhuin Ghat											Priortised on 24.2.2014. DPR Awaited

	36.Constituency: Joginder Nagar			Distt: Mandi						
	2011-12 (RNS)									
1	C/O LIS Bhajera-Chandojh & Pohal-Donthal.	J/Nagar								**Infeasible as intimated on 12.01.15**
2	Extension & C/O LIS Bella Skmand & Rohta Petu alag.	J/Nagar	AIBP		93.71			3.5		Approved under AIBP
	2012-13 (RNS)									
3	Augmentation & Improvement of FIS Chatar Odhar Kunsal kas Gadohi petu.	J/Nagar								DPR awaited from S.E
4	C/O FIS Naun Jol Choker kuhal.	J/Nagar								DPR awaited from S E
	2013-14 (RNS)									
5	Re-Modeling & Improvement of Guma Har Ropahar, Jimjima			191.53					Under processs in NABARD	DPR submitted to Planning on 17 1 14 & further submitted to NABARD on 5 3.14
6	LIS Dibdiyaun Jamthal, Goura Baiontu villages.			179.67					Under processs in Zonal	DPR sent to Planning on dated 16.6.14 & returned to CE on 27.8.14 with Plg observations
	2014-15 (RNS)									
7	C/O Khaleni-Bhagher-Khaj, Tikkeri Kuhl								Under process at Circle level	DPR Awaited
8	MIS to village Kuthera								Under process at Zonal level	DPR Awaited

37. Constituency: Drang										Distt: Mandi	
	2011-12 (RNS)										
1	LIS sprinkler Irrigation scheme to village Nau,Panau, Soja Jori in Gram Panchayat Nau and Kigas in sub tehsil Aut Distt Mandi.	Darang								Under process in Division	**Scheme substituted on 7.12.13 inplace of infeasible scheme LIS Ropa in GP Chehtgarh**
2	FIS Sahal in GP Kunu.	Darang		29.72						Sent to CE on dated 12.7 13 with Planning observation	DPR awaited from S E
	2012-13 (RNS)										
3											**Priority given to roads.**
4											**Priority given to roads.**
	2013-14 (RNS)										
5	Awaited for Honble MLA										Awaited from Honble MLA
6	Awaited for Honble MLA										Awaited from Honble MLA
	2014-15 (RNS)										
7	LIS from Beas River to GP Silag, Pali and Kinnu										DPR Awaited
8	LIS from Beas River to Tandu-Mehad Pakhari Meghal										DPR Awaited

	38.Constituency: Sadar Mandi	Distt: Mandi
	2011-12 (RNS)	
1		Priority given to Roads.
2		Priority given to Roads.
	2012-13 (RNS)	
3		Priority given to roads.
4		Priority given to roads.
	2013-14 (RNS)	
5	**Priority given to Roads & Bridges**	Priority given to Roads & Bridges
6	FPW in village & GP Bari Gumani tehsil Sadar Distt Mandi	Scheme priortised by MLA on dated 4.3.14.
	2014-15 (RNS)	
7	Awaited from MLA	Awaited from MLA
8	Awaited from MLA	Awaited from MLA

	39.Constituency: Lahul & Spiti					Distt: Lahul & Spiti					
	2011-12 (RNS)										
1	FIS Bharpa pancho spiti.	Lahul Spiti	TASP			146	ADC No datd 5.12.07	35	50%		Work in Progress
2	FIS Kishori to Sheldand.	Lahul Spiti									Dispute over source. Infeasible
	2012-13 (RNS)										
3	Tailing to Khar.	Lahul Spiti								Disput over source	**Scheme is infeasible as inrimated on 12.1.15**
4	Nehehmurti to Namu & Korki.	Lahul Spiti									DPR awaited.
	2013-14 (RNS)										
5	LIS Kawarig										**Scheme infeasible as intimated by C.E. on 3.1.14**
6	C/O Irrigation Kuhal from Thakur to Gorma										**Scheme infeasible as intimated by C.E. on 3.1.14**
	2014-15 (RNS)										
7	LIS Kaza Sheelanallah										DPR Awaited
8	Khandipar Nallah Sumnam, tandi, Marbal etc (FIS Khadip Saprot to tandi Sumnam, lapkshak & other villages).			877.9						Under process in Zonal Office	DPR Awaited (sub by SE to Zone on 6 1 15)

	40. Constituency: Kullu						Distt: Kullu			
	2011-12 (RNS)									
1	FIS Maha, Dugilag & Summa.	Kullu								**Scheme is infeasible as intimated on 10.1.14**
2	FPW in Moholi seri & Bahanu Bihal.	Manali	RIDF XVIII/2012-13	50.71			Secy No. dated 4.12.12	0	0		Approved during 12/12
	2012-13 (RNS)									
3	Remodelling of FIS Bandrol.	Manali		127.94							**Reappear & scheme taken in 2013-14**
4	FPW on Beas river for villages Mihali, Bihali & Baga.	Manali		1029 2						DPR under process at P&I-II office	DPR under process at P&I-II office as on 25 11 14
	2013-14 (RNS)										
5	LWSS for GP Brahaman, Malyani Dugolag										Priority given to WSS
6	C/O LIS & FIS Fati Bradha, Fati Choug, fati Shillihar & Fati Pinhi Kashawari										DPR under investigation and will be submitted by 30 1 14
	2014-15 (RNS)										
7	LIS to village Piradi etc GP Bal tehsil Kullu										DPR Awaited
8	FIS to village Samana Dogri Kandigach Samanlag Lag valley in tehsil & Distt Kullu									S/I in Progress	DPR Awaited

	41. Constituency: Banjar					Distt: Kullu					
	2011-12 (RNS)										
1	Tube well in Banjar area.	Banjar	SCP			48	SJE No.dated 3.2.11	10	25%		Work in progress/TW not feasible
2	FPW to the users of Beas,Parvati & other rivers.	Banjar									**Not required Part of proposed schemes covered under other scheme**
	2012-13 (RNS)										
3	FPW on Beas & Parvati rivers also on its tributaries Gadsa, Sainj. Providing LIS in Gp Parli & Jestha from Nja khad.	Banjar	1155.15							Under process	Approved in STAC
4	C/O T/wells for irrigation schemes under IPH Division Bhunter & LIS from Sainj khad Bakshad to side.	Banjar									**Infeasibl as intimated on 12.1.15**
	2013-14 (RNS)										
5	LIS & FIS Bhadyoli Pachehu Bagi Seri, Fati Diyar, Manjhali, Mashgoan tehsil Kullu		Approved by STAC 96 schemes self for posing under AIBP		355.7					Approved by STAC 96 schemes self for	
6	LIS & FIS Balagad Thechar Khabbal tehsil Banjar Distt Kullu		Approved by STAC 96 schemes self for posing under AIBP		714.3					Approved by STAC for posing under AIBP 96 sch self	Also aporoved by STAC 96 schemes self for posing under AIBP 2014-15
	2014-15 (RNS)										
7	LIS Neugal Nautoad Garsa GP Garsa from Hurla Khad		Approved by STAC 96 schemes self for posing under AIBP 2014-15		75 23					Approved by STAC for posing under AIBP 96 sch self 2014-15	Also approved by STAC 96 schemes self for posing under AIBP 2014-15
8	LIS Dewtha GP Dewtha tehsil Banjar										DPR Awaited

	42.Constituency: Anni									Distt: Kullu	
	2011-12 (RNS)										
1	C/O Khubu,Sansagidhar, Swor irrigation scheme(Nirmand).	Anni	Also approved by STAC for posing under AIBP 96 sch self 2014-15	186.24						DPR sent to CE MZ on 29 10 13 with technical note	Also approved by STAC for posing under AIBP 96 sch self 2014-15
2	Priority given to Road	Anni									Priority given to Road & Bridges in place of infesible scheme on 20.6.14
	2012-13 (RNS)										
3	Providing LIS to GP Dingi dhar, Bungal, Soyidhar Behna & agriculture area of tulna under Anni.	Anni									DPR awaited from S E
4	Priority given to Road	Anni									Priority given to Road & Bridges in place of MIS scheme on 20 6.14
	2013-14 (RNS)										
5	Providing Irrigation to Agriculture & Horticulture Area on left Bank of Kurpan Khad in Nirmand Block										DPR Awaited (Scheme substituted on 31.12.13)
6	Priority given to Roads & Bridges										Priority Substituted on dated 20.6.14
7	FIS Mochka kharga Ph-II										Priority Substituted on dated 28 7.14
	2014-15 (RNS)										
8	LIS Manjha Desh Anni Block from Gugra Khad										DPR Awaited
9	FIS Moeni Nirmand Block from Kurpan Khad										DPR Awaited

	43.Constituency: Manali										Distt: Kullu
	2013-14 (RNS)										
1	Extension of LIS from Dughilag to GP Bastori										DPR was proposed to be submitted by 15.1.14 But still awaited
2	LIS to group of villages of GP Bandrol Jindour,Banogi, Babeli Bashing & Sari		Also Approved by STAC for posing under AIBP 96 scheme self	127.94						DPR under process in Planning on 8 1 14	DPR submitted to Planning 18 1.2014 & Also approved by STAC in 96 schemes self for posing under AIBP
	2014-15 (RNS)										
3	LIS to Bijalia Mahadev from Prini									Under process in Zone	DPR Awaited
4	Awaited from MLA										Awaited from MLA

	48.Constituency: Nurpur						Distt: Kangra				
	2011-12 (RNS)										
1	Improvement & augmentation of LIS Khanni in tehsil Nurpur.	Nurpur	RIDF-XIX 2013-14	99.77			ACS No IPH-B ©12-2/2014-dated 2.5.14	0	0		Approved during 3/2014 in 141 PSC
2	C/O RWHS in Punder Nala, Durag Nala, Khel Nala & Ladori Nala in tehsil Nurpur.	Nurpur	State			11.6			Work yet to be started		Work yet to be started
	2012-13 (RNS)										
3	LIS Kulahan.	Nurpur									DPR awaited from S E
4	Re- drilling T/W Bassa Baziran	Nurpur									DPR awaited from S.E
	2013-14 (RNS)										
5	C/O 21 Nos T/Well in Nurpur Consty (will be included when specific scheme received from Hon'ble MLA)			1614.1							Approved under 144TH PSC on 11.11 14 & Formal approval awaited from NABARD
6	Flood Control & Channelisation of Gareli Khad in Nurpur Consty									Under process in Circle	Likely date of submission of DPR is 15 4 2014 as intimated by CE D/Shala on 1.11 13 if CPWRS report is received (AWAITED)
	2014-15 (RNS)										
7	C/O 20 Nos T/Wells in Nurpur Constituency.										DPR Awaited
8	C/O LIS Kamnalla Bhalet & Panjhanda from Gareli Khad.										DPR Awaited

	49.Constituency: Gangath						**Distt: Kangra**				
	2011-12 (RNS)										
1	Re-construction of LIS Chuhadpur & Kudsa.	Indoura									**Re appear Taken 2013-14**
2	LIS Bia Indoriya in GP Kathgarh.	Indoura									DPR awaited from S.E
	2012-13 (RNS)										
3	C/O 15 No. T/well under Gangath constituency in tehsil indora.	Indoura									DPR awaited from S E
4	FPW in Choch khad under Gangath constituency.	Indoura	FMP		17959			1814.02	10% work completed		Work in Progress
	50.Constituency: Indaura						**Distt: Kangra**				
	2013-14 (RNS)										
5	Re construction of LIS Chuharpur Kursain in tehsil Indaura			355.9						Under process in P&I-II	Under process in P&I-II as on 25 11 14
6	RE construction of LIS Balkhori in tehsil Indoura										**Infeasible as per SE NPR letter No.3230 dated 23.6.14**
	2014-15 (RNS)										
7	Rem of LIS Gadwal										AWAITED Substituted in place of WSS on dated 20 6 14
8	Rem of T/W No 11,13,14,28,38,49,53,54 &58 (Rem of T/Well Jidhri										AWAITED Substituted in place of WSS on dated 20 6 14

	50.Constituency: Jawali						Distt: Kangra				
	2011-12 (RNS)										
1	C/O 10 No. T/wells at Fatehpur & Patta in Jawali area.	Fatehpur									DPR awaited from S E
2	Replacement & Extension of 30 year old machinery of LIS Sathana.	Fatehpur	RIDF XVIII/ 2012-13	51.06			Secy No dated 5.1.13	0	25% work completed		Approved During Jan 2013
	2012-13 (RNS)										
3	Providing irrigation to the lands of villages Samlet Panchayat and Hatli Panchayat by constructing Dams on Samlet & Hatli Nala.	Fatehpur									DPR awaited from S.E
4	Providing of irrigation to the lands of villages Behi, Khadaun, Punchkura and Muhar villages Moach & Nangal by constructing Dams on Lagra Nala & Moah Nala.	Fatehpur									DPR awaited from S.E
	2013-14 (RNS)										
5	Imp & Extn of various T/Wells in Jawali consty (Bhaloon. Jaiser-73, Jaiser-1, Banara, Chalwara (Khilroo), Butt. Kardial(59), maira, Bhol-11, Souhra, Samkhera, Paphan. Kharopha, Paloura, Nirggla. Thanger-II, Chalwara-II, Bahanal, Tihal, Sugal, bhagwal, Dhaboli, Bharmar-II, kalanal.)		RIDF/XX/14-15	685.66							Approved under 144TH PSC on 11.11.14 & Formal approval awaited from NABARD
6	C/O 15 No T/Wells in Jawali Area (SH; C/O T/Wells at 11 Nos feasible sites)		RIDF/XX/14-15	731.21							Approved under 144TH PSC on 11.11.14 & Formal approval awaited from NABARD
	2014-15 (RNS)										
7	LIS Bagga										Re-Appear 2007-08 & 2008-09
8	C/O 15 No T/Wells in Bharmad & sarrounding area.			1015.5						Under Process	DPR received on 8.12.14 under process in P&I-II as on 26.12.2014

	51.Constituency: Guler							**Distt: Kangra**				
	2011-12 (RNS)											
1	C/O RWHS at Mandhol khad near mandhol village at kotla Sub Division.	Jawali										**Scheme is infeasible.**
2	C/O RWHS at Khakhoda khad, Nadoli khad, Sanmudar, Rjol nala & various other places.	Jawali										**Scheme is infeasible.**
	2012-13 (RNS)											
3	C/O Medium irrigation project Sukha har (Gaj & Baner khad).	Jawali									Under Survey Investigation	
4												Awaited from MLA.
	52.Constituency: Fatehpur							**Distt: Kangra**				
	2013-14 (RNS)											
5	C/O 12 No T/wells in Fatehpur Area			999.07							DPR under process at Plg office	DPR submitted to Planning on 17 11 2014
6	Channelisation of Beas River Lower Stream from Pong Dam											DPR will be submitted after CWPRS studies as intimated by CE on 1 11.13 **(AWAITED)**
	2014-15 (RNS)											
7	FPW both side of Majhuhi & Buhal Kahd Water Harvesting											DPR Awaited
8	Providing Irrigation facilities to land of Shahnahar to Dhameta & Khatiyat vilages.											DPR Awaited

	52. Constituency: Jaswan									**Distt: Kangra**	
	2011-12 (RNS)										
1	Prov. Irrigation facility by C/O Check dam at Kahan khad near village Jandor & amled.	Jaswan								Under process in Zonal Office	DPR awaited from S.E
2	C/O Check Dam on various Nallahs for RWHS under Jaswan Constituency.	Jaswan								Under investigation	Scheme Substituted & DPR awaited from S.E
	2012-13 (RNS)										
3	Improvement of LIS Kotla Jakhuni.	Jaswan		50.17						Under process in Zonal Office	Sent to CE on dated 11.11.2013 with Planning deptt Observations
4	Improvement of LIS Ranoh..	Jaswan		30.09						Under process in PlgOffice	Send to Planning on dated 25/07/2013
	54. Constituency: Jaswan Pragpur									**Distt: Kangra**	
	2013-14 (RNS)										
5	Re- construction of Old Irrigation Scheme Dadasiva, Nangal Chouk, Bani & Kothi		MNREGA			16.5					Approved under MNREGA
6	C/O Check Dam & Dykes at Badi Sada Nallah, Baih & Mawa Khad (will be included when specific scheme received from Hon'ble MLA)			58.1						Under process in Zone	DPR sent to CE with Plg observation on dated 28.6.14
	2014-15 (RNS)										
7	C/O LIS for Jaswan Pragpur Assembly constituency area from Pong Dam.									Under Investigation	DPR Awaited
8	LIS to village Jatoli & Kuriala Khera			250.62						Under process in Zone	DPR Awaited

	53. Constituency: Pragpur									**Distt: Kangra**	
	2011-12 (RNS)										
1	Extension & augmentation of LIS Chamba khas & C/O new irrigation scheme for CP Chouli, Pir Sluhi & maniyala.	Jaswan									DPR awaited from S.E
2	C/O new irrigation schemes for G P's Bihan, Ghyun, Barbada & Bada Gopipur.	Dehra									Infeasible.
	2012-13 (RNS)										
3											Priority given to roads.
4											Priority given to roads.
	54. Constituency: Jawalamukhi									**Distt: Kangra**	
	2011-12 (RNS)										
1	C/O 10 T/wells - village Jijal-III, Toru-III &IV, Gured-III, Near home of Digger hazara, Near home of Bag satsang, Near home of Neiu kesari lal,Near home of Haar lal, In land of Rulia ram at Ambotu & Near home of Sub. Kehar chand at Barde	Jawalamukhi								Feasibility report received	DPR awaited from S E
2	Imp. Of LIS Bhadoli Phase-II in tehsil jawalamukhi.	Jawalamukhi									DPR awaited from S E
	2012-13 (RNS)										
3	C/O LIS for villages Balla & Gahlian in tehsil jawalamukhi.	Jawalamukhi									DPR awaited from S.E
4	Imp of LIS Kundlidhar in tehsil Dehra.	Jawalamukhi									DPR awaited from S E
	53. Constituency: Dehra									**Distt: Kangra**	
	2013-14 (RNS)										
5	Imp. & rejuvenation of LIS Gathutar in GP Gathutar tehsil Dehra Distt kangra			264.22						Under process in Plg Office	DPR re-submitted to Planning on 21.11.2014
6	C/O LIS Kundali Hal, Thakurdwara			262.75						Under process in Plg Office	DPR re-submitted to Planning on 21.11.2014
	2014-15 (RNS)										
7	C/o/Imp Of LIS Dibbar Roud GP Baghoi			438.85						Under	DPR returned to
8	C/o/Imp Of Naleti GP Naleti										

	55.Constituency: Thural									Distt: Kangra	
	2011-12 (RNS)										
1	Imp in distribution system of LIS Thural in tehsil Palampur.	Sulah	Also Approved by STAC for posing under AIBP 96 sch self 2014-15	176.86						Under process in NABARD	DPR submitted to NABARD on 30.7.14 Also Approved by STAC for posing under AIBP 96 sch self 2014-15
2	Extension of LIS Alampur in tehsil Jaisinghpur.	Jaisinghpur									Not required
	2012-13 (RNS)										
3	C/O LIS Btahan, Bhranta & Baloh in tehsil Palampur.	Sulah									DPR Awaited from SE..
4	C/O LIS Pihdi & Phiyar in tehsil Khundian.	Jawalamukhi									DPR Awaited from SE.
	2013-14 (RNS)										
5	C/O 40 Nos T/Well in Jawalamukhi Consty (will be included when specific scheme received from Honble MLA)			290.74						Under process at Plg Office	DPR Re submitted to Plg on 6.9.14
6	LIS Bhadoli Phase-Ist			258.42						Under process in Plg Office	DPR re-submitted to Planning on 21.11.2014
	2014-15 (RNS)										
7	LIS to GP Silh Dareen, Luthan. Ghurkal, Jukhota, Adhwani, Dhanot, Ghaloda, Sihotpai etc from Beas River.									DPR under preparation through out sourcing	DPR Awaited
8	C/O Distribution Systems of Adoli area of tehsil Jwalamukhi T/Wells Adhwani, Dol Adhwani, Bagehad & Dinger			241.05						Under process in Planning Office	Sent to Planning on 2.7.14

56. Constituency: Rajgir										**Distt: Kangra**	
	2011-12 (RNS)										
1	C/O T/well in village Balu Gadiyada.	Jaisinghpur									DPR awaited from S.E
2	C/O LIS Balh Simbal Duhaki & bhulana chadiyar.	Jaisinghpur	AIBP/39/14-15		99.1						Approved under AIBP
	2012-13 (RNS)										
3	Imp & Extension of LIS Harot.	Jaisinghpur									DPR awaited from S.E
4	Imp & Extension of Jadprol kuhl in GP Jandpur and Mirgan kothi kuhal in GP Viyada.	Jaisinghpur									**Not required as intimated on 13.1.15**
56.Constituency: Jaisinghpur										**Distt: Kangra**	
	2013-14 (RNS)										
1	LIS Jagroopnagar		Also Approved by STAC for posing under AIBP 96 sch self 2014-15	334.6	208.4					Under process at Zonal Office	DPR returned to CE with Planning observations on 12.9.2014 Also Approved by STAC for posing under AIBP 96 sch self 2014-15
2	LIS Sakoh Leyunda Jaisinghpur			367.07						Under process in Plg Office	DPR re-submitted to Planning on 1 9 14
	2014-15 (RNS)										
3	FIS Chatruhal Kuhl										DPR Awaited
4	Imp. & Extension of Alampur & Lambagoan										DPR Awaited

	57.Constituency: Baijnath					Distt: Kangra					
	2011-12 (RNS)										
1	LIS Dhar Chadiyar in GP Dhandhol, Sansai, Kothi, Manjhoti, Chadiyar etc in Tehsil Baijanth	Baijnath									Substitued on 13.10 2014 by Plg
2	RWHS in villages Tharu, Paprola, Pantehar, Majherna, Rakkar, Bahetjhikli, Badhrena & nearby villages.	Baijnath				23.9					Completed in other sector
	2012-13 (RNS)										
3	Remodeling of LIS (laying pipe line Baijnath to Chobin,Installation of sprinkler system & Replacement of Pumping Machinery.)	Baijnath									**Infeasible as intimated on 13.1.15**
4	LIS from Drug Nala to GP Kandrol.	Baijnath									**Infeasible as intimated by Se on 4.1.14**
	2013-14 (RNS)										
5	Irrigation facilities to village Chadruhal Kuhal Rajot, Rakkar, Jandpur, Nagara Sagur villages.		Also Approved by STAC for posing under AIBP 96 sch self 2014-15	796.21	789.3					Under process in Zonal Office	DPR submitted to Planning on 12 2 2014 & returned with observation to CE on 16 6 14Also Approved by STAC for posing under AIBP 96 sch self 2014-15
6	LIS Har Tada Chobhu Har Sakadi, Vahi in tehsil Baijnath.		Approved by STAC for posing under AIBP 96 sch self 2014-15		127.4					Approved by STAC for posing under AIBP 96 sch self 2014-15	Approved by STAC for posing under AIBP 96 sch self 2014-15
	2014-15 (RNS)										
7	Imp. Of LIS Chibin RCC lining from village Mandhol to Chiyot										DPR Awaited
8	LIS Sakro Dayoda Kathak										DPR Awaited

	58. Constituency: Palampur							Distt: Kangra			
	2011-12 (RNS)										
1	Improvement & C/O FIS Badual Kuhal.	Palampur				154		153.82			Approved under AIBP
2	Improvement & C/O FIS Rani di Kuhl.	Palampur	Also Approved by STAC for posing under AIBP 96 sch self 2014-15		289 9						Also Approved by STAC for posing under AIBP 96 sch self 2014-15
	2012-13 (RNS)										
3	Rem of FIS Maang Kuhal in tehsil Palampur Distt Kangra	Palampur	Also Approved by STAC for posing under AIBP 96 sch self 2014-15	284 41	287.3					Under process in NABARD office	DPR submitted to NABARD on 01 03.2014Also Approved by STAC for posing under AIBP 96 sch self 2014-15
4	FIS Kathul kuhl from chmotu to Gujrehra & laying bigger dia. pipe in villages Drang, Dora, Ghneta.	Palampur									DPR awaited from S E
	2013-14 (RNS)										
5	C/O 50 Nos Check Dam to increase irrigation facilities in tehsil Palampur (will be included when specific scheme received from Honble MLA). Whereas the scheme are under execution sustainability head. As per the GoHP police this scheme can not be substituted as intimated by Planning letter No PLG-FC(F)3-1/13-14 -Kangra dtaed 21 November 2013		Sustainbility Head								Approved under sustainbility Head As per Plg can not be substituted,Hence the DPR Rani Di Kuhl rejected by Planning Plg letter No PLG-FC(F)3-1/2013-14 dated 21.11.13
6	C/O distribution system of FIS Pandtuhal kuhl in tehsil Palampur		RIDF-XX/14	233.64							Approved under RIDF-XX in 143 PSC
	2014-15 (RNS)										
7	RCC Lining of FIS Rounki Kuhl GP Dadh in tehsil Palampur									Under process in Circle Office	DPR Awaited
8	FIS Dharam Dai Khad to village Toran, Dharda Kohira GP Lamlehri in tehsil Palampur.		AIBP		107.9			51 14	45%		Work in progress

59. Constituency: Sullah											Distt: Kangra
	2011-12 (RNS)										
1	LIS Adjoining villages of Kharot	Sulah	Approved by STAC for posing under AIBP 96 sch self 2014-15		82.36						Approved by STAC for posing under AIBP 96 sch self 2014-15
2	LIS Nagni	Sulah									Re-Appear 2007-8 (Completed)
	2012-13 (RNS)										
3	C/O LIS Khadota & its adjoining area in Tehsil Palampur Distt. Kangra.	Palampur									**Re Appear 2011-12 Sr No 1**
4	FIS Garuhal Kuhl in GP Mohal Holta Banoori Kahs, Moli Chuk & Vand Vihar in tehsil Palampur	Palampur									scheme substituted on 30.8 14. DPR awaited from S E
	2013-14 (RNS)										
5	LIS Lower Noura.		Also Approved by STAC for posing under AIBP 96 sch self 2014-15	218.09	207.7					DPR under process in Planning Office	DPR Re-sent to Planning on dated 19 6 14 Also Approved by STAC for posing under AIBP 96 sch self 2014-15
6	FIS Diwan Chand Kuhal (HDPE pipe 400MM)		SCSP			63.7			Tender under process		Work in progress
	2014-15 (RNS)										
7	LIS to GP Bhadrol, Dui Chouki & Kayarwa from Nugal Khad										Infeasible as intimated on 13.1.15
8	Improvement of FIS Kathul Kuhal		Approved by STAC for posing under AIBP 96 sch self 2014-15		194					Approved by STAC for posing under AIBP 96 sch self 2014-15	Approved by STAC for posing under AIBP 96 sch self 2014-15

	60. Constituency: Nagrota Bagwan										
	2011-12 (RNS)										
1	C/O of FIS Ranki,G.P.Pathiyar, Lakhamandal & Mla.	Nagrota Bagwan	AIBP							Under Process in AIBP	
2	C/O FIS Rod di Kuhl in G.P. Jasor, Rajiyana & Dhanpuri.	Nagrota Bagwan	Also Approved by STAC for posing under AIBP 96 sch self 2014-15	163.26	155.5						Approved Under 144TH PSC on 11 11 14 Also Approved by STAC for posing under AiBP 96 sch self 2014-15
	2012-13 (RNS)										
3	C/O FIS Gabli kuhl in GP Kaled.	Nagrota Bagwan									DPR awaited from S E
4	Imp of LIS Lili dhar.	Nagrota Bagwan		108.28						Under process in Zonal office	DPR returned to CE with Pfg observations on 20 10 14
	60. Constituency: Nagrota Distt: Kangra										
	2013-14 (RNS)										
5	C/O FIS Pathiar, Ambari Kuhal		RIDF-XX/2014	179.9	179.9						**Approved under RIDF-XX in 143 th PSC**
6	C/O FIS Sera Di Kuhal GP Jasour										**Already constructed under MNREGA as intimated on 4.1.14**
	2014-15 (RNS)										
7	FIS Lahre & Balla Di kuhl village Serathana & Chhanbar tehsil & Distt kangra										DPR Awaited
8	FIS Badul Kuhl GP Chahari, Ambadi & Kirchamba tehsil & Distt kangra		Approved by STAC for posing under AIBP 96 sch self 2014-15.		233.4					Approved by STAC for posing under AIBP 96 sch self 2014-15	Approved by STAC for posing under AIBP 96 sch self 2014-15

	61. Constituency: Shahpur			Distt: Kangra						
	2011-12 (RNS)									
1	FPW in village Ansui & Rajol from Gaj khad.	Shahpur		60.67					Pending withNABARD amounting to Rs 60.67 Lacs	Clarification attended
2	Extension of FIS Darini kuhal.	Shahpur	Also Approved by STAC for posing under AIBP 96 sch self 2014-15	220.15	209.7				Under process in NABARD office	sent to NABARD on 31.12.13 by Planning Also Approved by STAC for posing under AIBP 96 sch self 2014-15
	2012-13 (RNS)									
3	C/O Rain water harvesting structure on Mahad khad with providing LIS Harnera.	Shahpur								**Infeasible as intimated by SE on 14.1.13**
4	Remodeling of FIS Tatwani kuhl.	Shahpur								DPR awaited from S L
	2013-14 (RNS)									
5	RWH to Irrigation Scheme Lapiyana Har									**Infeasible as intimated by SE D/Shala further submitted to Plg on 25.4.14**
6	C/o FIS Tatwani			63.69					Under process in Zonal Office	DPR submitted to Planning on 29.1.2014 & returned by plag on 29.3.14 & further submitted toCE on 7.6.14
	2014-15 (RNS)									
7	Rem. Of FIS Dhamul Kuhl in GP Ansui in tehsil Shahpur, Distt Kangra (HP).		Approved by STAC for posing under AIBP 96 sch self 2014-15		225.3				Approved by STAC for posing under AIBP 96 sch self 2014-15	Approved by STAC for posing under AIBP 96 sch self 2014-15
8	Remd. Of FIS Kohla Kuhl in village Phera GP Upper Lunj in tehsil Shahpur Distt Kangra.									DPR Awaited

	62. Constituency: Dharamshala										Distt: Kangra
	2011-12 (RNS)										
1	FIS Passu	D/Shala									DPR Awaited
2	FIS Balu di Kuhal	D/Shala									DPR Awaited
	2012-13 (RNS)										
3	FIS Choudi Di kuhal GP GP Gabali Dari	D/Shala									DPR Awaited
4	FIS Fat & Dhani di Kuhal GP Ppadar	D/Shala	Also Approved by STAC for posing under AIBP 96 sch self 2014-15	108.45						Also Approved by STAC for posing under AIBP 96 sch self 2014-15	DPR sent to CE on 18 9 14 with Plg observations
	2013-14 (RNS)										
5	FIS Machhan Di Kuhal (Nai Kuhal) for Villages Machhan, Rasehar, Uthragran, tangroti in GP Dang.		Also Approved by STAC for posing under AIBP 96 sch self 2014-15	210.53	210.5						DPR approved under 144TH PSC on 11 11 14 formal approval awaited from NABARDAlso Approved by STAC for posing under AIBP 96 sch self 2014-15
6	FIS Machhuhal Kuhal village Gaon GP Tang		Also Approved by STAC for posing under AIBP 96 sch self 2014-15	100.65	95.74						DPR approvid under 144Th PSC on 11 11 14 Formal approval awaited from NABARD & Also Approved by STAC for posing under AIBP 96 sch self 2014-15
	2014-15 (RNS)										
7	FIS Jhiyol rashwala Kuhl, GP Jhiyol, Pandhal tehsil Dharmshala Nod Khad		Approved by STAC for posing under AIBP 96 sch self 2014-15		73.9					Approved by STAC for posing under AIBP 96 sch self 2014-15	Approved by STAC for posing under AIBP 96 sch self 2014-15
8	FIS Upper Sukad & Lower Sukad GP Sukad tehsil Dharamshala Manuni Khad.										DPR Awaited

	63. Constituency: Kangra										Distt: Kangra
	2011-12 (RNS)										
1	FPW in saving agriculture land from Kholi khad.	Kangra									DPR awaited from S E
2	Modernisation of FIS Turkher kuhl tiyara - badiyara & ketlu kuhl in village dughiyari.	Kangra									DPR awaited from S E
	2012-13 (RNS)										
3											Awaited from MLA
4											Awaited from MLA
	2013-14 (RNS)										
5	Irrigation Scheme Itchhi-Sohra-Nadehar-Kotkuala-Abbdulpur-Jamanabad Mihalu.		Also Approved by STAC for posing under AIBP 96 sch self 2014-15	417.39	387.7					Under process in Zonal Office	DPR returned to CE on 28.8 14 with T NoteAlso Approved by STAC for posing under AIBP 96 sch self 2014-15
6	Irrigation Scheme Daulatpur Jalari-Har Jalari-Janiyarkar-Takipur										**Infeasible as intimated by SE D/Shala on dated 8.11.13 to Hon'bleMLA Kangra**
	2014-15 (RNS)										
7	Remd. Of FIS under GP Kholi										DPR Awaited
8	Remod. Of FIS under GP Dhurkari, Birta & Kachhayari										DPR Awaited

	64. Constituency: Bhattiyat									Distt: Chamba
	2011-12 (RNS)									
1	Re-construction of Chakki khas raypur kuhl.	Bhatiyat								DPR awaited from S E
2	Re-construction of GP Kalyana(khargali).	Bhatiyat								DPR awaited from S E
	2012-13 (RNS)									
3	Remodeling of FIS Siuni in GP Manutha.	Bhatiyat		211.72					DPR under Process at NABARD office	DPR submitted to NABARD on 9 10 14
4	C/O LIS for villages Chunh Mugaghar, Chatri etc in GP Chauhan.	Bhatiyat								DPR awaited from S E
	2013-14 (RNS)									
5	LIS from Dehar Khad to Garnota, Magiana Dungroo Kamla, Balu Sihunta									**DPR FOUND Infeasible as per SE on 9.1.14**
6	LIS from Braha Khad to Touni Mata, Bad Draman Mangai Upli. Thulel, Banoli, Dhanot & Anai			174.05					Under process in Zonal Office	DPR submitted to Planning on 30 01 2014 & returned by plg on 22 04 14 & further submitted to CE on 3 6 14
	2014-15 (RNS)									
7	C/O Upali & Ser Kuhl III Stage in GP Samot (From stage-I & II samot Kuhal).									DPR Awaited
8	Irrigation WS Schemes Vill Rakhudi, Simbal, Lakhnat, Gerna, Lahad (Chatoli, Pukhari, Chhawan) from Malethi Khad (Chudanha).									**Infeasible as intimated on 13.1.15**

	65. Constituency: Banikhet							**Distt: Chamba**				
	2011-12 (RNS)											
1	C/O of LIS Lachori, Jhanna, Bsa, Shallandri in GP Thakuri mati.	Dalhausie										DPR Awaited from SE
2	Re-construction of FIS Kihar in GP Kihar.	Dalhausie										DPR Awaited from SE
	2012-13 (RNS)											
3	LIS Majhir : Gangla.	Dalhausie										DPR Awaited from SE
4	LIS Banikhet.	Dalhausie										**Infeasible as intimated on 13.1.15**
	65. Constituency: Dalhausie							**Distt: Chamba**				
	2013-14 (RNS)											
5	LIS of Bhunad in GP Bhunad											DPR will be submitted on 30.11.13 as intimated by CE D/Shala on 1.11.13 (AWAITED)
6	LIS for Sherpur in GP Sherpur			156.35							Under process in Zonal Office	DPR submitted to Planning on 29.1.2014 & returned by plg on 29.3.14 & further submitted toCE on 7.6.14
	2014-15 (RNS)											
7	Renovation/Remodeling of FIS Kandi in GP Bhalla											**Infeasible as intimated on 13.1.15**
8	Renovation/Remodeling of FIS Kihar in GP Kihar											DPR Awaited

	66. Constituency: Rajnagar					Distt: Chamba					
	2011-12 (RNS)										
1											Priority Given to Roads
2											Priority Given to Roads
	2012-13 (RNS)										
3	LIS for village Chlat in GP Panjhei.	Churah									DPR Awaited from SE
4	LIS for village Bonderi in GP Bonderi.	Churah									**Infeasible as intimated on 13.1.15**
	66. Constituency: Churah					Distt: Chamba					
	2013-14 (RNS)										
5	Irrigation Scheme Kiani Chaklo village GP Kiani Chaklo										**Not required as intimated 12.1.15**
6	Irrigation Scheme Raj Nagar Area GP Rajnagar										**Already Covered under LIS Rajnagar hence not required as per SE 9.1.14**
	2014-15 (RNS)										
7	LIS Bhanjraroo, Tissa, Panchayat from Baira Nallah.										DPR Awaited
8	LIS for Boderi panchayat from Beira Nallah										DPR Awaited

	67. Constituency: Chamba						Distt: Chamba				
	2011-12 (RNS)										
1	LIS for village Kakdolu(Utith Panchyat).	Chamba	RIDF XIX 2013-14	53.26			0	0	0		Approved by NABARD during 3/2014 in 141PSC
2	For additional discharge C/O Dam & LIS in village Seru(Drada Panchayat).	Chamba				101					**Infeasible as intimated on 13.1.15**
	2012-13 (RNS)										
3	Improvement of FIS Saila khad swol kuhl	Chamba	SCP			101					Workin progress
4	C/O 5 No. T/well under IPH Sub Division Udaipur.	Chamba									Infeasible as on 13 1 15
	2013-14 (RNS)										
5	C/O LIS Lagga in GP Kiri		RIDF-XX/14	138.45							**Approved under RIDF-XX in 143 PSC**
6	Imp. Of LIS for village Udaipur in GP Udaipur tehsil & Distt Chamba			126.27						Under process in NABARD Office	DPR re-submitted toplg & further submitted to NABARD on 4 12 14
	2014-15 (RNS)										
7	Priority Given to Roads										DPR Awaited
8	Priority Given to Roads										DPR Awaited

	68.Constituency: Bharmour										Distt: Chamba
	2011-12 (RNS)										
1	C/O FIS in village Dhared.	Bharmaur									Scheme is infeasible
2	C/O FIS in village Urai.	Bharmaur									DPR awaited from S E
	2012-13 (RNS)										
3	C/O FIS/LIS for GP Radi.	Bharmaur		118.94						Under process in Plg Office	DPR re-submitted to Planning on 17.11.2014
4	C/O FIS for village Urei in GP Jagat.	Bharmaur									**Re-Appear 2011-12**
	2013-14 (RNS)										
5	Imp. Of FIS Khanni Garima in GP Khanni					318				Under process at ADM Bharmour	
6	Imp.of FIS Siur in GP Siur										DPR will be submitted on 31.1.04 as intimated by CE D/Shala on 1.11.13 (AWAITED)
	2014-15 (RNS)										
7	C/O FIS Udin Nallah to village Ghodhari										DPR Awaited
8	C/O FIS Lower Lamu (GP Lamu).										DPR Awaited

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
5	Distt. Kinnaur									
	Constituency: Kinnaur									
	2011-12 (RNS)									
1	C/O Storage Tank to upper Brangli from WSS Kashmir (Chungling)	BADP								Scheme approved under BADP for Rs 25.00 lacs
2	Aug. of WSS Maharng area to village Riba	NRDWP		129.88		TBGF(TDM) 5-21/07 dt. 27.10.2008	58.17	80% completed		Work in Progress.
	2012-13 (RNS)									
3	C/o WSS Kashmir (Chungling) water tank to Belgi	TASP				DC letter No. 23-31 dt. 07.08.2013 for Rs. 47.36 lacs	16.21	30%		Work in Progress.
4	Aug. of WSS Maharng area to village Riba	ARP		129.88		TBGF (TDM) 5-21/07	58.17	80%		Work in Progress.
	2013-14 RNS									
5	Prov. WSS Kamroo tesil Kalpa Distt. Kinnaur	TASP			29.9	DC No. 2261-64 dt 29.11.2013.		80% work Completed		Work in Progress
6	Prov. WSS Nichar Grange in Tensil Nichhar Distt. Kinnaur.	TASP			43.71	DC No. 160 dt 30.04.2012.		20% work Completed		Work in Progress
	2014-15 RNS									
7	WSS Tapri									Awaited from field
8	WSS Barang.	Other			50.7	DC letter No. 10720-24 dt. 23.12.2014 for Rs. 50.70 lacs.	4.13			Work in progress.

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
9	**Distt.:- Shimla**									
	Constituency:-Rampur									
	2011-12 (RNS)									
1	Prov GWSS Panhel Khad to Sholi, Sharog, Jhinjnoo & Thaily Chakti in sub tahsil Nankhari.	RIDF-XVI	289.63			Principal Sec. IPH No. -B(F)3-29/2005-loose dt. 02-11-2010	250.68	100% work completed		Scheme Completed.
2	LWSS from Gandra to Chiksha	RIDF-XVI	1595.34 lacs			Principal Sec. IPH No -B(F)05/2011-loose dt. 05.01.2013.	193.89	20%		Scheme Completed.
	2012-13 (RNS)									
3	Wss Addu Khad to Maan Kot Lali in GP Khuni Panoli									Scheme is infisible
4	WSS Kasha Khad to Kandi in GP KashaPatt	NRDWP		166.02		Approved under NRDWP Vide e-in-c no. 3302-07 dt. 26-12-20012	140.32	70%		Work in Progress.
	2013-14 RNS									
5	DPR for prov. GWSS for group of vill. In GP Badhal, Jeorry, and Shadharin Tehsil Rampur Distt. Shimla									Sent to Pr. Secy (Planning) vide Nodal Officer No. 3943-48 dated 09-01-2014 (Received back from Planning vide letter no PLG FC (F) 1-36/14/RIDF-XX (WSS)-2014-15 DT 06.05.2014) . Return to field with office letter No. 675-76 dt. 25.06.2014.
6	DPR for Prov. 1 WSS Kurpan khad to Bankhori & group of vill. In sub . Tehsil Nankhari Distt. Shimla									Sent to NABARD vide advisor letter no. PLG FC (F) 1/36/14/RIDF-XX (WSS) 2014-15 Loose dt. 21.10.2014.
	2014-15 RNS									
7	DPR for Remodelling of WSS in GP Narain Tehsil Rampur Distt. Shimla H.P									Subb. To Pr. Secy. (Planning) vide Nodal Officer No. 3809-14 on dt. 25.08.2014.
8	C/O WSS for GP Racholi under Khaneri,Chuhabagh, Racholi & Sartaprog.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency-Rohru.									
	2011-12 (RNS)									
1	Renovation of WSS Jagothi in G.P. Jagothi									Not Required, Repeated at Sr. No. 1 for 2008-09
2	DPR for Remodelling of LWSS to village Bhamnoli, in G.P. Bhamnoli, Tehsil Rohru, Distt. Shimla (HP).									Sent to NABARD vide advisor letter no. PLG FC (F) 1/36/14/RIDF-XX (WSS) 2014-15 Loose dt. 13.10.2014.
	2012-13 (RNS)									
3	Awaited from Hon' ble MLA									Awaited from Hon' ble MLA
4	Awaited from Hon' ble MLA									Awaited from Hon' ble MLA
	2013-14 RNS									
5	WSS Malkhoon in GP Bashalla,Rohru.	NRDWP		62.88		Vide SE © letter No. IPH-RC-WS-WSS-Malkhoon@14-873-79 dt. 20.05.2014.				Tender Called, Work yet to be Awarded.
6	WSS Gajiyani in GP. Shiladesha Chirgaon									Sent to NABARD vide advisor letter no. PLG FC (F) 1/36/14/RIDF-XX (WSS) 2014-15 Loose dt. 28.06.2014
	2014-15 RNS									
7	LWSS Dhawani to Jamuti, GP Dakgoan, covering Kharot & other villages Tehsil Chirgavon. (Sub. To Minor Irrigation).									Awaited from field
8	LWSS , Pabbar river to Pokheri via Diswani, Gawas covering nearby villages Tehsil Chirgavon. (Sub. To Minor Irrigation).									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency: Jubble Kotkhai.									
	2011-12 (RNS)									
1	Awaited from MLA									Awaited from MLA
2	Awaited from MLA									Awaited from MLA
	2012-13 (RNS)									
3	Awaited from Hon' ble MLA									Awaited from MLA
4	Awaited from Hon' ble MLA									Awaited from MLA
	2013-14 RNS									
5	Subsituted by Hon,ble MLA to Bridges & Roads at Sr. No 1&2									DPR will be prepared by HPWD.
6	Subsituted by Hon,ble MLA to Bridges & Roads at Sr. No 5&6.									DPR will be prepared by HPWD.
	2014-15 RNS									
7	C/O LWSS for Harijan basti Rukhala, Rukhaltu, Keeth & Kuftu.									Awaited from field
8	Subsituted to Bridges & road.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Chopal-									
	2011-12 (RNS)									
1	LWSS Hanbel (Bakhal Nallah) to GP Chanju & GP Thana.									Not Required, Priority amended and given for 2013-14 Namely GWSS from Neoti Khad to GP Changu Thana.
2	Substituted to Roads & Bridges									Not Required
	2012-13 (RNS)									
3	Awaited from Hon' ble MLA									Awaited from Hon' ble MLA
4	Awaited from Hon' ble MLA									Awaited from Hon' ble MLA
	2013-14 RNS									
5	DPR for prov. LWSS from Neoti khad to Reuni in GP. Chanju, Thanna . Khagna in Tehsil Chopal Distt. Shimla (HP).	Chopal								Sub. To Pr. Secy. Planning IPH vide letter No. 3959-64 dt. 17.11.2014
6	DPR for providing LWSS from Charoli Khad to Taprola Gar in GP Charoli, Jurushalla, Kutah & Chuduli Khad to Chandwain Ghar, Naura, Bour & Chuduli, Tehsil Chopal Distt. Shimla.	Chopal								Received back from planning with observation vide letter No. PLG FC(F) 1-36-14 RIDF-XX - 2014-15(WSS) DT. 12.12.2014 and further sent to CE (SZ) vide letter No. 3-4 dt. 03.01.2015 for ammounting to Rs. 391.44 lacs only to attend observations.
7	DPR for Providing WSS/LWSS from GP Bharanu Khad to Koti Bahundli (Mundli) Bharoach and Madhaa and Madhana in Tehsil Chopal, Distt. Shimla HP.	Chopal								Sub. To Pr Secy (IPH) vide Nodal officer No. 4275-80 dt. 28.11.2014 for ammounting to Rs. 356.62 lacs only.
	2014-15 RNS									
8	All GP Malat, All GP Jubli, All GPChadna, All GP Babat . All GP Dhotali All GP Daeya.(Will be included after the recepiet of Specific Scheme from Honble MLA.)									Awaited from field
9	All GP Matal, All GP Bamta, All GP Podiya.(Will be included after the recepiet of Specific Scheme from Honble MLA.)									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Shimla (Rural)									
	2011-12 (RNS)									
1	Prov LWSS Shalli Temple in GP Khatnol in Tehsil Suni distt. Shimla.									Sent to NABARD vide advisor letter no. PLG FC (F) 1/36/14/RIDF-XX (WSS) 2014-15 Loose dt. 28.06.2014
2	Prov. GWSS to Kotla from Bushehar Nallah in Kumarsain.									Not Required, DPR repeated in priority 2006-07 where stands approved 45.00Lacs inRIDF XVIII
3	LWSS from Madrech Khad to Khandola Ph. Ist.									DPR awaited
4	LWSS NohtiKhad Mungna to G.P. Chebri, Shalli Temple Ph.2nd									DPR awaited
5	LWSS to Bans Bantroo Ph. 3rd, Village Behl and Dhar G.P. Neen I/C Installation of Hand Pump to Pamlai and Kuffni.									DPR awaited
	2012-13 (RNS)									
6	Rem. Of GWSS Baragaun in GP Bhutti									DPR awaited
7	WSS to village Pumplai from LWSS Thanadhar									DPR awaited
	2013-14 RNS									
8	Imp. & Aug. of GWSS from Nandukhar-Gharat Nallah to Basantpur,Kalwi,Nandukhar under IPH Sub -Division Sunni.	RIDF-XIX								Tender Under Process
9	Aug. of LWSS from Sainj Nallah to Vill Gharog,Dhandal & part of nearest GP Sakrah,Mehli DevnagarDhami Nehra, Ghanatti.	RIDF-XIX								Tender Under Process
	2014-15 RNS									
10	WSS from Manak Devi temple Kot to nearest villages.	Other			17.446	SE No. 8280-87 dt. 08.12.2014				Tender Floated
11	DPR for providing LWSS from Panoda Khad to Kail Bagri in (Saraj Area) Tehsil Sunni Distt. Shimla (HP).									Subb. To ACS (IPH) vide nodal officer No. 4539-44 dt. 17.12.2014 for ammounting to Rs. 1762.25 lacs only.

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:- Theog.									
	2011-12 (RNS)									
1	C/O LWSS to Upper Banal in G.P. Bagen from Giri.									DPR awaited
2	Scheme substituted to Road & Bridge									Not required
	2012-13 (RNS)									
3	LWSS Bagru Khad to Kanag in GP Shandu									DPR awaited
4	Subsituted to Roads & Bridges									Not required
	2013-14 RNS									
5	DPR for Aug. & intcgeration of water supply scheme of Matiana, Kumarsain, Saini & surrounding villges in Distt. Shimla.									Received back from planning with observation vide letter No. PLG FC(F) 1 36-14 RIDF-XX - 2014-15(WSS) DT. 20.11.2014 and further sent to CE (SZ) vide letter No. 1-2 dt. 03.01.2015 for ammounting to Rs. 91.38 crore only to attend observations.
6	Aug. of various DWSS in Kumarsain.**(Will be included after receipt of Particular Scheme from Hon'ble MLA)**									Aera covered under Sr. No. I
7	Aug. of WSS Kotgarh & adjoining area i.e. Dantha. Kotgarh,Samroli,Baral,Loshta. etc.									Aera covered under Sr. No. I
8	Aug. of various DWSS in Theog.**(Will be included after receipt of Particular Scheme from Hon'ble MLA)(Subsituted to** LIS of Sr. No. 3&4 in place of Sr.No. Sr,. No. 1&2.)									Aera covered under Sr. No. I
	2014-15 RNS									
9	Aug. by integration of WSS of Kumarsain, Matiana, Saini & surrounding villages									Awaited from field
10	WSS from Gin Khad to Rail GP Balag.									Not required. Covered under Kumarsain Matiyana

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Shimla.									
	2011-12 (RNS)									
1	Prov. WSS to Shimla City from Sattuj.									The revised KOLDAM DPR prepared and sent to UD Deptt.
2	Re-Cons. to Nallahs for Nagar Nigam Shimla.									DPR awaited
3	C/O RWHS.									DPR for C/o RWHS is in the down stream of Jagroti pumping station for amounting to Rs. 2.89 crore has been framed which could not be approved as it does not fall under the yard stick of NABARD because the area falls in the Urban area
	2012-13 (RNS)									
4	Awaited from Hon' ble MLA									
5	Awaited from Hon' ble MLA									
	2013-14 RNS									
6	C/O of LWSS from Sattuj (Kol Dam) to Shimla Town									Sent to JICA
7	Awaited from the Hon;ble MLA.									Awaited from the Hon;ble MLA
	2014-15 RNS									
8	Provision for relpacement of pumping mechinery & rising main Awshwani khad to Shimla.									Awaited from field
9	Prov. WSS from Kol dam to Shimla.									Awaited from field
10	WSS to Shimla city from Pabbar river under world bank assistance									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Kasumpti									
	2011-12 (RNS)									
1	Scheme Substituted to B & Roads									Not Required
2	Scheme Substituted to B & Roads									Not Required
	2012-13 (RNS)									
3	Subsituted to Roads & Bridges									Not Required
4	Subsituted to Roads & Bridges									Not Required
	2013-14 RNS									
5	Subsituted by Hon,ble MLA to Bridges & Roads in place of Sr. No 1&2 .									Not required
	2014-15 RNS									
6	WSS from Dhalli to Kandi via Shilaru, Panjog, Kamali.									Awaited from field
7	Upgration & matallingof road from Kalti to Mohannagar via Nihari- Chari- Kyar Koti.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
11	**Distt:-Solan**									
	Constituency:-Arki									
	2011-12 (RNS)									
1	LWSSBhaimu Bhangra Burchara GP Navgaon.									Not required, Covered under NC/PC Habitation
2	Renovation of LWSS Jabal Kothi Kanwal in Tehsil Arki									Not required, Covered under NC/PC Habitation
3	Renovation of LWSS to Gohari in Tehsil Arki									DPR awaited
	2012-13 (RNS)									
4	Awaited from Hon' ble MLA									Awaited from Hon' ble MLA
5	Awaited from Hon' ble MLA									Awaited from Hon' ble MLA
	2013-14 RNS									
6	DPR for Providing LWSS Taked Kared & adjoining villages in GP Sour in Tehsil Nalagarh Distt. Solan.									Sub. to Pr. Secy. (Planning) vide Nodal Officer No. 780-85 dt. 19.05.2014.
7	Aug. of LWSS Bhimukanri.	NRDWP								Performa Estimate approved for 49.92 lacs
	2014-15 RNS									
8	Priority given to Road & Bridges.									Not required
9	Priority given to Road & Bridges.									Not required

STATUS OF MLAs PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Doon.									
	2011-12 (RNS)									
1	LWSS to Multi NP/PC habitation to Chandi area from Ghamber khad (Sub.on 24.8.2012)									DPR awaited
2	WSS to Dholai Majri in G.P. Suraj Pur Tehsil Baddi.									Not required, Covered under LWSS Mandhala
3	WSS to Gharshi in G.P. Gharshi Tehsil Kasouli									Not Required, Covered under LWSS NC/PC habitation to Chandi Area
	2012-13 (RNS)									
4	C/o WSS to Guru Majra, Chantal Majra	NRDWP		68.57		CE (S) 10359-65 dt. 10.01.2014				Work in Progress
5	Awaited from Hon' ble MLA									Awaited from Hon' ble MLA
	2013-14 RNS									
7	DPR for Providing of LWSS Hanpur, Sandoli, Khanan in tehsil Baddi Distt. Solan (HP).									Sent to NABARD vide advisor letter no. PLC FC (F) 1/36/14/RIDF-XX (WSS) 2013-14 I oose dt. 01.07.2014
8	WSS for vill. Kujahal, Jharhmajri (Muslim Basti), Dasora Majra.									Sub. to Pr. Secy. (Planning) vide Nodal Officer No. 4222-27 dt. 27.11.2014 for Amnounting to Rs. 191.97 lacs only
	2014-15 RNS									
9	Tubewell WSS Kainthg Chadyar.									Awaited from field
10	Tubewell WSS Hanpur- Sandoli									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Kasauli.									
	2011-12 (RNS)									
1	C/o Check Dam on Koshalya River for WSS Parwanoo									DPR awaited
2	Prov. WSS for village Talouna & adj. villages from Dabber Khad under Subathu Sub-Division									DPR awaited
	2012-13 (RNS)									
3	WSS for Kurla Gathan & surrounding villages (under Dharampur Sub-Div.)									DPR awaited
4	Minor WSS Aanji in GP Dadog									DPR awaited
	2013-14 RNS									
5	WSS for Vill. Ishawa,Bokra,Phagpaya in GP Jadli.									Not required, Covered with WSS Haripur Patta Bharon, Gamiloon
6	Connecting all WSS for Bhajpur (whole Panchayat) from Giri Khad.									Awaited from field
	2014-15 RNS									
7	WSS from Kaushayla khad to Parwanoo									Awaited from field
8	WSS for Majhar & vill. Salang (GP Bahli)	State			3	DC letter No. PLC 27-30-/2011-42575 dt. 23.12.2011				Work in Progress.

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Nalagarh.									
	2011-12 (RNS)									
1	Aug. of WSS to Harijan Basti Rampur Birchha Gholo Balh,Umpur Gujrain Chak Birchha and Rampur									DPR awaited
2	Prov. LWSS to NC/PC habitation Bhini Jhori Porla Banni and adjoining village.	NRDWP			107.7	Pr. Secy. No. IPH B (F) 5-9-/2011 dt. 02.02.2012	40.2	50%		Work in Progress
	2012-13 (RNS)									
3	LWSS for village Thana & other villages in GP Kundlu									DPR awaited
4	LWSS to Gholo Bal & other villages in GP Gholo Bal ,									DPR awaited
	2013-14 RNS									
5	Aug. & Providing of LWSS Chamba, Jukhara, Trail in Tehsil Nalagarh Distt, Solan (HP).									Sub. to Pr. Secy. (Planning) vide Nodal Officer No. 786-91 dt. 19.05.2014.
6	Will be included after reciept of Priority scheme from Hon'ble MLA.									Will be included after reciept of Priority scheme from Hon'ble MLA.
	2014-15 RNS									
7	Imp. of WSS Sainmajra & its adjoining villages.									Awaited from field
8	Imp. for WSS Aguwal & other villages.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Solan									
	2011-12 (RNS)									
1	Rem. of LWSS Hathon-Palhech									DPR awaited
2	Rem. of GWSS Nihara.									DPR awaited
	2012-13 (RNS)									
3	Aug. of LWSS Guthan	SCSP			128	Pr. Secy. No. SJC-B-C(10)6/2013 dt 29.03.2013	88.57	70%		Work in Progress
4	Aug. of LWSS Patti Kolian									DPR awaited
	2013-14 RNS									
5	Prov. WSS for villages Nauni-Majhgaon in Tehsil Solan.									Return to field vide letter No. 2718-25 dt. 27.08.2014
6	Prov. WSS for villages Kakara-Chapla Shiv Shankar Ghar from WSS Dauchi Kanaitan.									Not Required, Covered under Badroon
	2014-15 RNS									
7	DPR for modernization of LWSS Hathon Palheach in GP Mahi Tesil Kandaghat Distt. Solan HP									Subb. To Pr. Secy. (Planning) vide letter No. 4409-14 dt. 11.12.2014 for ammounting to Rs. 34.54 lacs only.
8	Modernization of WSS for Satloj GP Satloj.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
10	Distt:-Sirmaour.									
	Constituency:-Pachhad									
	2011-12 (RNS)									
1	WSS Sutia and Kot Dadol in Tehsil Pachad Distt.Sirmour (Substituted to Prov. Of WSS from Giri river to Baru- Shahib , Bakroti,Kaya Kot , Badhawghat & group of villages.)									not Required, All the Scheme included under Prov. WSS to PC hab. fromGIRI river under NRDWP
2	Aug. of WSS Dimber-Rehn Gushan in G.P. Thod Nibad Tehsil Rajgarh	NABARD- XIII				CE No. 7093-71100 dt. .... 06.02.2008.	53.68	70%		Work in Progress.
	2012-13 (RNS)									
3	Prov. LWSS draught prone area in Rajgarh block village Chhog Tali, Sanyo-Didag-Nehar-Pawb, Churbadhar, Kothia jhajar, Tikkari, Redi-Gusan etc.	NRDWP				CE (SZ) - 1113-16 dt. 19.06.2014	121.7	15%		Work in Progress.
4	Source level Aug. in Tehsil Pacchad Ghinni Ghar & Dharti Dhar drought prone area from Giri River	NRDWP		470.15						Ginni Ghat scheme approved under NRDWP.
	2013-14 RNS									
5	Aug. of LWSS Geen Matlana in Tehsil Pachhad.									Sent to NABARD vide advisor letter no. PLG FC (F) 1/36/14/RIDF-XX (WSS) 2014-15 Loose dt. 23.09 2014 for ammounting to Rs.117.22 lacs only.
6	DPR for provide LWSS to village daron devna in Tehsil Pachhad distt. Sirmour (H.P.)									Sent to NABARD vide advisor letter no. PLG FC (F) 1/36/14/RIDF-XX (WSS) 2014-15 Loose dt. 01.07.2014.
	2014-15 RNS									
7	Aug. of VWSS in GP Shilanji, Dhan, Nareti, Bachhoh, Deveti- Majhgoan, Kothiya Jharar, Khthali & Lana Bhatta. (Will be included after the recepiet of Specific Scheme from Honble MLA.)									Awaited from field
8	Aug. of LWSS Tikker-Ser Bharal & Kaltu-Thalethi Badd									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Shri Renukaji									
	2011-12 (RNS)									
1	C/o GWSS Tikker									DPR awaited
2	C/o GWSS Chashoti									DPR awaited
	2012-13 (RNS)									
3	LWSS Badkharu to Runja Dhar (in GP Ganog & Ghataun)									DPR awaited
4	LIS from Tadia Khad to Topdhar (in GP Gehal)									DPR awaited
	2013-14 RNS									
5	LWSS from Kadrali Khalla to Kayric,Bhogar,Simnan,Milla in GP. Koti Dhaman.									Not Required
6	WSSfrom Roenu Khalla to Mashwaghat-Khund-Drabli.									Not Required
	2014-15 RNS									
7	C/ O of LWSS Ranukaji & g/ o villages.									Awaited from field
8	Aug. & Extn. Of LWSS Haripurdhar									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Shillai									
	2011-12 (RNS)									
1	LWSS to village Ayama, Kusenu, Chamramorhar in G.P. Bali Koti.									DPR awaited
2	LWSS to village Korga Shillog and Dhang Rawna	Sawajaldhara			30.72	CE No. 4390-97 dt. 27.3.09	30.72	100% work completed		Scheme Completed
	2012-13 (RNS)									
3	LWSS to village Gundhana in GP Chandni									DPR awaited
4	LWSS from Nera Khad to village Dimana Manal & other villages									DPR awaited
	2013-14 RNS									
5	DPR DPR for aug. of LWSS Shialli Kandi Sundri, Kuhanji Nnaya Tehsil Shillai Distt. Sirmour									Return to CE (SZ) vide letter No. 1428-29 dt. 20.10.2014.
6	Aug. of Gravity WSS Kiary Gundah in Tensil Shillai.									Return to field with office letter No. 2344-51 dt. 02.08.2014
	2014-15 RNS									
7	Imp. & Remd. Of LWSS Satuan.									Awaited from field
8	Imp. & Extn. Of Tiloradhar & G/ O villages.									Awaited from field

STATUS OF MLAs PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Poanta.									
	2011-12 (RNS)									
1	WSS to G.P. Beas	NRDWP		57.59		SE No. PW-ICN-WS (P) LWSS Kotri Bias-/2012-9654-59 dt. 18.09.2012				
2	Imp. Of WSS to Ajouli, Nariwala and Kashipur.									DPR awaited
	2012-13 (RNS)									
3	C/o WSS Kanshipur									DPR awaited
4	Ext. of WSS Khara									DPR awaited
	2013-14 RNS									
5	Aug. & Imp. of WSS, Danda Pagar & Dandiwala GP Danda Tehsil Paonta Sahib, Distt. Sirmour (HP).									Return to field with Technical Note.
6	LWSS Satwala in GP. Dobri Satwala. (Substituted to Aug. & Imp. of WSS Baliwala Kishankot & Kartarpur).									Awaited from field
	2014-15 RNS									
7	Aug. & Extn. Of LWSS Jawalapur, Ajouli & G/ O villages in Tehsil Poanta Distt. Sirmour.									Awaited from field
8	Priority given to road & Bridges.									Not required

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Nahan.									
	2011-12 (RNS)									
1	Awaited from MLA									Awaited from MLA
2	Awaited from MLA									Awaited from MLA
	2012-13 (RNS)									
3	Prov. Spotting system to R/main from Kheri to Nahan scheme									DPR awaited
4	Replacement of Gravity Main from Nehar Sawar to GP Nahan and adjoining rural habitations.									Sub. to NABARD vide advisor letter no. PLG FC (F) 1/36/14/RIDF-XX (WSS) 2014-15 Loose dt. 16.08.2014
	2013-14 RNS									
5	Replacement of Rising Main & Strengthening of Rising Main at different places of Kheri & Bogriaghat Scheme (SH :- Providing Supporting System to Rising Main.)									Sub. to NABARD vide advisor letter no. PLG FC (F) 1/36/14/RIDF-XX (WSS) 2014-15 Loose dt. 20.08.2014.
6	Prov. WSS to all villages of GP Nahan & Sain-ki-Sair. (Sub to DPR for Imp. of Source of all villages of GP devka Purla, GP Nauni Jamta, GP Panjahal, GP Dhagera, GP Thana Kasoga, GP Birla, GP Sain Ki Ser and GP Nahan from Giri River.									Approved under NRDWP
	2014-15 RNS									
7	Aug. & Imp. of LWSS Kandalwala, Surla, Nalka Sambhalka (Nahan Div.)									Sub. To MI (Not Required)
8	Aug. of LWSS Majra, Misserwala, Parduni, Sainwala & Kohar Panchayats (Poanta Div)									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency SH: Nalna Deviji.									
	2011-12 (RNS)									
1	Scheme Substituted to B & Roads									Not Required
2	Scheme Substituted to B & Roads									Not Required
	2012-13 (RNS)									
3	Sub. To B&R.									Not Required
4	Sub. To B&R.									Not Required
	2013-14 RNS									
5	DPR for prov. LWSS to GP Solda & adj. GP in Tehsil Sadar Distt. Bilaspur (HP).									Return to field with office letter No. 246-47 dt 13.05.2014.
6	Providing WSS to Kallar Panchyat.									Infeasible
	2014-15 RNS									
7	DPR for prov. LWSS to Village Bhadetar in GP Saikhasi in IPH Sub- Division Kukhala									Awaited from field
8	Awaited from the Hon;ble MLA.									Awaited from the Hon;ble MLA.

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency SH: Naina Deviji.									
	2011-12 (RNS)									
1	Scheme Substituted to B & Roads									Not Required
2	Scheme Substituted to B & Roads									Not Required
	2012-13 (RNS)									
3	Sub. To B&R.									Not Required
4	Sub. To B&R.									Not Required
	2013-14 RNS									
5	DPR for prov. LWSS to GP Solda & adj. GP in Tehsil Sadar Distt. Bilaspur (HP).									Return to field with office letter No. 246-47 dt. 13.05.2014.
6	Providing WSS to Kallar Panchyat.									Infeasible
	2014-15 RNS									
7	DPR for prov. LWSS to Village Bhadetar in GP Saikhasi in IPH Sub- Division Kukhala									Awaited from field
8	Awaited from the Hon;ble MLA.									Awaited from the Hon;ble MLA.

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency Bilaspur									
	2011-12 (RNS)									
1	Awaited from MLA									Awaited from MLA
2	Awaited from MLA									Awaited from MLA
	2012-13 (RNS)									
3	Awaited from MLA									Awaited from MLA
4	Awaited from MLA									Awaited from MLA
	2013-14 RNS									
5	Imp. of LWSS Jablayana Phase I-II &III									Return to field with observations.
6	DPR for Remodelling of WSS Jamthal, Hamoda, Dhoun Kothi, etc in Tehsil Sadar Distt. Bilaspur (HP)									Sub. To Advisor Planning vide Nodal officer No 3571-76 on dt. 09.09.2014.
	2014-15 RNS									
7	Construction of Storage tank in different towns in Sadar Constituecy **(Substituted)**									Awaited from field.
8	Boring of T/ Wells to Mani khad, Ali khad, Dhar Nallah, Rav Nallah , Ghughrad, Ohar Kasah & Badhyut									Awaited from field.

अनुबन्ध "ख"

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure Incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
1 - Name of Distt. - Bilaspur										
Name of Constituency - Ghumarwin										
	2011-12 (RNS)									
1	Imp. & Rem. of Sources to WSS Taroun and Kot Hatwar etc. under Ghumarwin area.									DPR Awaited
2	DPR for C/O Sector Storage Tanks & Imp. in distribution system of various WSS under Ghumarwin Constituency in Tehsil Ghumarwin Distt. Bilaspur HP.									Sub. To Pr. Secy. (Planning) vide Pr. Secy (IPH) No. IPH-B@ 12-8/2011-Bilaspur on date 13.08.2014. for ammounting to Rs. 729.95 lacs only.
	2012-13 (RNS)									
3	DPR for WSS to village Kamli in GP Ghandalwin Domehra in GP Lehri Sarali Hatwar GP Hatwar HP									Sub. to Pr. Secy. (P) vide Nodal officer No. 3258-63 dt. 12.09.2014 for ammounting to Rs. 72.47 only.
4	LWSS in GP Kotlu Brahmna									DPR awaited
	2013-14 (RNS)									
5	Imp. of WSS from Beas or Satluj in Ghumarwin area.Prioritized by Hon"ble MLA on dt. 4.11.13 Source level Aug. of WSS namely Bharari, Ladhayani,Kot Dehra Hatwar, Dadhol Kalan & Khurad, Chhat Himmar, Kamali Kothi Ghandalwin etc. in Ghumarwin area from river Beas.									DPR for Rs. 10637. 00 Lacs sent to ACS vide No. 7279.83 dt. 24.01.14. (Return back from Planning)
6	DPR for Aug. & Rem. Of GWSS for vill. Baroun, Kothi , dadhol, Bari, Karangora & Jarora in Tehsil Ghumarwin Distt. Bilaspur (HP)									Sub. to NABARD vide advisor (P) letter no. PLG FC (F) 1/36/14/RIDF-XX (WSS)-2014-15 Loose dt. 01.08.2014. for ammounting to Rs. 93.69 lacs only.
	2014-15 RNS									
7	LWSS from Sukhar Khad to Villages in GP Chat and Kotlu-Brahaman.									Awaited from field.
8	Construction of treatment units to various WSS and Automation (Will be included after the recepiet of Specific Scheme from Hon'ble MLA)									Awaited from Hon"ble MLA.

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency Jhanduta									
	2011-12 (RNS)									
1	C/O Tube Wells and Prov. Drinking water facility to LOH from LWSS in G.P. Matagan, Ghandeer and Balh Seen.									DPR awaited
2	Re-Construction of D/S to LWSS Barthin Sargal									DPR awaited
	2012-13 (RNS)									
3	Imp. of source of various WSS under Kalol Sub-Div.									DPR awaited
4	Aug. of LWSS Samleta Bhater									DPR awaited
	2013-14 RNS									
5	Aug. of LWSS from Gobnid Sagar to Kot Bangarh in IPH Sub Divn. Kalol.									Return to field with observations vide letter No. 409-10 dt. 27.05.2014.
6	DPR for Providing LWSS to Vill. Dari Bari and adjoining villages from Seer Khad and Augmentation of LWSS Samlet Bahater Under Jhanduta Constituency (under Project) in Tehsil jhanduta, Distt. Bilaspur.									Sub. to ACS vide Nodal Officer No. 4660-66 dt. 27.12.2014. for ammounting to Rs. 544.02 lacs only
	2014-15 RNS									
7	Source level Imp / Aug of LWSS Talai town, Nagyar, Jhapota									Awaited from field.
8	Source level aug. / imp. of LWSS Berthin, Sergal, Bhaba Kotla & LOP Sunhani									Awaited from field.

STATUS OF MLAs PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
3	Distt.:- Hamirpur.									
	Constituency:-Nadaun.									
	2011-12 (RNS)									
1	Aug. of LWSS source level Nadoun and its adjoining villages.									DPR awaited
2	LWSS to village Kamalati Balu and Patyala	NRDWP		82.64		Secy No IPH - B (F) 03.08.2014 for Rs. 82.64 lacs	65.92	100% Comleted		Scheme Completed.
	2012-13 (RNS)									
3	Imp. of Varios WSS in Nadaun Block									DPR awaited
4	DPR for Imp. Of LWSS Jot Sappar in Tehsil Nadaun Distt. Hamirpur H.P.									Subb. To Pr. Secy Planning vide Nodal Officer No. 4517-22 dt. 16.12.2014 for ammounting to Rs. 147.59 lacs only
	2013-14 RNS									
5	Source level Imp. of WSS under IPH Sub Division Naduan. (LWSS Jhallan Basoral Phase-I & II Kheri Kallon Kangu Jassi Pujiyal Kohla Kaloor etc.)									Estimate prepared for Rs. 51.37 crore and received back from planning cell with the remarks that can not be sponsered to NABARD for funding due to huge cost.
6	DPR for C/O Water Treatment Plant to LWSS to Panyali Saren Ghallian & Lanjiana Fangsana in Tehsil Naudan Distt. Hamirpur.									Sub. to Pr. Secy Planning vide Nodal Officer No. 4463-68 dt. 11.12.2014 for ammounting to Rs 131.82 lacs only
	2014-15 RNS									
7	Imp. of Distribution System of LWSS Daswin Tihri and Galore Budhwin. (Substituted)									Awaited from field
8	Imp. of Distribution System of LWSS Panyali Saren. (Substituted)									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Sujanpur.									
	2011-12 (RNS)									
1	Prov. And Imp. Of LWSS Lagwalti Bomson (SHP/L G/main Uhal to village Darkoti.									DPR awaited
2	Construction / Renovation of different capacity storage tanks at various under IPH Sub Division Uhal	App. Under RIDF-XVIII	206.85			Pr. Secy No. IPH-B (C) 12-5-/11 12 dt. 04.12.2012	03.03			Tender Under Process
	2012-13 (RNS)									
3	Imp. Of D/System under I&PH Sub-Div. Uhal									DPR awaited
4	C/o RWHS under I&PH Sub-Div. Uhal									DPR awaited
	2013-14 RNS									
5	Source Level Imp. of LWSS Chamiyana,Patalander,Kasiri Mahadev,Donak,Karada after constructing tanks at the comer of Beas River.									Repeated RNS - 1 of 2010-11
6	Providing Water facilities to left out & new setted awadi of sajanpur Constituency by improving of existing distribution system of LWSS Bhaleth & LWSS Patlander , LWSS Chabutra, LWSS Banal, LWSS Bhaleth and LWSS Karara Phase I& II in tehsil Sajanpur Distt. Hamirpur.									Returned to field with T/Note on dt, 08-05-2014
	2014-15 RNS									
7	DPR for Imp. & Aug. of LWSS Bir Bagher and Mehlin in Tehsil Sujanpur Distt Hamirpur.									Sub. to Pr Secy (P) vide Nodal Officer No. 4444-49 dt. 11.12.2014 for ammounting to Rs. 155.06 lacs only
8	Connection to newly constructioned sectoral storage tanks & Gravity lines to Main storage tanks of LWSS Lagawatti- Bomson									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:- Hamirpur									
	2011-12 (RNS)									
1	Prov WSS from Kunah Khad to village Daroohi (Matani).	NRDWP		89.15		E-in-C No. 8478-83 dt. 06.03.2012 for Rs. 87 77 lacs.	71.76	90%		work in Progress
2	Awaited from MLA									Awaited from MLA
	2012-13 (RNS)									
3	Imp. Of LWSS Jhaniyara Bassi and adj. population									DPR awaited
4	Replacement of P/machinery Under I&PH Div. Hamirpur									DPR awaited
	2013-14 RNS									
5	Aug. of LWSS Lambloo,Kallar ,Kantocha,, Kallar Purohitan,etc.									DPR Return Back to Field vide letter no. 435-36 dt. 02.06.2014
6	Providing LWSS to Tikkar, Thana & Kadrayna in Tehsil Hamirpur.									Sub. to Advisor (Planning) vide Noddal officer No. 4181-86 dt. 26 11.2014 for ammounting to Rs. 78,81 lacs only
	2014-15 RNS									
7	DPR for Imp. & Aug. of LWSS Masyana-Bajuri in Tehsil and Distt. Hamirpur									Sub. to Pr Secy (P) vide Nodal officer No. 4432-37 dt 11.12.2014 for ammounting to Rs. 84.77 lacs only
8	Imp. & Aug. of LWSS Khagal - Bharbara.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	#2	3	4	5	6	7	8	9	10	11
	Constituency:- Bhoranj									
	2011-12 (RNS)									
1	Aug. of LWSS Bhukar	RIDF-XVIII	54.50			A/A & E/S accorded vide Secy. IPH No IPH-B (C) 12-5-2011-1 dt. 13.12.2012 for Rs. 54.50 lacs.	12.04	15%		Work in Progress
2	Aug. of LWSS Merra Kakrol and Palhi	RIDF-XVIII	29.27			A/A & E/S accorded vide Secy. IPH No IPH-B (C) 12-5-2011-1 dt. 13.12.2012 for Rs. 29.27 lacs.	15.18	20%		Work in Progress
	2012-13 (RNS)									
3	Imp. & Aug. of WSS Aghar-Chokar Phase-Ist									DPR awaited
4	C/o Treatment plant for WSS Malian-Sadriyan Phase Ist,2nd,3rd & 4th									DPR awaited
	2013-14 RNS									
5	C/O Water Treatement Plant for LWSS karohta in tehsil Bhoranj .									Sub. to NABARD vide advisor (P) letter no. PLG FC (F) 1/3G/14/RIDF-XX (WSS) 2014-15 Loose dt. 13.10.2014 for ammounting to Rs. 38.71 lacs only.
6	C/O Water Treatement Plant for LWSS Druhan Nagroian in Tehsil Bhoranj.									Sent to Advisor (Planning) vide Nodal officer No. 4283-90 dt. 01.12.2014, for ammounting to Rs. 24.68 lacs only.
	2014-15 RNS									
7	Imp. of LWSS Jol Kchta									Awaited from field
8	Aug. of LWSS Jhar-Bakhota & Dhamrola.									Awaited from field

STATUS OF MLAs PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Barsar.									
	2011-12 (RNS)									
1	C/O Check Dam and water treatment plant from LWSS Maharal, Dakhyora Ph. Ist.									DPR awaited
2	C/O LWSS to Balyah									DPR awaited
	2012-13 (RNS)									
3	Aug of Adj. WSS from T/wells provided by central ground water board									DPR awaited
4	C/o Treatment plant for WSS Rally Jajri									DPR awaited
	2013-14 RNS									
5	Imp. of distribution system of WSS Samtana in Tehsil Barsar.									Sub. to NABARD vide advisor (P) letter no. PLG FC (F) 1/36/14/RIDF-XX (WSS) 2014-15 Loose dt. 13.10.2014 for ammounting to Rs. 59.12 lacs only.
6	DPR for providing LWSS TO Vilaages Techh Gunani Ser Hardo etc. from Man Khad in Tehsil Barsar Distt. Hamirpur (HP).									Return to field with TN vide letter No. 389-90 dt. 26.05 2014.
	2014-15 RNS									
7	Source level Aug. of LWSS Bani Barsar, Garli, Deot Sidh, Amberi, Tipper, from Beas River									Awaited from field
8	Imp. of Gravity Main of LWSS Bani Barsar, Garli, Deot Sidh, Maharal, DakhoraAmberi, Tipper, Dandru.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
12	District Una									
	Constituency:-Gagret.									
	2011-12 (RNS)									
1	Prov. Sewerage Scheme in Gagret City	UIDSSMT			1369	A/A & E/S accorded vide (UD) no. UD-C(10)-1/2011 loose dt. 29.03.2012				DNIT under process.
2	Imp. Of WSS Daultpur, Chalet, Mawa Kohan Ghanen & Sep. WSS in Gagret Constituency (Substituted by Hon'ble MLA on 01-09-2013 to Remolding and Improvement of various existing infilteration Galleries and allied works of GWSS Durehra, GWSS Amlehar, GWSS Joh, GWSS Beh, GWSS Prithipur Dangoh, GWSS Nakroh, and GWSS Gondpur Banehra etc. in Gagrate Constituency.									DPR Not Required
	2012-13 (RNS)									
3	Imp. Of WSS Fatehpur Behmba (Sub. To Imp. & rem. Of WSS Daulatpur Town and WSS Gagret town in Gagret Constituecy On date 04.03.2014.)									Awaited from field
4	Awaited from Hon'ble MLA									Awaited from Hon'ble MLA
	2013-14 RNS									
5	Prov New wss for village Nakdoh Upper,Connecting Amlehar SC habitation.(Sub. To composite WSS to GP Guglehar, Badera, Rajpottan, Kuthera Jaswatan, Loharli& Jadla Keori. Tehsil Amb Distt Una.	Gagret								Sent to NABARD vide advisor letter no. PLG FC (F) 1/35/13/RIDF-XIX (WSS) 2013-14 Loose dt. 23 06 2014.
6	Prov. Separate new WSS for village Kaloh Badog.(Sub. To composite WSS to GP Kuneran , left out in GP Bhadarkali, Fatehpur , Jawal etc. in Tehsil Amb Distt. Una.)	Gagret								Sent to field with T/ Note dt. 08-05-2014
	2014-15 RNS									
7	C/O separate WSS Amboa , Saloh Bari Raipur, Marbari & Daloh Khurad.(Will be included after the recepiet of Specific Scheme from Honble MLA)									Awaited from field
8	Upgradation & Imp. of WSS Chapla Oal & Talahra .									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency: Chintpurni									
	2011-12 (RNS)									
1	Prov. New WSS to village Repoh Muchlian									Not Required as the Village covered under PLWSS to NC/PC Habitation in GP Polian.
2	Prov. New WSS to village Churru									Not Required as the Village covered under PLWSS to NC/PC Habitation in Bhera & Baduhi
	2012-13 (RNS)									
3	Prov. WSS from village Chintpurni Samtate Bazar to Temple									DPR awaited
4	C/O WSS Shivpur									DPR awaited
	2013-14 RNS									
5	DPR for Imp. of LWSS Dharamshalla Mahantan, Behar Bhatehar and Ghangret in Tehsil Amb Distt. Una (HP)	Chintpurni								Sub. to Advisor (Planning) vide Nodal officer No. 4193-96 dt. 26.11.2014.
6	Imp. of WSS Kinnu,Aloh,Suhi,Sidhchalet Bahauli and Tiuri Phase-I.	Chintpurni								Sent to field with T/ Note dt. 08-05-2014.
	2014-15 RNS									
7	C/O separate WSS for GP Nehri Naranga, Salana Maslana. In Tehsil Amb.									Awaited from field
8	C/O separate WSS for vill. Saloi & Pramb, Bharo Bar, Behli.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Haroli.									
	2011-12 (RNS)									
1	Prov. Sep. WSS to village Singa	RIDF-XVIII	79.43			Pr. Secy. No. IPH (B)-C 12-05/2011-1 dt. 04.12.2012	60.65	100%		Scheme Completed.
2	Prov. Sep. WSS to village Gurplah Bathu									Not Required, Repeated in 2014-15
	2012-13 (RNS)									
3	Prov. WSS from Dulehar to village Dulehar,GondpurBulla,Gondpur Jaichand	RIDF-XX	173.85			Pr. Secy. No. IPH (B)-C 12.10.2011-1 dt. 22.10.2014.				Approved Under RIDF-XX
4	Awaited from Hon'ble MLA									Awaited from Hon'ble MLA
	2013-14 RNS									
5	Prov. Separate WSS to f village Pandoga.	SCSP			108.55	Addl. Chief. Secy. SJE to the Govt. of HP letter No. SJE -B-C(10) 10/2012 dt. 03.08.2013 for 108.55				A/A & E/S accorded vide ACS no. SJE-B-C (10)-10/2012 dt. Aug 2013 for RS. 108.55 Lacs. Work for drilling of T/well
6	Imp. of Source & Distribution System to WSS Badehra Panjawar.	Haroli								Sent to NABARD vide advisor letter no. PLG FC (F) 1/35/13/RIDF-XIX (WSS)-2013-14 Loose dt. 20.05.2014.
	2014-15 RNS									
7	C/O separate WSS for village Bathu (GuraPallah)& newly setteled abadi	SOONM			89.48	A/A & E/S accorded vide SE Una Letter No. 6235-43 dt. 11.09.2014				A/A & E/S accorded vide SE Una Letter No. 6235-43 dt. 11.09.2014
8	Imp. of old WSS for villages Lower Roda, lower Dharampur. Lower Nanagal Khurad , lower Kanta, Badara (Labana Basti) and Beetan under Haroli Constituency									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Una:									
	2011-12 (RNS)									
1	Prov. Sep. WSS to Village Lamlehra, Barsara, Mehatpur, Lower Basoli & Raipur Bar									DPR Not Required as the Villages covered under other Scheme.
2	Aug. of WSS to Sanoli, Majara, Malukpur & Rakkar									DPR Not Required as the Villages covered under other Scheme.
	2012-13 (RNS)									
3	C/o WSS to village Charatgarh,Khanpur & Pekhubela residential population Kuthar Khurad **{substituted by Hon'ble MLA on 07-10-2013 to C/O LIS Pandoga (Bassi, Gran) LIS Ispur (Moh. Jole) LIS Panjawar.**									Not Required
4	C/o WSS to village Kuthar Lalan & Sunehra **{Substituted by Hon'ble MLA on 29-08-2013 to LIS Bhadsali, LIS Singran etc.}**									Not Required
	2013-14 RNS									
5	Prov. Separate WSS to newly settled awbadi on the outskirts of village Ajauli and Santokhgarh Town(Jatpur Area).	Una								return to field with observations. Sent to Advisor (Planning) vide No. 1033-39 dt. 02-06-2014
6	Prov. Separate WSS to village Mehatpur and Jakhera.	Una								return to field with observations. . Sent to Advisor (Planning) vide No. 1040-46 dt. 02-06-2014
	2014-15 RNS									
7	DPR for providing WSS to village Lal Singhi & Abadi Setteled on Una Takka Road in Tehsil & Distt. Una (H.P)									Sub. To Pr. Secy. (Planning) vide Nodal officer No. 4727-32 dt. 02.01.2015 for ammounting to Rs. 129.97 lacs only.
8	DPR for Prov. WSS to village Kuthar Kalan & Sunehra & Aug. of WSS for Santoshgarh Town in Tehsil & Distt. Una (HP).									Subb. To Pr. Secy. (Planning) vide Nodal officer No. 4198-4203 dt. 26.11.2014. for ammounting to Rs. 188.20 lacs only.

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Kutlehar									
	2011-12 (RNS)									
1	Imp. Of LWSS to Jhamber, Sujhera, Kuraia, Madanpur Basoli & Ramagarh in Tehsil Bangana									DPR awaited
2	C/o of Sep. WSS to village Basal, Basila, Kotla Khurad and Ajnoli in Tehsil Bangana									Not Required, Covered under other head.
	2012-13 (RNS)									
3	Imp. Of various WSS in Kutlehar Constituency in upper Basdal, dangoli, renseri, Takka									Not Required, Covered under other head
4	Imp. Of WSS Sohari Takoli (Sub. to LIS-Dangoli)									Not Required.
	2013-14 RNS									
5	Aug.& Imp. of WSS Ramgarhdhar (Rising Main) & C/O water treatment plant.	Kutlehar								return to field with observations.
6	DPR for Imp. of LWSS Badoli-Tyuri-2nd in tehsil Amb Distt. Una HP	Kutlehar								Sub. to Pr. Secy. (P) vide Nodal officer No. 4523-28 dt 16.12.2014 for ammounting to Rs. 108.07 lacs only
	2014-15 RNS									
7	C/O WSS for GP Dhanat, Palahata& Didar in Tehsil Bangana Distt. Una.									Awaited from field
8	Imp. Old sources of WSS Daroh Saroh Dhar Chamukha (Rirku Source) Chamuka Arloo Ist & IInd									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
8	**Distt.Mandi**									
	Constituency:-Karsog									
	2011-12 (RNS)									
1	Prov. WSS from Cheran to Belu Thank in GP Parloh									Not Required. Covered under LWSS Chaira Khad to Dhamoon.
2	Prov. WSS from Tatmoun to Bag in GP Mahunag									Not Required. Covered under LWSS Parlog Khad to Mahunag
	2012-13 (RNS)									
3	DPR for Remodelling of WSS Sorta kalashan in the. Karsog Distt. Mandi (HP).									Sub To Pr Secy (P) vide ACS No IPH-B © 12-2/2012-MANDI on dt 30.07.2014 for ammounting to Rs. 505.45 lacs only.
4	Aug. of WSS Jua pogli Seri (Seri banglo) in GP Seri Tehsil Karsog.									Sub. to Advisor Planning vide letter No. 4048-53 dt. 19.11.2014 for ammounting to Rs. 92.78 lacs only.
	2013-14 RNS									
5	WSS from Chara Khad to Chamoon									Approved under RIDF-XX
6	WSS from Khanebarhi to Bakhrot Chandi Mander									Not Required, As the scope of scheme including in WSS sorta kalasan for which DPR prepared.
	2014-15 RNS									
7	Reconstruction of WSS Jua-Pogli-Seri.									Awaited from field
8	Subsituted to Bridges & road.									Not Required

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure Incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency-Nachan									
	2011-12 (RNS)									
1	Prov. LWSS in GP Mobiseri & adj. villages from Giuni Khad	App. Under RIDF-XIX	371.98			IPH-B(C) 12-05-/2011-1 dt. 18.06.2013.				App. Under RIDF XIX during 2013
2	C/o WSS in village Nehra & adjoinig vill. In GP Palhota Tehsil Sunder nagar									Sent to NABARD vide advisor letter no. PLG FC (F) 1/35/13/RIDF XIX (WSS)-2013-14 Loose dt. 26.05.2014
3	DPR for Aug. of Source by. Constructing Tube Wells At Talaru Ki Bai and Imp. of distribution system of LWSS Kanaid-1 Distt. Mandi									Subb. To NABARD
	2012-13 (RNS)									
4	LWSS for T/well for Palohatta	NRDWP								Performa estimate approved under NRDWP for Rs. 228.75 lacs.
5	LWSS T/well for Nagbhan									Not Required , covered under LWSS Danotu Jaral.
	2013-14 RNS									
6	Prov. WSS to left out houses in Nachan Constituency (Sub. To Road & Beridges by Hon'ble MLA on date 28.07.2014)									Not Required
7	Substituted by Hon,ble MLA to Bridges & Roads at Sr. No 3									Not Required
	2014-15 RNS									
8	Reconstruction of WSS Badu, Dugbai, GP Bassa, Gohar.	NRDWP		54.34						Performa approval Vide SE P&I-D-II /013-2689-2701 dt. 20.02.2014.
9	WSS Kot Tardali, Siosi, Dobi, Paddar & Siyari GP. for GP Biri, Bhalana & Duldhar.	NRDWP		102.54						Performa approval Vide SE P&I-D-II /013-2689-2/01 dt. 20.02.2014.

STATUS OF MLAs PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Sundernagar									
	2011-12 (RNS)									
1	C/O WSS to village Paura Kothi									Not required, Covered under WSS kandhi Tikkar
2	Renovation of LWSS Thanudhar-Kinder	NRDWP		88.84		E-in-C No. 6435-41 dt. 4.3.11	0.04	5%		
	2012-13 (RNS)									
3	Opening of Sub-Div. office at Dehar									Not required, Rejected
4	Sub To B&R.									Not required.
	2013-14 RNS									
5	Aug. of LWSS Bhantrehar in GP Baroti Tehsil Sunder Nagar.									Subb. To Advisor (Planning) vide letter no. 4283-90 dt. 01.12.2014 for ammounting to Rs. 56.73 lacs only.
6	LWSS from Panahar Khad to vill.Shal in GP Marhatha									Not Required, this village included in WSS Gad Nallah to Kamarh & WSS Neri Jaral which is under execution.
	2014-15 RNS									
7	Re-construction & Extn of WSS Kapahi.									Awaited from field
8	Imp. of distribution system WSS Kangoo Samoun.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Saraj									
	2011-12 (RNS)									
1	Imp. Of LWSS from Janjeli Khad to vill. Rassen, Kundal, Bhalber & Dadbas	BASP				DC Mandi No. 7473 dt. 22.03.2013.				
2	DPR for Prov. WSS Bana Dhar to tandi (Gagan) in GP Murah Sub Tehsil Bali Chowki Distt. Mandi (HP).									Sent to Advisor Planning vide letter No. 4125-30 dt. 21.11.2014. for Rs. 36.82 lacs only.
	2012-13 (RNS)									
3	LWSS Bhatikdhar-Pandehal Jansala To Thachnal to GP Bhatakidhar & Jansala	NRDWP		117.66						Approved Under NRDWP
4	Aug. oe WSS Singal-Choura	BASP								Subb. To DC Mandi under BASP vide EE Karsog letter No. 5528-29 dt. 14.08.2013
	2013-14 RNS									
5	Aug. of WSS in GP Kaun,Devdhar									return to field with observations.
6	Awaited from the Hon;ble MLA.									Awaited from the Hon;ble MLA.
	2014-15 RNS									
7	LWSS for GP Bassi & Gharot.									Awaited from field
8	Aug. of WSS of GP Murhag, Shikabri.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Nachan									
	2011-12 (RNS)									
1	Prov. LWSS in GP Mobisen & adj. villages from Giuni Khad	App. Under RIDF-XIX	371.98			IPH-B(C) 12-05-/2011-1 dt. 18.06.2013				App. Under RIDF-XIX during 2013.
2	C/o WSS in village Nehra & adjoinig vill. In GP Palhota Tehsil Sunder nagar									Sent to NABARD vide advisor letter no. PLG FC (F) 1/35/13/RIDF-XIX (WSS)-2013-14 Loose dt. 26.05.2014.
3	DPR for Aug. of Source by. Constructing Tube Wells At Talaru Ki Bar and Imp. of distribution system of LWSS Kanaid-1 Distt. Mandi									Subb. To NABARD
	2012-13 (RNS)									
4	LWSS for T/well for Palohatta	NRDWP								Performa estimate approved under NRDWP for Rs. 228.75 lacs.
5	LWSS T/well for Nagbhan									Not Required , covered under LWSS Danotu Jaral.
	2013-14 RNS									
6	Prov. WSS to left out houses in Nachan Constituency (Sub. To Road & Beridges by Hon'ble MLA on date 28.07.2014)									Not Required
7	Subsituted by Hon,ble MLA to Bridges & Roads at Sr. No 3									Not Required
	2014-15 RNS									
8	Reconstruction of WSS Badu, Dugbai, GP Bassa, Gohar	NRDWP		54.34						Performa approval Vide SE P&I-D-II /013-2689-2701 dt. 20.02.2014.
9	WSS Kot Tardali, Siosi, Dobi, Paddar & Siyaji GP for GP Biri, Bhalana & Dolghar	NRDWP		102.54						Performa approval Vide SE P&I-D-II /013-2689-2701 dt. 20.02.2014.

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Sundernagar									
	2011-12 (RNS)									
1	C/O WSS to village Paura Kothi									Not required, Covered under WSS kandhi Tikkar
2	Renovation of LWSS Thanudhar-Kinder	NRDWP		88.84		E-in-C No. 6435-41 dt. 4.3.11	0.04	5%		
	2012-13 (RNS)									
3	Opening of Sub-Div. office at Dehar									Not required, Rejected
4	Sub. To B&R.									Not required,
	2013-14 RNS									
5	Aug. of LWSS Bhantrehar in GP Baroti Tehsil Sunder Nagar.									Subb. To Advisor (Planning) vide letter no. 4283-90 dt. 01.12.2014 for ammounting to Rs. 56.73 lacs only.
6	LWSS from Panahar Khad to vill.Shal in GP Marharha									Not Required, this village included in WSS Gad Nallah to Kamarh & WSS Nen Jaral which is under execution.
	2014-15 RNS									
7	Re-construction & Extn of WSS Kapahi.									Awaited from field
8	Imp. of distribution system WSS Kangoo Samoun.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Balh									
	2011-12 (RNS)									
1	Aug. & Remodeling of LWSS Batal, Manidru, Taroh in GP Taroh	Approved under RIDF-XVIII	97.73			No. IPH-Img.1507-21 dt. 13.09.2012	87.89	30%		Work in Progress
2	Remodeling of LWSS Tikkeri in GP Mandal	NRDWP		19.41		SE SNR No. 7689-95 dt. 19.07.2011 for Rs. 19.41 Lacs	9.24	45%		Work in Progress
	2012-13 (RNS)									
3	Aug. of LWSS Sadyani Saderha	NRDWP		97.75		SE-IPH No. 14063-70 dt. 05.12.2014				Approved under NRDWP
4	C/o Separate LWSS to Dudan Doh lower Trimbla village Dashera									*return to field with observations.*
	2013-14 RNS									
5	Aug. of WSS Tikkar Bahnain GP Barhyal									Sent to Pr. Secy.Planning vide letter No. 3220-25 dt. 06.12.2013.
6	Rem.LWSS Bhiura in GP Nalsar in Tehsil Sadar Distt. Mandi H.P									Sub. to NABARD vide advisor (P) letter no. PLG FC (F) 1/36/14/RIDF-XX (WSS) 2014-15 Loose dt. 01.08.2014 for ammounting to Rs. 56 00 lacs only.
7	DPR for Rem. Of LWSS Behal Pairi in GP Behal Pairi in GP Behal Tehsil Sadar Distt. Mandi (HP).									This Scheme is appearing in MLA Priority for Minor Irrigation Scheme's for the year 2013-14 in the prioriyu list of Balh Constituency.(Sent to Advisor Planning vide No. 4754-60 dt. 07.02.2014) (Return to field from Advisor Planning).
	2014-15 RNS									
8	Connecting of Upper Balh WSS with new source.									Awaited from field
9	C/O WSS for left out houses in Balh Constituency (Will be included after the receprot of Specific Scheme from Honble MLA.)									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet then status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Sarkaghat									
	2011-12 (RNS)									
1	Prov. LWSS to NC/PC villages in G.P. Khudla and G.P. Jhamat.									Not Required, Proposed to be cover under LWSS Baldwara Khudia.
2	Prov. LWSS to NC/PC villages in G.P Bhamat									Not Required, Proposed to be cover under LWSS Sadwai in GP Bhamat.
	2012-13 (RNS)									
3	Prov. WSS for village Matakra-Darkaul-Plasi-Kot-Badai-Saloa etc.									DPR awaited
4	Prov. WSS to G/o villages GodGhulanu-Batsala-Badai-Matehri-Kotlu									DPR awaited
	2013-14 RNS									
5	C/O LWSS for village Talwar in GP Chowk (Gopalpur) (Not Required)									Priority given to MI (Not Required)
6	Remodelling of GWSS for village Saiyalli Chalohag in GP Bhaderbad									Submitted to Pr. Secy. Planning vide Nodal officer No. 3828-33 dt. 29.10.2014 for ammounting to Rs. 36.54 lacs only.
	2014-15 RNS									
7	C/O LWSS from Karsi khud group of village Kharsi, Derkauhal, Plassi.									Scheme is Infeasible
8	LWSS from Kaithari khad to group of villages Bahnu, KaltherTrindole.									Scheme is Infeasible

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Dharampur.									
	2011-12 (RNS)									
1	Additional Rising Main from Kandapathan to Awah Devt.									DPR awaited
2	Additional Rising Main from Kandapathan to Sajau Piplu.									DPR awaited
	2012-13 (RNS)									
3	C/o RWHS at Sanha Garli									DPR awaited
4	C/o RWHS at Bhader Khad									DPR awaited
	2013-14 RNS									
5	DPR for Remodelling of LWSS Kandapatan to Dhawali in Tehsil Sarkaghat Distt. Mandi (HP).									Return to field with TN vide letter No. 75-76 on dt 10.04.2014
6	DPR for Remodelling of LWSS Reur, Dindoo, Hawani in Tehsil sarkaghat Distt. Mandi (HP).									Sent to ACS (IPH) vide letter No. 5503-38 dt. 26.03.2014. , From ACS to Pr. Secy (Planning) vide letter No. 56 dt. 04.04.2014. Sent to field vide letter No. 979-80 dt. 19.07.2014
	2014-15 RNS									
7	LWSS for Drahal-Dharampur-Chapanu-Kalsyai from 2 Nos. tube well.									Awaited from field
8	Flood Protection Work for the Rivers, Beas River Kadapatan, Skain Bathod Thokku and Samochh									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Jogindernagar									
	2011-12 (RNS)									
1	Imp. Of D/S of LWSS Tansal-Karsal & Dalehar		217.91							DPR sent to Pr. Secy. Planning by Nodal Officer No. 3907-12 dt.26.02.2013.
2	Aug.of WSS Suka Bag Passal in Tehsil Jogindernagar Distt. Mandi.									Submitted to Pr Secy Planning vide letter No 25 31 dt. 03.04.2013 for Rs. 34.05 lacs
	2012-13 (RNS)									
3	Aug of various LWss drought prone area under Lad Bhadol Tehsil from beas river source									DPR awaited
4	Aug. from Rinba Khad source for WSS Beeru JamthalaDivduou in Tehsil Lad Bhadol									DPR awaited
	2013-14 RNS									
5	Aug. of LWSS Makrigi Lakhnot, drubal,Banog.									Return to field with office letter No. 873-74 dt. 25.06.2014.
6	LWSS Ghatohin GP Utpur , lower Chula in GP Tullah.									Returned to fieldwith T/Note on dt 08-05-2014
	2014-15 RNS									
7	Extension of WSS Majharnu-Ner Garbasarha-Dhalendra.									Awaited from field
8	Extension of WSS Chula, Jhaulgan-Ropi									Not Required, habitation covered under LWSS Khadhar

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency -Drang									
	2011-12 (RNS)									
1	Imp. & Aug. of LWSS Arang- Bathen-Malwara									Not Required, Vill. Covered NC/PC habitation under WSS Padhar
2	Balance / Left out work of Aug. of WSS to Drought affected area of Padhar, Drang, Tandoo , Katindli & Kufri from Panjondi Nallah source (Subsituted by Hon,ble MLA)Carlog- Rakker- Sahal- Gajoun									return to field with observations.
	2012-13 (RNS)									
3	Imp & Aug. WSS Kathayana & Sawar - Ghogh Dhar Dalah									DPR awaited from CE(MZ) Mandi
4	Imp. & Aug. of WSS GP Katola Kamand & Riyadi Langhnu									Awaited From Field
	2013-14 RNS									
5	C/O LWSS from Dadwal Khad to vill. Dundha.									return to field with observations.
6	imp. & aug. of WSS Palnidhar, Bandal, Uba, Heel, Dwapra and Baldun in GP Deori, Nagdhar and Shiva in Illaqua Badar Tehsil Sadar Distt. Mandi (HP).									Sent to NABARD vide advisor letter no PLG FC (F) 1/36/14/RIDF-XX (WSS) 2014-15 Loose dt. 28.06.2014
	2014-15 RNS									
7	Aug. of LWSS Suni khad to Tikker Panihar-Ansar-Balu GP Kathiyari.									Awaited from field
8	Aug. & Imp. of WSS Julag , Sangalwah GP Bathen.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Mandi									
	2011-12 (RNS)									
1	C/o LWSS from Right Bank of River Beas for Mandi City & Provision of Fire Hydrants for Fire Braged (Sub. To Road & Bridges.)									Not Required, Scheme Substituted to Building & Roads
2	Scheme Sub.to Building & Roads									Not Required, Scheme Substituted to Building & Roads
	2012-13 (RNS)									
3	DPR for remodeling and replacement of GI pipe & new storage tank in GP Sai,Sadyana,Sehli,Bara Gubhanu,Beer etc. in Tehsil Sadar Distt. Mandi.									Sub. To Pr. Secy (Planning) vide Nodal Officer letter No. 4733-38 dt. 02.01.2015 for ammounting to Rs. 166.80 lacs only.
4	Sub. To B&R.									Not Required, Scheme Substituted to Building & Roads
	2013-14 RNS									
5	LWSS in GP Marathu,Janed, Natnad (Randhada									Awaited from field
6	C/O 10 Nos T/Wells for drinking water surrounding Mandi Town. (Sub. To Roads & Bodges)									Not Required, Sub. To Roads & Bridges.
	2014-15 RNS									
7	Awaited from the Hon;ble MLA.									Awaited from the Hon;ble MLA.
8	Awaited from the Hon;ble MLA.									Awaited from the Hon;ble MLA.

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Referance of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
7	Distt.:- Lahaul Spiti									
	Constituency:-Lahaul Spiti									
	2011-12 (RNS)									
1	Kibber Phase -1- Sapiti	TASP			25.01	ADC Kaja No. 305-09 dt. 05-12-2008	1.8	20% work completed		Work in Progress.
2	Jobrang, Rape & Rasel Lahual	TASP			22.84	DC No. 9224-31 dt 30.3.11		40%		Work in Progress.
	2012-13 (RNS)									
3	WSS in village Kaza									Infeasible due to less discharge.
4	WSS Jobrang ,Rade & Rassal									DPR awaited
	2013-14 RNS									
5	WSS Gurkar,Momath,Gumling,Commander Nallah	TASP			20.44	DC No. 5188-95 dt. 25.11.2013				Work in progress.
6	WSS from Gondla to Ropsung	TASP								Work in progress.
	2014-15 RNS									
7	Aug. of WSS for GP Tindi.									Not Required, In this Panchayat so many WSS are approved under TASP and their work is in Under Process
8	Aug. of WSS Shilla Nallah Kaza.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
6	**Distt.:- Kullu.**									
	Constituency:-Kullu.									
	2011-12 (RNS)									
1	DPR for Providing WSS for GP Nasogi & Aug. of WSS to Dobhi Shim in Tehsil & Distt. Kullu (HP)	RIDF-XX	72.70							Approved Under NABARD Under RIDF- XX For Ammounting to RS. 72.70 Lacs only.
2	(a) Prov. LWSS to G/O Villages lower Delt C.V. Kharahal (b) Aug. of WSS to Vill. Saran, Kalanti, Katuni, Mahili & Jaana.	No. SOMA-SCSP (D) 32-SAN-IPH-4-1/2012-II-17536-39 dt. 08.11.2013			57.42	SJE-SE(10)-10/2012-2169 dt. 19.02.2014 for Rs. 57.42 lacs.				(a) DNIT under process (b) Plan proposal approved and DPR submitted to higher authority for approval.
	2012-13 (RNS)									
3	DPR for Aug. of WSS Solang nallah in GP Palchan & aug. of WSS Jagatsukh in GP Jagatpur in Tehsil Manaali Distt. Kullu.									Sub. To Advisor Planning vide Nodal Officer No. 3953-58 on dt. 17.11.2014 for ammounting to Rs. 94.23 lacs.
4	DPR for Aug. of WSS Raison Mali , Pather in GP Raison& Benchi Tehsil & Distt. Kullu (HP).									Sent to NABARD vide advisor letter no. PLG FC (F) 1/35/13/RIDF-XIX (WSS)-2013-14 Loose dt. 26.05.2014 for Rs. 255.85 lacs only.
	2013-14 RNS									
5	DPR for Prov. WSS to G/O village Phatti, Peej, Phatti Kharal, Balh, Barehar& Khaniar etc. In Tehsil & Distt. Kullu.									Return to CE (MZ) with letter No. 1332-33 on dt. 18.09.2014,
6	C/O of WSS for group of Villages Chong,Shillhar,Bradha,Jari,Arkandi,Phattipini etc.									Return to SE (Kullu) with letter No. 2863-67 on dt. 20.03.2014.
	2014-15 RNS									
7	Aug. of WSS of group of villages Sadabahi, Praganu, Khola & Bhuntar etc. In Tehsil Bhunter.									Awaited from field
8	Awaiated from Hon,ble MLA.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Banjar									
	2011-12 (RNS)									
1	Prov. WSS for Nagtadi to Gusani, Gusani & adj. villages									Return to SE (Kullu) with letter No. 2894-97 on dt. 24.03.2014.
2	Prov. WSS to Bathad Chipni in Tehsil Banjar.	Approved under RIDF- XIX	82.00			Secy. (IPH) No. IPH-B©-12.2.2014 dt. 12.02.2014.				Work awarded and in Progress.
	2012-13 (RNS)									
3	Aug. of WSS Dugehan Kanusa, Sang Beera Sangal Dhara Lapaha Etc.									DPR awaited
4	Aug. of WSS Dhani Ropa Sarai, Sarindi, Katbatchi & Fatti Kasabari									DPR awaited
	2013-14 RNS									
5	DPR for LWSS to Reri Mashgan, kaleriti, Sharabai & Hurla in Tehsil & Distt. Kullu (HP).									Sub. to NABARD vide advisor (P) letter no. PLG FC (F) 1/36/14/RIDF-XX (WSS) 2014-15 Loose dt. 13.10.2014 for ammounting to Rs. 366.08 lacs only.
6	Aug. WSS for group of villages Tinda, Sharanbijohi,Galoon,Chaloon etc. in Tehsil Banjar Distt. Kullu.									Return to CE (MZ) with letter No. 79-80 on dt. 11.04.2014.
	2014-15RNS									
7	WSS Miagi Baggidhar GP Kothicheni	NRDWP/2014		89.99		SE, I&PH Circle, Kullu				Tender Invited.
8	WSS Dhaugi Rurarin GP Dhaugi.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency: Anni									
	2011-12 (RNS)									
1	Prov. WSS to Soaidhar Biyungal (Anni)									DPR awaited
2	Prov. WSS to Sheela, Bonna, Sarga & Kusva (Nirmand)									DPR awaited
	2012-13 (RNS)									
3	Aug. of WSS Bahu Nal to Ropar & WSS Dhar & Kanothra Bai to village Kasta, Thaboli, Sai etc.									Not Required, the popufation has been proposed under Aug. WSS to Jaban, Namhog.
4	Prov. WSS for Nirmand Block village Satohar, Sabar in GP Bhalshi									Not Required, the population has been proposed under Aug. in Left bank of Kurpan Khad.
	2013-14 RNS									
5	Aug. of WSS for villages Tawar, Bhalsi, Nirmond. (may be subb. To Aug. of various WSS on the left bank of kurpan khad in Nirmand block distt. Kullu.)									Scheme being included under Aug. various WSS on left bank of Kurpan Khad in Nirmand Block for which DPR is prepared and submitted to CE (MZ) vide letter No. 10420-22 dt. 22.11.2014 for Rs. 3689.38 lacs only.
6	P/L of pipeline from Gada Gharat to vill Jaban, Namhog & G/O villages.									Sent to Pr. Secy. vide No.4037-42 dated 10-01-2014.
	2014-15 RNS									
7	Aug. of VWSS in GP Chayal , Sarhan, Nar & Rahanu in Nirmand Block Distt Kullu. **(Will be included after the receplet of Specific Scheme from Honble MLA.)**									Awaited from field
8	LWSS from Dohad khad to village Dohad , Kot Daon & KarseghadGP Fanavitti block, Distt. Kullu.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Manali									
	2013-14 RNS									
1	Aug. & Imp. of WSS for increasing population of Manali, Nasaungi G/O villages.									DPR not required, as the Aug. of Water Suply Sheme stand included in Sewerage Scheme to adjoining area of Manali which stand submitted to Govt. of HP for approval for ammounting to Rs. 10093.52 lacs only.
2	DPR for Aug./Imp. of WSS for G/O Villages Pichhlihar, Hurang, Mandajgarh, Shirar, Benchi, Devgarh, Raisan, Nathach, Jindour, Banogi in Tehsil Kullu.									Sub. To Advisor Planning vide Nodal officer No 3356-61 on dt. 18.09.2014 for ammounting to Rs 912.32 lacs only.
	2014-15 RNS									
3	Aug. of WSS to g/o villages in GP old Manali , GP Nasogi , Parini, Jagatshukh to provide additional water requirement.									Not Required, as the scope is being covered under following schemes (i) Aug. of WSS Manali approved under (UIDSSMT) (ii) Aug. of WSS Solang Nallah.
4	Awaited from Hon"ble MLA.									Awaited from Hon"ble MLA.

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
4	**Distt.:- Kangra.**									
	Constituency:-Nurpur.									
	2011-12 (RNS)									
1	Aug. of LWSS Khanni in Tehsil Nurpur.	RIDF-XIX	57.78				30.87	10%		work in progress
2	C/o new sources to LWSS Khel Moh Bariyara etc.									DPR awaited
	2012-13 (RNS)									
3	Aug. of LWSS Kopra Aund in Tehsil Nurpur, District Kangra (HP).									Sent to Advisor Planning vide Nodal officer No. 4216-21 dt. 27.11.2014 for ammounting to Rs. 265.52 lacs only.
4	Aug. of LWSS Bheri Dhiyala Phase-2, LWSS Tit Atahra Phase-2.									DPR awaited
	2013-14 RNS									
5	Aug. & Extension of Various LWSS in Drought hit Area of Nurpur Constituency in Tehsil Nurpur Distt. Kangra (HP)									Sent to Advisor (Planning) vide Nodal officer No. 2870-74 dt. 21.03 2014..
6	Prov. WSS for vill.Loharpura, Dev Bharan,Sulyali. Koot **(Substituted to PLWSS Khel Moh Bariara Phase-1st, 2nd and 3rd in Tehsil Nurpur by Hon'ble MLA).**									Not required
	2014-15 RNS									
7	Aug. LWSS Bhaleta, Adhar& Panjhada									Awaited from field
8	Aug. of LWSS Rit, Chowki, Adghar, Kathal Geora, Ghora.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Indora									
	2011-12 (RNS)									
1	Aug. of sources of various LWSS Ulehrian, Tiyora, Basantpur Gagbal & Thakur Dawara Barota Barandwa									DPR awaited
2	C/O LWSS to CV Dhangupeer & Dhakka Colony in Tehsil Indora.									Sent to NABARD vide advisor (P) letter no. PLG FC (F) 1/36/14/RIDF-XX (WSS) 2014-15 Loose dt. 01.08.2014 for ammounting to Rs. 104.63 lacs only.
	2012-13 (RNS)									
3	Aug. of LWSS Makrodi Chhatar in Tehsil Indora									DPR Awaited
4	DPR for Aug./Imp. of LWSS Malahari, Surardwari, Gagrwan & Ghandram in Tehsil Indora Distt Kangra (HP).									Sent to NABARD vide advisor letter no. PLG FC (F) 1/36/14/RIDF-XX (WSS) 2014-15 Loose dt. 28.06.2014
	2013-14 RNS									
5	DPR for providing LWSS to Village bhapoo, Chanrara Khubbar and daryari in Tehsil Indora Distt Kagra (HP)									Sub. to NABARD vide advisor (P) letter no. PLG FC (F) 1/36/14/RIDF-XX (WSS) 2014-15 Loose dt. 01.08.2014 for ammounting to Rs. 223.78 lacs only.
6	Aug. & Imp. of source of LWSS Indora Phase-II in Tehsil Indora									Sent to NABARD vide advisor letter no. PLG FC (F) 1/35/13/RIDF-XX (WSS) 2014-15 Loose dt. 26.05.2014
	2014-15 RNS									
7	Aug. & Extn. Of LWSS Gharwala. (Sub. To Minor Irrigation)									Not Required.
8	Aug. & Extn. Of old Tube - Well No. 11, 13, 14, 28, 38,49,53,54 & 58 Jindri. (Sub. To Minor Irrigation).									Not Required.

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency-Jawali									
	2011-12 (RNS)									
1	Prov.LWSS to Village Paroul through T/Well	Approved Under RIDF-XVIII	59.34				12.2	35%		Tube Well Drilled
2	Awaited from MLA									Awaited from MLA
	2012-13 (RNS)									
3	Imp. Of WSS Khatiyar in Tehsil Fatehpur									DPR awaited
4	Prov. LWSS to GP Bari (Raili) & LWSS Hater Mand Bhogarwan in The. Indora.	Approved Under RIDF-XIX	128.38							Approved Under RIDF-XIX During 04.03.2014
	2013-14 RNS									
5	Change of Pumping Machinery of various WSS in Jawali area in tehsil JawaliDistt. Kangra.									Sent to NABARD vide advisor letter no PLG FC (F) 1/35/13/RIDF-XIX (WSS)-2013-14 Loose dt. 07.06.2014.
6	DPR for Providing LWSS to Villages Chelian Bakan etc in Tesil Jawali Distt. Kangra (HP)	RIDF-XX	99.64			Secy. No. IPH-B (c) 12-10/2011-1 dt. 22.10.2014				Approved on dt. 28.10.2014 for Ammounting to Rs. 99.66 lacs under RIDF-XX under NABARD.
	2014-15 RNS									
7	Imp. & Extention of old VWSS of Jawali area. **(Will be included after the recepiet of Specific Scheme.from Hon'ble MLA)**									Awaited from field
8	DPR for Aug. of LWSS Baltah Kotla in tehsil Nurpur Distt. Kangra HP									Subb. To Pr. Secy. (Planning) vide Nodal Officer No. 4403-08 dt. 11-12-2014 for ammounting to Rs. 114.72 lacs only.

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:Fatehpur									
	2011-12 (RNS)									
1	Aug. of LWSS Gharjarot in Tehsil Jawali	NRDWP								Estimate being sponsered for A/A & E/S
2	Imp. of LWSS Dhar, Bara Niangal and Bhonka in Tehsil Jawali.	Approved under RIDF-XIX	130.09				17.2	5%		Work in Progress
	2012-13 (RNS)									
3	Imp. & Ext of various WSS in Guler constituency									DPR awaited
4	DPR for Prov. LWSS to Dhiala Chaniala in Tehsil Jawali Distt. Kangra (HP)	NABARD XX	65.03							APPROVED UNDER NABARD UNDER RIDF - XX FOR AMMOUNTING TO RS. 65.03 LACS ONLY
	2013-14 RNS									
5	C/O of LWSS for villages Talarha,Kuttahar,Balla,Sohar etc.									Sub. to NABARD vide advisor (P) letter no. PLG FC (F) 1/36/14/RIDF-XX (WSS) 2014-15 Loose dt. 23.09.2014 for ammounting to Rs. 194.74 lacs only.
6	Amp. & Aug. of various WSS in Fatehpur Vidhan Sabha Constituency.									DPR under check in P&I-I (D-II)
	2014-15 RNS									
7	C/O WSS for village Khatiyal & Siana.									Awaited from field
8	C/ O WSS for GP Bari.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency: Jaisinghpur									
	2011-12 (RNS)									
1	Imp.of LWSS Bara Gopipur, Bharoon, Har,Sehari, Nehranpukhar & Bagli, Chatali phase 1st & 2nd in tehsil Dehra.	RIDF-XIX	765.60							Approved under RIDF-XIX During 04.03.2014
2	C/O Check Dams/RWHS on various Nallahs in G.P. Suneth, Maniyala Nahan Nagrota Santla etc.									DPR awaited
	2012-13 (RNS)									
3	Sub. To B&R.									Not Required
4	Sub. To B&R.									Not Required
	2013-14 RNS									
5	Aug. of WSS Dhar.									Under Chech in P&I-I (D-2)
6	Source level Aug. of LWSS Kotlu,Jand, Paplah.									Not required, Villages covered under Imp. of LWSS Kaingain Thambu.
	2014-15RNS									
7	Aug. & Extn. Of LWSS Karor, Muchchhi,Rangru, Nadli, Sora, Gharchin.									Awaited from field
8	Imp. & Extn. Of LWSS Jand, Papalah, Lite, Kotlu phase-1 & 2 & Bandhu.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency- Jaswan Pragpur									
	2011-12 (RNS)									
1	Prov. Separate WSS to village Dhar and Dhagar									Sub To Advisor Planning vide Nodal Officer No 3565-70 on dt. 09 08 2014 for ammounting to Rs. 209.14 lacs only
2	Sub. To B&R.									Not Required.
	2012-13 (RNS)									
3	DPR for Seprate LWSS to Village Ghamroor, Bamali And Bholala in Tehsil Jaswan Distt. Kangra (HP)									Sub To Advisor Planning vide Nodal Officer No 3947-52 on dt. 17 11 2014 for ammounting to Rs. 222.03 lacs only
4	Aug. for various WSS from Baner Khad to Bankhandi area									DPR awaited
	2013-14 RNS									
5	DPR for Imp. of distribution system to various WSS under Jaswan Pragpur Constituency in Tehsil Dehra and Jaswan Distt. Kangra (HP).									Sub. to ACS vide Nodal officer no. 4545-51 dt. 17.12.2014. for ammounting to Rs. 717.85 lacs only.
6	DPR for Imp. of distribution system of LWSS Kasba Kotla in Tehsil Jaswan Distt. Kangra (HP)									Sent to NABARD vide advisor letter no. PLG FC (F) 1-36/14/RIDF-XX (WSS)-2014-15 Loose dt 26.05.2014.
	2014-15 RNS									
7	C/O separate WSS for historical village Garli & Bhodoli Jadid in Dehar and Rakkar, Distt. Kangra.									Sub. to Pr. Secy. (IPH) vide Nodal officer No. 4680-86 dt. 29.12.2014 for ammounting to Rs. 585.55 lacs only.
8	DPR for Aug. & Ext of LWSS Jambal, Behri & LWSS Bari Sanda Phase I&II in Tehsil Jaswan Distt. Kangra.									Sub. to Pr. Secy. (IPH) vide T/O letter No. 4255-61 dt. 28.11.2014

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure Incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency: Jawalamukhi									
	2011-12 (RNS)									
1	Prov. Separate WSS from to LWSS Badhalu Jin and Angreh to village Choran, Bhatti Badoli and Sakar Yalu.									Not Required
2	Prov. Separate WSS from LWSS Dehiran Ph. Ist to village Selahar, Katiyalu Jol, Behri and Gharoo.									Not Required
	2012-13 (RNS)									
3	Prov. Separate WSS to villageJajbad,Ban Chelian,Balian & Glora									DPR awaited
4	Prov. Separate LWSS from Ghlour-2 to village Rohra,Rajol,Falai & Churudu									DPR awaited
	2013-14 RNS									
5	DPR for Source level aug. of Various LWSS under Jawalamukhi Consty .in Tehsil Jwalamukhi Distt. Hamirpur.									Sub. To Advisor Planning vide letter No. 3397-3402 on dt. 19.09.2014.
6	Improvement of Distribution System of WSS of Tehsil Khundian.									Sub To Advisor Planning vide letter No. 3264-67 dt. 12.09.2014.
	2014-15 RNS									
7	Imp. of distribution system & Mechinary of VWSS under Jawalamukhi area.(Will be included after the recepiet of Specific Scheme from Hon'ble MLA)									Awaited from field
8	C/O separate WSS for GP Amb Pathiar, Drang, & Bbohanbhattiin Jawalamukhi Tehsil									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure Incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:Dehra									
	2011-12 (RNS)									
1	DPR for Imp. of Distribution system of LWSS Phin Galoti Garthoon , LWSS Umri Degera, LWSS Dali, LWSS Dol, LWSS Harsi, LWSS Jaisinghpur, LWSS Harot, LWSS Utrapur & LWSS Sakoh Liunda in Tehsil Palampur, Jaisingpur & Khundia Distt. Kangra (HP)									Sent to NABARD vide advisor letter no. PLG FC (F) 1/36/14/RIDF-XX (WSS) 2014-15 Loose dt. 05.09 2014 for ammounting to Rs. 405.99 lacs only.
2	Imp. Of D/S of LWSS Deeb- Munhu in Tehsil Khundlan									DPR awaited
	2012-13 (RNS)									
3	C/o LWSS to village Baloh-Salan from T/well									Not required, Covered under LWSS kangain Thambnu
4	Prov. 10 T/Wells for various WSS									DPR awaited
	2013-14 RNS									
5	Source level Imp. of WSS under IPH Sub-Division Haripur & Dehra.									Observatio raised by Planning and Return to field vide letter No. 1186-87 dt. 14.08.2014.
6	DPR for Imp. of distribution system of various WSS under IPH Sub-Division Sunhet under Dehra Constituency in Tehsil Dehra Distt. Kangra (HP).									Return to field with T/ Note vide letter No. 349-50 dt. 22.05.2014.
	2014-15 RNS									
7	Construction & Imp. of old LWSS Dehra.									Awaited from field
8	C/O LWSS for GP Kharian , Boungata & GP Trappal-Pysa.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) 2008-09 TO 2012-13 As on 31.12.2014

ANNEURE "A"

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/NRDWP/ Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	RAJGEER									
	2011-12 (RNS)									
1	Imp. & C/O LWSS of Karod Machhuei	NRDWP		11.96		SE 17200-05 dt. 31.03.2005	11.66	100%		Completed
2	DPR for Imp. of Distribution system of LWSS Phin Galoti Garthoon , LWSS Umn Degera, LWSS Dali, LWSS Dol, LWSS Harsi, LWSS Jaisinghpur, LWSS Harot, LWSS Utrapur &,LWSS Sakoh Liunda in Tehsil Palampur, Jaisingpur & Khundia Distt. Kangra (HP)									Sent to NABARD vide advisor letter no. PLG FC (F) 1/36/14/RIDF-XX (WSS) 2014-15 Loose dt. 05.09.2014 for ammounting to Rs. 405.99 lacs only
	2012-13 (RNS)									
3	DPR for source level Aug. of various WSS & LWSS in Dhar under IPH Sub-Division Chadhiar in Tehsil Palampur, Jaisinghpur & Baijnath Distt. Kangra.									Return to field vide Pr. Secy. (IPH) No. IPH-B © 12-4/2014-Kangra for funding under EAS.
4	C/o LWSS to Rit Johar Mandh Khad to village Gp Rit Guga									DPR awaited

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	#2	3	4	5	6	7	8	9	10	11
	Constituency:-Baijnath									
	2011-12 (RNS)									
1	Imp. & AUG. of WSS lower bhet, Kukenna & G/Q Villages									DPR awaited
2	Imp. & Aug. of LWSS Chakol Behru & Rakkar middle & G/Q Villages									DPR awaited
	2012-13 (RNS)									
3	I/o T/well Khalenu for Prov. WSS Kudel Malehar & Ramnagar									DPR awaited
4	I/o T/well Malghota for WSS Kandi, Malkhota ,Khadanal & adj. area									DPR awaited
	2013-14 RNS									
5	imp. of WSS jhikli, Bheth, Kukaina in Tehsil Baijnath)									return to field with observations.
6	C/O of T/Well for vill. Chakol, Bahru,Kakona,Bhikli,Math Paprola Khas,Pantehath,Sagur etc. in Tehsil Baijnath Distt. Kangra.									Sent to NABARD vide advisor letter no. PLG FC (F) 1/36/14/RIDF-XX (WSS) 2014-15 Loose dt. 01.07.2014.
	2014-15 RNS									
7	Prov. Of LWSS from Bimba khud to villages Dhanag, Badua, Bolu, Rinabadi, Landu, Gadyada.									Awaited from field
8	Source level Extention of VWSS under Chadiar Sub- Division. (**Will be included after the recepiet of Specific Scheme from Hon'ble MLA)**									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Palampur									
	2011-12 (RNS)									
1	Imp. of Source to WSS Tappa Bhatpura, Pahra, Maniyada, Bhodhal, Malahu Dugni,Kasba Jugehar									DPR awaited
2	Prov. WSS by I/O T/Well to newly setteled habitations under Palampur Constituency Dehan, Ratha, Lahala, Kaloond- Bhaler, Bindraban Chowki, Arla, Bhattu & Parour									Not RequiredRepeated in 2010-11
	2012-13 (RNS)									
3	Replacement of old D/S of WSS Mahenja Pharer & Kinder Cho near Vidya Basti Mandir & provision for G/main									DPR awaited
4	Replacement & Imp. of old D/S WSS Roun Chowki & for WSS Sidhpur Khalet & Replacement of rapid sand filter	RIDF-IX	41.6			CE No.2556-12 dt. 25.02.2005	41.6	100% work completed		Scheme Completed
	2013-14 RNS									
5	DPR for Aug. of WSS Kothi Pahra in Tehsil Palampur Distt. Kangra.									Sub. To Advisor Planning vide letter No 3858-63 on dt. 30.08.2014.
6	C/O 10 Nos T/Wells for WSS facility in Palampur (sub. To Aug. of WSS Banun Bharmat.)									DPR sent to Pr. Secy Planning vide Nodal Officer No. 4482-86 dt. 29.01.2014 for Rs. 84.72 Lacs.
	2014-15 RNS									
7	DPR for Aug. of WSS Samlet Deh in GP Bandla in Tehsil Palampur Distt. Kangra (HP)									Sub. to Pr. Secy (P) vide Nodal Officer No. 4438-43 dt. 11.12.2014 for ammounting to Rs 28.29 lacs only
8	Aug. of I WSS Ghar Bodhal, GP Ghara in Tehsil Palampur.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Sullah.									
	2011-12 (RNS)									
1	Imp.&Aug. of WSS Paraur, Kharot in Thesil Palampur.									Not Required, Repeated in 2007.08
2	Imp. of source Purwa Balota & Balota Tang Bhatiyara Tehsil Palampur									Not Required, Repeated in 2012.13
3	I/O 6 nos. T/Wells in Sullah Constituency									DPR awaited
4	Prov. LWSS to village Repotta, Kazaumu & Mundi in Tehsil Palampur Distt, Kangra									DPR awaited
	2012-13 (RNS)									
5	C/o PWHS in Sullah Constituency.									DPR awaited
6	Imp. of source Purwa Balota & Balota Tang Bhatiyara Tehsil Palampur.	RIDF-XV	153.27			IPH B(F) 3-20/2005 dt. 14.05.2010 for Rs. 132.93	153.2			PCR Submitted
7	I/o 10 Nos T/wells in Sullah Constituency									DPR awaited
	2013-14 RNS									
8	DPR for Imp. to LWSS Kangalan to Thambu and its adjoining villages in Tehsil Palampur Distt. Kangra	RIDF-XX	3755.45							T/S yet to be awaited
9	C/O10 Nos T/Well for Aug. of WSS (Will be included after receipt of Specific Scheme from Hon'ble MLA)									Awaited from MLA
	2014-15 RNS									
10	Imp. of Distribution system of Bhawarana, Hanja Mainu, Sulah, Thamba& Nanao									Awaited from field
11	Improvement of WSS Jharat rahoon, Prour Kharout, Mondhi, Saman Phanger, Swarnoo-Kharul & Daroh garh in Tehsil Palampur. (Substituted)									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than *status of* DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency: Nagrota									
	2011-12 (RNS)									
1	Prov. Separate WSS to Upper & Lower Saroot in GP Saroot	RIDF-XX	51.45							APPROVED UNDER NABARD UNDER RIDF-XX FOR AMMOUNTING TO RS. 51.45 LACS ONLY
2	Imp. of DWSS Massal, Dadh, Pathar,(Kawari) Sunehar, Mundla,Thanpuri, Serathana & Dhaloon, Distt, Kangra.									return to field with observations.
	2012-13 (RNS)									
3	Prov. Separate WSS to Sadarpur, Thanpuri, Rajiyana & adj. villages.	RIDF-XX								APPROVED UNDER NABARD UNDER RIDF-XX FOR AMMOUNTING TO RS. 194.94 LACS ONLY
4	Prov. WSS to village Jalot, Barana, Maryari & adj. villages									DPR awaited
	2013-14 RNS									
5	Imp. of WSS Massal, Dadh, Pathiar (Kawari), Sunehar, Mundla, Thanapuri, & Dhaloon in Tehsil Kangra.									Sent to Advisor Planning vide office letter No. 1051-56 dt. 02.06.2014
6	DPR for source level Aug. of Various WSS (4 No.) in Changer area in Distt. Kangra)									Sent to NABARD vide advisor letter no. PLG FC (F) 1-35/13/RIDF-XIX (WSS)-2013-14 Loose dt. 05.09.2014
	2014-15 RNS									
7	Aug. Renovation of 5 Nos. WSS Sera-Thana, Sunehad, Mundla, Thanpuripart-1 Patiyar, Malan, Tharu - Badai (Will be included after the recepiet of Specific Scheme from Hon'ble MLA)									Awaited from MLA
8	C/O of separate WSS for village village Matiyal , Brahar & adjoining villages. In Tehsil Baroh Distt. Kangra									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Shahpur									
	2011-12 (RNS)									
1	Imp. & Extension of LWSS to village Gharoh Garh, Sera, Naura									DPR Sent to Pr. Secy. (P) on 18.07.12
2	Prov. Separate WSS to village Tandu Tharu etc.									Sent to Pr. Secy.(Planning) by Nodal Officer No.4118-23 dt. 18.03.2013.
	2012-13 (RNS)									
3	Aug. & Imp. of various WSS in Shah Pur Constituency									DPR awaited
4	Imp. Of LWSS Ladbadra									DPR awaited
	2013-14 RNS									
5	Prov .Separate LWSS to vill. Kangahan , Hamera & its adj. villages.									Return to field with observations.
6	Prov. Separate LWSS to vill. Darman Majhgram & its adj. villages.									Return to field with observations.
	2014-15 RNS									
7	Prov. Separate WSSto village Korian Sandh, Har & Dadobi for harijan basti & adjioning villages in Tehsil Shahpur.									Awaited from field
8	Prov. Separate WSSto village Baranj, Sirmani, Sidhpur & adjioning villages in Tehsil Shahpur.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	-2	3	4	5	6	7	8	9	10	11
	Constituency:-Dharmsala									
	2011-12 (RNS)									
1	IMP. & Aug. of WSS Pasu Daghwar									Not Required, Repeated in 2013-14 in 2nd priority.
2	Imp. & Aug. of D/S of village Sukker and adjoining village in Dharamshalla.									DPR sent to Pr. Secy. Planning for RS.77.02 Dt. 06-12-13. . Sent to NABARD vide advisor letter no. PLG FC (F) 1/35/13/RIDF-XIX (WSS)-2013-14 Loose dt. 04.06.2014
	2012-13 (RNS)									
3	Prov. Separate WSS for village Kanaid Thamba, Barwala & adj. Vill.									DPR Awaited
4	Imp. of WSS Khaniara Dari.									DPR Awaited
	2013-14 RNS									
5	Prov. SeparateLWSS to vill. Fetahpur,Sidhpur,Hodel & its adj. villages.									Sub. to NABARD vide advisor (P) letter no. PLG FC (F) 1/36/14/RIDF-XX (WSS) 2014-15 Loose dt. 23.09.2014 for ammounting to Rs. 67.12 lacs only.
6	Imp. & aug. of WSS Passu Dhagwar and Bagli Ghanna in Tehsil Dharamshalla.									Sent to NABARD vide advisor letter no. PLG FC (F) 1/36/14/RIDF-XX (WSS) 2014-15 Loose dt. 28.06.2014
	2014-15 RNS									
7	Aug. & WSS Salig, Jatheharh, Khanyara, Dari, Siban, Ramnagar, Shayamnagar& Kanad barbala.									Awaited from field
8	C/O WSS from Manji khad to Khalota, Tillu, Rakkar, Tehsil Dharamsala									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:-Kangra									
	2011-12 (RNS)									
1	Prov. Sep. WSS to village Boler Balar, Floor Mill & Small Haler									Not required, Covered under In Kangra Toewn
2	Prov. WSS to Tiyara & Lower Dhugiali									DPR Awaited
	2012-13 (RNS)									
3	Awaited from Hon'ble MLA									Awaited from Hon'ble MLA
4	Awaited from Hon'ble MLA									Awaited from Hon'ble MLA
	2013-14 RNS									
5	Prov. WSS for vill.Kholi , Kachhyari Gram Panchayat.									Not required, Village covered in already approved estimate
6	Prov. WSS for villages in Rajal, Kharti Nandrul,Bharthal Gram Panchayat.	NRDWP		116.84		AAES accorded vide CE (DZ) No. CE (DZ) IPH-WS-PH-III- /Nandrool, Rajal 2014 9312-19 dt. 13.11.2014				Working Estimate Under Preparation
	2014-15 RNS									
7	Source level Aug. of & distribution of LWSS Dalatpur, Jalari, Takkipur, & Samela Sakot.									Awaited from field
8	C/O separate WSS to Trenwala, Menaran, Khadyara, Bedui, Bhadiyara.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
2 - Name of Distt. - Chamba										
	Constituency Bhatiyatti.									
	2011-12 (RNS)									
1	Aug. of WSS to Tikkari Phase 1 to 4 in GP Tikkari	SCSP			60.77		90.29	60%		Work in progress
2	Aug. of WSS Kakroti in GP Kakroti									DPR awaited
	2012-13 (RNS)									
3	Aug. & Imp Of source level WSS for village in GP Kantara, Shihunta Ghularamotal etc									Not Required, Covered under WSS to PC hab. Of CV Dramnal, Montla
4	Imp & Aug of D/System to source level WSS Taragarh, Kakira Jari, Kakira Chilom etc.									DPR awaited
	2013-14 RNS									
5	Prov. LWSS from Dehar Khad to GP Surpatha, Samot, Khanota, Binna & Tundi.									Not Required
6	Awaited from the Hon;ble MLA.									Awaited from the Hon;ble MLA.
	2014-15 RNS									
7	WSS from Upper Village Jandhrain(GP) Chalma to Lower Chandrahan, Tunhatti,Dangoh,Kheri Khad,Diber Khad, Gadiara Khad,Sakerni,Der,Chelela,Chamber, Ganedi Bhotan.									Awaited from field
8	Prov. WSS from Charandi khad to vill Charandi , Khaprete,Ghorh, Sumbo, Tala, Surpara, Khola, GP Khanoda, GP Tundi, GP Charu, village Baruc, Basa Morthu									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
V	Constituency:- Dalhousie									
	2011-12 (RNS)									
1	Prov. One no. T/Well to each village Lachori, Bathri, Banikhet & Sundla									Scheme is infeasible as intimated by EE Dalhousie
2	Prov. LWSS to PC habitations in Salooni & Manjeer area									DPR awaited
	2012-13 (RNS)									
3	Prov. DWSS to village Samah, Bhalogi, simmi, Bhunar, Kanger, Bhallai									DPR awaited
4	Source level Aug. of Various WSS under Sub-Div.									DPR awaited
	2013-14 RNS									
5	Aug.of WSS Talai ,Mandaie Lalmitti in GP Karwal.	BASP			17.34		5			Approved under BASP.
6	Aug. of WSS Shallan,Rudi in GP Salwan.	BASP			14.34		5.38			Approved under BASP.
	2014-15 RNS									
7	Aug.of WSS Talai ,Mandaie Lalmitti in GP Karwal.									Awaited from field
8	Aug. of WSS Shallan,Rudi in GP Salwan.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:- Churah									
	2011-12 (RNS)									
1	Prov. LWSS from Bari Nallah to village Dharun in GP Pukhari Tehsil & Distt. Chamba									Not required, scope covered under LWSS Kandla to Harmal
2	Prov. LWSS from Tissa Nallah to village Khakn in GP Tissa-1 Tehsil Churah Distt. Chamba									Not required, Scope covered under WSS Tatrog Goward Kaswad Khakri
	2012-13 (RNS)									
3	LWSS to Dibru Nallah to Matka in GP Sidkuni									DPR awaited
4	WSS to Dind to Goun Satoyasar in GP Satasah									DPR awaited
	2013-14 RNS									
5	LWSS Ravi river,Rajnagar,Bandhar,GP Roopni									Approved under BASP
6	Drinking Water Scheme from Mahoa Nallah to Uthog Prabha GP Charda									Approved under BASP
	2014-15 RNS									
7	C/O drinking WSS from Ranikot Nallah to Satyas panchayat.									Awaited from field
8	C/O LWSS from Vihali Tissa Nalla to Bhanraroo, Tissa & Khusnagri panchayat Ranikot Nallah to satyas panchyat.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:- Chamba.									
	2011-12 (RNS)									
1	Prov. LWSS to GP Rajera & Belly village									Sent to CE (DZ) vide letter No. 2586-88 on date 20.02.2014. with observation for ammounting to Rs. 310.25
2	Prov. Drinking water facilty to village Nagori & Parol in GP Saach									Not Required. Repeated under 2013-14
	2012-13 (RNS)									
3	Imp. Of WSS Daradha, Dhusoru,Namalika,Kudhar in GP Dharoha									Infeasible
4	Replacement of G/main in Chamba Town									DPR awaited
	2013-14 RNS									
5	Source level Aug. of WSS in GP Sirhkund, Paluieen,Sarol, Haripur& Rajpurain Tehsil & Distt. Chamba.									Infeasible
6	Source level Aug. of WSS Sach,Rathiar,Bakhatpur Dramman Tehsil & Distt. Chamba.									Sub. to NABARD vide advisor (P) letter no. PLG FC (F) 1/36/14/RIDF-XX (WSS)-2014-15 Loose dt. 01.08.2014. for ammounting to Rs. 84.32 lacs only.
	2014-15 RNS									
7	Priority given to Road & Bridges.									Awaited from field
8	Priority given to Road & Bridges.									Awaited from field

STATUS OF MLAS PRIORITY SCHEMES (WSS) of 2011-12 to 2014-15 as on 31.12.2014

Sr.No	Name of Scheme	Specify RIDF Tranch/AIBP/ NRDWP/Others & Year of sanction	Amount of Sanction			Reference of A/A & E/S	Expenditure incurred up to 31.12.2014	%age Physical progress	If not approved yet than status of DPR	Remarks
			NABARD	AIBP/ NRDWP	Other					
1	2	3	4	5	6	7	8	9	10	11
	Constituency:- Bharmour.									
	2011-12 (RNS)									
1	Prov. Drinking water facility to village Dhardi in GP Bajot	TASP			7.18	ADM Bhr. No. 23437-42 dt. 130.3.10	5.51	60%		
2	Prov. LWSS to village Gurad (GP Gurad) Chamba									Not Required, Covered under WSS to NC/PC habitation
	2012-13 (RNS)									
3	Imp. Of WSS Sutkar-Bannoon Holi	TASP			110.4	ADM Bhr. No 10720-26 dt. 13.09.2013				A/A & E/S accorded under TASP
4	Imp. & Aug. of WSS Jua in GP Chanoula	TASP			9.15	ADM Bhr. No. 2088-94 dt. 22.04.2013				A/A & E/S accorded under TASP
	2013-14 RNS									
5	Imp. of WSS. Andralagram in GP Holi.	TASP								A/A & E/S under TASP
6	DPR for Imp. & Aug. of various WSS Bandla in Tehsil and Distt. Chamba.									Return to SE Chamba vide letter no. 1128-29 on dt. 04.08.2014.
	2014-15 RNS									
7	Imp. of WSS in GP Dulada, Gurad & Kilod.									Awaited from field
8	Construction of WSS for Village Chasak.									Awaited from field

District Wise Status of Sanctioned Swajaldhara Schemes w.e.f 2002-03 to 2012-13

District	No. of Schemes					Rs. In lacs.			
	Sanctioned	Withdrawn	Taken up for Execution	Completed	Incomplete	Estimated Cost	G.O.I Share.	Community contribution	Expenditure incurred.
Bilaspur	548	17	531	516	15	1054.47	955.96	98.51	976.98
Chamba	114	0	114	110	4	514.82	464.86	49.96	504.57
Hamirpur	118	6	112	112	0	181.93	165.11	16.82	157.22
Kangra	728	80	648	648	0	1232.4	1128.34	104.06	983.63
Kullu	128	10	118	118	0	569.01	526.79	42.22	457.11
Mandi	346	25	321	320	1	520.29	474.24	46.05	504.90
Shimla	55	0	55	50	5	268.48	243.83	25.63	214.15
Sirmour	449	46	403	400	3	2381.1	2120.77	260.33	2017.19
Solan	130	1	129	127	2	300.72	272.77	27.95	260.51
Una	13	0	13	13	0	20.88	19.12	1.76	20.19
Total	2629	185	2444	2414	30	7045.08	6371.79	673.29	6115.11

DISTRICT WISE RAIN WATER HARVESTING STRUCTURES COMPLETED UNDER VARIOUS PROGRAMMES

Sr. No.	Name of Circle	No. of RWHS completed under various head					
		MNERGA	Sustainability	CRF	DCs Funds	Others.	Total
1	2	3	4	5	6	7	8
1	D/SHALA	2	59	6	5	0	72
2	NURPUR	0	16	3	0	2	21
3	CHAMBA	0	16	0	3	0	19
4	KULLU	1	28	11	1	0	41
5	S/Nagar	16	52	12	2	15	97
6	HAMIRPUR	1	44	64	0	16	125
7	BILASPUR	1	16	16	0	0	33
8	UNA	0	0	8	0	0	8
9	NAHAN	0	5	5	2	8	20
10	SHIMLA-9	0	18	0	1	4	23
11	ROHRU	0	7	19	0	3	29
12	R/PEO	0	6	0	0	0	6
	G. TOTAL	21	267	144	14	47	493

Hidyan

DETAIL OF RAIN WATER HARVESTING STRUCTURES COMPLETED UNDER VARIOUS PROGRAMMES

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
1	2	3
D/Shala Circle		
		MNREGA
1	Thural	A/R &M/O Kirpal Chand Kuhal in Tehsil Palmpur Distt. Kangra (H.P.)
2	--do---	A/R &M/O Diwan Chand Kuhal in Tehsil Palmpur Distt. Kangra (H.P.)
		SUSTAINABILITY
1	Palampur	C/O artifricial recharge structure on Brankhar Nallah in G.P.Ghanetla.
2	--do---	C/O artifricial recharge structure on Chahi Khad in G.P. Seri Molag in Tehsil Jaisinghpur (C/O Check dam at RD 545)
3	--do---	C/O artifricial recharge structure on Chahi Khad in G.P. Seri Molag in Tehsil Jaisinghpur (C/O Check dam at RD 935)
4	--do---	C/O artifricial recharge structure on Chahi Khad in G.P. Seri Molag in Tehsil Jaisinghpur (C/O Check dam at RD 1100.
5	--do---	C/O artifricial recharge structure on Chahi Khad in G.P. Seri Molag in Tehsil Jaisinghpur (C/O Check dam at RD 1130.
6	--do---	C/O artifricial recharge structure on Halloon Nallah in G.P. seri in Tehsil Jaisinghpur (C/O Check dam)
7	--do---	C/O check dam at Kasmai Nallah in G.P. Bhirdi. (C/O Check dam)
8	--do---	C/O artifricial recharge structure on Gazia Nallah in G.P.Darang (SH)C/O Check dam
9	--do---	C/O Diversion weir on Moul Khad near Tea Factory Kalu di Hatti in Tehsil Palampur
10	--do---	C/O check dam at Nallah near village Kudail Ragehar.
11	--do---	C/O Check dam in Drug Nalah near Jaruhl Kuhl crossing at village Balh (Harer)
12	--do---	C/O check dam at Deo Nalah near Jawahar Navodaya Vidyalaya.
13	--do---	C/O artifricial recharge structure on Pannali Khad in G.P. Mungal in Tehsil Jaisinghpur (C/O Check dam at RD 150, 200)
14	--do---	C/O artifricial recharge structure on Changan Khad in GP Chadhiar Khas in Tehsil Jaisinghpur. (C/O Check dam at RD 560.
15	--do---	C/O artifricial recharge structure on Changan Khad in GP Chadhiar Khas in Tehsil Jaisinghpur. (C/O Check dam at RD 670.
16	--do---	C/O rain water harvesting structure for irrigation facilities in village Bhirdi in G.P. Bhirdi in Tehsil Baijnath.
17	--do---	C/O artifricial recharge structure on Bahl Nallah in G.P. Dhandol in Tehsil Baijnath.
18	--do---	C/O artificial recharge structure on Machhyal Nallah in G.P. Andretta in Tehsil Palampur
19	-do-	C/O artificial recharge structure at Bhullana Nallah in G.P. Chdhiar in Tehsil Jaisinghpur(C/C Check dam)
20	-do-	C/O artificial recharge structure on Hallon Nallah in G.P. sari in Tehsil Jaisinghpur (C/O check dam-II).
21	-do-	C/O artificial recharge structure on Patiel Nagar in G.P. Sansai in Tehsil Baijnath (C/C check dam)
22	-do-	C/o artificial recharge structure on Bahi Nallah in GP Dhardon in in Tehsil Baijnath (C/O check dam-II)

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
1	2	3
23	-do-	C/o Diversion well on Ladoh Nallah in GP Ladch in Tehsil Palampur
24	-do-	C/o artificial recharge structure on Kathera Nallah in GP Matial in Tehsil Baijnath (C/O check dam)-II
25	-do-	C/O artificail recharge structure on mout khad in GP Mahoo in Tehsil palmpur (c/o check dam-1 from RD 0 to 40 m)
26	-do-	C/O artificial recharge structureon Doda Nallah in Tehsil Palmpur (C/O Check dam)
27	-do-	C/O Diversion weir at Karini Khad in village Ashanpatt inTehsil Palampur (C/O check Dam)
28	-do-	C/O artificial recharge structure on Bagh Chah Nallah (Sukad) near village Langh in G.P. Jalag in Tehsil Jaisinghpur (C/O check dam)
29	-do-	C/o artificial recharge structure Ladoh Nallah in G.p Ladoh in Tehsil Palampur (C/O check dam)
30	Shahpur	C/O rain water harvesting structure in Bandal Nallah (Near PNB) GP and Tehsil Shahpur (SH:- C/O check dam and D/Line).
31	--do---	Sustainbility of source of LWSS Bandi Rachhialu (C/O subsurface dyke in Makhed Nallah to recharge.
32	--do---	C/O rain water harvesting structure in Uggar Nallah in GP Daulatpur (SH - C/O check dam and D/Line)
33	--do---	Sustainbility of source of LWSS Dadhamb Dhanotu (C/o subsurface dyke in Chambi Khad to recharge the infitration Gallary)
34	--do---	Sustainbility of source of LWSS Chhau Har harnera etc. (C/o subsurface dyke in Dohb Khad to recharge the infitration Gallary)
35	--do---	C/o Rain Water Harvesting Structure in Arjun Nallah in GP Jalari, Teh & Distt Kangra (SH:- C/o Check Dam)
36	--do---	C/o Rain Water Harvesting Structure in Dhyan Nallah in GP Daultpur, Teh & Distt. Kangra (SH:- C/o Check Dam)
37	--do---	C/o Rain Water Harvesting Structure in across Arjun Nallah near School in GP Jalari, Teh. & Distt. Kangra (SH:- C/o Check Dam)
38	--do---	Sustainbility of source of LWSS Kangra Town (C/o subsurface dyke in Hud Kuhl to recharge the infiltration Gallary)
39	--do---	C/o Rain Water Harvesting Structure in Khabada Balli Nallah in GP Talla in Teh. & Distt. Kangra (SH:- C/o Check Dam)
40	--do---	C/o Rain Water Harvesting Structure in Salol Nallah in GP Salol in Teh & Distt Kangra (SH:- C/o Check Dam)
41	--do---	C/o Rain Water Harvesting Structure in Mandhoie Nallah in GP Har Chakian in Teh & Distt. Kangra (SH:- C/o Check Dam)
42	--do---	C/O of rain water harvesting structure in Manai Nallah in GP Manai in Tehsil& Distt Kangra H.P.(SH.-C/O Check dam).
43	--do---	C/O RWHS in village Jheer Ballah Nallah in GP Tarkhanker in Tehsil & Distt Kangra (Sh:- C/O Check dam)
44	--do---	Sustainability of source of LWSS Salof (C/O subsurface dyke 18 mtr. Lay for recharging if infiltration gallery.)
45	Thural	C/O Rain Water Structure in Dol & Kuhan Nallah in Tehsil Jaisinghpur Distt kangra
46	--do---	C/O Rain Water Structure 1st in GP Pihri in Tehsil Jaisinghpur Distt kangra
47	--do---	C/O Rain Water Structure 2nd in GP Pihri in Tehsil Jaisinghpur Distt kangra
48	--do---	C/O Rain Water Structure Ghanu fakri Nallah in village Rajhoor in Tehsil Palampur Distt Kangra (SH C/O Chak Dam to recharge the ground water source of WSS & Hand Pumps
49	--do---	C/O Rain Water Structure in Gulana (kuhan) Nallah in GP Kuhan in Tehsil Jaisinghpur Distt kangra
50	--do---	C/O Rain Water Structure in Dol Nallah in GP Kuhan in Tehsil Jaisinghpur Distt kangra
51	--do---	C/O Rain Water Structure in Och Nallah in GP Kuhan in Tehsil Jaisinghpur Distt kangra
52	--do---	C/O rain water structures on Malander Nallah in Tehsil Jaisinghpur Distt. Kamjngra (H.P.) (SH : C/O CC Check dam at village Malander under sustainability.
53	--do---	C/O Rain Water Structure on Suklad khad between GP Sanhoon in Tehsil Jaisinghpur Distt. Kangra (H.P.) (Sh: C/o C.C. Check dam at village Jaman Khola under sustainability.

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
1	2	3
54	--do---	C/O Rain Water Structure on Pongu Nallah in GP Phiri in Tehsil Jaisinghpur distt Kangra (HP) (SH: C/o C/C check dam at village Pongu nadah under sustainability
55	--do---	C/O RWHS in Jagroop Nagar in Tehsil Jaisinghpur Distt Kangra (HP) (SH: C/C Check dam at Dogar Ban Nallah)
56	--do---	C/O RWHS in Dhar Brahampuri in Tehsil Jaisinghpur Distt. Kangra (HP) (SH: C/C check dam at Char Brahampuri Nallah)
57	--do---	C/O RWHS on Sub village Naloh in GP Phiri in Tehsil Khundian
58	--do---	C/O RWHS in Bare Da Nallah in GP Bachhwai in Tehsil Palampur
59	--do---	C/O RWHS in Sakad Khad (C/C Check Dam in Baloh Nallah near village Baloh in Tehsil Palampur
		CRF
1	--do---	C/o Rain Water harvesting Structure Chak Dam on Chor Nallah in Village Mallyar
2	--do---	C/O Rain Water Harvesting Structure Check Dam on Chor Nallah in village Mallyar
3	--do---	C/C RWHS near village Dalwar at Khali Nallah (SH: cut wall)
4	Thural	C/O Rain Water Structure in Och Nallah -2 in Tehsil Jaisinghpur Distt kangra (SH: C/O Chak Dam to recharge the ground water source of WSS & Hand Pumps
5	--do---	C/O Rain Water Structure at Khoo- Da- Nallah in village Rajhoon in Tehsil Palampur Distt Kangra (SH: C/O Chak Dam to recharge the ground water source of WSS & Hand Pumps
6	--do---	C/O Rain Water Structure in Dali Nallah in GP Kuhan in Tehsil Jaisinghpur Distt kangra
		D.C's. Funds
1	Thural	C/O Rain Water Harvesting Structure in G.P Pihri in Tehsil Khundian Distt Kangra (HP) ((SH:C/O Chak Dam to recharge the ground water at Johar Nallah Bhiyank Nallah-II Rangra Nallah-I and Rangra Nallah -II
2	--do---	Rain Water Structure for irrigation at Drid in Tehsil Palampur Distt kangra (HP)
3	--do---	Rain Water Structure chak dam at Naloh in Tehsil Khundian Distt kangra (HP)
4	--do---	Rain Water Structure chak dam at Tikker Tehsil Khundian Distt kangra (HP)
5	--do---	Rain Water Structure for chak dam in Village Saman Tehsil Palampur Distt kangra
		OTHER'S
		NIL

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
1	2	3

CIRCLE NURPUR

MNREGA

NIL

SUSTAINABILITY

1	NURPUR/ NURPUR	Sustainability of source C/O infiltration Gallery Khel Moh Bariara
2	--do---	Sustainability of source(SH:-- Linking of source Nurpur Town ward No 10
3	--do---	Minta Bhatoli (Drilling/Lowering of assebnity of Tube well 140 mtr deep)
4	--do---	Sustainability of source of LWSS Chowkit SH: Check Dam across the Jabbar khad
5	--do---	Tareta Kandwal
6	--do---	C/o Chek Dam on Dugal Nallah in G.P. Minjgran in Tehsil Nurpur
7	--do---	C/O RWHS in Samundar Nallah in Tehsil Jawali, distt. Kangra H.P.
8	--do---	C/O RWHS in Maira nallah in Tehsil Jawali, distt. Kangra H.P.
9	--do---	C/O RWHS in Madanpur Nallah in G.P. Pandrer Tehsil Jawali, distt. Kangra H.P.
10	NURPUR/ Jawali	C/O harvesting structure (Check dam) in gaggar nallah at village Kumm in Samlet in Tehsil Fatehpur Distt. Kangra (H.P.)
11	--do---	C/o rain water harvesting structure(for sustainability of source) recharge to the ground water in Jolly Mathantan Khad in Tehsil Fatehpur near P/well of wss Jolly Mathantan (C/O check dam in Jolly Mathantan)
12	--do---	C/o Rain water harvesting structure(for sustainability of source) to recharge the ground water in Saura Bilwan Khad in Tehsil Fatehpur nearFiltration Gallary of LWSS Bheri Dhialan(C/O check damin Saura Bilwan khad)
13	--do---	C/O Rain water harvesting structure (for sustainability of source) to recharge the ground water in Janera khad in Tehsil Indora near wss Janera and Mehkar Theru (c/o check dam in Janera Khad)
14	--do---	C/o Rain water harvesting structure in Gadwal Khad in Tehsil Indora Distt. Kangra(SH: c/o Gabion Structure and field channel to recharge percolation well of LIS gadwal)
15	--do---	C/O rain water harvesting structure near percolation well of LIS Nagni Gangath in Tehsil Indora Distt. Kangra(SH: C/O sub surface dyke from proposed check dam to P/well
16	--do---	C/O Water harvesting Structure in Malahari Khad in Tehsil Indora (SH: C/O Gabion structure to recharge percollation well of LWSS Malahari

CRF

1	NURPUR/NURPUR	i) Khel Moh,Bariara etc.(SUB-HEAD.- c/o Dam on Jounta Nallah near 24-Miles)
2	--do---	C/O chak dam on Garely Khad. For Imp.of L.I.S. Bhadwar.in teh Nurpur.
3	NURPUR/JAWALI	C/O Water harvesting Structure in Malahari Khad in Tehsil Indora (SH: C/O Gabion structure to recharge percollation well of LWSS Malahari

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
1	2	3
	DC'S FUNDS	
	NIL	
	OTHER'S	
1	NURPUR/ NURPUR	Construction of Check Dam across the Dul & Bagga Nallah at village Jangal in Tehsil Jawali
2	--do---	C/o Rain water harvesting structure in Thora Nallah Tehsil Nurpur (Sub- Head.-- C/o chak Dam under CRF.
CIRCLE CHAMBA		
	MNREGA	
	NIL	
	SUSTAINABILITY	
1	CHAMBA/ CHAMBA	i) C/O pond at Dhar Saluni to Sustain the water source &provide water for cattle population GP Bakni
2	--do---	C/O pond at Gaderu Goth to sustain the water source & provide water for cattle population at patiur
3	--do---	iii)C/o pond at Dhar Bhuhar in GP Bakni
4	--do---	iv)C/O pond at Dhar Anderar to Sustain the water source &provide water for cattle population GP Pallur Tehsil & Distt Chamba
5	--do---	v) C/O pond at Mihadi Alul GP Dulada to sustain the water source & provide water for cattle population dp Dhulada
6	--do---	VIII) C/O Pond at Tur to sustain the water source for cattle population in GP Brehi
7	CHAMBA/ DALHOUSIE	C/O pond cum Recharge to village Hatli
8	--do---	C/O pond cum Recharge at village in Gurdhal in GP sudli
9	--do---	C/O RWHS at Gola in GP Gola Tensil Bhattiyat Distt. Chamba
10	--do---	C/O Rain water harvesting Structure at Jot in GP Malunda Tehsil Bhattiyat Distt. Chamba.
11	--do---	C/O RWHS at Chambi in GP Sudli in Tehsil Dalhousie. Distt. Chamba
12	CHAMBA/ SALOONI	i.) Rain Water Harvasting structure(SH:--C/O pond to recharge the water surface and irrigation facility to available land near village Gaggal and Kainthly in GP Sanun Tehsil Salooni
13	--do---	ii)Rain Water Harvesting structure near village Lab Kalonju and &Gwad in GP Diur Tehsil Salooni
14	--do---	iii)Rain water harvesting structure(SH:-C/O pond to recharge the water surface and irrigation facility to available land near village Jandna
15	--do---	iv) Rain Water harvesting Structure (SH:--C/O pond to recharge the water surface at village Sarcunda in GP Tikkari
16	-do-	C/O Rain Water harvesting Structure Bhatan.
	CRF	
	NIL	
	DC'S FUNDS	
1	Chamba/Chamba	Providing Rain Water Harvesting system to Govt. Senior Sec. School Mehla Tehsil & Distt. Chamba
2	---do ---	Providing Rain Water Harvesting system to Govt. Senior Sec. School Surana Tehsil & Distt. Chamba.
3	CHAMBA/ DALHOUSIE	ii)C/O Rain Water Harvesting Structure of FIS to village Bagdhar Distt Chamba
	OTHER'S	
	NIL	

DETAIL OF RAIN WATER HARVESTING STRUCTURES COMPLETED UNDER VARIOUS PROGRAMMES

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
KULLU CIRCLE		
	MNREGA	
1	**Kullu/ Anni**	C/O RWHS at Chalani Khad in GP Karana.
	SUSTAINABILITY	
1	**Kullu/ Kullu-I**	Rain water harvesting Bandal in GP Puid
2	--do---	Rain water harvesting Haleni in GP Puid
3	--do---	C/O Rain water harvesting at vill. Peej in GP Peej.
4	--do---	C/ORain water harvesting at vill. Kangli in GP Bashing.
5	--do---	C/O Rain water harvesting structure Sauch Duglasari
6	--do---	C/C Rain water harvesting structure Kharka
7	--do---	RWHS at Chhargari Nallah in GP Neoli Tehsil and distt. Kullu R D. 700
8	--do---	RWHS at Chhargari Nallah in GP Neoli Tehsil and distt. Kullu R D. 850
9	--do---	RWHS at Chhargari Nallah in GP Neoli Tehsil and distt. Kullu. R.D.955
10	--do---	C/ORain water harvesting at Goro Dug (Shuru) in GP Prini
11	--do---	C/o RWHS Chatani Nallah
12	**Kullu/ Kullu-II**	C/O Rain water harvesting structure for recharging of source at Neenu Nallah in tehsil & Distt. Kullu
13	--do---	C/O Rain water harvesting structure for recharging of source at Bajaura Khad in tehsil & Distt. Kullu
14	--do---	C/O Rain water harvesting structure at Rohlo Nallah in GP Kothi Cheni in tehsil Bhunter & Distt. Kullu
15	--do---	C/O Rain water harvesting structure at Reri Nallah in Tehsil & Distt. Kullu
16	--do---	C/O Rain water harvesting structure at Neol Nallah in Tehsil & Distt. Kullu
17	**Kullu/ Anni**	C/O RWHS Sareul Sar.
18	--do---	C/O RWHSLohahal.
19	--do---	C/O RWHS Sarli nallah in GP Dalash.
20	--do---	C/O Sample Nallah in GP Kungash.
21	--do---	C/O RWHS at Duga Nallah GP Kungesh
22	--do---	C/O RWHS Kaflu Nallah in GP Karana
23	--do---	C/O RWHS at Malgi in GP Kungesh
24	--do---	C/O RWHS at Bagani near the sourece of Shilla Bana Sarga
25	--do---	C/O RWHS Shaidhar Baridhar in GP Arsu.
26	--do---	C/O RWHS Palani Nalah in GP Dingidhar.
27	--do---	C/O RWHS Recharge source at Khanair Nalah GP Khanag.
28	--do---	C?O RWHS Recharge source at Juindi Nalah in G.P. Namhlog.

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
		CRF
1	**Kullu/ Kullu-II**	C/O RWHS for Recharging of source at Mohal Jarad Gadauri
2	--do--	C/O RWHS at Dhara Pandey
3	--do--	C/O RWHS at phati Shili
4	--do--	C/O RWHS at Dhaugi Rewar
5	--do--	C/O RWHS Banjar Town
6	--do--	C/O RWHS Tipudhar Nallah in G.P Deuta
7	--do--	C/O RWHS at Chalaudi for revival of WSS Koki Panula in Tehsil Banjar distt Kullu
8	--do--	C/O Roof Top Rain Water Harvesting Structure at Sarai Bhawan Jalori Pass in the Banjar
9	--do--	C/O Roof Top Rain Water Harvesting Structure atMohall Nallah
10	**Kullu/ Anni.**	C/O RWHS at Kanikhad near the source of Chatli in G.P Turan.
11	--do---	C/O RWHS at Nagigad near the source of WSS Poshna
		DC'S FUNDS
1	**Kullu/ Anni.**	C/O RHWS-cum-recharge structure at Kot nallah near Energizing hand pump in Anni block.
		OTHER'S
		NIL
		SUNDER NAGAR CIRCLE
		MNREGA
1	**Sunder Nagar/ Mandi**	Rain water harvesting structure at Kushmal Nalla for FIS Kushmal in Tehsil Sadar Distt. Mandi
2	--do---	Rain water harvesting structure at Kasan Khad for FIS Kasan in Tehsil Sadar Distt. Mandi
3	--do---	Restoration of rain damages to FIS Anna Bhadhoo (SH:- C/O Head weir)
4	--do---	Restoration of rain damages to FIS Khalanoo in GP Khalanoo (SH:- C/O Head weir)
5	--do---	Restoration of rain damages to FIS Sikan Mutt (Sh:- C/o Head weir)
6	--do---	A/R& M/O LWSS Chambi Jola in GP Talyar (SH:- Prov. Check Dam Nr. Stage Ist Ratti Khad)
7	--do---	C/O Rain Water Harvesting Structure (Govt High School Chowki Chandrahan)in GPSardwar
8	--do---	C/O Rain Water Harvesting Structure (Govt. Sr. Sec. School Kothi Gehri).in GP Kothi Gehri.
9	--do---	C/O Artificial recharge of ground water LWSS Kot Chuhanan in G P Kot in Tehsil Sadar Distt. Mandi
10	--do---	Artificial recharge of Ground water for LWSS Kot Chuhahan in GP Kot Tehsil Sadar Distt. Mandi
11	--do---	Ground Water recharge structure near Mandal.
12	**S/Nagar/ Padhar**	C/o water harvesting structure at Patrain by ponding.
13	--do---	Ensuring and Sustainability of source of WSS Kothi (SH:- C/O Permanent Head Weir for collection of water.
14	--do---	Ensuring and Sustainability of source of WSS Raktal Tullah
15	--do---	Ensuring and Sustainability of source of WSS Durli Samon
16	--do---	Ensuring and Sustainability of source of WSS Narohali Draman

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
		SUSTAINABILITY
1	SUNDER NAGAR/ SUNDER NAGAR	Providing PC Habitaion Delag Tikkari Tehsil Chachiot (SH:-- C/O Head Weir At source)
2	--do---	Sustainability of source of Tharu Tikkari Bhawana (C/O Head Weir at source)
3	--do---	Prov. PC Habitation to C.V. Tharjoon in G.P. Tharjoon (--C/o Head Weir at source)
4	--do---	Rem of WSS Shilli Baggi in GP Baggi (sh:--C/o head Weir at source
5	--do---	Sustainability of Source WSS Sainji Kothi dhar at source Sai Khad
6	--do---	Rain water harvesting structure in Kansa Khad for recharging of source WSS Nehra Falutala Sadar Distt. Mandi
7	--do---	Rain water harvesting structure for recharging of source near Taru Khad to WSS Jai Devi near intake of existing scheme Distt. Mandi
8	--do---	Rain water harvesting structure for recharging of source WSS Jai Devi near village Jai Devi Distt. Mandi
9	--do---	C/O RWHS fir WSS Jai Devi in G.P.Jai Devi Tehsil Sunder Nagar Distt. Mandi (H.P.)
10	--do---	C/O RWHS for Pangliour in Distt. Mandi (H.P.)
11	--do---	C/O RWHS for WSS Makatohi in Tehsil Chachiot Distt Mandi (H.P)
12	--do---	Rain water harvesting structure for PC habition to CV KATWANDI in Tehsil Chachiot distt. Mandi (H.P.)
13	--do---	C/O Rain water Harvesting structure to WSS Shao Bagla Bag in Gp Dhisty in Tehsil Chachiot Distt. Mandi
14	--do---	C/O RWHS near new source of WSS Dan Bahwa in GP Majhoti Tehsil Chachiot Distt. Mandi
15	--do---	C/O RWHS near new source of WSS Dughan Sathan in GP Chachiot Distt. Mandi
16	--do---	C/O Rain Water Harvesting Structure for WSS Seri Kothi in G.P. Seri Kothi in Tehsil Sunder nagar Distt. Mandi (H.P.)
17	--do---	C/O RWHS/ Check dam on Jarol Khad near pump house of LIS Jarol Bhangla Tehsil Sunder Nagar (SH: C/O Check dam)
18	--do---	C/o RWHS for A/R & MO WSS Tunna in GP Tunna Tehsil Chachiot distt. Mandi H.p.
19	--do---	C/O RWHS for WSS Shalla Bhushalla in G.P Shalla in Tehsil Chachiot Distt Mandi H.P.
20	S.NAGAR/ BAGGI	Sustainability of Source of WSS Piunkal Syanji in G.P Shali Tehsil Sadar Distt Mandi (SH:- C/O Head weir at source)
21	--do---	Sustainability of Source ofLWSS Kot Chunahan in G.P Kot Tehsil Sadar Distt. Mandi (SH:- C/O Check Dam on up stream of Percolation well)
22	--do---	Sustainability of Source of WSS Tamroh Chauntra Distt. Mandi (SH - C/O Head weir at source)
23	--do---	Ground Water recharge Structure through dry hand pump bore at Village Cheru in GP. Lohakar Tehsil Sadar District Mandi.
24	--do---	Ground Water recharge Structure through dry hand pump bore at Village dhabdyan in GP. Bairi Tehsil Sadar District Mandi.
25	--do---	Sustainability of water sources by providing artificial recharge structure at Gamioli Khad in GP Balt
26	--do---	C/O Rain water harvesting structure at village Galma Tehsil Sadar Distt. Mandi (H.P.)
27	--do---	C/O Rain Harvesting Structure at Ghangal Khad near BBMB Coloney Sunder Nagar.
28	SUNDER NAGAR/ Padhar	Sustainability of water source of LWSS Solang (Sukka Sar)by rehabilitation of Sukasar in G.P. Segli Tehsil sadar Distt. Mandi (H.p.)
29	--do---	ii.) Sustainability of water source WSS Chir Bhtotu

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
30	SUNDER NAGAR/ Padhar	iii) Sustainability of water source FIS main Bharola
31	--do---	C/O Artificial recharge through Dam cum rain water harvesting structure c/o wss Tandoo in GP Tandoo.
32	--do---	iv.)Sustainability of water sources of WSS Banwar Source to WSS Ropru Dharla (Badant Nallah) wss Tandoo in G.P. Trimbli Distt. Mandi H.P.
33	--do---	WSS Padwahan Baridhar Kufri in G.P. Baridhar Tehsil Padhar Distt. Mandi H.P. (C/o Rain water harvesting structure to recharge the source)
34	--do---	Pwss to NC/PC hab. Gokul-rii Nahauli Tehsil Joginder (SH - Const.of rain water havesting sturcture to recharge the source.
35	--do---	PWWS to NC/PC hab. Jilhan Malkhan Footakhal Tehsil Joginder (SH - Const of rain water havesting sturcture to recharge the source.
36	--do---	PWSS to NC/PC hab. Ahju Kholi & Trind in Tehsil Joginder nagar (SH:--- Construction of head weir for recharge of resource at Ahju Mander
37	--do---	Pwss to NC/PC hab. Ajhu Kholi in Tehsil Joginder (SH:- Const.of rain water havesting sturcture at Nouli Nallah.
38	--do---	PWSS to NC /PC habition under Bhadyar & Chauntra in Tehsil Joginder Nagar (SH Construction of head weir for recharge of source at Baidni Nallah)
39	--do---	PWSS to NC/PC habitaion under GP Urla & Dallah Tehsil Padhar Distt. Mandi (SH.- RWHS to recharge the source at Gharat Nallah)
40	S. NAGAR/ MANDI	Rain water harvesting structure at LWSS Dudar Bharoun GP Dudar Bharoun
41	--do---	Providing Rain water Harvesting structure at Sau-i Khad in G.P Talayar (SH - Check Dam at Sauli khad
42	--do---	Providing Sus. Of water sources of WSS Nagdhar Hataun in GP Nagdhar .(SH:- C/O Retaining /wall/ check dam to recharge the sources intake chamber at Sushi Nal and c/o creat wall embankment to protect the source intake chamber.
43	--do---	Providing Sus. Of water sources of WSS Bounal in GP Shiva Tehsil Sadar Distt. Mandi..(SH:- C/O Retaining /wall/ check dam to recharge the sources intake chamber at Sushi Nal and c/o creat wall embankment to protect the source intake
44	--do---	Providing Sus. Of water sources of WSS Nishu Neri in GP Navlay and Gharan Tehsil Sadar Distt. Mandi.(SH:- C/O Retaining wall /check dam and c/o creat wall embakment to protect the scurces in take chamber atKuh nallah)
45	S. NAGAR/ Karsog	Rain water harvesting structure for recharging of source of WSS Kandal Nehra in Chatri Distt. Mandi
46	--do---	Rain water harvesting structure for recharging of source of LWSS Soshran near village Mashog Distt. Mandi
47	--do---	Rain water harvesting structure for recharging of source of LWSS Resta Dhar near Udhomo Nalla Distt. Mandi
48	--do---	Rain water harvesting structure for recharging of source of WSS Rora, Dugli, Sanari Distt. Mandi
49	--do---	C/O Rain water harvesting structure for WSS Lassi Chhatri and WSS Bagadhar Badech in GP Chhatri and Gattu in Terhsil Thunag Distt. Mandi
50	--do---	C/O Rain water harvesting structure for FIS Pangna Khad to Dori Dungri (C/O Check Dam)
51	--do---	C/O Rain water harvesting structure of WSS Badhu Rohara (C/O Check Dam)
52	--do---	C/O Rain water harvesting structure for WSS Resta dhar Rashog and WSS Bagoond in GP Mahog in Tehsil Karsog Distt. Mandi
		CRF
1	Sunder Nagar/S.Nagar.	Rain water harvesting structure at Rajwari Nalla in Tehsil Sadar Distt Mandi
2	--do--	C/O RWHS at Sanpalu Nallah near source of Harizon basti Noun Behari in G.P Noun in Tehsil Chachiot distt. Mandi (H.P)

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
3	Sunder Nagar/S.Nagar.	C/O RWHS for Maloh Tehsil Sunder Nagar Distt. Mandi (H.P)
4	--do--	Rain water harvesting structure for the recharging of 4 nos WSS in Palsed Nalla Distt Mandi
5	--do--	C/O Recharge structure in between 2nd stage and 3 rd stage of LWSS Dadwas in G.P.Dadwas
6	--do--	C/O Check Dam to recharges 2 Nos spring sources of existing water supply schemes Balichowki.
7	--do--	C/O Check Dam at Palsehar Nallah to Recharge the water supply scheme 3Nos.spring sources and FIS to villages Palsehar
8	Sunder Nagar/Karsog	C/O Rain water harvesting structure at ShankarDehra in GP Gudah in Tehsil Karsog. Distt. Mandi
9	--do--	C/O Rain water harvesting structure WSS Gharot Pukhti Ropri in GP Gharot (Recharge of source) Tehsil Karsog. Distt. Mandi(SH: c/o RCC structures)
10	Sunder Nagar/Baggi.	C/O Rain water harvesting structure at Ledha in G.P Bair kot in Tehsil Sadar Distt Mandi
11	--do--	C/O Rain water harvesting structure near village Naitla on Rajwari Nallah in Tehsil Sadar Distt. Mandi
12	--do--	LWSS Janatag Kathyahnu Tyambla SH: C/O Silt Retention Structure)
		DC'S FUNDS
1	Sunder Nagar/S.Nagar.	C/O LIS Rara in G.P. Kalahod Tehsil Sunder Nagar Distt. Mandi (H.P)
2	SNR/Mandi	C/O Rain WaterHarvesting Structure (Nr DC Residence Khaliyar)(SH:-- Pipe network, pumping machinery and water storage tank etc.)
		OTHER'S
1	S/NAGAR / S/NAGAR	C/O RWHS for Bari Kuiwara Tehsil Sunder Nagar Distt. Mandi (H.P.)
2	--do---	C/O RWHS for FIS Bari Kuiwara Tehsil Sunder Nagar Distt. Mandi (H.P)
3	--do---	A/R &M/O LWSS Haraboi in G.P. Haraboi Tehsil Sunder Nagar (SH : C/O Harvesting structure at the point of source)
4	--do---	A/R &M/O LWSS Karangal in G.P. Soja Tehsil Sunder Nagar
5	--do---	A/R & M/O FIS Neri Roparu in G.P. Dhanyara Tehsil Sunder Nagar Distt. Mandi (H.P.)
6	--do---	A/R & M/O WSS Bali Batari in G.P Soja Tehsil Sunder Nagar Distt. Mandi (H.P.)
7	-do-	C/O Rain Water harvesting Structure for LWSS Mascg Grahach in Tehsil Sunder Nagar distt. Mandi H.P.
8	-do-	C/O Rain Water Harvesting Structure to LIS Dehar in GP Dehar Tehsil S/Nagar (SH:- C/o 2nd head weir)
9	S/NAGAR/ BAGGI	Sustainability of Source of LWSS Kathaiun-TramblaTehsil Sadar Distt. Mandi (SH C/O Head weir at source)
10	--do---	Rain water harvesting structure at Ghaehar Nalla for recnargi of source of LWSS Randha in Tehsil Sadar Distt. Mandi
11	--do---	Rain water harvesting structure at Samloon in Tehsil Sadar Distt. Mandi
12	--do---	Rain water harvesting structure at Pasta Nalla near LWSS Pasta in Tehsil Sadar Distt. Mandi
13	S. NAGAR/ MANDI	Rain water harvesting structure at Thachi in Tehsil Bali chowki Distt. Mandi
14	S. NAGAR/ PADHAR	Ensuring and Sustainability of source of WSS Chir Bhtotu (SH:- C/O Permanent head weir for collection of water.
15	--do---	Augmentation of source of WSS Kathlog Ropa Balh Tikker in GP Kathog Ropa & Tikker in Chuhar Valley Tehsil Padhar Distt. Mandi (HP) (Sub Head: Sustainability of source at Balh Ra-Pani

DETAIL OF RAIN WATER HARVESTING STRUCTURES COMPLETED UNDER VARIOUS PROGRAMMES

SR NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
HAMIRPUR CIRCLE		
		MNREGA
1	HAMIRPUR/ HAMIRPUR	C/o of RWHS at village Lalyar
		SUSTAINABILITY
1	Hamirpur/ Hamirpur.	Construction of rain water harvesting structure in Ranger Nallah near head work of LWSS Ranger in Tehsil and Distt Hamirpur.
2	--do---	Construction of rain water harvesting structure in Duhak Nallah near head works of LWSS Duhak (SH:- C/O RWHS in Duhak near head work of LWSS Duhak
3	--do---	Construction of dam in Dugh nallah for recharging of source of LWSS Hathol and Pansai
4	--do---	Construction of dam in Pansai Dugh Nallah for recgarging of source of LWSS Hathol (SH:- C/O uestream & downst eam appron for dam in Pansai Dug Nallah
5	-do---	Sustainability of source of LWSS Chabol Amroh in Te hsil and Distt Hamirpur (SH:- W/E for C/I Harvesting structure/Check Dam for village Kalsai Chabol from Kalsa Khad in Tehsil and Distt Hamirpur
6	--do---	Sai Matwer (SH:- C/O C C Head in the Sukarala Nalah under Sustainability of water source)
7	--do---	Prov LWSS to PC hab. (0-10 as census village Andreli Brah,mna Chalokhar etc under LWSS Tikker Chalokhar (SH:- C/O water Harvesting structure to recharging the source of LWSS Tikker Chlokhar
8	--do---	Aug. of LWSS Hathol in Tehsil Nadaun Distt Hamirpur (SH:- C/O Diversion wei under LWSS Hathol).
9	--do---	Prov LWSS to PC hab (0-40 LPCD) under LWSS Bhaleth (SH :- C/O Cut of wall at Pung Khad near I/G of LWSS Bhaleth)
10	HAMIRPUR/ BARSAR	i)Sustainability of sources of various LWSS in distt. Hamirpur (SH :- C/O rain water harvesting structure on Chab Nallah for rechareging the existing so.rces of LWSS Lagmanwin & Mundkhar
11	--do---	v)C/O rain water harvesting structure at Ghangol khad to improve source of LWSS Bani Barsar Garli
12	--do---	C/O RWH structure at Kuriah Khad to recharge the ex sting source of LWSS Ma lian Sadh an and Kacholi.
13	--do---	Providing LWSS to PC Habitation of village Balou ti in Tehsil & Distt. Hamirpur (SH C/O 10 mtres long cutt off wall at Dhau Nallah to recharge the source of LWSS Dhaned Haretta Phse 1st)
14	--do---	RWHS at Harsour on Kuriah Nallah to susta n LWSS Bani Barsar Garli zone 1st
15	-do---	Sustainabil ty of various LWSS in Distt. Hamirpur (SH:-C/O rain water harvesting structure for recharging the existing sources of LWSS Ladwin
16	--do---	C/O Artificial recharge structure in Makkar Nallah under LWSS Mokkar Kodhar
17	--do---	Sustainability of various LWSS in Distt. Hamirpur (SH :-C/O cut of Wall a. head works of LWSS Uttap Sarwin
18	--do---	C/O dyke for recharge the source of LWSS Raily Jajri and LWSS Mamarai Dakhyora Phase-II
19	--do---	Susta nability of various LWSS in Distt. Hamirpur (SH C/O check dam in Daknai nallah)

SR NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
20	--do---	Sustainability of various LWSS in Distt. Hamirpur (SH: C/O check dam in Kunagh Khad Near Bridge)
21	--do---	Sustainability of LWSS Markanda Tatapani (SH: C/O RCC Dyke at [illegible])
22	Hamirpur/ Sarkaghat	C/o Rain Water Harvesting Structure in Vill. Tour Jajar in Tehsil Sarkaghat Distt. Mandi (HP)
23	--do---	C/o Rain Water Harvesting Structurea Ukhla Nallah between Vill. Ukhla & Bari in Tehsil Sarkaghat, Distt. Mandi (HP)
24	Hamirpur/ Dehra.	Sustainability of existing source of LWSS Charambu in Tehsil Khundian District Kangra (H.P) (SH - Sustainability structures across the Drug Khad)
25	--do---	Sustainability of existing source of LWSS Dal Daloh & Kurera in Tehsil Khundian District Kangra (H.P)(SH:- Sustainability structures across the Tabal Khad)
26	--do---	C/O of rain water harvesting structures in Faked Khad up stream of village Bahl Bagru in Tehsil Khundian District
27	--do---	C/O rain water harvesting harvesting structures in Amred Nallah, up stream of Village Faked in Tehsil Khundian District Kangra (H.P).
28	--do---	Sustainability of existing source of LWSS silh Gagruhi in Tehsil Jawalamukhi District Kangra (H.P)(SH:- C/O check dam in Kharian Nallah
29	--do---	Sustainability of existing source of LWSS silh Gagruhi in Tehsil Jawalamukhi District Kangra (H.P)(SH:- C/O check dam on Silh Nallah
30	--do---	Sustainability of existing source of LWSS Paisa in Tehsil dehra District Kangra (H.P)(SH:- C/O check dam on Naker Khad.
31	--do---	Sustainability of source by C/O check dam under LWSS Bahl in Tehsil Jawalamukhi
32	--do---	C/O rain water harvesting harvesting structures at Gagruhi Nallah near village Gagruhi
33	--do---	C/O rain water harvesting harvesting structures at Jamuli Nallah in Tehsil Jawalamukhi
34	--do---	Sustainability of source of LWSS Kasba Kolla in Tehsil Jaswan Distt. Kangra (H.P.) (Sh: Testing of R/main 100mmm Provd. Laying, jointing & dia = 1450 Rmtr)
35	--do---	Sustainability of source of LWSS Kuhna in Tehsil Rakkar Distt. Kangra (H.P.) (SH:- C/O Mini P/well 1.00 mtrs internal dia & 6.00 mtrs deep & C/O R/wall to protect the P/well)
36	--do---	C/O Rain Water harvesting structures at Kandi Nallah Nr. P/House of HS Silh
37	--do---	Sustainability of source of LWSS Rakkar Kharoti & LWSS Gurrah Chaplah in Tehsil Dehra Distt. Kangra (HP) (SH:-C/O Mini Percolation well 1.20 mtrs dia & 6.00 mtrs Deep
38	--do---	Sustainability of source of LWSS Bassi Gheory in Tehsil Dehra Distt. Kangra (HP)(SH:-C/O under ground Dyke 80 mtre. Long & 3.00 mtrs height).
39	--do---	Sustainability of source of LWSS Dehnan in Tehsil J/Mukhi Distt. Kangra (HP) (SH C/O over head storage reservoir of 40 000 ltrs. Capacity of 12 mtr. Staging height in village Jol.).
40	--do---	Sustainability of source of LWSS of Pir Bindi i in Tehsil Dehra Distt. Kangra (HP) (SH:-C/O RCC dyke in Ganj Khad)
41	--do---	C/O Check dam in villageNarban (Adhwanti) on Narban Nallahin Tehsil J/Mukhi Distt. Kangra (HP)
42	--do---	Sustainability of source of LWSS Swana Tiama in Tehsil Jaswan Distt. Kangra (HP) (SH -C/O b under ground dyke).
43	--do---	C/O RWHS of LWSS Karoa in tehsil Dehra (SH:- C/o under ground dyke 15 mtrs. Long and 3.00 mtr height in village Gural for percolation well).
44	--do---	C/O RWHS of LWSS Koke Baggi in tehsil Khundian (SH - C/o check dam Near percolation well)

SR NO	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
		CRF
1	HAMIRPUR/ HAMIRPUR	Aug of LWSS Hathol in Tehsil Nadaun Distt Hamirpur H.P (SH) C/O Diversion weir under LWSS Hathol)
2	--do--	Prov LWSS to PC hab (0-40 LPCD) under LWSS Bhaleth(SH) C/O Cut of wall at Pung Khad near I/G of LWSS Bhaleth
3	--do---	C/O RWH in Jalahu Nallah for recharging of LWSS Malifah Sadhrian & LWSS Novodya vidyala in Tehsil Bhoranj
4	--do---	Construction of Dyke on Sawahal Khad near the source of LWSS Dugha Punjali
5	--do---	Construction of Dyke on Jamali Khad near the source of Bhala Jamli Mandir
6	--do---	Construction of Dyke on Gudwin Khad near the source of LWSS Kangroo Gasota and Bharin Bhalehra
7	--do---	Construction of Dyke on Purli Nallah-I near the source of LWSS Log Bomson
8	--do---	Construction of Dyke on Purli Nallah-II near the source of LWSS Log Bomson
9	--do---	Construction of Dyke on Gasoti Khad near the source of Dugha Punjali
10	--do---	Construction of Dyke on Kehdroo Khad near the source of LIS Kehdroo
11	--do---	Construction of Dyke on Patta Nallah near the source of LIS Kehdroo.
12	--do---	Construction of Dyke on Lag Bhamloh near the source of LWSS Log Bomson now Patta nallah at Tikker Khatrian
13	--do---	Construction of RCC Dyke 3 mtr high and 9 mtr long at Murana Nallah now Patta nallah at Tikker Khatrian
14	--do---	Construction of Artificial recharging thorough C/o check dam on Murana Nallah in Tehsil and Distt Hamirpur
15	--do---	Construction of Artificial recharging thorough C/o check dam on Lag Bamloh in Tehsil and Distt Hamirpur
16	--do---	Construction of Artificial recharging thorough C/o check dam on Purli Nallah now at Chatroru in Tehsil and Distt Hamirpur
17	Hamirpur/ Barsar	C/O cut off wall for recharge the source of existing infiltration gallery of LWSS Neri Bain Baag & LWSS Ser Mehal
18	--do---	Construction of dykes in Sunehal khad at Jalahu
19	--do---	Construction of dykes in Sunehal khad at Chab
20	--do---	C/O dam on Sunail khad(Konalwin Nallah) for recharge the source of LWSS Jakhyol (Phase -II)
21	--do---	C/O Dyke in Seer Khad to recharge the source (Percolation well of LWSS Jol Kota)
22	--do---	C/O Dyke over Bhounkhar Khad to recharge the source of LWSS Jakhyol (Phase -I)
23	--do---	C/O Dyke to recharge the source of LWSS Bani Barsar Garli at Harsour.
24	--do---	C/O Dyke to recharge the source of LWSS Bani Barsar Garli
25	--do---	C/O Dyke to recharge the source of LIS Maharal Baragran
26	--do---	C/O Dyke torecharge the source of LIS Bhalatri
27	--do---	C/O Dyke for recharge the source of LWSS Railly Jajari and LWSS Maharal Dakhyora phase-II
28	--do---	C/O Dyke for recharge the source of LIS Jamli Lafran
29	--do---	C/O RWH structure at Ghangol khad to improve source of LWSS Bani Barsar Garli
30	Hamirpur/ Sarkaghat	C/O Dyke on LWSS Karni Darkoul in Tehsil Sarkaghat.
31	--do---	C/O Dyke on Jamnoun Tarndol and Bahnoo in Tehsil Sarkaghat
32	--do---	C/O Dyke on Nawani Katch Alsogi
33	--do---	C/O Dyke on WSS Majhwan in G.P Patrighat
34	--do---	C/O Dyke on LWSS Kardwan
35	--do---	C/O Dyke on LWSS Ghori Matoli

SR. NO	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
36	--do---	C/O Dyke on Jabolla Khad near the source of LWSS Sujan Pura
37	--do---	C/O Dyke on LWSS Mahyara
38	--do---	C/O Dyke on LWSS Nandrooan at S.P. Sungarbaur
39	--do---	C/O Dyke on Purana Khad near the source of LWSS Barot Bada
40	--do---	C/O Dyke on Brang Khad Near the source of LIS Brang
41	--do---	C/O Dyke at Nalki Ka Bala Near Tarodal on west of LWSS Chhoo Ka Ram
42	--do---	C/O Dyke on Kamlah Nallah Near the source of LWSS Tour Khola
43	--do---	C/O Dyke on Badrol Nallah Near the source of LWSS Khajuty
44	--do---	C/O Dyke on Neun Nallah Near the Source of LWSS Kotnavan
45	Hamirpur/ Dehra.	C/o U/G Dyke 3.00 mtrs high & 10.00 mtrs long down stream of Piyoli Kuhna Khad under WSS Kuhna.
46	--do---	C/o U/G Dyke 3.00 mtrs high & 8.00 mtrs long down stream of Chaplah Khad under WSS Gudara Chaplah
47	--do---	C/o U/G Dyke 3.00 mtrs high & 8.00 mtrs long down stream of Chaplah Khad under WSS Basalag Chouli.
48	--do---	C/o U/G Dyke 3.00 mtrs high &18.00 mtrs long down stream of I/Gallery Sard Dai khad under WSS Rekkar Kharoh
49	--do---	C/o U/G Dyke 3.00 mtrs high & 45.00 mtrs long down stream of I/Gallery Kuhna Khad under WSS Kuhna Saleti
50	--do---	C/o U/G Dyke 3.00 mtrs high & 20.00 mtrs long down stream of Kitchen Tap I/Gallery Sard Lohari khad under WSS Sard-Dogri
51	-do---	C/o U/G Dyke 3.00 mtrs high & 30.00 mtrs long down stream of under WSS Sard Dogri.
52	-do---	C/o U/G Dyke 3.00 mtrs high & 12.00 mtrs long down stream of Kitchen Tap I/Gallery Sard Maknani khad under WSS Sard-Dogri.
53	--do---	C/o U/G Dyke 3.00 mtrs high & 15.00 mtrs long down stream of Kaicha Khad under WSS Sedwana Maniala
54	--do---	C/o U/G Dyke 3.00 mtrs high & 15.00 mtrs long down stream of I/Gallery Sehri Dangeralla khad under WSS Sehri Dangrela.
55	-do---	C/o U/G Dyke 3.00 mtrs high & 15.00 mtrs long down stream of new I/Gallery Sehri Dangeralla khad under WSS Sehri Dangrela
56	--do---	C/o U/G Dyke 3.00 mtrs high & 12.00 mtrs long down stream of I/Gallery Kaleshwar Nallah under WSS Sedwana Maniala
57	-do---	C/o U/G Dyke 3.00 mtrs high & 18.00 mtrs long down stream of I/Gallery Kaleshwar Nallah under WSS Sedwana Maniala
58	--do---	C/o U/G Dyke 3.00 mtrs high & 18.00 mtrs long down stream of Sood Gallery Kaleshwar Nallah under WSS Sedwana Maniala.
59	--do---	C/o U/G Dyke 3.00 mtrs high & 10.00 mtrs long down stream of Gallery Judoa Nallah under WSS Tikkar Kandi.
60	--do---	C/o U/G Dyke 3.00 mtrs high & 12.00 mtrs long down stream of Nr. Pihouse Kotla khad under WSS Kasba Kotla.
61	--do---	C/o U/G Dyke 3.00 mtrs high & 10.00 mtrs long down stream of Nr. LIS Kotla Jakhuni khad.
62	--do---	C/o U/G Dyke 3.00 mtrs high & 10.00 mtrs long down stream of Balehra Nallah under WSS Balehra.
63	-do---	C/o U/G Dyke 3.00 mtrs high & 30.00 mtrs long down stream of FIS Dadasiba
64	-do---	C/o U/G Dyke 3.00 mtrs high & 15.00 mtrs long down stream of LIS Landiara Chatwal.

DC'S FUNDS

NIL

OTHER'S

1	HAMIRPUR/ HAMIRPUR	C/O artificial recharge through check dam in Kohi Dug Nallah recharging of source
2	--do---	C/O artificial recharge at Pung Khad near LWSS Bhaleth(under CGWB)
3	--do---	C/O RWHS of Purli Nallah (SH:- C/O check Dam 6mtr. Height(under NABARD)
4	--do---	C/O Check Dam in Gasoli Khad in Tehsil and distt. Hamirpur (H.P.) CGWB

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
5	Hamirpur/ Barsar	C/O Dam cum infilteration gallery at Makkan Khad for LWSS Dhangota
6	--do---	Providing WSS to varius hamzen basties under LWSS Phal Kotlu in Tehsil Nadaun (SH: C/O cult off wall in Karsai Nallah)
7	--do---	Imp.of WSS Dhangota in Tehsil Barsar(C/O cut of Wall across the Makken Khad)
8	--do---	Remodilling of LIS Bandos in Tehsil Nadaun.(C/O RWHS of 3.00 mtr hight
9	--do---	C/O LIS Chatoli Joure Amb Tipper in Tehsil Barsar (SH:-C/O of 85 mtr Long RCC dyke across the Mn Khad)
10	--do---	C/O LIS Bhakreri in Tehsil Barsar.(SH:-C/O Check dam across the Jalhunda Nallah.)
11	--do---	DPR FORartificial rechargeing through C/O check dam at Haretta khad near LWSS Ghallian in Tehsil Nadaun
12	--do---	Imp. Of water source by rain water harvesting structure for LWSS Saharwin Ropri and Ujhen(RIDF-XVII)
13	--do---	C/O check dam on Sarsoli Nallah for providing irrigation facilities in Tehsil Bhoranj Distt. Hamirpur.
14	--do---	C/O check dam on Samlog Nallah for providing irrigation facilities in Tehsil Bhoranj Distt. Hamirpur.
15	Hamirpur/ Barsar	C/O check dam in Makkan Khad near LWSS Samtana Distt. Hamirpur.
16	Hamirpur/ Dehra	Imp. Of source of LWSS Bah by c/o check dam in Bah Khad in village Saloa in Tehsil Jawalamukhi
CIRCLE BILASPUR		
		MNREGA
1	BILASPUR/ Bilaspur	C/O RWHS cum recharging structure at Talyana Nallah
		SUSTAINABILITY
1	BILASPUR/ GHUMARWIN	I.)Aug. of LWSS Panyala (sh:- c/o Check Dam
2	--do---	II) Sustainabilily of source of LWSS Berthi Sargal Bhaba Kulla LOP Sunahani ,LWSS Bard Manan,Tihra Badgaoun and LIS Sunhani under IPH Sub. -Divis on Jhandutla (SH:- C/o Recharge structure across Seer Khad
3	--do---	iii)C/O water harvesting structure /across Seer Khad near Ghumarwin Town
4	--do---	iv)C/O recharge structure to recharge various schemes across saryali khad
5	--do---	vii) C/o RWHS in Fafan Nallah in tehsil Ghumarwin
6	--do---	C/C rain water harvesting structure in Karsai Nallah in GP Taroun Tehsil Ghumarwin Distt. Bilaspur H.P.
7	--do---	viii) C/o RWHS (SH:- Imperovment and repair of existing pond near Patwar Ghar in GP Geharwin Tehsil Jhandutta Distt. Bilaspur H.P.
8	--do---	C/o pond in village Bath Sheena
9	--do---	C / O WHS in Vijaypur Nallah near Gugga in Tehsil Jhanculla distt Bilaspur.

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
10	BILASPUR/ BILASPUR	ix) C/o RWHS across the Behal Khad near head work of LWSS Behal Distt Bilaspur (SH:-- C/O check Dam)
11	--do---	x) C/O RWHS cum Recharge structure in Rohin Nallah in Tehsil Sadar Distt Bilaspur (SH:--- C/O check dam and crates
12	--do---	v)C/O rain water harvesting structure at Kahri Changer
13	-do---	vi) C/o rain water harvestjng structure at Baloh Sikroha
14	--do---	C/O Rain Water Harvesting structure acroess the Jared Khad gead work of LWSS Deoth Vao Humber (SH :-C/O Check dam and C/O retaing wall for bank protection).
15	--do---	Providing LWSS to PC Habitation plog-1 and hamlet of palog in tehsil Sadar Dis t Bilaspur (C/O cut off wall 15.00 mtr. Long across the Jaradkhad)
16	--do---	C/O LIS Jukhala group of villages Damthal Gassour etc. in Tehsil Sadar Distt Bilaspur (SH:-C/O check dam and retaing wall along the existing check dam)
		CRF
1	Bilaspur/Bilaspu	C/O surface dykes over Ali Khad in LWSS Bholi Pehalwana.
2	--do---	C/O surface dykes over Ali Khad in LWSS Dalli
3	--do---	C/O surface dykes over Ali Khad in LWSS NBT from Ali Khad
4	--do---	C/O surface dykes over Kirad Khad in LWSS Thoru Mangrote
5	--do---	C/O surface dykes over Ali Khad in LWSS Jungle Brance
6	--do---	C/O surface dykes over Dharol Khad to recharge the source of LWSS Dharol in Tehsil Sh. Naina Devi Ji Distt. Bilaspur .
7	--do---	C/O RCC dyke over Ali Khad to recharge the source of LWSS Suin Surhar Distt Bilaspur
8	--do---	C/O RCC dyke over Ali Khad to recharge the source of LWSS Kalnoo Koyala Distt.. Bilaspur

SR NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
9	Bilaspur/ Ghumarwin	C/O RCC dyke over Khad/ Nallah to Recharge the source of Saryali Khad of LWSS Kothi Dora Jhamrarian under NCRF
10	--do---	C/O RCC dyke over Khad/ Nallah to Recharge the source of Saryali Khad of LIS Bharuli Kallan Bhater Fallan
11	--do---	C/o RCC dykes over Saryali Khad to recharge vthe source of LIS Jhabbia
12	--do---	C/o RCC dykes over Sukkar Khad to recharge vthe source of LWSS in Malan Balah Seena
13	--do---	C/o RCC dykes over Saryali Khad to recharge vthe source of LWSS Naghiar
14	--do---	C/o RCC dykes over Seer khad to recharge to recharge the source of LWSS Sunhari Barad Manan Kotla Bhabba
15	--do---	C/o RCC dykes over Sukkar Khad to recharge vthe source of LIS Chatt Himmer
16	--do---	C/o RCC dykes over Khad / Nallah to recharge the source of lat LWSS Kanjyar Tanda

DC'S FUNDS

NIL

OTHER'S

NIL

UNA CIRCLE

MNREGA

NIL

SUSTAINIBILITY

NIL

CRF

	UNA/DIV SION NO 11	C/O dykes over Khad /Nallah to recharge the source of LWSS Arloo Bangana, Plata Kokra and GWSS TanchTareta,Aliana Lathiani in IPH Sub Division Bangana Distt. Una(H.P.) (SH - c/o dykes over Kharol Khad to recharge the source of LWSS Arloo & WSS Talmehra..
1	--do---	C/O Dykes over Kharol Khad to recharge the source of LWSS Arloo $WSS Talmehra
2	--do---	Lunkhari Khad to recharge the source of LWSS Bangana
3	--do---	Lunkhari Khad to recharge the source of LWSS Plata Kokra
4	--do---	Chamiari Nallah to recharge the source of WSS Tanoh Treta
5	--do---	Lathiani khad to recharge the source of LWSS Aliana Lathiani
6	--do---	C/O RWHS in village Bowl for Artificial ground water recharge under IPH sub division No. -II Una in tehsil Bangana distt. Una (H.P.)
7	--do---	Estimate for construction of under ground dykes in Dharmshala Mahanta khad to recharge the source of LWSS Dharmsala Mahantan in Tehsil Amb Distt. Una (H.P.)
8	--do---	C/O under ground dykes in Sridhar Khad and Chanori logn Bar Basdhar Khad to recharge the sources of LWSS Dharmsala Mahanta in Tehsil Amb Distt. Una

DC'S FUNDS

NIL

OTHER'S

NIL

DETAIL OF RAIN WATER HARVESTING STRUCTURES COMPLETED UNDER VARIOUS PROGRAMMES

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
NAHAN CIRCLE		
		MNREGA
		NIL
		SUSTAINABILITY
1	Nahan / Nahan	C/O Rain water harvesting structure for Jungle Bhood check dam Rain river.
2	Nahan/ Solan	LWSS Patli Kohan
3	--do --	LWSS Rugra Kanair
4	--do --	IPH division Rabon
5	--do --	Inspection hut at Barog
		CRF
		NIL
1	NAHAN /NAHAN	i) C/O RWHS in village Sikardi in G.P. Surla Nahan
2	NAHAN/ NORADHAR	iv)C/O rain water harvesting structure at Chabdhar G.P. Noradhar in Tehsil Renuka Ji Distt. Sirmour.
3	--do---	v) C/O RWHS at Gujrate Nallah near Garadi G.P. Shamra in Tehsil Sangrah Distt. Sirmour.
4	--do---	C/O rain water harvesting structure at village Chabdhar G.P. Noradhar in Tehsil Renuka ji Distt. Sirmour.Part (II)
5	--do---	C/O RWHS for Govt. Pry School Nohra-I &II G.P. Noradhar in Tehsil Sh Renuka Ji Distt. Sirmour (H.P) Part -II
		D.C's. Funds
1	Nahan/ Paonta	C/O FIS Palhori (under D.C. funds)
2	Nahan/ Solan	Village Jagota
		OTHER'S
1	Nahan / Nahan	C/O rain harvesting structure near Superintending Engineer & Executive Engineer residence I&PH Colony Nahan.
2	-do-	WSS Iro PC habitation Mahal Preet Nagar in Tehsil Paonhad
3	Nahan/ Paonta	LIS Devla. Sukhara Parle
4	Nahan/ Nalagarh	Providing roof top harvesting structure IPH Division Nalagarh office Tiwel S/D office Type 1 quarter, in Nalagarh.
5	--do---	Water harvesting Structure Near Guru-Kunc(Bansal)
6	--do---	Water harvesting Structure(Mianpur)
7	--do---	Water harvesting Structure(Raj Kuha)Near Kishanpura.)
8	Nahan/ Nohradhar	C/O RWHS at inspection Hut at Snallan in Tehsil Rajgarh Distt. Sirmour H.P.
CIRCLE SHIMLA-9		
		MNREGA
		NIL

SUSTAINABILITY		
1	SHIMLA/ Suni	C/o Rain water Harvesting structure sustainability / recharge of source at Sara Jungle Chhichar in G.P. Kolghad Tehsil K/sain.(SH:- c/o channel& pils u/s Bhargo Nallah).
2	--do---	C/O RWHS across Thachi Khad in GP Thachi Tehsil Suni(SH.- c/o check dam/weir)
3	SHIMLA/ Suni	C/O RWHS across Sari Nallah in GP Deola Tehsil Suni
4	--do---	C/o RWHS for recharge of source Nagdu Nallah in G P Shiwan tehsil Kumarsain.
5	--do---	C/O Rain water harvesting structure for re-charge of source in Shiwan Khad in GP Shiwan Tehsil Kumarsain in Narkanda Block.
6	SHIMLA/ Arki	Renovation of existing RWHS near Shallaghat, Tehsil Arki, Distt. Solan (H.P.)
7	SHIMLA/ DIVISION-1	C/O RWHS under Theog Sub Division (SH:- C/o Check dam in Khadras Nallah in GP Cheog.
8	--do---	Artificial recharge of source & rain water harvesting structure & flood protection structure IPH Sub Division Koti (SH:- Stone masonry bund as per modrate slope of land /area.
9	--do---	C/O RWHS at khingsa khad in GP Kelvi Tehsil Theog (SH:- C/O check dam at Khingsha Khad below bridge).
10	--do---	Providing RWHS at Biunt khad for sustainability of LWSS CHAWLA Biunt in G.P. Neri Tehsil and Distt. Shimla (H.P.)
11	--do---	C/O Check dam to restore rain waler at kharki Nallah nearDhagali in tehsil Theog, distt. Shimla.(SH:-C/O Pucca check dam
12	--do---	Check dam to restore the rain water harvesting at Noti khad near Balghar Tehsil Theog, Distt. Shimla. H.P. (SH:- c/o pucca check dam)
13	--do---	Providing Rain water harvesting structure at Daunti Khad in GP Kahala Tehsil and distt., Shimla.

14	SHIMLA/ DIVISION-1	Providing Rain water harvesting structure LWSS Bawin Paoboo in G P Chanog Tehsil and distt., Shimla.
15	--do---	Recahrge of source LWSS Jarech Beolia in GP Beolia, Tehsil and distt , Shimla.
16	--do---	Recahrge of source at Koti ki Dhar and Kalabag nallah in G P. Dharbnog distt., Shimla.
17	--do---	Artificial Recharge of source at Kamali nallah in G.P. Ganedghat
18	--do---	Providing GWSS Jagheri Bihar Khalowan in G.P. Rajhana (SH:-C/O 2 Nos. RCC Tank of 40000 ltrs capacity. Each)
	CRF	
	NIL	

D.C's. Funds

1	Shimla/ Arki	Construction of RWHS at system Deothal and Builla in in G.P Saryanj tehsil Arki Distt. Solan(HP)
	OTHER'S	
1	SHIMLA/ ARKI	R/M of various LWSS of IPH section Arki(SH:-- C/O rain water harvesting tank near IPH Division office Arki C/o RCC Storage tank 8000 litre cap.)
2	--do---	3.)Providing rain water harvesting structure to IPH Sub Division Subathu(SH:-C/O RCC storage tank 5000.00 litres. Cap.)
3	SHIMLA/ DIVISION NO.-I	Diversion type of rain water harvesting structure of LIS at Gunana
4	---DO--	Diversion type of rain water harvesting structure of LIS at Gunana Sujana G.P. Chanog.
CIRCLE ROHRU		
	MNREGA	
	NIL	
	SUSTAINABILITY	
1	ROHRU/ ROHRU	C/O Artificial lake for rain water harvesting under sustainability of source upper side of village Rantari in GP Rantari Tehsil Rohru, Distt Shimla (H.P.)
2	--co---	C/o Artificial lake of rain water harvesting near Umradawar in G.P Pujarli-3 Tehsil Rohru Distt. Shimla (H.P.)
3	--do---	C/o Artificial lake of rain water harvesting near Durga Mata Temple at Kharsali Tehsil Chirgaon Distt. Shimla (H.P.)
4	ROHRU/ JUBBAL	Sustainability of scheme of WSS Lehroti, Jakh, Satai &Balar Galu by construction Reservoir in GP Badhal in Tehsil Jubble distt. Shimla HP
5	--do---	Sustainability of scheme of Chak Dam in Giri Ganga in GP Parali in Tehsil Kotkhai
6	--do---	Sustainability of scheme of Dogru Khad in Tehsil Kotkhai
7	---do ---	Sustainability of source for Artificial Recharging through c/o check dam in Jharag Nakrari in GP Jharag Tehsi Jubble Distt. Shimla (HP)

CRF		
1	ROHRU / JUBBAL	C/o rwhs for sustainability of damage natural water souce at Shakilli nallah for WSS village Kiari in GP Kiari Tehsil Kotkhai Distt. Shimla HP
2	ROHRU / NERWA	Rain water harvesting structure at Patal nallah in G.P. Chanju
3	--do---	C/o RWHS at Dharchari in G.P. Matal
4	--do---	C/o RWHS at Kuthar in G.P. Maonu
5	--do---	C/o RWHSat Okhta Nallah in GP Khangna
6	--do---	C/O RWHS at Jhalir Nallah in GP Marog
7	--do---	C/O RWHS at Pathar nallah in GP Nanhar
8	--do---	C/O RWHS at Mandal Dhar GP Khund Neol
9	--do---	C/O RWHS at Hiunchal in GP Dhanal
10	---do--	C/O RWHS at Thana Source GP Thana.
11	---do--	C/O Increase capacity of rain water harvesting structure at Patal Nallah in GP Chanu
12	---do--	C/O Rain water harvesting structure at Kiarna Kuffer
13	---do--	C/O Rain water harvesting structure at Kanolda nallah in GP Sarain
14	---do--	C/O Rain water harvesting structure at Marog nallah in GP Marog.
15	---do--	C/O Rain water harvesting structure at Katash nallah
16	---do--	C/O Rain water harvesting structure at Mohan jolta in GP Jawagchamrog.
17	---do--	C/O Rain water harvesting structure at Chonri Nallah.
18	---do--	C/O Rain water harvesting structure at Lohandhar in GP Manjholi.
19	---do--	C/oRWHS at Halda Jubber in GP Sarain

D.C's. Funds

NIL

OTHER'S		
1	Rohru/ Jubbal	Sustainability of sources for Artificial Recharging thriugh c/o check dam in Horticulture land in Marathu Khad to Tharola & Bag Domahar in GP Tharola Tehsil Kotkhai Distt. Shimla (HP)
2	Rohru/ Jubbal	C/O RWHS at Baghi nallah in Baghi Tehsil Kotlhai Distt. Shimla H.P

CIRCLE RECKONGPEO

MNREGA

NIL

SUSTAINABILITY

1	Reckong Peo / Rampur	C/o Rain Harvesting Pond at Kofta Near village Bahli in GP Bahli
2	--do---	c/o Rain harvesting Pond at Chamri (Nouted) in GP Bahli
3	--do---	C/o Renovation of existing Rain Water harvesting Pond at Dora Bahli in GP Dansa
4	--do---	C/o Rain harvesting Pond village Bahli in GP Bahli
5	--do---	Providing RWHS for village Bahali in GP Bahali Tehsil Rampur
6	Reckong Peo / Reckong Peo	C/O Rain water harvesting structure for FIS Nichar, WSS Nichar and WSS Bhaba Nagar in Tehsil Nichar Distt. Kinnaur H.P.

CRF

NIL

D.C's. Funds

NIL

OTHER'S

NIL

[illegible] RVESTING STRUCTURES IN PROGRESS UNDER VARIOUS PROGRAMMES

[illegible]	[illegible]	No. of [illegible] in progress under various head					
		MNERGA	Sustainability	CRF	DCs Funds	Others.	Total
1	D/SHALA	0	26	3	0	0	29
2	NURPUR	4	9	6	0	0	19
3	CHAMBA	2	8	0	0	0	10
4	KULLU	9	6	3	0	0	18
5	S/Nagar	16	18	3	0	0	37
6	HAMIRPUR	2	19	21	0	8	50
7	BILASPUR	5	0	10	0	2	17
8	UNA	0	0	0	0	3	3
9	NAHAN	12	2	6	0	26	46
10	SHIMLA-9	9	10	1	2	1	23
11	ROHRU	0	1	0	0	0	1
12	R/PEO	0	6	0	0	3	9
	G. TOTAL	59	105	53	2	43	262

DETAIL OF RAIN WATER HARVESTING STRUCTURES IN PROGRESS UNDER VARIOUS PROGRAMMES		
SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
1	2	3
D/Shala Circle		
MNREGA		
NIL		
SUSTAINABILITY		
1	Palampur	C/O Diversion weir on Tangura Vet in G.P. Darang.
2	--do---	C/O Check dam in village Bhattoon near Harizan basti in Tehsil Palampur.
3	--do---	C/O artifricial recharge structure on Changan Khad in GP Chadhiar Khas in Tehsil Jaisinghpur. (C/O Check dam at RD 730
4	--do---	C/O artifricial recharge structure on Doi Nallah in G.P. Maila in Tehsil Jaisinghpur. (C/O Check dam & RCC U/G reservoir 37 metre long)
5	--do---	C/O rain water harvesting structure for irrigation facilities in village Rajnagar in GP Sansai in Tehsil Bajnath.
6	--do---	C/O artifricial recharge structure on Paniali Khad in G.P. Mungal in Tehsil Jaisinghpur. (C/O Check dam at RD 30).
7	--do---	C/O rain water harvesting structure for irrigation facilities in village Kumaharda in GP Harsi in Tehsil Jaisinghpur.
8	--do---	C/O rain water harvesting structure on Ropa Nallah in G.P. Mungal. (SH)C/O check dam
9	--do---	C/O artificial recharge structure on Pattaloo Nallah in G.P Tatenal in Tehsil Palampur.
10	-do-	C/O artificial recharge structure on Bodal Nallah in village Sakri in Tehsil Bajnath (C/O Check dam)
11	-do-	C/o artificial recharge structure Kunda Nallah in village Malli G.P Darman in Tehsil Jaisinghpur (C/O check dam)
12	Shahpur	C/O rain water harvesting structure in Nizzar Nallah in GP Daulatpur (SH:- C/O check dam and D/Line)
13	--do---	C/O of rain water harvesting structure in village Talla in GP Daka in Tehsil& Distt Kangra H.P.(SH:-C/O Check dam Nallah near Gujjar Basti at Balla).
14	--do---	C/O RWHS in village Baranaj Nallah in GP Harnera in Tehsil Shahpur & Distt. Kangra (Sh:- C/O Check dam)
15	--do---	C/O RWHS in village Barabj Nallah in GP Harnera in Tehsil Shahpur & Distt. Kangra (Sh:- C/O Check dam)
16	--do---	C/O RWHS across Sandha da Nallah in village Obra GP Balugloa in Tehsil & Distt. Kangra (SH:-C/O check Dam)
17	--do---	C/O RWHS across Bani Khad in GP Ghalian in Tehsil & distt Kangra.(SH.:- C/O Check Dam)
18	-do---	C/O RWHS across Nolli Khad in GP Thakurdwara in Tehsil & Distt. Kangra (SH:-- C/O check dam)
19	--do---	C/O RWHS across Ghundoo Nallah in GP Ghalian in Tehsil & Distt. Kangra (SH.-- C/O check dam)
20	--do---	C/O RWHS across Nallah in village Har GP Dadoli in Tehsil & Distt. Kangra (SH:-- C/O check dam)
21	--do---	Sustainability of source of LWSS Manai Pargod (C/O subsurface Dyke 25 mtr. Lay for recharging if infiltration gallory.)
22	--do---	C/o rain water harvesting structure across Bag nallah in village in GPLapiana in Tehsil Shahpur Distt. Kangra (Sh:-C/O Check dam)

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
1	2	3
23	**THURAL**	C/O Rain Water Structure on Kona nallah in Tehsil Thural Distt. Kangra (H.P.) (Sh: C/o C.C. Check dam at village Kona under sustainabilty.
24	--do---	C/O rain water structures on Suklan Khad near PTC Daroh in Tehsil Palampur Distt. Kangra (H.P.) (SH: C/O C.C. Check dam at village Duhki under sustainability.
25	--do---	C/O Rain Water structures on Harsi Khad near in Tehsil Jaisinghpur Distt. Kangra (H.P.) (Sh: C/O CC Check Dam at village Harsi under sustainabilty.
26	--do---	C/O Rain Water Structure on Jaihar Nallah in GP Duhak in Tehsil Palampur Distt. Kangra (H.P.) (sh: C/O C.C. Check dam at village Jaihar Nallah under sustainabilty.
CRF		
1	**Dharamshala**	C/o Rain Water harvesting Structure cum Recharging of source in village Bhorni.
2	--do---	C/o Rain Water harvesting Structure cum Recharging structure at village Jheol Teh. D/shala, Distt. Kangra.
3	--do---	C/O check dam on Piyungal Nallah near village Sakoh in Tehsil Dharmshala.
D.C's. Funds		
NIL		
OTHER'S		
NIL		
CIRCLE NURPUR		
MNREGA		
1	**NURPUR/ JAWALI**	1. Repaire of pond in village Kharota
2	--do---	2. -do-- Matlehra
3	--do---	3. C/o Chak Dam in vill. Nana Lehar
4	--do---	4. C/o Chek Dam in vill. Banderu
SUSTAINABILITY		
1	**NURPUR/ NURPUR**	Sustainabilty of source(SH:-- Linking of source Talara
2	**NURPUR/ Jawali**	C/O harvesting structure (Check dam) in gaggar nallah near head works of WSS Samlet in GP Samlet in Tehsil Fatehpur Distt. Kangra (H.P.)
3	**NURPUR/ INDORA**	To recharge the p/well/ infiltration gallories of various schemes
4	--do---	C/O Rain Water harvesting structure(for ststainability source)to recharge the ground water in small Nallah in tehsil Nurpur P/well of LWSS Ghoran small (C/O Check dam)
5	--do---	C/O Rain water harvesting structure to irrigate agriculture land in village Sehlar in Tehsil Indora (H.P) (SH: C/O Check Dam)
6	--do---	C/O Rain water harvesting structure in Garoh Nallah to irrigate 48.00 hectare of area in village Rappar in Tehsil Indora (H.P)(C/O Check Dam)
7	--do---	C/O Rain water harvesting structure in Garoh Nallah to irrigate 14.00 hectare of area in village Rappar in Tehsil Indora (H.P)(C/O Check Dam)

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
1	2	3
8	NURPUR/ INDORA	C/O Rain water harvesting structure in Upper Garoh Nallah to irrigate 18.00 hectare of area in village Rappar in Tehsil Indora (H.P)(C/O Check Dam)
9	--do---	C/O Rain water harvesting structure to irrigate agriculture land in village Balkhora Khad in G.P Tappa Tehsil Indora (H P) (SH C/O Check Dam)
		CRF
1	NURPUR/NURPUR	i)Sustainability of source of LWSS Jnera, Samula Marg in Tehsil Nurpur (SUB-HEAD Chak Dam at village Pandrehar)
2	--do---	iii) C/o check dam in Sujjal Nalla in Tehsil Nurpur (SH:-C/o chack dam) under CRF
3	NURPUR/JAWALI	I) C/O Rain water Harvesting Structure(check Dam) in Ghaggar Nalla near vill. Kum GP Smlet distt. Kangra(HP)
4	--do---	ii) C/O harvesting structure (Check Dam) in village Dhewa (Batt) Tehsil Jawali,Distt. Kangra (H.P.)
5	--do---	III) C/o Rain water harvesting structure (Check dam) in Balodar (Kudret) in Tehsil Jawali.
6	--do---	iv) C/O Rain water harvesting structure (check dam) in village Katore Nallah in village Lower Katora in Tehsil Jawali, Distt. Kangra.(H.P.)
		DC'S FUNDS
		NIL
		OTHER'S
		NIL

CIRCLE CHAMBA

		MNREGA
1	Chamba/ Chamba	Providing Rain Water Harvesting System to GSSS Baror Tehsil & Distt. Chamba.
2	--do---	Providing Rain Water Harvesting System to GSSS Udaipur Tehsil & Distt. Chamba
		SUSTAINABILITY
1	CHAMBA/ CHAMBA	C/O pond at Sanjoth GP Dhulada
2	--do---	C/O pond at village Batal in GP Silagharat
3	--do---	C/O of pond at Matli Dhar in GP Baloth.
4	--do---	C/O of Pond at Gadisra in G.P. Brehi.
5	CHAMBA/ DALHOUSIE	RWHS near Tundi
6	--do---	C/o Rain Water Harvesting Structure at village Khanoura in GP Khanoura Tehsil Bhattiyat Distt. Chamba.
7	CHAMBA/ SALOONI	Rain Water Harvesting structure at Lahrota.
8	-do-	Rain water Harvesting Structure at Dhnel
		CRF
		NIL
		DC'S FUNDS
		NIL
		OTHER'S
		NIL

DETAIL OF RAIN WATER HARVESTING STRUCTURES IN PROGRESS UNDER VARIOUS PROGRAMMES

SR. NO.	Name of Circle/	Name of Rain Water Harvesting Schemes
	KULLU CIRCLE	
	MNREGA	
1	**Kullu/ Kullu-II**	C/O RWHS for revival sources of WSS Seraj in Tehsil Banjar Distt. Kullu
2	--do---	C/O RWHS for recharging of sources and collection of water for WSS Fagu in Tehsil & Distt. Kullu.
3	--do---	C/O RWHS for recharging of sources and collection of water under IPH Section of Shamshi in Teh. & Distt. Kullu.
4	--do---	C/O RWHS for recharging of sources and collection of water at Nohra over Nohra nallah Ropa in Tehsil Banjar Distt. Kullu.
5	--do---	C/O RWHS WSS Arkhali Phagwana and Galoon Laida, Tirroo Tehsil Banjar Distt. Kullu.
6	**Kullu/ Anni**	C/O RWHS to WSS Chatti.
7	--do---	C/O RWHS to WSS Brow
8	--do---	C/O RWHS to Kotlu Nallah in GP Dingidhar.
9	--do---	C/O RWHS at Khasugad Nallah in GP Kohila.
	SUSTAINABILITY	
1	**Kullu/ Kullu-I**	C/O Rain water harvesting structure Dachani
2	--do---	C/o RWHS Chatani Nallah
3	**Kullu/ Kullu-II**	C/O Rain water harvesting structure at Dhallan Nallah in Tehsil & Distt. Kullu
4	--do---	C/C Rain water harvesting structure at Dunira Nallah in Tehsil & Distt. Kullu
5	**Kullu/ Anni**	C/O RWHS Charani Nallah near the source of Sarli Garsa Trinidhar.
6	--do- -	C/O (Recharge source) at Rakhaigad in GP Khani
	CRF	
1	**Kullu/ Anni.**	C/O RWHS at village Sarga in GP Sarga.
2	--do---	C/O RWHS at Kharga in GP Kharga.
3	--do---	C/O RWHS at Poshna in GP Poshna
	DC'S FUNDS	
	NIL	
	OTHER'S	
	NIL	
	SUNDER NAGAR CIRCLE	
	MNREGA	
1	**Sunder Nagar/ S/Nagar**	C/O RWHS for LIS Jarol Tehsil Sunder Nagar Distt. Mandi (H.P.)
2	**Sunder Nagar/ Mandi**	C/O Check Dam on Bye nallah in GP Khola Nalla Sub Tehsil Bali Chowki
3	--do---	A/R & M/O FIS Bijni Kuhl in GP Bijni (Under MNREGA) (SH:- C/O R/wall Head Weir and repair of kuhl).

SR. NO.	Name of Circle/	Name of Rain Water Harvesting Schemes
4	Sunder Nagar/ Mandi	Repair and Maintenance/Rain water harvesting structure of FIS Gokhara Baloh in GP Nichala Lot Tehsil Sadar Distt Mandi HP.
5	--do---	C/O Check Dams at Chubhalu Nallah to recharge water supply source in GP Koladhar
6	--do---	C/O Check Dams Dibber nallah in GP Aut
7	--do---	C/O Check Dams at Kigas Nallah in GP Kigas Sub-Tehsil Aut
8	--do---	C/O Check Dams at Thanogi Nallah in GP Bandhi Sub Tehsil Aut.
9	--do---	C/O Check Dam Nr Sarachi School in GP Khalni.
10	--do---	C/O check dam at Bhela Nallah in G.P Balichowki, Sub-Tehsil Balichowki
11	Sunder Nagar/ Baggi	C/O Rain water harvesting structure at Kufar in village Gudhani G P Rewalsar in Tehsil Sadar Distt. Mandi
12	--do---	Ground Water recharge structureat Balt in GP Balt Tehil Sadar
13	Sunder Nagar/ Karsog	Rain water harvesting structure at Bani dhar (C/O Pond) in Distt Mandi
14	--do---	C/O Rain water harvesting structure Baridhar in GP Kuther (C/O Pond for recharge of source)
15	--do---	C/O RWHS at Nadoun (C/O pound for recharge of source)
16	S/Nagar/ Padhar	Ensuring and Sustainability of source of WSS Narohali Draman
		SUSTAINABILITY
1	SUNDER NAGAR/ SUNDER NAGAR	Sustainability of WSS Doldhar Keran in G P Doldhar Tehsil Sunder Nagar Distt.mandi (H.P) (sh:- C/o Rain water Harvesting structure at Rohanda nallah
2	--do---	Providing Rain Water Harvesting Structures for the sustainability of LWSS Katchad
3	--do---	Providing RWHS for LWSS Bhantrehar in GP Baroh Tehsil Sundernagar Dist Mandi (HP)
4	--do---	Providing LWSS/WSS to NC/PC habition in GP Slapper, Kangoo,Denar etc.in Tehsil Sundernagar Distt. Mandi (HP) (SH: C/O Head weir 27.50 mtr. C/O RCC Kuhl 80 Rmtr. And providing Laying.
5	S.NAGAR/ BAGGI	C/O RWHS for LIS Ratti
6	SUNDER NAGAR/ Padhar	Imp & Aug. of WSS Bahi Samkheter in G.P. Dallah Tehsil Padhar Distt. Mandi H.P. (C/o Rain water harvesting structure to recharge the source).
7	--do---	Ext. & Aug. of LWSS Pirh Bedlu Maman and Banander in Tehsil Ladbharol Distt. Mandi H.P. (C/o Rain water harvesting structure at Suin).
8	--do---	PWSS to NC/PC hab. Arthi Kupper in Jogindernagar (sh;-- C/O RWHS at Diglu & Digli Nallah).
9	SUNDER NAGAR/ MANDI	Providing Sus. Of water sources of WSS Tung Bushan in GP Tung Tehsil Sadar Distt. Mandi. (SH:- C/O R/wall/ check dam to recharge the sources intake chamber and c/o creat wall embankment to protect the source intake chamber.
10	--do---	Providing Sus. Of water sources of WSS Nishu Neri in GP Navlay and Gharan Tehsil Sadar Distt. Mandi..(SH:- C/O source intake chamber and c/o Head weir /Retaining wall at Hiun Karol and Chabh Nal to recharge the protect the sources.
11	--do---	Providing Sus. Of water sources of WSS Nishu Neri in GP Navlay and Gharan Tehsil Sadar Distt. Mandi (SH:- C/O Retaining wall /check dam and c/o creal wall embakment to protect the sources in take chamber atKuh nallah)

SR. NO.	Name of Circle/	Name of Rain Water Harvesting Schemes
12	SUNDER NAGAR/ MANDI	Providing Sus. Of water sources of WSS Ropa Kanoj Tehsil Sadar Distt. Mandi.(SH:- C/O RCC Head weir c/o sources in take chamber providing laying and jointing of distribution system)
13	S. NAGAR/ Karsog	Sustainability of Source WSS Badubara Charkdi Chowki in Tehsil Nihri Distt Mandi
14	--do---	Sustainability of Source LWSS Chindi Churag near Pump house (Recharging of source) Distt. Mandi
15	--do---	C/O Rain water harvesting structure for WSS Khadra Nallah Kolidhar, Bhullidhar and Joi Jhakhroo in Tehsil Karsog Distt. Mandi (HP)
16	--do---	Rain water harvesting structure at Jhach Nalla for recharging of source of WSS Jhach Mansan in G,P Chouri Dhar in Tehsil Sadar Distt Mandi
17	--do---	Rain water harvesting structure at Nalog & Khadra Nalla for recharging of source of LWSS Joi Jhakrar in Tehsil Sadar Distt. Mandi
18	--dc---	C/O RWHS for sustainability of WSS NC/PC hab. Ghroi in Tehsil Karsog Distt. Mandi (Check Dam)
	CRF	
1	Sunder Nagar/Mandi	Providing Rain water Harvesting structure for type V Quarter at Moti Pur Mandi
2	--do--	Providing Rain water Harvesting structure for type I & I. Quarter at Moti Pur Mandi
3	Sunder Nagar/Padhar	WSS Kalon to recharge the source
	DC'S FUNDS	
	NIL	
	OTHER'S	
1	SUNDER NAGAR/ SUNDER NAGAR	Providing RWHS /Check Dam on Baroti Khad near pump house of LIS Baroti GP Baroti Tehsil Sundernagar Distt Mandi H.P.
2	S. NAGAR/ PADHAR	C/O LIS Baragaon Tehsil Padhar Distt. Mandi. H.P (C/o Rain Water Harvesting Structure to recharge the source
3	--do---	Augmentation of source of WSS Kathiog Ropa Bath Tikker in GP Kathog Ropa & Tikker in Chuhar Valley Tehsil Padhar Distt. Mandi (HP) (Sub Head. Sustainability of source a: Nogi Ra-Pani

DETAIL OF RAIN WATER HARVESTING STRUCTURES IN PROGRESS UNDER VARIOUS PROGRAMMES

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
HAMIRPUR CIRCLE		
		MNREGA
1	HAMIRPUR / BARSAR	xiv.) C/o RWHS in Seer Khad on LIS Kalwal in G P kalwal
2	Hamirpur/ Sarkaghat	C/o Rain water Artificial recharge structure in Soon Khad.
		SUSTAINABILITY
1	Hamirpur/ Hamirpur.	Construction of rain water harvesting structure in Sukarala Nallah (SH:- C/O Check dam at Sukarala Nalla near PCDO Horticulture Nursery Bhumpal).
2	--do---	Construction of rain water harvesting structure in Nillah Nallah near village Kunsra in Tehsil and Distt Hamirpur
3	--do---	C/O RCC Dyke at Pung Khad near LWSS Kasiri Mahadev (SH:-c/o RCC dyke 4.50mtr. Height and 70 mtrs. Long at Pung Khad near P/well of LWSS Kasiri Mahadev.
4	--do---	Imp. Of LIS Nalti Barandan (SH:-- C/O RCC dyke at Kunah Khad down side of sump well)
5	--do---	Sustainability of source of LWSS Bari Gharan (Sh.- RWHS on Kunah upstream side at Bari Gharan bridge)
6	--do---	Sustainability of source of LWSS Masyana Bajuri (SH:- C/O RCC dyke in Kunah Khad to recharge percolation well-
7	--do---	Sustainability of source of LWSS Bari Gharan (SH:- C/O RCC dyke in Kunah Khad to recharge percolation well
8	--do---	Sustainability of source of LWSS Pujyal Bhushal ((SH:- C/O RCC dyke in Kunah Khad to recharge source).
9	--do---	Sustainability of source of LWSS Chamiana (SH:- C/O RCC dyke inChamiana nallah near LWSS Chamianan 2nd stage of recharge the sump well.
10	--do---	C/O RWHS i.e check dam in Nauli khad to recharge the spring source for LWSS Tikker Bala Rathiana.
11	HAMIRPUR/ BARSAR	C/O RWH structure to village Rohin and Balore in Tehsil Bhoranj.
12	Hamirpur/ Dehra.	Sustainability of existing source of LWSS Teep Thalakan in Tehsil Khundian District Kangra (H.P)(SH:- Sustainability structures across the Tahal Khad).
13	--do---	Sustainability of existing source of LWSS Tihri Tikkri in Tehsil Khundian District Kangra (H.P)(SH:- Sustainability structures across the Tahal Khad).
14	--do---	Sustainability of source for LWSS Paisa in Tehsil Dehra (SH:-Aug. of source)
15	--do---	Providing WSS to PC habition (0 to LPCD) under J/Mukh (Old) Phase-1st & 2nd (SH:- C/O T/well)
16	--do---	C/O Percolation wll under LWSS Bif. Haripur Khenan in Tehsil Dehra Distt. Kangra (HP)
17	--do---	C/O RWHS in Bhatti Nallah in village Bhatti in Tehsil Jawalamukhi distt. Kangra (C/O Check Dam)
18	--do---	Sustainability of source of LWSS Ghallour (SH:- C/O U/G Dykes D/S of P/well in Jouli khad.)
19	--do---	C/O RWHS in village Makkar in GP Nahllian (SH:_ C/O check dam across Balh Nallah)

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
		CRF
1	Hamirpur/ Barsar	C/O Dyke for recharge the source of LWSS Railly Jajari and LWSS Maharal Dakhyora phase-II
2	--do---	C/O Dyke on LWSS D.K.Thana in G.P. Jehmat. Tehsil Sarkaghat.
3	--do---	C/O Dyke on Nagarda Khad near the source of LWSS Baldwara.
4	--do---	C/O Dyke on Samailla Khad Near the source of LWSS Samailla.
5	--do---	C/O Dyke on Pargi Nallah near the source of LWSS Loharda Pargi
6	--do---	C/O Dyke near the source of LWSS Ropa Thather.
7	--do---	C/O Dyke on LWSS Fatehpur Lunadha
8	--do---	C/O Dyke on Seer Khad Near the Source of Nabahi Behal Jukain.
9	--do---	C/O Dyke on LWSS Bid Patta Samsoh
10	--do---	C/O Dyke on Soon Khad near the source of LWSS Bhaderwar.
11	--do---	C/O Dyke on Soon Khad near Rissa Pump house.
12	--do---	C/O Dyke on Soon Khad near the source of Bharwar & Bah.
13	--do---	C/O Dyke on Khalardu Khad near the source of WSS/FIS Khalardu.
14	--do---	C/O Dyke on Soon Khad Near the Source of LWSS Dudal Sajaopiploo.
15	--do---	C/O Dyke on Soon Khad Near the Source of L.I.S. Kalswai
16	Hamirpur/ Dehra	C/O Dyke on Badrol Nallah near the source of LWSS Khajruty
17	--do---	C/o U/G Dyke 3.00 mtrs high & 10.00 mtrs long down stream of I/Gallery Chanoula khad under WSS Chanoula.
18	--do---	C/o U/G Dyke 3.00 mtrs high & 25.00 mtrs long down stream of I/Gallery Baliana khad under WSS Naisuha Bharoon Pragpur.
19	--do---	C/o U/G Dyke 3.00 mtrs high & 12.00 mtrs long down stream of I/Gallery Kasba Kotla Khad under WSS Kasba Kotla.
20	--do---	C/o U/G Dyke 3.00 mtrs high & 12.00 mtrs long down stream of P/well Karoa Khad under WSS Karca.
21	--do---	C/o U/G Dyke 3.00 mtrs high & 12.00 mtrs long down stream of Khan Khad Sansarpur under WSS Sansarpur Terrace.
		DC'S FUNDS
		NIL
		OTHER'S
1	HAMIRPUR/ HAMIRPUR	C/O Check Dam in Gudwinkhad at Tehsil and distt. Hamirpur (H.P.) CGWB
2	Hamirpur/ Sarkaghat	Construction of Rain Water Harvesting Structure at Parchoo Near Hukal in Tehsil Sarkaghat Distt. Mandi (HP)
3	Hamirpur/ Dehra	Imp. Of source of LWSS Kamlota Kohala by c/o Check dam in Thehra Nallah in vill. Toru in Tehsil Jawalamukhi.
4	--do-	C/O Check Dam at Thehra Nallah & Provd. Lift Irrig. Scheme to village Gurkhal in tehsil Jawalamukhi.

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
5	Hamirpur/ Dehra	Providing irrigation facility to adjoining village Muhal by C/O Check dam on Gummer Nallah near vill. Muhal in tehsil Dehra
6	--do- -	C/O LIS to village Nagrota by C/O check Dam on Nagrota Khad in Tehsil Jawalamukhi
7	--do---	Providing LIS Jallandhar Lahar area by c/o check dam on Naker Khad in tehsil Dehra.
8	--do---	Providing LIS Panjiyara by C/O Check dam on Jouli Khad in tehsil Jawalamukhi

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
CIRCLE BILASPUR		
	MNREGA	
1	BILASPUR/ GHUMARWIN	C/o RWHS to recharge ground water at vill. Chhari in GP Sewash providing plaster and removal of silt from existing pond
2	--do---	C/o pond in village Kosarian
3	--do---	c/o pond in village Barthin
4	--do---	c/o pond in village Bhater Fallan
5	**BILASPUR/ Bilaspur**	Work of laying of pipe line in village Salnoo GP Nichali Bhater
	SUSTAINABILITY	
	NIL	
	CRF	
1	**Bilaspur/Bilaspur**	C/O surface dykes over Ali Khad in LWSS Sohri Brahamna.
2	--do---	C/O RCC dyke over Gambhrolla Khad to recharge the source of LWSS Khui Meathi Distt. Bilaspur .
3	--do---	C/o RCC dyke over Kanfara Nalah to recharge the source of LWWS Kanfara.
4	--do---	C/o RCC dyke over Samlety khad to recharge the source of LWWS Samlety khad.
5	--do---	C/o RCC dyke over Ree khad to recharge the source of LWWS Ree Khuran
6	--do---	C/o RCC dyke over Dabatkhad to recharge the source of LWWS Dabat
7	**Bilaspur/ Ghumarwin**	C/o RCC dykes over Sukkar Khad to recharge vthe source of LWSS Batoh Balhi
8	--do---	C/O RCC dykes to rechrge the source of (i) LWSS Barota (ii) LWSS kamli kothi Ghandalwin (iii) LWSS Talwara Datoh Jole Plakhin.
9	--do---	C/o RCC dykes over Khad / Nallah to recharge vthe source of Seer Khad at LIS Talwara
10	--do---	C/o RCC dykes over Khad / Nallah to recharge the source of at LWSS Dakhuit Patta Dangar.
	DC'S FUNDS	
	NIL	
	OTHER'S	
1	Bilaspur/ Bilaspur	C/o Rain water harvesting structure over Ali Khad near Kuddi in Tehsil Sadar Distt. Bilaspur.
2	--do---	C/o Rain water harvesting structure over Ali Khad near Thoru(Down Stream Jabbie bridge) in Tehsil Sadar Distt. Bilaspur.
UNA CIRCLE		
	MNREGA	
	NIL	
	SUSTAINIBILITY	
	NIL	
	CRF	
	NIL	
	DC'S FUNDS	
	NIL	

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
		OTHER'S
1	UNA/ DIVISION-II	L/C/O RWHS from at Samoor & Takoli Khad in Distt Una
		RWHS-1
		RWHS-2
		RWHS-3
2	--do---	Providing water recharge through bore well in Dhamandri Khad in Tehsil & Distt. Una (H.P.)
3	--do---	C/o RWHS from Jawehar Khad, Suhin Khad, Daloh Radoh Khad & Ghumahan khad to provided irrigation facilities to its adjoining area.
		i) Jawehar Khad
		ii) Suhin Khad RWHS-1
		iii) Suhin Khad RWHS-2
		iv)Daloh Radoh Khad
		v) Ghumahan Khad
		vi) Kulruh Khad

DETAIL OF RAIN WATER HARVESTING STRUCTURES IN PROGRESS UNDER VARIOUS PROGRAMMES

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes
NAHAN CIRCLE		
		MNREGA
1	**Nahan/ Solan**	LWSS Tarol
2	--do---	LWSS Kiran Chakli
3	--do---	LWSS Oily Manjholi
4	--do---	R.W.H.S to repair of tank, Khul & wire creat at Panwanoo
5	--do---	RWHS of FIS Kot Beja
6	--do---	C/O CC Channel for village Baghas
7	--do---	C/O Gabion Structure Dounti Sona Khurd
8	--do---	C/O Gabion structure GWSS Chhousha
9	--do---	Restoration of LWSS Domher Kawarg
10	--do---	Excavation of trenches of laying of distribution in G P Basha
11	--do---	Excavation of trenches of laying of distribution in G.P Nagalia
12	--do---	Excavation drain & channel for laying of GMS pipe 20 mm dia for distribution system in GP Delgi
		SUSTAINABILITY
1	**Nahan / Nahan**	Sustainability of source in LWSS/ LIS Salani Katola and Ambwala Sainwala in tehsil Nahan (HP).(SH:- C/O rain water harvesting structure)
2	**Nahan / Paonta Sahib**	LWSS Killaur
		CRF
1	**NAHAN/SOLAN**	Check Dam at Dharmpur Block
2	--do---	LWSS Kothi Deora
3	--do---	LWSS Tarol Kairwa Sihardi
4	**NAHAN /NAHAN**	ii) C/O RWHS in village Lambad in G.P. Panjhal
5	**NAHAN/ NORADHAR**	iii)C/O RWHS at Rajwari in G.P. Deva Manal Tehsil Sangrah Distt Sirmour
6	**NAHAN/NALAGAR**	vi) C/O Water Bodies/ Recharge structure in Gadown and Charog Nallah in IPH Sub Division Ram Shehar
		D.C's. Funds
		NIL

	OTHER'S	
1	Nahan/ Paonta	Prov. irrig. facilities to villages of G.P. Haripurkhol & Palhori through Water bodies (3 nos Water bodies at various places.)
2	Nahan/ Solan	Check Dam Dharampur Block
3	--do---	LIS Kanshi Patta Salrol
4	--do---	C.D.of LIS Domehar
5	--do---	LIS Tikker
6	--do---	LWSS Jandori
7	--do---	Providing irrigation facilities through C/O and Development of water bodies in various Gram Panchayts Solan
8	--do---	Imp of LIS Chini Padli in Thesil kandaghat Distt Solan
9	--do---	Imp of LIS Behrol in GP Tundal Trehsil Kandaghat Distt Solan
10	--do---	Imp of LIS Paplot in Tehsil Kandaghat Distt Solan
11	--do---	Imp of LIS Kanchir in GP Kanchir Tehsil Kandaghat Distt Solan
12	--do---	Imp. Of LIS Tundal in GP Tundal in Tehsil Kandaghat Distt Solar
13	--do---	Imp. Of LIS chhousha in Tehsil Kandaghat in Tehsil Kandaghat Distt Solan
14	--do---	Imp of LIS Domehar in Thesil Kandaghat Distt Solan
15	--do---	Providing LIS Kakreun in G.P Mamligh Tehsil Kandaghat Distt Solan
16	--do---	Providing LIS Samoth in Tehsil kandaghat Distt Solan.
17	--do---	Providing LIS Binnu in GP Banjani Tehsil Kandaghat distt Solan
18	--do---	Providing Lis Kiar in GP Jhaha Tehsil kandaghat Distt Solan
19	--do---	Providing FIS Nihara in GP Sakon Tehsil Kanaghat Distt Solan
20	--do---	Providing LIS Shadhyal in GP Basha Tehsil Kandaghat distt solan
21	--do---	Providing LIS Haripur in GP Haripur Tehsil & distt Solan
22	--do---	Providing LIS Rai Pur Ranoh in GP Deothi Tehsil & Distt Solan
23	--do---	Providing LIS Reh Ka Katal in GP Dhangeel Tehsil & Distt Solan
24	--do---	Providing LIS Ber in GP Parag Tehsil & Distt Solan
25	--do---	Providing LIS Oily Manjholi in GP Ser Banera Tehsil & Distt solar
26	--do---	Providing LIS Gan Ki Ser in GP salogra Thesil & Distt solan

CIRCLE SHIMLA-9

	MNREGA	
1	SHIMLA/ SUNNI	C/O Rain water Harvesting structure for sustainability of water source (SH:- C/o Chak dam-weir on jawahroo nallah in basantpurblock)
2	--do---	C/o Rain water Harvesting Structure for sustainability of water sources (SH: C/o Chak dam/weir on jalidhar nallah in Basantpur Block)
3	--do---	C/o Rain Water Harvesting Structure for Re-charge of source Nagdu Nallah in GP shiwan Tehsil Kumarsen in Narkanda Block
4	--do---	C/o Rain water hravesting Structure for re-charge of source Tharu Nallah oin GP Shiwan Tehsil in Narkanda Block
5	--do---	C/o Rain water Harvasting Structure for sustainability of water source (SH: C/o Chak dam/weir on Thach Khud near village Thack in Basantpur Block)
6	--do---	C/o Rain water Harvesting Structure for sustainabilityof water source (C/o chak dam/weir on Mohra Nallah in Basantpur Block
7	SHIMLA/ SHIMLA-9	C/o RWHS over Banoun Khad for sustainability of existing scheme LWSS Halog Bathamana.
8	--do---	C/RWHS over Banoun Khad for sustainability of LWSS Bangera Rajailta.LWSS Banish and LWSS Tapakri Makri
9	--do---	C/o RWHS IN Ghisli khad for sustainability of existing LWSS Seri Panajality

OTHER'S

1	Nahan/ Paonta	Providing facilities to villages of G P Harbanjkhol & Palhori through Water bodies of trees, Water bodies at various places.)
2	Nahan/ Solan	C/o RWHS Dharanpur Block
3	--do	LIS Kanshi Patta Sainol
4	--do--	C/o RWHS Domehar
5	--do	LIS Likkar
6	--do	LWSS Jandori
7	--do-	Providing irrigation facilities through C/O and Development of water bodies in various
8	--do-	Imp of LIS Chail Padli in Thesil Kandaghat Distt Solan
9	--do---	Imp of LIS Behrol in GP Tundal Tehsil Kandaghat Distt Solan
10	--do---	Imp of LIS Pajot in Tehsil Kandaghat Distt Solan
11	--do---	Imp of LIS Kanchir in GP Kanchir Tehsil Kandaghat Distt Solan
12	--do---	Imp Of LIS Tundal in GP Tundal in Tehsil Kandaghat Distt Solan
13	--do---	Imp Of LIS chhousha in Tehsil Kandaghat in Tehsil Kandaghat Distt Solan
14	--do---	Imp of LIS Domehar in Thesil Kandaghat Distt Solan
15	--do---	Providing LIS Kakreun in G P Mamligh Tehsil Kandaghat Distt Solan
16	--do---	Providing LIS Samoth in Tehsil kandaghat Distt Solan
17	--do---	Providing LIS Binnu in GP Banjani Tehsil Kandaghat distt Solan
18	--do---	Providing Lis Kiar in GP Jhaha Tehsil kandaghat Distt Solan
19	--do---	Providing FIS Nihara in GP Sakori Tehsil Kanaghat Distt Solan
20	--do---	Providing LIS Shadhyal in GP Basha Tehsil Kandaghat distt solan.
21	--do---	Providing LIS Haripur in GP Haripur Tehsil & distt Solan
22	--do-	Providing LIS Rai Pur Ranoh in GP Deothi Tehsil & Distt Solan
23	--do---	Providing LIS Rain Ka Katal in GP Dhangeel Tehsil & Distt Solan
24	--do-	Providing LIS Bor in GP Parag Tehsil & Distt Solan
25	--do---	Providing LIS Oily Manjholi in GP Ser Banera Tehsil & Distt solan
26	--do--	Providing LIS Gan Ki Seri in GP salogra Thesil & Distt solan

CIRCLE SHIMLA-9

MNREGA

1	SHIMLA/ SUNNI	C/O Rain water Harvesting structure for sustainability of water source (Str C/o Chec dam-weir on jawahroo nallah in basantpurblock)
2	--do---	C/o Rain water Harvesting Structure for sustainability of water sources (Str C/o Check dam/weir on jatidhar nallah in Basantpur Block)
3	--do--	C/o Rain Water Harvesting Structure for Re-charge of source Nagdu Nallah in GP shiwan Tehsil Kumarsen in Narkanda Block
4	--do---	C/o Rain water Iravesting Structure for re-charge of source Tharu Nallah in GP Shiwan Tehsil in Narkanda Block
5	--do---	C/o Rain water Harvesting Structure for sustainability of water source (Str C/o Check dam/weir on Thach Khud near village Thack in Basantpur Block)
6	--do---	C/o Rain water Harvesting Structure for sustainabilityof water source (C/o chak dam/weir on Mehra Nallah in Basantpur Block
7	SHIMLA/ SHIMLA-9	C/c RWHS over Banoun Khad for sustainability of existing scheme LWSS Halog Bathamana
8	--do--	C/RWHS over Banoun Khad for sustainability of LWSS Bangera,Rajaitha,LWSS Sanish and LWSS Tapakri Makri
9	--do--	C/o RWHS IN Ghish Khad for sustainability of existing LWSS Seri Panajeity

SUSTAINABILITY

1	SHIMLA/ Sunni	C/O RWHS for re-charge of source Jelthi Nallah-II in Tehsil Kumarsain (SH: [illegible] dam Jelthi Nallah -II 3 mtr. u/s of wss Kotgarh Shawat Banana)
2	--do--	C/o Rain water Harvesting structure sustainability / recharge of source (SH: [illegible] check pits d/s Bhargo Nallah)
3	--do--	C/O RWHS across Dhanesar Khad in GP Nehra Tehsil Sunni (SH: [illegible] Dam)
4		C/o RWHS for recharge of source in Thathal Khad C/O check dam [illegible] scheme at FIS Udder Koti
5		C/O RWHS for re-charge of source in Batanal nallah GP Jardi Tehsil Kumarsain (SH: C/O check dam at Batanal nallah -1 U/S of LWSS Thandhar)
6	SHIMLA/ DIVISION-I	Providing rain water Harvesting structure at Blunt Khad for sustainability at Jogo Anandale Nallah Tehsil & Distt. Shimla.
7	-do--	Recharge of tube well bore No. 1& II by providing 30 mtrs. Length of head weir under Well Pujarli Tehsil & distt. Shimla.
8	--do--	C/O RCC storage tank near Airport Jubblehath under Rain Water Harvesting structure Tehsil & distt. Shimla.
9	--do--	C/O RCC storage tank under Rain Water Harvesting structure for Jawala Mata Mandir Modak (above Ohri Village)Tehsil & distt. Shimla.
10	-do--	C/O RCC storage tank in Halai in under G.P. Ghoma Tehsil Theog & distt. Shimla

CRF

1	SHIMLA/ ARKI	Providing water harvesting structure for sustainability of existing water supply/ irrigation schemes under IPH Division, Arki Block Kunihar (SH:- c/c Dyke at various points [illegible] mtr. Area construction of wire create
		i)(SH:- C/O dyke at Arki Khad near Aug. of LWSS/Arki Town i.e 15 mtr. And c/o wire crates.)
		ii)(SH:--C/O dyke at Arki Khad near ist stage Manjoo i.e 20 mtr. and c/o wire crates
		iii)(SH:--C/O dyke at Ari Khad near Pump House i.e. 15 mtrs and c/o wire crates.)
		iv)(SH:- C/O dyke at Jol Khad near LWSS Chhurdu Nallah i.e 12 mtrs length and c/o wire crates.)
		v)(SH:--C/O dyke at Delhi Khad near Pump House LWSS Damlana i.e. 20 mtrs and c/o wire crates.)
		vi)(SH:--C/O dyke at Jol Khad near ist stage- LWSS Bhumti i.e 15 mtrs length and c/o wire crates.)
		vii)(SH:--C/O dyke at Jol Khad near FIS Kashyal i.e 12 mtrs length and c/o wire crates.)
		TOTAL

D.C's. Funds

1	Shimla/ Sunni	C/ O Rain water harvesting for recharge of source Jelthi Nallah in Tehsil K/Sain(SH:- C/O check damJelthi Nallah in 50 mtr. u/s of LWSS Thanadhar source
2	---do--	Proc Rain water structure c/o pond at Ganeog to recharge of source in Tehsil K/Sain (SH:- 100mtr down side of Baraçaon Kacheen road)

OTHER'S

1	SHIMLA/ ARKI	C/O RWHS at Saryanj Deothal Billa in GP Saryanj Tehs. Arki, Distt. Solan (H.P.) (SH: C/C pond)

CIRCLE ROHRU

MNREGA

NIL

SUSTAINABILITY

1	ROHRU/ JUBBAL	Providing GWSS to PC habitation in GP Kuddu Tehsil Jubbal distt. Shimla (SH:- Strengthening of source artificial recharging through rain water harvesting water body)

CRF

NIL

D.C's. Funds

NIL

OTHER'S

NIL

CIRCLE RECKONGPEO

MNREGA

NIL

SUSTAINABILITY

1	Reckong Peo / Kampur	Prov. Sustainability Structure through water body to village Sobli in GP Devnagar
2	--do---	Sustainability of Source GWSS Maghara, Majhewali, Koshagarh in GP Dofda
3	--do---	Sustainability of Suree GWSS Jhakri in Borni Nallah & diversion of catchment area
4	--do---	Sustainability of Source GWSS Dwarkapur Phanoti in GP Gaura
5	--do---	Providing Rain Water Harvesting Structures for Ma Kot Kali Temple at village Addu sub Tehsil Nankhari.
6	--do---	Providing RWHS for village Bahali in GP Bahali Tehsil Rampur.

CRF

NIL

D.C's. Funds

NIL

OTHER'S

1	Reckong Peo , Kamptur	C/o Surpara Lake
2	Pooh	Beautification of Nako Lake
3	Pooh	Prov. Rain / snow water harvesting for recharging the source of WSS Ribba.

①

ZONE/CIRCLEWISE LIST OF DISCIPLINARY CASES PENDING IN THE COURT AS ON 30.06.2016.

IPH CIRCLE, KASUMPTI SHIMLA-9.

"Annexure — 8"

Sr No.	Name & Designation of officer	Date of Suspension if any	Date of revocation of suspension	Date on which charge sheet served	Charges in brief	Date of receipt of reply to charge sheet	Name of Inquiry Officer alongwith date on which appointed	Name of presenting officer alongwith date on which appointed	Date of receipt of Inquiry report	Present status of the case
1	2	3	4	5	6	7	8	9	10	11
	S/Sh									
1.	M.G.Kapoor, JE (compulsory retired on 13.7.2009) File No 665/02	31.06.02	19.01.06	..	Mis-appropriation of Govt. money criminal charges thereof. Case decided on dt. 13.08.09 and a penalty of compulsory retirement from Govt. service was imposed.	-	..	..	..	Case decided on dt. 13.08.09 and a penalty of compulsory retirement from Govt. service were imposed. He has filed appeal in the Hon'ble High Court against the aforesaid order of compulsory retirement. Court decision is awaited
2	R C Verma A.E.now JE Retired [illegible]			19.07.95	Made huge purchases during 11/1988 worth Rs. 3,24,449/- while working in	-	Sh S.K.Singh el. E.E. 25.03.96	Sh P C Sharma Supdt Gr.	20.05.98	Case decided by the Govt. under Rule [illegible] of Pension Rule [illegible] dated 27.[illegible] and [illegible]

Vidyalaya

	No.509/94				Uhal.					of Rs. 60,047.23 from withheld leave encashment. He has filed appeal in the Hon'ble High Court against the said order. Further development of the case is awaited.

(3)

ZONE/CIRCLEWISE LIST OF DISCIPLINARY CASES PENDING IN THE COURT AS ON 30.06.2016.

IPH CIRCLE, SHIMLA-3.

Sr No.	Name & Designation of officer	Date of Suspension if any	Date of revocation of suspension	Date on which charge sheet served	Charges in brief	Date of receipt of reply to charge sheet	Name of Inquiry Officer alongwith date on which appointed	Name of presenting officer alongwith date on which appointed	Date of receipt of Inquiry report	Present status of the case
1	2 S/Shri	3	4	5	6	7	8	9	10	11
	S.K.Singal, SE (Retd.) S.P.Lohia, EE Ashok Kumar Sharma, AE (Retd) R.R.Dhiman, AE(Retd.) Parkash Chand, JE G S.Bharmota, JE File No 995/06.	-	-	14.6.06	FIR No.3/08 dated 13.3.2008 U/S 420, 465, 467, 468, 471, 120 B IPC & 13(2) PC Act 1988 registered with PS, SV & ACB Khalini Shimla-2 for causing wrongful loss to the Govt.	-	CDE HP Shimla-2 6.11.06	DA(vig) HQ Shimla-2 6.11.06	-	Prosecution sanction accorded by the Pr. Secy (IPH) vide order No. IPH (A) 2(B) 14-1/ 06 -1-Part-I Dated. 04.11.2009. Challan put up in the Hon'ble Court on 11.12 2009. Decision awaited. Departmental Report received from CDE Shimla and is under process at Govt. level. Principal Secretary(IPH) vide his Order No IPH-A(B)14-3/2014 dated 29.09.2014 has closed the

										against sh S.K. Singhal, SE (Retd.) and allowed to clear his all dues, if any, pending on this account.Addl Chief Secretary(IPH) vide his Order No. IPH-A(B) 15-20/2013 dated 12.06.2014 imposes a penalty of "Dismissal from Service" upon Sh. S.P. Lohia, EE(Mech.).Decision of Court case is still awaited.
2.	S P.Lohia, EE Hem Raj Saini, AE. Parkash Chand, JE G.S.Bharmota, JE R L.Gautam, JE Vishwanath JE, Babu Ram JE Masi Ram, JF	-	-	15.12.06	FIR No.4/2009 dated 28.1.09 U/S 420, 467, 468, 120(B) IPC & 13(2) R/W 13(1) PC Act 1988 registered with PS. SV & ACB Shimla-2 for fictitious purchase case.	-	CDE, HP Shimla-2 6.11.06	SE, Shimla-9 13.1.09	-	Prosecution sanctions accorded by the Pr Secy (IPH) vide order No. IPH (A)2(B)14-1/06-1 dated... Depart mental enquiry is under process with CDE Shimla The case against S/Sh. G.S Bharmota, JE, R.L.Gautam, JE have decided vide this office order dated 7.09.2012 and 20.04.2013 respectively [illegible] penalty of [illegible]

										increments without cumulative effect imposed upon both the J.Es. Departmental Inquiry Report received from CDE Shimla and is under process at Govt. level.Further Addl. Chief Secretary(IPH) vide his Order no. IPH-A(B)14-4/2013 dated 17.06.2014 impose penalty of 'Dismissal of service" upon Sh S.P. Lohia. EE(M).Decision of Court case is still awaited.

ZONE/CIRCLEWISE LIST OF DISCIPLINARY CASES PENDING IN THE COURT AS ON 30.06.2016.

IPH CIRCLE, ROHRU

Sr No.	Name & Designation of officer	Date of Suspension if any	Date of revocation of suspension	Date on which charge sheet served	Charges in brief	Date of receipt of reply to charge sheet	Name of Inquiry Officer alongwith date on which appointed	Name of presenting officer alongwith date on which appointed	Date of receipt of Inquiry report	Present status of the case
1	2	3	4	5	6	7	8	9	10	11
	S/Sh									
1.	Jiwan Ram, Patwari. (Retired on 31.03.97) File No. 31/85	..	..	..	Resiling of Govt. servant from his previous statement while appearing as prosecution witness in forest case in FIR No. 109/110 of 1977	..	.	..	..	The case is lying with Ld. Court of Special Judge, Shimla. Latest position is awaited

(7)

ZONE/CIRCLEWISE LIST OF DISCIPLINARY CASES PENDING IN THE COURT AS ON 30.06.2016.

IPH CIRCLE, NAHAN

Sr No	Name & Designation of officer	Date of Suspension if any	Date of revocation of suspension	Date on which charge sheet served	Charges in brief	Date of receipt of reply to charge sheet	Name of Inquiry Officer alongwith date on which appointed	Name of presenting officer alongwith date on which appointed	Date of receipt of Inquiry report	Present status of the case
1	2	3	4	5	6	7	8	9	10	11
	S/Sh									
1.	Roshan Lal Chauhan, Asstt Chemist File No. 556/95				Court case No.13/10 dt 6.1.81 against Roshan Lal					The latest position of court case is still awaited despite of repeated reminders.
2.	R.C Verma, JE (Retd.) N.C.Tyagi, AE File No. 230/89			3.10.90	Memo CWP (T) No. 2481/2008 titled Ramesh Chand Verma, JE(Retd) Vs State of H.P.					The latest position of court case is still awaited despite of repeated reminders.
3.	Padam Chander P.O. File No. 888/2002	8.03.2002	--	10.06.2002	Producing false age certificate of his date of Birth as 17.11.1947	--	19.07.02 K.L.Thakur, E.E.Divn. Paonta.	19.07.2002 O.P.Negi, Sr.Asstt. IPH Divn. Nahan	7.05.2004	A penalty of dismissal from service was imposed vide order dt. 18.08.2004. The C.O filed an OA No. 2536/04 titled Padam Vs State against the said order. Latest position of Court case is [illegible]

4.	Bir Singh, Surat Singh Fitter File No 972/05	14.01.05	24.06.05	-	-	Criminal Case FIR No. 5/2005 dated 13.01.05 U/S 147,148,149,323 . 307 IPC with PS Shillai	-	-	-	-	-	Latest position of the case is still awaited despite of repeated reminders.
5.	Bheem Singh, Rikhi Ram Store Keeper File No. 1001/06	10.07.06	20.02.09	23.03.07		Regarding sold of 66 Nos. GI Pipes of 32 mm dia from Bhatanwali store . An FIR No. 248/06 dated 6.07.2006 U/S 409, 120-B IPC and 469 IPC. with P.S.Paonta Sahib.	--	26.07.10 Sh. H.P. Singh, E.E. Nalagarh	26.07.10 Sh. Surmukh Singh, Supdt.Gr.II IPH Divn., Paonta.	--		The latest position of departmental enquiry as well as FIR is still awaited despite of repeated reminders.
6.	Dalip Singh, Beldar File No. 1143/2011	4.09.11	25.05.12	--		Under judicial custody in case No. 190/2011 U/S 307,498-A 323 IPC 1860.	--	--	--	--		Latest position ofb Case as well as Court case is still awaited.
7	Rakesh Bhardwaj, JE File No	13.08.14	-	-		FIR No 6/2014 dated 13.08.2014 under Section 7	-	-	-	-		SE, I&PH Circle Nanan vide T/C letter No. 796-98 dated 26.11.2014 has been

242

	1185/2014				&13 (2) read with 13 (1)(d) prevention of Corruption Act,1988 Sh. Rakesh Bhardwaj, JE and arrested on 13.08 2014 at 7.30PM for demanding bribe money of Rs. 1000/- from Sh. Anwar Hussain, Village Nawada, P.O. Shivpur, Tehsil Paonta Sahib distt. Sirmour in lieu of repair of his Water supply line.					requested to furnish the latest position of FIR as well as Court case which is still awaited despite of repeated reminders.
8.	Sh. Yog Raj, Fitter	16.11 14	-	-	Criminal offence is under investigation	-	-	-	-	The detailed report of the case alongwith latest position of FIR and Court case asked from the SE. I&PH Circle, Nahan vide this office letter no. 819-21 dated 24.11 2014 but the same is still awaited.
9	Sh. Deepak Ra[illegible] Accounts				F.I.R. No 07 2015 dated 30.04 2015 U/S					Detailed report [illegible] with a[illegible] [illegible]ments [illegible]

243

	Divn. Paonta Sahib File No.1197/2015				1988. Police Station, SV& ACB, Nahan Disrict Sirmour (H.P.)					Nahan despite of repeated reminders C.E.(S/Z), Shimla is requested for taking appropriate Departmental action against the official vide this office letter No. 1155-58 dated 30.09.2015. But latest position of Court case as well report is still awaited from him.
10.	Sh. Arvind Kumar, P O. File No. 1202/15	22.09.2015			Arrested by the Police on dated 22.09.2015 at 5.00 P.M.					S. E., I&PH Circle, Nahan has suspended the official vide his Order dated 29.09.2015 w.e.f. 22.09.2015. The detailed report of the case as well as Court case is still awaited from SE, I&PH Circle,Nahan.

(1)

ZONE/CIRCLEWISE LIST OF DISCIPLINARY CASES PENDING IN THE COURT AS ON 30.06.2016.

IPH CIRCLE, SUNDERNAGAR

Sr No	Name & Designation of officer	Date of Suspension if any	Date of revocation of suspension	Date on which charge sheet served	Charges in brief	Date of receipt of reply to charge sheet	Name of Inquiry Officer alongwith date on which appointed	Name of presenting officer alongwith date on which appointed	Date of receipt of Inquiry report	Present status of the case
1	2	3	4	5	6	7	8	9	10	11
	S/Sh									
1.	Ashok Kumar Arora, AE File No 1092/09	20.5.09	12.10.09	6.5.10	Regarding arrest of Sh. Ashok Kumar Arora, AE IPH S/Divn Kataula under PC Act for taking bribe FIR No.5/09 dt 24.4.09 u/s 7,8, 13 (2)PC Act in PS.SV & ACB Mandi		CDE 24.8.10			Prosecution sanction has been issued by the Govt vide order dt. 3.5.11. The inquiry is still under process with CDE, Shimla-2.Decision of Court is still awaited.The case FIR 5/09 has been decided on 29 04.2013 by the Ld. Court of Ld Special/Session Judge. Mandi vide which he has been acquitted from the charges
2	Lal Chand, Beldar File No [illegible]56/12	13.10.11	18.1.12	16.12.12	Disciplinary proceedings against Sh. Lal Chand, beldar [illegible]		Sh.S.P. Sen, AE IPH Sub Divn	Sh Ram [illegible] Asstt., [illegible] Sub		The latest position of enquiry is awaited from SE,Sunder[illegible] Decision of [illegible]

245

					of property i.e Deodar wood, G.I.pipes & Gun. FIR No 22 /2011 dt 5.10.11 registered with PS SV & ACB Mandi		3.1.12	Panarsa 3.1.12	Mandi is awaited
3.	Adam Ram, Beldar File No. 1131/11	4.5.11			Disciplinary proceedings against Sh.Adam Ram, beldar for illegal transport-ation of wood on dt 4.5.11 FIR No. 53/11 dt 4.5.11				The latest position of the case is awaited from SE, Sundernagar.Latest position of FIR is still awaited.
4	Ghamanda Ram, Fitter File No. 934/03	28.6.03	9.3.04		Disciplinary proceedings against Ghamanda Ram,Fitter				The latest position of court case pending in the Ld.Assistant Collector Ist Grade, Sadar Distt Mandi is still awaited

(13)

ZONE/CIRCLEWISE LIST OF DISCIPLINARY CASES PENDING IN THE COURT AS ON 30.06.2016.

IPH CIRCLE, KULLU

Sr No.	Name & Designation of officer	Date of Suspension if any	Date of revocation of suspension	Date on which charge sheet served	Charges in brief	Date of receipt of reply to charge sheet	Name of Inquiry Officer alongwith date on which appointed	Name of presenting officer alongwith date on which appointed	Date of receipt of Inquiry report	Present status of the case
1	2	3	4	5	6	7	8	9	10	11
1.	Suman Kumar, JE File No.837/84	11.9.01	14.12.07	26.11.07	Shortage of store worth Rs.109661.30 related to Executive Engineer, IPH Divn Rampur for the year 1979 to 1983 ACD enquiry No.ACD/SR-79/PWD-21/86 dated 4.9.86 registered with SP Vigilance Shimla. An FIR No.1/89 dt 03.03.89 u/s 409 IPC & section 12(3) of PC Act 1988 registered with AC Zone Shimla					The official has been compulsory retired from the Govt. service on 13.07.09 vide SE. Kullu letter No.6553-58 dt 13.07.09 The official was convicted by the Special Session Judge Kinnaur Divn at Rampur for one year rigorous imprisonment & fine of Rs.2500/-U/S 409 IPC & U/S 13(2) PC Act for mis-appropriation The official has filed Special leave Appeal in the Hon'ble Apex Court against the judgment passed by the Session Judge Kinnaur Rampur [illegible] judgment [illegible]

247

									~~recovered but position of~~ Para is awaited
2	J.S.Bedi, EE (Now Expd.) Charan Dass Sr.Asstt Leela Devi, Sr Asstt Din Dyal, Surveyor Shukru Ram, D/man File No. 909/03	27.6.03	29.4.05	-	FIR No.3/2006 dated 4.8.2006 U/S 420, 120 B IPC & 13 (2) PC Act 1988 registered with P.S. SV & ACB Kullu for awarded tenders caused wrongful loss to the Govt.	-	-	-	Prosecution sanction accorded by SE (Works) HQ Shimla vide order dated 29.03.11 in favour of 4 Nos. Defaulters. Challan in the instant case has been filed in Court of Ld. Special Judge, Kullu on 21.02.2012. Decision awaited. Addl. S.P., SV&ACB, Kullu vide his letter dated 05.06.2015 has intimated that after completion of the investigation chargesheet was presented in the Court of Ld. Special Judge, Kullu. During trial of this case, Ld. Court has raised some Observations in the chargesheet and returned for further investigation.Hence the investigation is still under process again.
3	Khushal Singh Gulleria, JE File No	--	--	30.06.10	FIR No. 5/09 dt 5.6.09 U/S 409 409 IPC & 13(2) PC Act P.S SV &	--	--	--	Prosecution sanction accorded by S.E. Kullu vide No. [illegible] dated 12.04.2013. Case is

	1096/09				ACB Kullu for mis-appropriation of 22 bags of Govt. cement , which were recovered from him.					under investigation with Vigilance Deptt Position of challan put up in the court & decision is awaited
4.	Mohit Kumar , WW Clerk File No 1137/11	29.4.11	--	--	He has been placed under suspension for misappropriation of Govt. money amounting to Rs.10,05,085/- on account of water charges collected by him.	-	--	--	--	Disciplinary proceedings is under process and the case is in the court of law. Prosecution sanction accorded by S.E. Kullu vide No. 119-25 dt 03.04.12. Latest position of the case is still awaited despite of repeatred reminders
5.	Dula Ram, Beldar File No. 1139/11	--	--	1.06.10	Disciplinary proceedings for submitting false date of birth certificate	-	Sh. Ashok Kumar Bhopal, AE. Nirmand 28.06.10	--	28.09.10	The case was decided by E.E.IPH Division. Anni vide order dated 28.02.2011 and the official was removed from service. Sh. Dula Ram, Beldar filed an appeal against the said order before S.E Kullu , he confirm the penalty imposed by the E.E. Anni. Further development as well as latest position is awaited [illegible] 3322 [illegible] Dula [illegible]

										Decision awaited
6.	Jai Dev P.O. File No. 1152/2011	Deemed suspension w.e.f. 21.11.2011 vide order dt. 07.12.11.	19.01.12	--	Regarding cheating with the people to investment money with SOSS company and not refunded back.	-	--	--	--	Further development as well as latest position is awaited.Latest position of Courtcase awaited from Ld. CJM, Kullu.
7.	Ram Singh. Mason. File No 1163/12	18.4.12	23.06.12	--	FIR has been registered on dated 3.2.2011 for committed offence punishable under section 451,354 & 506 IPC and placed under suspension for his detention in police custody for exceeding 48 hours	-	--	--	--	Criminal appeal filed in the Hon'ble High Court against the order dated 18.04.2012 passed by the Ld. Judicial Magistrate Ist Class, Anni. Suspension order revoked by S.E. Kullu vide order dt 23.06.2012.Latest position is awaited.

(17)

DETAIL OF DISCIPLINARY CASES PENDING IN THE COURT IN RESPECT OF HAMIRPUR ZONE AS ON 30.06.2016

IPH Circle Hamirpur (Hamirpur Zone)

Sl No.	Name & Designation of officer	Date of Suspension if any	Date of revocation of suspension	Date on which charge sheet served	Charges in brief	Date of receipt of reply to charge sheet	Name of Inquiry Officer alongwith date on which appointed	Name of presenting officer alongwith date on which appointed	Date of receipt of Inquiry report	Present status of the case
1	2	3	4	5	6	7	8	9	10	11
	S/Sh									
1	Bikram Singh Thakur, JE File No.1054/2007	20.11.06		15.7.09	Disciplinary proceedings for involving in CPMT paper leakage criminal case FIR No.140/06 dt. 28.7.06 u/s 406,418,120 IPC	-	EE(D) IPH circle Hamirpur 31.3.2008	Supdt o/o EE. IPHD Barsar		Disciplinary case decided by the SE. I&PH Circle Hamirpur but decision of the court is still awaited.
2	Ashok Kumar Chandel, J.E.(Retd.) File No.1150/11	13.12.2011	06.12.2012	27.03.12	Disciplinary proceedings for taking bribe. FIR No. 23/2011 dated 13.12.2011 and subsequently released on bail on 22.12.2011	-				The Official has been charge sheeted by SE. Hamirpur vide his Memo dt. 27.3.2012 IO/PO have been appointed. There is an FIR No.23-2011 dt. 13.12.2011 U/S 7 13(2) PC Act PS SV & ACB Mandi. Prosecution Sanction [illegible]

										dt.28.09.2012 & the case is under trial in the Court. The latest position of the case is still awaited
3.	Sh. Rajeev Sehgal, A.E & Sh. Karam Chand, JE File No. 1178/2014	02.07.2014	21.05.2015 24.06.2015	Yet to be issued	An FIR No. 55/2014 dated 02.07.2014 U/S 7 P.C. Act,1988 PS, CID, Bharari Distt. Shimla against Sh. Rajeev Sehgal, AE and Sh. Karam Chand, AAE is registered in connection with Criminal offence i.e. accepting bribe amounting to rs. 40,000/-	-				Prosecution sanction against Sh. Karam chand, AAE accorded by the SE, I&PH Circle, Hamipur vide his O/O No. 2347-49 dated 26.05.2015 & P.S accorded in respect of Sh. Rajeev Sehgal, AE by the ACS(IPH) to the Govt. of H.P., Shimla vide Order No.IPH-A-2(B) 15-14/2014 dated 11.05.2015. Draft chargesheet is still under process. Matter is still under investigation at Police level.
4.	Sh. Parmod Singh. Chowkidar File No 1205/15	12.10.2015			The official has been suspended by the E.E. I&PH Division, Hamirpur vide Order dated 17.10.2015 as he was detained in custody on 12.10.2015 for a period exceeding 48 hours under Section 498A 323 506 IPC	-				Latest position of the case is still awaited from I&PH Circle Hamirpur

IPH Circle Bilaspur (Hamirpur Zone)

Sr No.	Name & Designation of officer	Date of Suspension if any	Date of revocation of suspension	Date on which charge sheet served	Charges in brief	Date of receipt of reply to charge sheet	Name of Inquiry Officer alongwith date on which appointed	Name of presenting officer alongwith date on which appointed	Date of receipt of Inquiry report	Present status of the case
1	2	3	4	5	6	7	8	9	10	11
	S/Sh									
1.	Sanjay Kumar Katwal, JE File No. 1155/12				FIR No. 01/2014 dated 20.01.2011 U/S 420,467,120-BIPC & 13(2) PC Act, 1988 PS. SV&ACB, Nahan against Sanjay Kumar Katwal, the then JE	-				Prosecution sanction has been accorded by the SE, I&PH Circle, Bilaspur vide his letter No. 9399-9405 dated 23.02.2015.The matter is still under investigation.The Latest position of the case is still awaited from the SE, I&PH Circle, Bilaspur.
2	Sita Ram, Chowkidar File No. 1176/2013	12.10.12			A criminal case under Section 451, 324,504,50 and 304 read with Section 34 IPC registered against the official	-				The detailed report as well as latest position of the case is still awaited from the SE, I&PH Circle, Bilaspur.

IPH Circle, Una (Hamirpur Zone)

Sr. No.	Name & Designation of officer	Date of Suspension if any	Date of revocation of suspension	Date on which charge sheet served	Charges in brief	Date of receipt of reply to charge sheet	Name of inquiry Officer alongwith date on which appointed	Name of presenting officer alongwith date on which appointed	Date of receipt of Inquiry report	Present status of the case
1	2	3	4	5	6	7	8	9	10	11
	S/Sh									
1	Hem Raj, PO File No. 997/06	4.6.2006	7.12.07	-	There is an FIR No.97/06 dt. 1.6.2006 with PS Amb against the official u/s 302 & 34	-	-	-	-	The official acquitted of the charges by Addl. Session Judge Fast Track Court Una vide Judgement dt 19.5.07.Appeal filed in Hon'ble High court & decision still awaited.
2	Jaswant Singh, Beldar File No. 1010/07	16.12.06	6.3.07	-	Criminal case FIR No.259/06 dt 16.12.06 U/S 498-A and 306 IPC by SHO, Amb Distt. Una.	-	-	-	-	The case is under process with session Judge Fast track Court Una. The accused is acquitted for having committed the offence punishable U/S 306 IPC. He is however convicted for having committed the offence punishable under Section 498-A of the Indian penal Code by the Hon'ble Court. Appeal filed in Hon'ble high Court H.P. The decision of the court case is still awaited.

3	Krishan Lal , beldar File No. 1130/10	19.11.10	-	-	He has been placed under suspension for criminal offence FIR No.5/10 dated. 8.9.10 u/s 420, 465, 468, 471, 120 of IPC registered with SV& ACB, Una	-	-	-	-	The case is still pending in the court of JMIC-II Amb. Decision awaited
4.	Amarjeet Singh Jr. Asstt. File No.1165/12	23.07.12	28.1.13	-	He has been placed under suspension for his detention in police custody for exceeding 48 hours. FIR No. 51 dated 13.07.2012 U/S 465, 468,471 IPC P.S. Hariana Distt. Hoshiarpur Punjab registered against sh. Amarjeet Singh.	-				Detailed history / latest position of the court case is awaited from SE, I&PH Circle, Una. Decision of the Hon.ble Court of Ld. Addl. Session Judge, Hoshiarpur is still awaited
5	Madan Lal Sharma. JE (now AE) (Retd) File No. 807/93				Disciplinary proceeding for mis-appropriation of store from Bihru store FIR No.35/79 dt 3.4.79	-				The latest position of Criminal Appeal No.21/93 State of H.P V/s Madan Lal & Others is still pending in the Hon'ble High Court, H.P. The latest position of case is still awaited from the SE I&PH Circle Una
6.	Sh. Ramesh Chand, Chowkidar File no. 1183/2014	29.01.14	-	-	FIR No.4/13 dated 07.12.2013 U/s 420,467,468,471, 120-B IPC & 13(2) PC Act	-				Detailed Report and latest position of the case is still awaited from SE [illegible] Una. EE [illegible] Una

Sh. Kuldesh Kumar, Chowkidar File no. 1194/2015	02.04 2015	-		FIR No 34/2015 dated 02 04.2015 U/S 306-34 IPC registered at P.S gagret the. Amb Distt Una.	-			Detailed Report and latest position of the case is still awaited from SE. I&PH Circle. Una.

(283)

ZONE/ CIRCLE WISE LIST OF DISCIPLINARY CASES PENDING IN THE COURT AS ON 30.06.2016

IPH Circle Nurpur (Dharamshala Zone)

Sr No	Name & Designation of officer	Date of Suspension if any	Date of revocation of suspension	Date on which charge sheet served	Charges in brief	Date of receipt of reply to charge sheet	Name of Inquiry Officer alongwith date on which appointed	Name of presenting officer alongwith date on which appointed	Date of receipt of Inquiry report	Present status of the case
1	2	3	4	5	6	7	8	9	10	11
	S/Sh									
1	Karam Singh, Beldar File No. 1138/11			28.6.10	Disciplinary proceedings against Sh. Karam Singh, Beldar for submitting false date of birth certificate. FIR No.200/2010 dated 05.06.2010 under Section 420,467,468,471 IPC registered in P.S Nurpur	-				The official has been compulsory retired from Govt. service w.e.f 31.07.2011. The case is under trial in the Hon'ble Court of Ld. Judicial Magistrate Ist Class, Nurpur. The decision awaited. The latest status of case is still awaited from SE, IPH Circle, Nurpur.
2	Ravinder Paul, JE File No.489/93		-	26.09.95	Acts & events relating to Punjab WSS & Sew Board Ludhiana for mis-appropriation of material worth Rs 3 75 487/-	-				The decision of court case is awaited at Chandigarh .The detailed report in the matter is still awaited from concerned SE I&PH Circle Nurpur

IFH Circle Chamba (Dharamshala Zone)

Sr No	Name & Designation of officer	Date of Suspension if any	Date of revocation of suspension	Date on which charge sheet served	Charges in brief	Date of receipt of reply to charge sheet	Name of Inquiry Officer alongwith date on which appointed	Name of presenting officer alongwith date on which appointed	Date of receipt of Inquiry report	Present status of the case
1	2	3	4	5	6	7	8	9	10	11
	S/Sh									
1.	Karam Chand. W/C Beldar File No 875/01	15.11.2k		26.09.02	FIR No.06/2000 dated 14.09.2000 for producing illegal age certificate at the time of appointment. Dismissed on 21.12.2005				7.11.05	Court decision /latest status of the case is awaited from SE Chamba/ CE (DZ) Dharamshala
2.	Kasturi Lal. W.I D/W File No 919/03	-		-	FIR No.04/1995 dated 02.01.1995 with SHO. Chamba for pilferage of aggregate & sand worth Rs.1.07 lac from MAS in connivance with contractor	-				Court decision /latest status of the case is awaited from SE Chamba/ CE (DZ) Dharamshala
3	Sh Gorkhu Ram & Kishnu Ram Beldar				Complaint regarding false date of birth of Sh Gorkhu Ram					Case already closed after retirement and service of [illegible] officials [illegible]

	...e No. 947/04				& Sh. Kishnu Ram. Beldar		

[illegible] reinstated [illegible] matter [illegible] the High Court. Latest status of the case is awaited from SE Chamba

IPH Circle Dharamshala (Dharamshala Zone)

-2-6/2-

Sr. no.	Name & Designation of officer	Date of Suspension if any	Date of revocation of suspension	Date on which charge sheet served	Charges in brief	Date of receipt of reply to charge sheet	Name of Inquiry Officer along with date on which appointed	Name of presenting officer alongwith date on which appointed	Date of receipt of Inquiry report	Present status of the case
1	2	3	4	5	6	7	8	9	10	11
	S/Sh									
1	Rikhi Ram. Beldar File No. 1080/08	12.09.08			FIR No 134/08 dated 31.08.2008 under Section 498 A,34 IPC registered against Sh. Rikhi Ram, Beldar in SHO, P.S. Jwalamukhi					The case was put in the Court of Ld JMIC II. Dehra and the latest position of the Court case is awaited. The Suspension of the official revoked or not asked from SE. IPH Circle, Dharamshala which is still awaited
2	Sh. Kamal Vashist. AAE(Retd.) File No 1172/13			13.06.2013	Disciplinary proceeding for misappropriation of 57 bags of cement amounting to Rs 11514/- FIR No. 08/12 dated 11.06.12 uncer Section 406,411,120-BIPC & 4,5,6 of HPPSCP Act 1983 PS SV & ACB. Dharamshala		Sh Rohit Dubey, EE, IPH Division. Thural 06.08.13	Sh Kesri Lal Supdt Gr. II IPH Division.. Dh/la 30.06.13		Inquiry report is awaited from IO Latest position of the case is still awaited from SE I&PH Circle Dharamshala The E.P case is still pending investigation with SV&ACB Dharamshala

(87)

Status of Court cases pending against the officers/officials as on 30.6.2016:-

Sr. No.	File No. & Circle	Circle	FIR Case No. & Date	Name of the official/ officer involved	Subject	Status
1	IPH-Complaint-527/67	S/Nagar	FIR No 322/93 dated 11.12.93 u/s 467,468,471,420 IPC Jogindernagar Distt Mandi	Shri Ghanshyam Dass AE (now retired)	Complaint regarding Promotion of Shri Ghanshyam Dass JE to AE producing forged certificate of Schedule Tribe	Status of appeal filed by the prosecution against Judgement passed by the Hon'ble Court of CJM Joginder Nagar dated 26.4.2000 /copy of decision of Hon'ble High Court /further status of appeal in Apex Court is yet awaited from CE (MZ) Mandi/ SE S/Nagar
2.	IPH- Comp - 1074/1996	Nahan	FIR No. 1/2001 dated 10.4.2001 u/s420,467,468,471 IPC & 13 (2) PC Act 1988 PS SV &ACB Nahan	1 Shri S.K. Vats the then EE 2.Shri Ram Murti Gupta Retd SDO 3 Shri Gurubaksh Singh Retd SDO 4 Shri Din Dayal Pandey Retd SDO 5 Shri Kuldeep Singh JE 6 Shri Ishwar Singh JE 7 Shri Banka Lal Sharma JE 8.Shri Mukesh Chand JE 9 Shri Devi Singh Parmar JE 10 Shri Sat Prakash Banka 11. Shri Husan Chand JE & 3 No Contractors	For violation of codal procedure for collecting fictious quotations from the firms for the maintenance of Tubewell in IPH Division Nalagarh & issue work orders on higher rates during 1995 1997	The challan in the said case was put up in the Ld. Court on 30.7.2009 & the case was pendingfor trial in the Ld Court of JMIC Solan As per judgement of JMIC Solan dated 12.8.15 the challan in said case has been returned to concerned DSP/SHO with direction to file separate challan for every year as per section 219 of Cr PC Further status is yet awaited from SE Nahan /DSP PS SV & ACB Solan
3	IPH- Comp - 1179/96	D/Sala	FIR No. 2/97 dated 3.4.98 u/s 409,420,120-B IPC and 13 (2) PC Act	Er. V.P. Mongia the then SE D/Sala now E in-C Shimla	F.I.R. No. 2/98 dated 3.4.98 u/s 409,420,120-B IPC and 13(2) PC Act	Trial Court D/Sala

					against Shri V P Mongra E-in-C (Retd.)	of Special Judge Kangra at Dharamshala Decision of the case is yet awaited.
4.	IPH-Comp-1991/2011	Shimla-9	FIR No. 1/2007 dated 16.10.2007 u/s 420,120,B IPC PS SV & ACB R/Peo	Shri Ashwani Kumar the then AE BDO Office Pooh	Case FIR No 1/2007 dated 16.10.2010 u/s 420, 120-B IPC & 13 (2) PC Act PS & ACB R/Peo against Rajeev Sood BDO Pooh and others regd installation of Motor spain Horticulture Farm Ribba to NH-22.	The challan in the said case was presented in the Ld Court of Special Judge Kinnaur Division at Rampur on 31.12.2012 The case is pending trial in the Ld Court . The decision of court is yet awaited
5.	IPH- Complaint -2006/2011	Bilaspur	FIR No. 5 dated 27.9.2011 u/s 420/465/467/468/120-B IPC 1860 PS Bilaspur.	Shri Raghu Ram JE the then in BDO Sadar Bilaspur	Case FIR No. 5/11 dated 27.9.2011 against Shri Lekh Ram Pradhan Krishak Vikas Sangh Tanbol and Shri Raghu Ram JE in BDO Sadar Bilaspur	The challan in the said case was presented in the Ld. Court of JMIC Bilaspur on 27.9.2013 and is under consideration in Ld. Court The case is pending trial in the Ld Court . The decision of court is yet awaited
6	IPH-Comp - 2066/2012	Nahan	FIR No 5/2010 dated 21.9.2010 u/s 4,5,6, and 11 of H.P PPSCP Act 1983 registered with PS SV & ACB Nahan	1. Shri Ram Krishan AE IPH S/Divn Nahan	Case FIR No. 5/2010 dated 21.9.2010 u/s 4,5,6, and 11 of HPPPSCP Act 1983 PS SV &ACB Nahan against Officer/ official /contractor of IPH Deptt	The prosecution sanction was accorded in aforesaid case by the Govt. vide letter No IPH (A) 2 (B) 15-30/2008 dated 22.12.12 against Sharafat Ali JE Shri Ram Krishan AE Retd. And Contractor for preparing false and forged record violating Govt orders etc. in pump house Ambwala Sainwala. The DSP SV & ACB Nahan vide letter No 889 dated 25.4.16 has informed that case is pending with Ld Spl. Judge Sirmour at Nahan
7	IPH- Complaint -2076/2013	Nahan	Case FIR No 07/2010 dated 24.6.2010 u/s 406,420,467,468,471	Shri Suresh Kumar JE	Case FIR No 07/2010 dated 24.6.2010 u/s 406,420,467,468,471	The DSP PS SV & ACB PS Nahan vide letter No 1305 dated 3.6.16 has informated that case is fixed for

			IPC PS SV & ACS Nahan		IPC PS SV & ACB Nahan regd misusing the funds allotted by Govt in Swajaldhara Scheme Kathwar during 2006	evidence w.e.f. 13.6.2016 in the court of Ld Chief Judicial Magistrate Nahan
8	IPH- Comp-2112/14	H.Q	FIR No. 1/2006 dated 5.1.2006 u/s 420,120-B IPC 13 (1) (d) r.w 13 (2) of PC Act and section 7 of Employment Exchange Act 1959 PS SV &ACB Shimla	1.Shri R.K. Jaryan , the then EE Salooni now CE 2 Shri Parvez Akhtar the then EE Nahan, (now CE Retd.) 3. Shri R. K. Kanwar the then EE Nahan, SNP Div No. 1 Shimla (now E-in- C Retd) 4. Sh. A.K. Gupta the then EE Kullu (now CE Retd.) 5. Sh. R.K. Malhotra the then EE Kullu (Now CE Retd) 6. Sh. A.K. Vaidya the then EE Sunni (Now CE Retd.) 7 Sh M.S. Kanwar the then EE Kaza (now E-in-C Retd)	FIR No 1/2006 dated 5.1.2006 u/s 420,120-B IPC 13 (1) (d) r.w 13 (2) of PC Act and section 7 of Employment Exchange Act 1959 PS SV &ACB Shimla for committing irregularities while appointing D/waged w orkers.	The SP SV & ACB (SIU-II) Shimla vide No 1106/SIU dated 28.5.14 & dated 23.2.16 has informed that informed that case was initially registered against the Govt departments Boards & corporation etc FIR Case is pending in the Ld Court of Special Judge (Forests) and decision of the case is yet awaited

Annexure-A

Government of Himachal Pradesh,
Department of Irrig. & Public Health.

No. I&PH.A.A(3)-11/96- Dated Shimla-2, 23-7-96

NOTIFICATION

In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Governor, Himachal Pradesh is pleased to make the Recruitment and Promotion Rules for the post of work charged Fitter Grade-II (Class-III Non-Gazetted) in Irrigation and Public Health Department as per Annexure-A appended to this notification namely:-

Short title and Commencement:

(1) These Rules may be called Himachal Pradesh Department of Irrigation and Public Health work charged Fitter grade-II (Class-III Non-Gazetted) Recruitment and Promotion Rules, 1996.

(2) These Rules shall come into force from the date of publication in Rajpatra, Himachal Pradesh.

Savings:

Any appointment made or anything done or any action taken before the commencement of these Rules shall be deemed to have been validly made, done or taken under these Rules.

By Order

F.C.-cum-Secretary (I&PH) to the Government of Himachal Pradesh.

No. I&PH.A.A(3)-11/96- Dated Shimla-2, 23-7-96

Copy for information and further action is forwarded to:

1. All the Secretaries to the Government of H.P.
2. Engineer-in-Chief, I&PH Deptt., Shimla-1 with five copies.
3. Chief Engineer(H) I&PH Dt Dharmshala with five copies.
4. All the S.Es, in I&PH Department, Himachal Pradesh.
5. All the XENs' in I&PH Department, Himachal Pradesh.
6. The Controller, Printing & Stationery, H.P.Govt. Press, Shimla-5 for publication in the Rajpatra(Extra ordinary) It is further requested that one copy of rajpatra may be sent to this Department for record.

Additional Secretary (I&PH) to the Government of Himachal Pradesh.

constitutions of such Corporations/Autonomous Bodies are also allowed age concession in direct recruitment as admissible to Government servants. This Concession will not, however, be admissible to Government servants. This such staff of the Public Sector Corporation/Autonomous Bodies who were/ are subsequently appointed by such Corporation/Autonomous Bodies and who are/were finally absorved in the service of such Corporations/Autonomous Bodies after initial consultation of the Public Sector Corporations/Autonomous Bodies.

Age limit for direct recruitment will be reckoned on the first date of the year in which the post(s) is/are advertised for inviting applications or notified to Employment Exchanges or as the case may be.

8. Minimum Educational and other qualifications required for direct recruitment.

(a) Essential

i) Should have passed Matriculation or its equivalent from a recognized Board/University; and

ii) Should possess a certificate of ITI in the Trade of Fitter.

(b) Desirable

Knowledge of customs, manners, dialects of Himachal Pradesh and suitability for appointment in the peculiar conditions prevailing in the Pradesh.

9. Period of Probation, if any:

Two years subject to such further extension for a period not exceeding one year as may be ordered by the competent authority in suecial circumstances and reasons to be recorded in writing.

10. Method of recruitment whether by direct recruitment or by promotion/ deputation, appointment/ transfer and the percentage of vacancies to be filled in by various methods:

i) 80% by direct recruitment.

ii) 20% by promotion.

contd...3/-

Annexure 'A'

Recruitment and Promotion Rules for the post of Work Charged Fitter Grade-II in the Department of Irrigation and Public Health.

1. Name of the post	Fitter Grade-II
2. Number of posts.	1166 (one thousand one hundred and sixty six)
3. Classification (Whether the cadre is State or Circle or Divisional level.)	Class-III work charged (Circle level Cadre.)
4. Scale of Pay	Rs. 950-35-1160-40-1320-45-1500-50-1300.
5. Whether Selection post or non-selection.	Non-Selection.
6. Appointing Authority	Superintending Engineer.
7. Age for Direct recruitment.	Between 18 and 35 years.

Provided that the upper age limit for direct recruits will not be applicable to the candidates already in service of the Government including those who have been appointed on adhoc or on contract basis;

Provided further that if a candidate appointed on adhoc basis had become overage on the date when he was appointed as such he shall not be eligible for any relaxation in the prescribed age limit by virtue of his such adhoc or contract appointment;

Provided further that upper age limit is relaxable for Scheduled Castes/Scheduled Tribes/Others categories of persons to the extent permissible under the General or special order(s) of the Himachal Pradesh Government;

Provided further that the employees of all the Public Sector Corporation and Autonomous Bodies who have joined to be Government Servants before absorption in Public Sector Corporation/Autonomous bodies at the time of initial ...

constitutions of such Corporations/Autonomous Bodies shall be allowed age concession in direct recruitment as is admissible to Government servants. This Concession will not, however, be admissible to Government servants. This such staff of the Public Sector Corporation/Autonomous Bodies who were/ are subsequently appointed by such Corporation/Autonomous Bodies and who are/were finally absorved in the service of such Corporations/Autonomous Bodies after initial consultation of the Public Sector Corporations/Autonomous Bodies.

Age limit for direct recruitment will be reckoned on the first date of the year in which the post(s) is/are advertised for inviting applications or notified to Employment Exchange as the case may be.

8. Minimum Educational and other qualifications required for direct recruitment.

(a) Essential

i) Should have passed Matriculation or its equivalent from a recognized Board/University; and

ii) Should possess a certificate of ITI in the Trade of Fitter.

(b) Desirable

Knowledge of customs, manners and dialects of Himachal tribes and suitability for appointment in the peculiar conditions prevailing in the Pradesh.

9. Period of Probation, if any:

Two years subject to such further extension for a period not exceeding one year as may be ordered by the competent authority in specified circumstances and reasons to be recorded in writing.

10. Method of recruitment whether by direct recruitment or by promotion/ deputation, appointment/ transfer and the percentage of vacancies to be filled in by various methods:

i) 80% by direct recruitment.

ii) 20% by promotion.

contd...3/-

11. In case of recruitment by promotion, deputation, transfer/grade from which promotion/deputation/ appointment/transfer is to be made.	i) 10% by promotion from amongst work charged Helpers who possess 8 years regular service in work charged including 5 years experience in the work of alignment, fitting/plumbering;
	ii) 10% by promotion from amongst work charged Helpers who possess 8 years regular service in work charged including 5 years experience in the work of alignment, fitting, plumbering.
	For the purpose of promotion 10 point rester shall be followed:-
	Ist post to Direct. 2nd -do- 3td -do 4th -do- 5th - do- work charged Helpers. 6th -do- Direct. 7th -do- 8th -do- 9th -do- 10th -do- work charged Helper.
	and thereafter the rester will be repeat.
12. If a Departmental Promotion Committee exists, what is its composition:	As may be constituted by the Government from time to time.
13. Essential requirement for a direct recruitment.	A candidate for appointment to any service or post must be :-
	(a) A citizen of India, or (b) a subject of Nepal, or (c) a subject of Bhutan, or (d) a Tibetan refugee who came over to India before the Ist January, 1962 with the intension of permanently setting in India. (e) a person of India origin who has migrated from Pakistan, Burma, Sri-Lanka, East African countries of Kenya, Uganda, the United Republic of Tanzania (formerly Tanganyika, Zanzibar) Zaire, Zambia, Malawi, Ethiopia with the intention of permanently settling in India.

contd... 4/-

provided that a candidate belonging to categories (b), (c), (d), and (e) shall be a person in whose favour a certificate of eligible has been issued by the Government of India.

A candidate in whose case a certificate of eligiblity is necessary may be admitted to an examination or interview conduct by the recruiting authority but the offer of appointment may be given only after the necessary eligiblity certificate to him been issued to him by the Government of India.

14. Reservation: The appointment to the service shall be subject to orders regarding reservations in the service for Scheduled Castes/Scheduled Tribes/Backward Classes /other categories of persons issued by the Himachal Pradesh Government from time to time.

15. Selection for appointment to post by direct recruitment. Selection for appointment to the post in the case of direct recruitment shall be made on the basis of a general standared as determined by the Recruitment Authority.

16. Power to relax. Where the State Government is of the opinion that is it necessary or expedient to do so, it may, by order for reasons to be recorded in writing, relax any of the provisions of these Rules with respect to any class or category of persons or pos's.

...

...

Authoritative English text of Notification No.IPH-A-C-5(9)-2/95 dated May,2005 as required under clause (3) of article 348 of Constitution of India

Government of Himachal Pradesh,
Irrigation & Public Health Department

No.IPH-A-C-5(9)-2/95 Dated: Shimla-2, the 30, May, 2006.

Notification

In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Governor, Himachal Pradesh in consultation with the Public Service Commission is pleased to make the Recruitment and Promotion Rules for the post of Pump Operator Class-III(Non-Gazetted) in Irrigation and Public Health Department as per Annexure- "A" appended to this notification namely:

Short title and Commencement:	1.	(1) These Rules may be called Himachal Pradesh, Department of Irrigation & Public Health, Pump Operator Class-III (Non-Gazetted) Recruitment and Promotion Rules 2006.
		(2) These Rules shall come into force from the date of publication in Rajpatra (extra-ordinary) Himachal Pradesh.
Repeal and Savings.	2.	(1) The Himachal Pradesh, Department of Irrigation & Public Health, Pump Operator (Class-III Non-Gazetted) Recruitment & Promotion rules, 1996 notified vide this Department Notification of even number dated 31.08.1996 are hereby repealed.
		(2) Notwithstanding such repeal, any appointment made or anything done or any action taken under these rules, so repealed under Rule 2(1) supra

...2/-

How we have to revive recruitment process initiated earlier. Pl. initiate action.

2/6/06

3/6/06

1407
5-6-06

..2...

shall be deemed to have been validly made,done or taken under these Rules.

By order

Principal Secretary (IPH) to the
Govt. of Himachal Pradesh

Endst No. as above; Dated: Shimla-2, the 30, May, 2006.

Copy is forwarded for information and necessary action to:-

1. All the Administrative Secretaries to the Govt. of H.P.
2. The Secretary, HP Public Service Commission, Shimla-2.
3. The Engineer-in-Chief, IPH Department, Shimla-1 with 5 spare copies.
4. The Engineer-in-Chief, PWD, Shimla-1
5. All the Chief Engineers, IPH Department in H.P.
6. The Controller, P&S H.P. Govt. Press Shimla-5 for publication in the Rajpatra (Extra Ordinary).
7. All SEs in IPH Deptt. HP.
8. The Accountant General, HP Shimla-3.
9. Addl. Secretary(GAD) to the Govt. of HP.
10. Asstt. Legal Remembrancer cum Under Secretary (Law) (Hindi) to the Govt. of HP, Shimla-2.
11. Sr. Law Officer, (Hindi-II) HP Secretariat, Shimla-2.
12. Guard file.

Harder Singh

Under Secretary (IPH) to the
Govt. of Himachal Pradesh

.....

Annexure "A"

Recruitment and Promotion Rules for the post of Pump Operator in the Department of Irrigation and Public Health.

1.	Name of the post	Pump Operator.
2.	Number of posts:	2172 (Two thousand one hundred and seventy two) Contract basis 950 (Nine hundred fifty)
3.	Classification (Whether the cadre is State or Circle or Division level)	Class-III (Non-Gazetted) Circle level cadre.
4.	Scale of pay	Rs 3120-100-3220-110-3660-120-3900-140-4480-150-5000-160-5160 for appointment made on regular basis.
5.	Whether Selection post or Non-Selection post	Non-Selection.
6.	Age for direct recruitment	Between 18 to 45 years.

Provided that the upper age limit for direct recruits will not be applicable to the candidates already in service of the Government including those who have been appointed on adhoc or on contract basis;

Provided further that if a candidate appointed on adhoc basis or on contact basis had become overage on the date when he/she was appointed as such he/she shall not be eligible for any relaxation in the prescribed age limit by virtue of his/her adhoc or contract appointment;

Provided further that upper age limit is relaxable for Scheduled Castes/Scheduled Tribes/Other categories of persons to the extent permissible under the general or special order(s)

of the Himachal Pradesh Government;

Provided further that the employees of all the public sector corporations Autonomous Bodies who happened to be Government Servants before absorption in Public Sector Corporations/Autonomous Bodies at the time of initial constitution of Corporation/Autonomous Bodies shall be allowed age concession in direct recruitment admissible to Government servants. This concession will not, however, be admissible to staff of the Public Sector Corporations/Autonomous Bodies and who are/were finally absorbed in the service of such Corporations/Autonomous Bodies after initial constitution of the Public Sector Corporations/Autonomous Bodies.

Age limit for direct recruitment will be reckoned on the first date of the year in which the post(s) is/are advertised for inviting applications or notified to the Employment Exchanges or as the case may be.

7. Minimum Educational and others qualifications required for direct recruit(s).

a) Essential Qualification(s):

(i) Should be a Matriculate from a recognised Board of School Education/Institute or its equivalent from a recognised University/Board;

(ii) Should possess certificate in trades Electrician /Wireman/Diesel Mechanic / Pump Mechanic/Motor Mechanic/ Pump Operator-cum-Mechanic from a recognised I.T.I.

(b) Desirable Qualification(s):

Knowledge of customs, manners and dialect of Himachal Pradesh and suitability for appointment in the peculiar conditions prevailing in the Pradesh.

8.	**Whether age and educational qualification(s) prescribed for direct recruit(s) will apply in the case of the promotee(s):**	Not applicable.
9.	**Period of probation, if any.**	Two years subject to such further extension for a period not exceeding one year as may be ordered by the competent authority in special circumstances and reasons to be recorded in writing.
10.	**Method(s) of recruitment whether by direct recruitment or by promotion, deputation, transfer and the percentage of post(s) to be filled in by various methods:**	(i) 50% by direct recruitment or on contract basis. Provided that the candidates who are appointed on contract basis by the Department by adopting proper procedure and who possess requisite minimum educational and other qualifications required for direct recruitment and having 7 years of continuous contract service in H.P. Irrigation & Public Health Department will be eligible for regularisation if their performance and conduct during service has been found satisfactory. (ii) 50% by promotion

..4/-

11.	In case of recruitment by promotion, deputation, transfer, grade from which promotion/deputation/transfer is to be made.	By promotion from amongst the Helpers/Pump Attendants who possess 8 years regular service as work charge which shall include 5 year's experience of working with Pump Motors and Electrical Accessories. (1) In all cases of promotion, the continuous adhoc service rendered in the feeder post, if any, prior to regular appointment to the post shall be taken into account towards the length of service as prescribed in these Rules for promotion subject to the condition that the adhoc appointment/promotion in the feeder category had been made after following proper acceptable process of selection in accordance with the provisions of R&P Rules, provided that:- In all cases where a junior person becomes eligible for consideration by virtue of his/her total length of service (including the service rendered on adhoc basis, followed by regular service/ appointment) in the feeder post in view of the provision referred to above, all persons senior to him/her in the respective category/post/cadre shall be deemed to be eligible for consideration and placed above the junior person in the field of consideration; Provided that all incumbents to be considered for promotion shall possess the minimum qualifying service of atleast three years or that prescribed in the R&P Rules for the post, whichever is less; Provided further that where a person becomes ineligible to be considered for promotion on account of the requirements of the preceding proviso, the person(s) junior to him/her shall also be deemed to be ineligible for consideration for such promotion; Explanation:- The last proviso shall not render the junior incumbent(s) ineligible for

..5/-

consideration for promotion if the senior ineligible person(s) happened to be ex-servicemen recruited under the provisions of Rule-3 of the Demobilized Armed Forces Personnel (Reservation of vacancies in Himachal State Non-Technical Service), Rules, 1972 and having been given the benefit of seniority thereunder or recruited under the provisions of Rule-3 of the Ex-servicemen (Reservation of vacancies in the Himachal Pradesh Technical Services) Rules, 1985 and having been given the benefit of seniority thereunder.

2) Similarly, in all cases of confirmation, adhoc service rendered on the feeder post, if any, prior to the regular appointment/promotion against such post shall be taken into account towards the length of service, if the adhoc appointment/promotion had been made after proper selection and is in accordance with the provision of the R&P Rules.

Provided that inter-se- seniority as a result of confirmation after taking into account, adhoc service rendered as referred to above shall remain unchanged.

If a Departmental Promotion Committee exists, what is its composition ?	As may be constituted by the Government from time to time.
Circumstances under which the HPPSC is to be consulted in making recruitment.	As required under the law.
Essential requirement for a direct recruitment.	A candidate for appointment to any service or post must be a citizen of India.
Selection for appointment to post by direct recruitment.	Selection for appointment to the post in the case of direct recruitment shall be made on the basis of a general standard as determined by the Recruiting Authority.

...6/-

15-A Selection for appointment to the post by contract appointment .

(I) a) Under this policy, the Pump Operators in I&PH Department, HP will be engaged on contract basis initially for one year, which may be extendable on year to year basis depending upon their performance and work and conduct on the job. However, their services can be terminated even prior to the completion of one year period, on issuance of one month notice or payment in lieu of the notice of one month, if available work load or their performance does not merit their retention.

b) The Engineer-in-Chief after obtaining the approval of the Government to fill the vacant posts on contract basis will advertise the details of the vacant posts in H.P. Editions of Newspapers and Chirag and invite application from candidates having the prescribed qualifications and fulfilling the other eligibility conditions as prescribed in these Rules.

(c) The selection will be made in accordance with the eligibility conditions prescribed in these Rules.

(d) Contract appointee so selected under these Rules will not have any right to claim regularization or permanent absorption in Govt. job.

e) The age and qualification for the contract appointment will be as per the provisions contained in Col. No. 6 and 7 of the R&P Rules.

(II) HONORARIUM PAYABLE :

For appointments made on contract basis : Rs. 3120/-P.M.fixed honorarium or as

...7/-

shall be fixed by the Govt. from time to time.

(III) APPOINTING/DISCIPLINARY AUTHORITY

The contract appointment will be made against the vacant posts by the concerned Superintending Engineer of the circle. The Superintending Engineer of the concerned circle will be the appointing and disciplinary authority.

(IV) SELECTION PROCESS:

Selection for appointment to the post in the case of Contract Appointment will be made on the basis of viva-voce test or if considered necessary or expedient by a written test or practical test the standard/syllabus etc. of which will be determined by the Selection Committee prescribed under these Rules.

(V) COMMITTEE FOR SELECTION OF CONTRACTUAL APPOINTMENTS:

f) As may be constituted by the competent authority from time to time.

The selection will be made by assessing the candidates as per the distribution of marks given below:-

Sl. No.	Particulars	Marks	Remarks
1.	Essential Qualification	30	As per percentage of marks in Matriculation
2.	Tech/Professional Qualification	50	As per percentage of marks in ITI course.
3.	Customs, Manners & dialect of H.P. etc.	10	
4.	Viva-Voce	10	

g) For the assessment of work of the contractual Pump Operator annual performance report will be maintained at the Assistant Engineer level.

h) The performance reports will form the basis of assessment by the Committee to make recommendation for regular appointment after completion of 7 years contractual service.

(VI) AGREEMENT:

After selection of a candidate for appointment he/she shall sign an agreement as per Annexure-B appended to these rules.

(VII) TERMS AND CONDITIONS:

i) For appointments made on contract basis : Rs. 3120/-PM fixed honorarium or as shall be fixed by the Govt. from time to time.

j) The appointment is liable to be terminated in case the performance/conduct of the contract appointee is not found to be satisfactory.

k) Contract appointment shall not confer any right to the incumbent for regularization in service at any stage.

(l) Contract appointee will be entitled for one day casual leave after putting in one month service. No leave of

....9/-

any other kind is admissible to the contract appointee. He/she shall not be entitled for Medical Reimbursement & LTC etc. Only Maternity Leave will be given as per rules to women appointees.

m) Unauthorized absence from the duties without the approval of the controlling officer shall automatically lead to the termination of the contract. Contract appointee shall not be entitled for salary for the period of absence from duty.

n) The pump operators appointed on contract basis will be liable to transfer within the Circle.

o) Selected candidate will have to submit a certificate of his/her fitness from a Govt./ Registered Medical Practitioner. Women candidate, pregnant beyond 12 weeks will be considered temporarily unfit till the confinement is over. The women candidate will be re-examined for the fitness by an authorized Medical Officer/ Practitioner.

p) Contract appointee will be entitled to TA/DA at the same rate as applicable

to regular staff members required to go on tour in connection with his/her official duties.

(VIII) RIGHT TO CLAIM REGULAR APPOINTMENT:

The candidate engaged on contract basis under these rules shall have no right to claim regularization/permanent

...10/-

		absorption as Pump Operator in the Department at any stage.
16.	Reservation	The appointment to the service shall be subject to orders regarding reservation in the service for Scheduled Castes/Scheduled Tribes/Other Backward Classes/other categories of persons issued by the* Himachal Pradesh Government from time to time
17.	Departmental Examination	Not applicable
18.	Power to relax	Where the State Government is of the opinion that it is necessary or expedient to do so, it may, by order for reasons to be recorded in writing and in consultation with the H.P.P.S.C. relax any of the provision(s) of these rules with respect to any class or category of person(s) or post(s).

8.9.11

Annexure-II

Form of contract/agreement to be executed between the Pump Operator & the Government of Himachal Pradesh through Irrigation & Public Health Department

This agreement is made on this ..... day of .... in the year..... between Sh/Smt. .....S/o/D/o Shri.....R/o....., contract appointee (hereinafter called the FIRST PARTY), AND The Governor, Himachal Pradesh through Superintending Engineers IPH Himachal Pradesh (here-in-after the SECOND PARTY).

Whereas, the SECOND PARTY has engaged the aforesaid FIRST PARTY and the FIRST PARTY has agreed to serve as a Pump Operator on contract basis on the following terms & conditions:-

1. That the FIRST PARTY shall remain in the service of the SECOND PARTY as a Pump Operator for a period of 1 year commencing on day of ..... and ending on the day of ..... it is specifically mentioned and agreed upon by both the parties that the contract of the FIRST PARTY with SECOND PARTY shall ipso-facto stand terminated on the last working day i.e. on ..... and information notice shall not be necessary.

2. The contract honorarium of the FIRST PARTY will be Rs. 3120/- per month.

3. The service of FIRST PARTY will be purely on temporary basis. The appointment is liable to be terminated in case the performance/conduct of the contract appointee is not found good.

4. The contractual appointment shall not confer any right to incumbent for the regular service at any stage.

5. Contractual Pump Operator will be entitled for one day casual leave after putting one month service. This leave can be accumulate upto one year. No other leave of any other kind is admissible to the contractual Pump Operator. He/She will not be entitled for Medical Reimbursement and LTC etc. Only maternity leave will be given as per Rules.

6. Unauthorized absence from the duty without the approval of the controlling officer shall automatically lead to the termination of the contract. A contractual Pump Operator will not be entitled for salary for the period of absence from duty.

7. The pump operators appointed on contract basis will be liable to transfer within in the Circle.

...2/-

8 Selected candidate will have to submit a certificate of his/her fitness from Government/Registered Medical Practitioner. In case of women candidates pregnancy beyond twelve weeks will render her temporarily unfit until the confinement is over. The women candidate should be re-examined for fitness from an authorized Medical Officer/ Practitioner.

9. Contractual Pump Operators shall be entitled to TA/DA if required to go on tour in connection with his official duties at the same rate as applicable to regular counterpart Officer.

10. The Employees Group Insurance Scheme and EPF/GPF facility will not be applicable to the contractual appointee.

(Authoritative English text of this department notification No. IPH-A-[illegible] dated 16th March, 2011 as required under clause (3) of Article 348 of the Constitution of India)

Government of Himachal Pradesh
Irrigation & Public Health Department

No. IPH-A-A(3)1/2010 dated the 16th March, 2011.

NOTIFICATION

In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Governor of Himachal Pradesh, in consultation with Himachal Pradesh Public Service Commission, is pleased to make the following rules further to amend Himachal Pradesh Department of Irrigation and Public Health, Pump Operator Class-III(Non-Gazetted) Recruitment and Promotion Rules, 2006, notified vide this Deptt. Notification number IPH-A-C-5(9)-2/95 dated 30.5.2006 namely:-

Short title and Commencement — 1 (1) These Rules may be called the Himachal Pradesh Department of Irrigation & Public Health, Pump Operator Class-III(Non-Gazetted), Recruitment and Promotion (First Amendment) Rules, 2011.

(2) These Rules shall come into force from the date of Publication in the Rajpatra Himachal Pradesh.

Amendment of Annexure-A. — 2 (1) In ANNEXURE "A" to the Himachal Pradesh Department of Irrigation and Public Health, Pump Operator Class-III(Non-Gazetted) Recruitment and Promotion Rules, 2006.

(a) For the existing provision against Col. No. 4, the following shall be substituted namely:-

i) Scale of pay for regular incumbents:
Rs.5910-20200+Rs.1900 (Grade Pay)

ii)Emoluments for Contract employees:
As per details given in Col.15-A

(b) For the existing provision against Col. No. 10, the following shall be substituted namely:-
i) 50% by direct recruitment on regular basis or by recruitment on contract basis* as the case may be. The contract employees will get emoluments as given in Col. 15-A and will be governed by service conditions as specified in the said column.
(c)For the existing provision against Col. No. 9, the following shall be substituted, namely:-

(Contd. ....)

(Selection for appointment to the post by contract appointment)

Notwithstanding anything contained in these rules, contract appointment to the post will be made subject to the terms and conditions given below:

(1) CONCEPT:

(a) Under this policy the Pump Operator in Department of Irrigation & Public Health H.P. will be engaged on contract basis initially for one year which will be extendable on year to year basis.

Provided that for extension/renewal of contract period on year to year basis the concerned HOD shall issue a certificate that the work and conduct of the contract appointee is satisfactory during the year and only then his period of contract is to be renewed/extended."

(b) POST FALLS OUT OF THE PURVIEW OF HPSSSB:-

The Superintending Engineer(Designation of the appointing authority) after obtaining the approval of the Government to fill the vacant posts on contract basis will advertise the details of the vacant posts in atleast two leading news paper and invite applications from candidates having the prescribed qualification and fulfilling the other eligibility conditions as prescribed in these Rules.

(c) The selection will be made in accordance with the eligibility conditions prescribed in these Rules.

(II) CONTRACTUAL EMOLUMENTS:

The Pump Operator appointed on contract basis will be paid consolidated fixed contractual amount @Rs.7810/-per month (which shall be equal to minimum of the Pay band + Grade pay). An amount of Rs. 240/- (3% of the minimum of Pay band + grade pay of the post) as annual increase in contractual emoluments for the subsequent year(s) will be allowed, if contract is extended beyond one year.

(III) APPOINTING/DISCIPLINARY AUTHORITY

The Superintending Engineer of the concerned Circle of IPH department will be the appointing and disciplinary authority.

(IV) SELECTION PROCESS:

Selection for appointment to the post in the case of Contract Appointment will be made on the basis of viva-voce test or if considered necessary or expedient by a written test or practical test, the standard /syllabus etc. of which will be determined by the concerned recruiting agency i.e. H.P. Subordinate Service Selection Board, Hamirpur.

(V) COMMITTEE FOR SELECTION OF CONTRACTUAL APPOINTMENTS:

As may be constituted by the concerned recruiting agency i.e.H.P. Subordinate Services Selection Board, Hamirpur from time to time.

(VI) AGREEMENT:

After selection of a candidate he/she shall sign an agreement as per Annexure "B" appended to these Rules.

(Contd.....P/

TERMS AND CONDITIONS:

(a) The contractual appointee will be paid fixed contractual amount @ Rs. 8400/- per month (which shall be equal to minimum of the pay band + grade pay). The contract appointee will be entitled for increase in contractual amount @ Rs.240/- (3% of minimum of the pay band + grade pay of the post) for further extended years and no other allied benefits such as senior /selection scale etc. will be given.

(b) The service of the Contract Appointee will be purely on temporary basis. The appointment is liable to be terminated in case the performance/conduct of the contract appointee is not found satisfactory.

(c) Contract appointee will be entitled for one day casual leave after putting one month service. This leave can be accumulated up to one year. No leave of any other kind is admissible to the contract appointee. He/she shall not be entitled for medical reimbursement and LTC etc. Only Maternity leave will be given as per rules.

(d) Unauthorized absence from the duties without the approval of the controlling Officer shall automatically lead to the termination of the contract. Contract Appointee shall not be entitled for contractual amount for the period of absence from duty.

(e) An official appointed on contract basis who have coinpleted five years tenure at one place of posting will be eligible for transfer on need based basis wherever required on administrative grounds.

(f) Selected candidate will have to submit a certificate of his/her fitness from a Government/ Registered Medical Practitioner. Women candidates, pregnant beyond 12 weeks will stand temporarily unfit till the confinement is over. The women candidates will be re-examined for the fitness from an authorized Medical Officer/Practitioner.

(g) Contract appointee will be entitled to TA/DA if required to go on tour in connection with his/her official duties at the same rate as applicable to regular counterpart official at the minimum of the pay scale.

(h) Provisions of service rules like FRSR, Leave Rules, GPF Rules, Pension Rules & conduct rules etc. as are applicable in case of regular employees will not be applicable in case of contract appointees. They will be entitled for emoluments etc. as detailed in this column.

By Order

Principal Secretary (IPH) to the
Govt. of Himachal Pradesh

Endst. No. As above. Dated Shimla-2, the 16-3- 2011.

Copy for information and necessary action to:-

1. All the Pr. Secretaries to the Govt. of Himachal Pradesh
2. The Secretary, H.P. Public Service Commission, Shimla-2.
3. The Engineer-in-Chief, IPH Deptt., Shimla-1 with twenty copies.
4. All the Chief Engineers, I&PH Department in H.P.

(Contd.... P/)

5 All the Superintending Engineers, I&PH Department in H.P.

6 . The Accountant General, HP, Shimla-3.

7. The ALD-cum-Under Secretary (Law) to the Govt. of HP.

8. Sr. Law Officer, Hindi Section-II, Law Department, HP Secretariat, Shimla

9. Guard file.

Deputy Secretary (IPH) to the
Govt. of Himachal Pradesh.

ANNEXURE-IV 98

This agreement is made on this .....day of .....in the year.....Between .....Shri /Smt.....S/O/D/O Shri .....R/O.....

Contract appointee (hereinafter called the FIRST PARTY) AND The Governer of Himachal Pradesh through (Superintending Engineer of concerned Circle of IPH Department) Himachal Pradesh (here-in-after the SECOND PARTY).

Whereas, the SECOND PARTY has engaged the aforesaid FIRST PARTY and the FIRST PARTY has agreed to serve as a Pump Operator on contract basis on the following terms & conditions:-

1. That the FIRST PARTY shall remain in the service of the SECOND PARTY as a Pump Operator for a period of one year commencing on day of .....and ending on the day of..... It is specifically mentioned and agreed upon by both the parties that the contract of the FIRST PARTY with SECOND PARTY shall ipso-facto stand terminated on the last working day i.e. on.....and information notice shall not be necessary.

   Provided that for extension/renewal of contract period on year to year basis the concerned HOD shall issue a certificate that the service and conduct of the contract appointee is satisfactory during the year and only then his period of contract is to be renewed/extended.

2. The contractual amount of the FIRST PARTY will be Rs.7810/- per month.

3. The service of FIRST PARTY will be purely on temporary basis. The appointment is liable to be terminated in case the performance/conduct of the contract appointee is not found good or if a regular incumbent is appointed /posted against the vacancy for which the first party was engaged on contract.

4. Contractual Pump Operator will be entitled for one day casual leave after putting one month service. This leave can be accumulated upto one year. No leave of any kind is admissible to the contractual Pump Operator . He/She will not be entitled for Medical reimbursement and LTC etc. Only maternity leave will be given as per Rules.

5. Unauthorized absence from the duty without the approval of the controlling Officer shall automatically lead to the termination of the contract. A contractual Pump Operator will not be entitled for contractual amount for the period of absence from duty.

6. An official appointed on contract basis who have completed five years tenure at one place of posting will be eligible for transfer on need based basis wherever required on administrative grounds.

7. Selected candidate will have to submit a certificate of his/her fitness from a Government / Registered Medical Practioner. In case of women candidate pregnant beyond twelve weeks will render her temporarily unfit till the confinement is over. The women candidate should be re-examined for fitness from an authorized Medical Officer / Practitioner.

...2/-

8. Contract appointee shall be entitled to TA/DA if required to go on tour in connection with his/her official duties at the same rate as applicable to regular counter-part official at the minimum of pay scale.

9. The Employees Group Insurance Scheme as well as EPF/GPF will not be applicable to contractual appointee(s).

IN WITNESS the FIRST PARTY AND SECOND PARTY have herein to set their hands the day, month and year first, above written.

IN THE PRESENCE OF WITNESS.

1._____

_____

(Name and Full Address)

(Signature of the FIRST PARTY)

2._____

_____

(Name and Full Address)

IN THE PRESENCE OF WITNESS:

1._____

_____

(Name and Full Address)

(Signature of the SECOND PARTY)

2._____

_____

(Name and Full Address)

(Authoritative English text of this department notification No. IPH-A-A(3)1/2010 dated 11-7-2012 as required under clause(3) of Article 348 of the Constitution of India.)

Government of Himachal Pradesh
Irrigation & Public Health Department

No. IPH-A-A(3)1/2010 the 11 July, 2012.

NOTIFICATION

In exercise of the powers conferred by proviso to Article 309 of the Constitution of India the Governor, Himachal Pradesh is pleased to make the following rules further to amend Himachal Pradesh Department of Irrigation and Public Health, Pump Operator Class-III(Non Gazetted) Recruitment and Promotion Rules, 2006, notified vide this department notification Number IPH-A-C(3)[illegible] dated 30-5-2006 and notification of even number dated 16-3-2011 (Finance).

Short title and Commencement	1.	(1) These Rules may be called the Himachal Pradesh Department of Irrigation & Public Health, Pump Operator Class-III(Non Gazetted) Recruitment and Promotion (Second Amendment) Rules, 2012. (2) These Rules shall come into force from the date of Publication in the Rajpatra Himachal Pradesh.
Amendment of Annexure-"A"	2.	(1) In ANNEXURE "A" to the Himachal Pradesh department of Irrigation and Public Health, Pump Operator Class-III(Non Gazetted) Recruitment and Promotion Rules, 2006. (a) For the existing provision in Part-I

Selection for appointment to the post in the case of Contract Appointment will be made on the basis of viva voce test or considered necessary an experience by a written test or practical test of the standard/syllabus etc. of which will be determined by the concerned recruitment agency.

(b) For the existing provision in Parts of Col-15-A, the following shall be substituted namely:

COMMITTEE FOR SELECTION OF CONTRACTUAL APPOINTMENTS

As may be constituted by the concerned recruiting agency from time to time.

By Order

Secretary(IPH) to the
Govt. of Himachal Pradesh

Endt. No. As Above. Dated Shimla-2, the 11-07-2022

Copy forwarded for information and necessary action to:-

1. All the Secretaries to the Government of Himachal Pradesh.
2. The Secretary, H.P. Public Service Commission, Shimla-2.
3. The Engineer-in-Chief, I & PH Department, H.P. Shimla-2 with 20 spare copies.
4. All the Chief Engineers, I & PH Deptt. H.P.
5. The Controller, P&S H.P. Govt. Press Shimla-5 for publication in the Rajpatra(Extra Ordinary.
6. All the Superintending Engineers, I&PH Department, H.P.
7. The Accountant General, H.P., Shimla-2.
8. The ALD-Cum-Under Secretary(Law) to the Govt. of H.P.
9. Sr. Law Officer, Hindi Section-II, Law Department, H.P. Secttt. Shimla-2.
10. Guard file.

Deputy Secretary(IPH) to the
Government of Himachal Pradesh

प्राक्कलन समिति के सिंचाई एवं जन स्वास्थ्य विभाग से सम्बन्धित 29वें कार्रवाई प्रतिवेदन (11वीं विधान सभा) 2010–11 पर अग्रिम कार्रवाई से सम्बन्धित विभागीय उत्तर।

सिफारिश सं0	समिति की सिफारिशें	विभागीय उत्तर
1	समिति सरकाघाट रखोह अवाहदेवी उ0पे0यो0 के प्राप्त विभागीय उत्तर से सन्तुष्ट नहीं हुई तथा मत व्यक्त करती है कि विभाग द्वारा नियमों को ताक पर रखकर जनता को जो मटमैल पानी मुहैया आपूर्ति करवाना सरासर जनता के स्वास्थ्य से खिलवाड करना है तथा हैरानगी प्रकट करती है कि विभाग द्वारा एक तरफ तो पानी की आपूर्ति के नामूने प्रयोगशाला में निरिक्षण करने के तथ्य प्रस्तुत किये गये हैं तथा दूसरी ओर लोगों की मांग अुनरूप उन्हें मटमैला पानी उपलब्ध करवाना स्वीकार करती है। समिति का मत है कि पानी की आपूर्ती करने से पहले विभागीय नियमानुसार पाईपों की सफाई करनी पडती है लेकिन उन पाईपों की सफाई नहीं की गई जिसकी वजह से लोगों को साफ पानी नहीं मिल सका । समिति जानना चाहती है कि विभाग ने उन पाईपों को समया रहते फलश क्यों नहीं किया जबकि सफाई सबसे पहले बहुत ही जरुरी थी । समिति का यह मत है कि सफाई किए बगैर मटमैले पानी की आपूर्ती जिन अधिकारियों के आदेशोपरान्त की गई है, के विरुद्व विभाग कडी से कडी कार्यवाही अमल में लाए तथा कृत कार्रवाई से समिति को अवगत करवए ।	समिति को अवगत करवाया जाता है कि रखोह चोलथरा अवाहदेवी उठाऊ पेयजल योजना के अन्तर्गत जनता को निर्धारित मापदण्ड़ों के अनुरूप स्वच्छ व सुरक्षित पेयजल उपलब्ध करवाया जा रहा है तथा समय–2 पर टैंकों की सफाई की जाती है, हॉ जब कभी बारिश की बजट से नदी का पानी मटमैला हो जाता है उसकी ट्रीटमैंन कर जल संशोध संयत्र में किया जाता है व इस स्थिति में Alum फिटकरी की dosing व super clorination करने के बाद ही पानी मुहैया करवाया जाता है। लेकिन जानवूझ कर मटमैला पानी नहीं दिया जाता है। पानी की आपूर्ति के नमुने समय–समय पर विभागीय प्रयोगशाला मे निरीक्षण करने के उपरान्त पेयजल आपूर्ति की जाती हैव समय–समय पर विभाग द्वारा लोगों को पेयजल रख रखाव व इसकी शुद्वता को बनाए रखने हेतू जागरूक किया जाता है पंचायत स्तर पर भी FTKs वितरित की गयी है व गांव में लोग अपने स्तर पर पानी की गुणवता को परख कर सकते है ।
2	समिति जानना चाहती है कि जो करारनामा राजा मण्डी के साथा हुआ था उसको सरकार क्यों लागू नहीं कर रही है ? समिति इस पक्ष में है कि इसको जल्दी से जल्दी लागू किया जाए।	समिति को अवगत करवाया जाता है कि करारनामा राजा मण्डी के साथ हुआ था, उसको लागू करने का मामला सरकार के विचाराधीन है।

3(i)	समिति जानना चाहती है कि जब विभाग ने पेयजल योजनाओं को शुरू किया था तो इनकी समय सीमा कितने वर्ष तक निर्धारित की गई थी, क्योकि प्रत्येक पेयजल योजनाओं की अपनी एक निर्धारित समय सीमा होती है? विभागीय उत्तर में दर्शाई गई पेयजल योजनाओं में से कितनी योजनाओं ने अपनी निर्धारित समय सीमा पूरी कर ली है और कितनी योजनाओं ने अभी तक नहीं की है? रिमॉडलिंग के लिए कितनी पेयजल योजनाओं ने समयावधि पूरी कर ली समिति को विस्तृत ब्यौरा उपलब्ध करवाया जाए।	समिति को अवगत करवाया जाता है कि विभागीय मापदण्डों के अनुसार सभी योजनाओं को 20 वर्षों के लिए डिजाईन किया जाता है । रिमोडलिग की आवश्यकता को निरस्त नहीं किया जा सकता क्योंकि निर्माण में उपयोगी सामग्री की आयु को ध्यान में रखते हुऐ ही मादण्डों को निर्धारण किया जाता है । इसके अतिरिक्त पानी के स्त्रोत में पानी की कमी प्राकृतिक आपदाओं से हुए नुकसान के कारण पेयजल योजना की Remodeling की अवाश्यकता पडती है। यह सत्य है कि पेयजल योजनायें स्थान गावं व पंचायत की आबादी को देखते हुए ही योजना के विभिन्न–2 कार्यो का प्रारूप निर्धारित किया जाता है तथा इस समय 20 वर्षों तक की आबादी के आधार का निर्माण किया जा रहा है । पेयजल योजनाओं की Remodeling की आवश्यकता पेयजल की बढती मांग व योजना विभिन्न घटकों की आयु के दृष्टिगत होती है। पेयजल योजनाओं के विभिन्न घटकों का रूपाकंण निम्न समयावधि के लिए किया जाता है। 1 ग्रेवटी मेंन 15 वर्ष 2 राइजिंग मेंन 30 वर्ष 3 वितरण प्रणाली 15 वर्ष 4 पम्पिंग मशीनरी 15 वर्ष 5 सिविल कार्य 30 वर्ष समिति की सिफारिशों के अनुसार विभाग ने 1015 पेयजल योजनाएं Remodeling के लिए चिन्हित की। योजनाबार ब्यौरा अनुबन्ध–1 पर दशाया गया है ।

3(11)	समिति जानना चाहती है कि ऐसी कितनी योजनाएं थी जिनमें फिल्टर बैड का प्रावधान है और कितनी ऐसी है जिनमें फिल्टर बैड का प्रावधान नहीं है? विभाग ने जो 20 करोड़ रूपये इन योजनाओं पर खर्च किया उसका पूर्ण विवरण समिति को उपलब्ध करवाया जाए। क्या विभाग यह पूरी जिम्मेदारी से कह सकता है कि 512 पेयजल योजनाओं के ही फिल्टर बैड खराब हुए हैं और बाकि प्रदेश में सब ठीक हैं? प्रदेश में टोटल कितनी पेयजल योजनाएं हैं और क्या इन सब में पूर्ण रूप से फिल्टर बैड बनाए गए हैं? क्या विभाग का इस कार्य को दुरूस्त करने हेतु मास्टर प्लान है? यदि हां, तो उससे समिति को अवगत करवाया जाए।	समिति को अवगत करवाया जाता है कि भूमिगत जल स्त्रोतों जैसेकि Tube well, Peculation well/ infiltration gallery व चस्मा स्त्रोतों पर आधारित योजनओं में फिल्टर बैड की आवश्यकता नहीं पडती । केवल सतही जल पर आधारित योजनाओं में ही फिल्टर बैड की आवश्यकता होती है। विभाग की कुल 9393 पेयजल योजनाओं में से विभाग ने प्रथम चरण में 512 ऐसी योजनाओं को चिन्हित किया जिन में फिल्टर बैडों की आवश्यकता थी। इस कार्य हेतु सरकार ने रू. 55.00 करोड का प्रावधान किया गया था। 512 योजनाओं में से 425 योजनाओं में फिल्टर बैड बनाने का कार्य पूर्ण हो चुका है ,जबकि 87 योजनाओं पर कार्य प्रगति पर है। जून 2017 तक सभी 512 पेयजल योजनाओं में फिल्टर बैड बनाने का कार्य पूरा किया जायेगा । इस के अतिरिक्त विभाग ने द्वितिय चरण में 38 अन्य ऐसी पेयजल योजनायें जिन में फिल्टर बैड बनाने की आवश्यकता है तथा 160 ऐसी योजनायें जिन के फिल्टर बैड में सुधार की आवश्यकता है, को चिन्हित किया गया है। इस कार्य के लिए चालू वित वर्ष में 20.00 करोड़ रू0 का बजट प्रावधान किया गया ।

4	समिति जानना चाहती है कि नालगढ़ व बद्दी सिवरेज स्कीमों को पूरा करने की समयावधि क्या निर्धारित की गई है तथा प्रथम किस्त के रूप में जारी हुई राशि से दोनो स्कीमों का कितना कार्य सम्पन्न कर दिया गया है तथा इन स्कीमों का कार्य पूर्ण करने के लिए विभाग द्वारा शेष राशि प्राप्त किये जा रहे प्रयासों की अद्यतन स्थिति से भी अवगत करवाया जाए । समिति जानना चाहती है कि प्रदेश भर में कितनी ऐसी मल निकासी योजनायें हैं जिनकी एक्सटैंसन हेतु सिंचाई एवं जन–स्वास्थ्य विभाग को एक मुश्त पैसा दिया गया है? योजनावार, मदवार कितनी–कितनी राशि आबंटित की गई है, पूर्ण विवरण सहित समिति को अवगत करवाया जाए। समिति यह भी जानना चाहती है कि जब भी मल निकासी योजनाओं को कार्यान्वित करने हेतु ठेकेदारों को कार्य दिया जाता है तो उस योजनओं को पूर्ण करने हेतु क्या कोई समयवधि निर्धारित की जाती है ? यदि हॉ, तो निर्धारित समय में ठेकेदार उन मल निकासी योजनाओं को पूर्ण करने में यदि असफल रहता है तो क्या उसको पेनल्टी लगाई जाती है या ब्लैकलिस्ट किया जाता है या कोई अन्य कार्रवाई अमल में लाई जाती है ?	समिति को अवगत करवाया जाता है कि सीवरेज स्कीम नालागढ़ टाऊन की स्वीकृति UIDSSMT के अन्तर्गत 2014 को भारत सरकार द्वारा 16.35 करोड़ रू0 की प्रदान की गई। तदोपरान्त इसकी प्रशासनिक अनुमोदन एवं व्यय स्वीकृति प्रधान सचिव (UD) पत्र संख्या UD-F(I)-1/2006-IV dated 15-07-2014 द्वारा 16.35 करोड़ रू0 की प्रदान की गई। इस स्कीम का वितपोषण 80:10:10 के अनुपात अर्थात 80% भारत सरकार 10% हिमाचल सरकार तथा 10% शहरी निकाय नालागढ़ द्वारा किया जाना था। इस प्रकार 13.09 करोड़ रू0 भारत सरकार, 1.63 करोड़ रू0 हिमाचल सरकार तथा 1.63 करोड़ रू0 शहरी निकाय नालागढ़ से प्राप्त होना था। इस स्कीम का कार्य एम.एस.जयभूषण मलिक पटियाला को 21.00 करोड़ रू0 का दिसम्बर, 2015 को अवार्ड किया गया था जोकि 2 साल की अवधि, दिसम्बर, 2017 तक पूर्ण किया जाना प्रस्तावित है। इसमें से 2.40 करोड़ रू0 इस स्कीम के पूर्ण होने के उपरान्त 5 साल के रख–रखाव के लिये प्रस्तावित है। शेष 18.59 करोड़ रू0 में से विभाग को अभी तक 14.58 करोड़ रू0 प्राप्त हो चुके है तथा अगर 4.01 करोड़ रू0 विभाग को समय पर मिलता है तो इस स्कीम को मार्च 2018 तक पूर्ण करना प्रस्तावित है, क्योंकि इसके STP की site पर आस–पास के लोगों ने Hon'ble Court of Civil Judge Junior Division Nalagarh से stay लिया है तथा इस विवाद को विभाग सुलझाने के लिये विभाग प्रयासरत है, जोकि जल्द ही सुलझने की सम्भावना है। बकाया राशि जारी करवाने के लिए विभाग द्वारा पत्राचार किया जा रहा है। **सीवरेज स्कीम बद्दी टाऊन** की स्वीकृति भारत सरकार द्वारा UIDSSMT के अन्तर्गत 2014 को 33.34 करोड़ रू0 की प्रदान की गई। इसके उपरान्त इसकी प्रशासनिक अनुमोदन एवं व्यय स्वीकृति प्रधान सचिव (UD) पत्र संख्या UD-F(I)-

		1/2006-IV dated 15-07-2014 द्वारा 33.34 करोड़ रू0 की स्वीकृति प्रदान की गई। स्कीम का वितपोषण 80:10:10 के अनुपात अर्थात 80% भारत सरकार 10%हिमाचल सरकार तथा 10 % शहरी निकाय बद्दी द्वारा किया जाना था। इस प्रकार 26.68 करोड़ रू0 भारत सरकार, 3.33 करोड़ रू0 राज्य सरकार तथा 3.33 करोड़ रू0 शहरी निकाय बद्दी से प्राप्त होना था। इस योजना में विभाग द्वारा केवल वितरण प्रणाली का ही काम करना था इसके लिये विभाग ने पूरी वितरण प्रणाली की पाइपों का प्रबन्ध कर लिया है तथा 40% कार्य पूरा कर लिया गया है। इस योजना में मल संशोधित संयंत्र का प्रावधान नहीं था तथा इसे बद्दी Infrastructure के CEPT में डाला जाना प्रस्तावित है। इसके लिये 33.34 करोड़ रू0 में से 9.98 करोड़ रू0 बद्दी Infrastructure को दिया जाना प्रस्तावित है। जिसके लिये M.C. बद्दी तथा M/s Infrastructure बद्दी के बीच करार 25–3–2017 को कर दिया गया तथा शेष 33.34–9.98 तथा शेष 23.36 करोड़ रू0 में से 18.00 करोड़ रू0 विभाग को प्राप्त हो चुके हैं तथा शेष 5.36 करोडा रू0 अभी विभाग को प्राप्त नहीं हुये । इन 5.36 करोडा रू0 में से 0.80 करोड रू0 5 साल के रख–रखाव के लिये रखे गये हैं तथा शेष 4.56 करोड रू0 यदि समय पर प्राप्त होते हैं तो स्कीम का कार्य मई, 2018 तक पूर्ण करना प्रस्तावित है। बकाया राशि जारी करवाने के लिए विभाग द्वारा पत्राचार किया जा रहा है।

6	समिति जानना चाहती है कि पूरे प्रदेश में विभाग द्वारा कितने चैकडैम बनाए जाने प्रस्तावित हैं तथा विभागीय उत्तर में दर्शाए गए 262 रेनवाटर हारवैस्टिंग स्ट्रक्चर का कार्य कब तक पूर्ण कर लिया जाएगा। समिति को रेन वाटर हारवैस्टिंग स्कीम की अद्यतन स्थिति के पूर्ण विवरण से विधान सभा क्षेत्रवार (Constituency-wise) अवगत करवाया जाए। समिति को वस्तुस्थिति से अवगत करवाया जाए।	समिति को अवगत करवाया जाता है कि विभाग खडडों पर रेन वाटर हारवैस्टिंग स्ट्रक्चर /चैक डैम बनाता है जो सिंचाई के स्त्रोत के रूप में काम करते है व भू–जल का स्तर भी बढ़ाते हैं। विभाग द्वारा यह कार्य बजट की उपलब्धता के अनुसार कार्यन्वित किये जाते है। विभाग द्वारा 262 रेनवाटर हारवैस्टिंग स्ट्रक्चर में से 45 कार्य पूण कर लिए गए है तथा 217 पर प्रगति पर है। विधानसभा क्षेत्रवार (Constituency-wise) ब्यौरा **अनुबन्ध'–2 पर** संलग्न है ।

9	समिति को बरच्छवाड़ से जाहू तक सीर खड्ड में तटीयकरण की अपराईजल रिपोर्ट की केन्द्र सरकार से स्वीकृति प्राप्त किए जाने हेतु विभाग द्वारा किए गए प्रयासों की अद्यतन स्थिति से अवगत करवाया जाए और जिला ऊना के स्वां नदी के चैनेलाईजेशन की अद्यतन स्थिति से अवगत करवाएं।	समिति को अवगत करवाया जाता है कि बरच्छवाड़ से जाहू तहसील सरकाघाट के तटीयकरण करने हेतु सरकार ने योजना की प्रशासनिक अनुमोदन एवं व्यय स्वीकृति 62.46 करोड रूपये की पत्र संख्या आई0पी0एच0–8(एफ)9–3/2012 दिनांक 19.09.2012 को प्रदान कर गई। इस योजना के अर्न्तगत 115 हैक्टेयर भूमि को बाढ से सुरक्षित करना प्रस्तावित है। योजना की विस्तृत परियोजना रिर्पोट भारत सरकार को 28–1–2014 को स्वीकृति हेतु भेजी गई जिसपर भारत सरकार ने 4–4–2014 को observations लगाई जिनका उत्तर 26–2–2015 को प्रेषित किया गया। इसके अतिरिक्त केन्द्रीय जल आयोग भारत सरकार द्वारा कुछ और आप्पतियां लगाई उनका उत्तर भी 26–2–2015 को भेजा गया। इसके उपरान्त केन्द्रीय जल आयोग भारत सरकार द्वारा ने 7–4–2015 को दो नई आप्पतियां लगाई, जिनसे सम्बन्धित सूचना 8–2–2016 को उनलब्ध करवा दी गई है। केन्द्रीय जल आयोग भारत सरकार ने परियोजना रिपोर्ट को वर्तमान Price Index पर संशोधित करने को भी कहा था । उसी के अनुसार अब इस योजना की संशोधित लागत 88.07 करोड रूपये है। कार्य का आरम्भा होना टी0ए0सी0/Investment clearance व बजट की उपलब्धता पर निर्भर करता है। जिला ऊना के विभिन्न क्षेत्रों को स्वां नदी चैनेलाइजेशन के

		अन्तर्गत 4 चरणों में कवर किया गया है। जिसका फेस वाईज विवरण निम्न प्रकार से है:– **फेस–I** के अन्तर्गत झलेड़ा पुल से लेकर संतोखगढ़ पुल तक स्वां नदी के दोनों किनारों पर 16.67 किलोमीटर की लम्बाई में तट बांध का निर्माण किया गया है, जिसके अन्तर्गत 2260 हैक्टेयर भूमि रिक्लेम हुई है। इस फेस का कार्य वर्ष 2000 में शुरू किया गया, जिसकी अनुमानित लागत 106.03 करोड़ रू0 थी और यह वर्ष 2008–2009 में 76.85 करोड़ की लागत से NABARD Funding के अन्तर्गत पूरा किया गया। **फेस–II** के अन्तर्गत गगरेट पुल से झलेड़ा पुल तक स्वां नदी के दोनों किनारों पर 28.34 किलोमीटर की लम्बाई में तटबांध का निर्माण किया गया है। जिसके अन्तर्गत 5000 हैक्टेयर भूमि को रिक्लेम किया गया है। इस फेस का कार्य वर्ष 2008 में शुरू किया गया था, जिसकी अनुमानित लागत 235.52 करोड़ रूपए थी तथा वर्ष 2012–2013 में 211.02 करोड़ रूपए की लागत से पूरा किया गया। **फेस–III** के अन्तर्गत सन्तोखगढ़ पुल से नीचे हिमाचल पंजाब सीमा तक स्वां नदी के तटीयकरण की डी0पी0आर0 पंजाब व हिमाचल प्रदेश के Interstate issue के कारण अभी तक लम्बित पड़ी थी लेकिन यह मुददा केन्द्रीय जल आयोग भारत सरकार की बैठक दिनांक 21–08–2014 को नई दिल्ली में अध्यक्ष, केन्द्रीय जल आयोग नई दिल्ली की अध्यक्षता में हुई थी, में सुलझा लिया गया है जिसमें पंजाब सरकार तथा हिमाचल सरकार के वरिष्ठ अधिकारी उपस्थित थे। पंजाब सरकार ने 7–08–2014 को इस कार्य के लिए अनापत्ति प्रमाण पत्र भी हिमाचल प्रदेश सरकार को जारी कर दिया हैं। कार्य की डी0पी0आर0 को केन्द्रीय जल आयोग ने 46.80 करोड़ रूपए की अनुमानित लागत के लिए फाईनल कर दिया है व इस योजना की निवेश स्वीकृति (investment clerance) भारत सरकार से अपेक्षित है। इस फेस के

		अन्तर्गत संतोखगढ़ पुल से नीचे बाएं किनारे पर 2.5 कि0मी0 और दाएं किनारे पर 4.20 कि0मी0 की लम्बाई में तटीयकरण का प्रावधान है तथा इस फेस के अन्तर्गत 477.50 हैक्टेयर भूमि को रिक्लेम किया जाएगा। **फेस–IV** के अन्तर्गत दौलतपुर पुल से लेकर गगरेट पुल तक मुख्य स्वां नदी एवं दौलतपुर पुल से संतोषगढ़ पुल तक स्वां नदी के दोनों किनारों पर मिलने वाली सभी खडडों के तटीयकरण की परियोजना के लिए भारत सरकार के केन्द्रीय जल संसाधन मंत्रालय नई दिल्ली की सलाहाकार समिति द्वारा 30 जुलाई, 2013 को 922.485 करोड़ की स्वीकृति दी गई। परियोजना की A/A & E/S हिमाचल सरकार द्वारा 03 अक्तूबर, 2013 को 922.49 करोड़ रू0 प्रदान की गई तथा कार्य भारत सरकार के बाढ़ प्रबन्धन प्रोग्राम के अन्तर्गत किया जा रहा है, जिसमें कि अनुमानित लागत का 70 प्रतिशत भारत सरकार द्वारा केन्द्रीय सहायता के रूप में दिया जा रहा है तथा 30 प्रतिशत राज्य सरकार द्वारा वहन किया जा रहा है। परियोजना के अन्तर्गत स्वां नदी में दौलतपुर पुल से गगरेट पुल तक तथा दौलतपुर पुल से संतोखगढ़ पुल तक मिलने वाली मुख्य सभी 55 खडडों के तटीयकरण का प्रावधान है, जिसकी कुल लम्बाई 387.58 किलोमीटर है। परियोजना के अन्तर्गत 7163.49 हैक्टेयर भूमि को रिक्लेम किया जाएगा। परियोजना को मार्च, 2017 तक पूर्ण करने का लक्ष्य रखा गया है। परियोजना के अर्न्तगत अभी तक 162.365 किलोमीटर की लम्बाई में तट बांध लगाने का कार्य पूर्ण कर लिया गया है तथा 2884 हैक्टेयर भूमि को रिक्लेम किया जा चुका है। अब तक कुल 413.20 करोड़ रूपए व्यय किए जा चुके हैं, जिसमें कि 189.351 करोड़ भारत सरकार द्वारा जारी किए हैं। शेष कार्य भारत सरकार से अपेक्षित धनराशि न मिलने के कारण प्रभारित व रूका हुआ है। भारत सरकार से लगभग रू. 465.389 करोड़ अपेक्षित है ।

12	समिति जानना चाहती है कि विभाग द्वारा 2006 से 2016 तक प्राप्त 892 आवेदन पत्रों में से 315 मामलों को करूणामूलक आधार पर नौकरी प्रदान की गई है तो अन्य शेष बचें 577 मामलों में विभाग ने क्या कार्रवाई की। क्या करूणामूलक आधार पर नौकरी वरिष्ठता के आधार पर दी गई है या बिना बारी के ही प्रदान की गई है। विभाग कब तक बाकि बचे लोगों को करूणामूलक आधार पर नौकरी प्रदान कर देगा ? वस्तुस्थिति से समिति को अवगत करवाए।	समिति को अवगत करवाया जाता है कि शेष बचे 577 मामलों में से 323 मामले सरकार द्वारा CWP No. 9094 के अन्तर्गत फार्म न0 6 संलग्न करने हेतु एवं 254 मामले अन्य आपतियों सहित वापिस भेजे गये। अब ये सभी मामलें आपतियों के निराकरण के बाद सरकार को स्वीकृति हेतु भेजे जा चुके है। इसके अतिरिक्त 43 नये मामले विभाग को प्राप्त हुए हैं उन्हें भी सरकार को स्वीकृति हेतु भेजा जा चुका है। इस प्रकार कुल 620 मामलों में से 28 मामलों में सरकार की स्वीकृति प्राप्त हो चुकी है और 592 मामले स्वीकृति हेतु सरकार के विचाराधीन है ।

—''''—

अधिप्रमाणित

Vidya Stokes
Hon'ble IPH & Horticulture/I.T. Minister
Himachal Pradesh, Shimla - 171002

अनुबन्ध-1

List of GWSS Schemes requiring Remodelling

Sr.No		Name of Distt	Name of scheme	Approx. cost of Aug. in lacs
	1	Bilaspur	GWSS Dholra Lakhanpur	5.00
	2	Bilaspur	GWSS Changer Bilaspur	8.00
	3	Bilaspur	GWSS Jamli	3.00
	4	Bilaspur	GWSS Neri	3.00
	5	Bilaspur	GWSS Lahder Khurd	5.00
	6	Bilaspur	GWSS Sai Kantan	3.00
	7	Bilaspur	GWSS Jabli Raghunathpura	18.00
	8	Bilaspur	WSS Auhar Kaseh	8.00
	9	Bilaspur	WSS Baggar	22.00
	10	Bilaspur	WSS Kooh	3.00
	11	Bilaspur	WSS Tundwin Thantha	8.00
	12	Bilaspur	WSS Dhart Pallela	10.00
	13	Bilaspur	WSS Tihra	14.00
	14	Bilaspur	WSS Malyour	35.00
	15	Bilaspur	WSS Kuddi Bharathu	27.00
	16	Bilaspur	WSS Dari Bari	96.00
	17	Bilaspur	WSS Marhowin	24.00
	18	Bilaspur	DPR for Remodelling of WSS Jamthal, Harnoda, Dhoun Kothi, etc in Tehsil Sadar Distt. Bilaspur (HP)	70.24
	19	Bilaspur	DPR for Aug. & Rem. Of GWSS for vill. Baroun, Kothi , dadhol, Bari, Karangora & Jarora in Tehsil Ghumarwin Distt. Bilaspur (HP).	93.69
	20	Bilaspur	Imp. & Extension of old distribution system of various GWSS under I & PH Sub-Division & Tehsil Jhandutta.	108.68
	21	Bilaspur	Imp and replacement of distribution system of old GWSS Ghumarwin Constituency	44.78
	1	Chamba	Providing water scheme to for village Kandaie Kapaie Minnu in GP Chuhan Tehsil Bhattiyat Distt. Chamba (H.P)	45.00
	2	Chamba	Pdg. WSS Bakan, Draman Tainya, Chambi, Sandhara in GP Mornu, Mail and Sudli Tehsil Bhattiyat Distt. Chamba (H.P)	75.00
	3	Chamba	Pdg. WSS for villages Khariara Bariara etc in GP Sherpur and WSS Kakiyana and Khanonie in GP Sherpur Tehsil Bhattiyat Distt. Chamba (H.P)	30.00
	4	Chamba	Pdg. WSS to Group of village Sherpur in GP Sherpur Tehsil Bhattiyat Distt.Chamba (H.P)	55.00
	5	Chamba	Pdg. WSS to villages Lunah Kuthed in GP Sherpur Tehsil Bhattiyat Distt. Chamba (H.P)	25.00
	6	Chamba	Pdg. WSS to leftout hemlets in Bhattiyat area (SH:- WSS Gumharka in GP Manhuta Tehsil Bhattiyat Distt. Chamba (H.P)	30.00
	7	Chamba	Pdg. WSS to village Lower Kamlari in GP Ghatasni Tehsil Bhattiyat Distt. Chamba (H.P)	35.00
	8	Chamba	Pdg. WSS to leftout hemlets in Bhattiyat area (WSS to hemlets Salotu and Sohar in GP Khargatta in Tehsil Bhattiyat Distt. Chamba (H.P)	12.00
	9	Chamba	Pdg. WSS to village Basolda in GP Dhuliara in Tehsil Bhattiyat Distt. Chamba (H.P)	15.00
	10	Chamba	WSS Koni-Di-Behi	50.00
	11	Chamba	WSS Kuthed in GP Paluin	35.00
	12	Chamba	WSS Kaila Kuthed in GP Puluin	75.00
	13	Chamba	WSS Ghaloon Rulera	25.00
	14	Chamba	WSS Chowgan Sara Mulethi	75.00
	15	Chamba	WSS Langa Panyali GP Bhadian	60.00
	16	Chamba	WSS Bag Seri Brehi	15.00
	17	Chamba	WSS Pareena Chanela	50.00
	18	Chamba	Aug of WSS Chamba Town (Additional Gravity main)	300.00
	19	Chamba	WSS Bangi Govadi	12.00
	20	Chamba	WSS Ohla Gangayas	15.00
	21	Chamba	WSS Dhalla Lahra	14.00
	22	Chamba	WSS Devi Kothi	15.00
	23	Chamba	DPR for Augmenation of WSS Kandai Kapai Samleo in Tehsil Dalhousie.	10.92
	24	Chamba	DPR for Aug. of water supply scheme Hatli Rohni in GP Gadana and Tunuhatti Tehsil Bhattiyat and Distt. Chamba (HP)	171.11
	25	Chamba	Source level Aug. of WSS Sach,Rathiar,Bakhatpur Dramman Tehsil & Distt. Chamba.	84.32
	26	Chamba	Aug. of WSS Kathiandi in GP in Tikkri Tehsil Bhattiyat	14.19
	27	Chamba	DPR for Imp. & Aug. of various WSS Bandla in Tehsil and Distt. Chamba.	66.07
	28	Chamba	Providing WSS PC habitations of under census village Dibber Khola and Hatli in GP Tunnu Hatti Tehsil Bhattiyat District Chamba (H.P)	62.06

	29	Chamba	Providing WSS PC habitations of census villegeBalana and Thulel in GP Balana and Thulel in Tehsil Bhattiyat District Chamba H P.	77.35
	30	Chamba	Providing WSS PC habitations of census village Lodher Garh, Basoldha, Chaladni, Kakroti, Kathala and Nahna in GP Kakroti, Kathla and Dhulara in Tehsil Bhattiyat District Chamba H.P	91.42
	31	Chamba	Providing WSS PC habitations of census village Dramnala, Motla, Thakoli, Dhullara Kasba, Sihunta Khas in GP Dhullara, Motla, Challara, Sihunta in Tehsil Bhattiyat District Chamba H.P.	168.52
35	1	Kangra	GWSS Lamnar in Tehsil Sahpur	35.00
37	2	Kangra	WSS Moondi in Tehsil Palampur Distt. Kangra	35.00
	3	Kangra	WSS Dehri Sakoh	80.00
6	4	Kangra	WSS Dehri	80.00
	5	Kangra	WSS Bari Batrahan	14.00
	6	Kangra	WSS Talara Bhadwal Ganoh	13.00
	7	kangra	DPR for Imp. & Ext. of WSS Gharoh Garh sair Noura in Tehsil D/Shalla Distt. Kangra (HP) RNS- Ist for 2011-12	222.07
9	8	Kangra	DPR for Aug. of WSS Kothi Pahra in Tehsil Palampur Distt. Kangra.	76.31
51	9	Kangra	DPR for Source level of various WSS (4Nos.) in Changer Area under Nagrota Bagwan Constituency in Tehsil & Distt. Kangra (HP)	1484.92
52	10	Kangra	Imp. of Source for WSS to village Narwana Kas , Tangroti & adjoining village under WSS Safig Jarther in Tehsil Dharamsala.	71.33
53	11	Kangra	DPR for providing seprate WSS to village Sarah in G.P Sarah under WSS Sakoh in Tehsil D/Shalla Distt. Kangra .	46.18
54	12	Kangra	DPR for Imp. GWSS to G/O vill. Jhikli Bheth, Kokain in Tehsil Baijnath (Sus. To laying of Distribution to village Deol Bhattoo filter bed near luni khad.)	137.92
55	13	kangra	Imp. & Aug. of D/S of village Sukker and adjoining village in Dharamshalla.	77.02
56	14	Kangra	Providing WSS jawahar Nagar Chellan, air colony Nagrota from WSS Dharmshalla Town	296.51
57	15	Kangra	Providing WSS to PC Habitation of census village Gujrehra in GP Massal in Tehsil Nagrota Bagwan District Kangra H.P.	97.54
58	16	Kangra	Providing WSS to PC Habitation of census village Gujrehra in GP Massal in Tehsil Nagrota Bagwan District Kangra	78.26
59	17	Kangra	Providing WSS to PC Habitation of census village Suneher Mundla in GP Suneher and Mundla in Tehsil Nagrota Bagwan in District Kangra H.P	144.60
70	18	Kangra	Providing WSS to PC Habitation of census village Bhuner in GP Baldhar in Tehsil Nagrota Bagwan District Kangra	115.59
71	19	Kangra	Providing WSS to PC Habitation of census village Rassan Sidhbari in GP Sidhbari in Tehsil D/Sala and District Kangra	64.47
72	20	Kangra	Providing GWSS to PC Habitation of C. villagePantehar,-Bagli in GP Passu, Sukkar, Dagwar, Mandal & Bagli in Tehsil Dharamshala District Kangra H.P.	122.57
73	21	Kangra	Providing WSS PC to habitations of Census village Banuri, Banuri Khas in GP Banuri Khas, in Tehsil Palampur& District Kangra H.P.	138.84
74	1	Kinnour	GWSS Sunam,Dufact etc. in GP. Sunam tehsil Pooh Distt Kinnaur	75.00
75	2	Kinnour	GWSS Arunjulla in GP Akpa tehsil Moorang Distt Kinnaur	40.00
76	3	Kinnour	GWSS Rispa in GP Rispa tehsil Moorang Distt Kinnaur	60.00
77	4	Kinnour	GWSS Kunu in GP Charang tehsil Moorang Distt Kinnaur	30.00
78	5	Kinnour	GWSS Nessang in GP. Nessang tehsil Pooh Distt Kinnaur	15.63
79	1	Kullu	WSS Mashana	22.20
80	2	Kullu	WSS Phallain.	18.60
81	3	Kullu	WSS Phallain Liani	18.15
82	4	Kullu	-do- Pedak	6.30
83	5	Kullu	-do- Jindi	43.50
84	6	Kullu	WSS Bhallyani	84.60
85	7	Kullu	WSS Baragran	66.15
86	8	Kullu	-do- Khopri	22.35
87	9	Kullu	-do-Gramang	49.65
88	10	Kullu	-do- Kais	258.90
89	11	Kullu	-do- Kararsu	238.05
90	12	Kullu	-do- Chansari Seogi Kinja	829.05
91	13	Kullu	-do- Bagan	55.20
92	14	Kullu	-do- Matiana	4.50
93	15	Kullu	-do- Bandrol Niramatti	4.50
94	16	Kullu	-do- Malana	127.80
95	17	Kullu	-do- Soil Haripur Mansari	160.50
96	18	Kullu	-do- Dalaran Deothi Nasala	70.50
97	19	Kullu	-do- Ghour Dour Larankelo	157.50
98	20	Kullu	-do- Kharogi Gharopa	34.50
99	21	Kullu	-do- Kumarti Raman Bhalta	77.85
			-do- Katra	103.95

104	26	Kullu	-do- Kashai Galoon	11.85
105	27	Kullu	-do- Karal Lohardi Galchet	47.85
106	28	Kullu	-do- Jalora Pichlili Seri	12.15
107	29	Kullu	-do- Sajla Dhamsu Karajan	246.60
108	30	Kullu	-do- Gojra Khaklinal	115.20
109	31	Kullu	-do- Prini	72.45
110	32	Kullu	Prov. WSS Shaleen	66.00
111	33	Kullu	WSS Hatyar Masrogi	37.80
112	34	Kullu	WSS Jard Piplage	10.65
113	35	Kullu	WSS Narol Garsa Dhara	80.85
114	36	Kullu	WSS Gungra	7.05
115	37	Kullu	WSS Bhulang Shikari	77.40
116	38	Kullu	WSS Kothi Chehani	154.35
117	39	Kullu	WSS Mohini	209.10
118	40	Kullu	WSS Trilokpur Khabal Shekari	114.75
119	41	Kullu	WSS Ghat Shikari Tandi Mehar	87.75
120	42	Kullu	WSS Surandi	43.20
121	43	Kullu	WSS Seraj	49.20
122	44	Kullu	WSS Lajwal Jainj	169.20
123	45	Kullu	WSS Padharni Dhara Khari	165.00
124	46	Kullu	WSS Phatti Ratwah	176.70
125	47	Kullu	WSS Dharu Ropa Shari	181.50
126	48	Kullu	WSS Nadhara Shillanga	44.40
127	49	Kullu	WSS Mole Dari Phallana	72.60
128	50	Kullu	WSS Deori	176.55
129	51	Kullu	WSS Dhara Salash	46.50
130	52	Kullu	WSS Garshala Thuwari	34.20
131	53	Kullu	WSS Dugehri Kaunsha	104.85
132	54	Kullu	WSS Bira Shanghar	123.30
133	55	Kullu	WSS Rauli Atshak	33.45
134	56	Kullu	WSS Rachella Ra Saran	17.40
135	57	Kullu	PWSS Khanag in G.P Khanag in Anni Block.	15.75
136	58	Kullu	PWSS Nagot Palli in G.P. Kohila in Anni Block.	14.25
137	59	Kullu	PWSS Bharai Khawanoo in G.P. Bishladhar in Anni Block.	31.05
138	60	Kullu	PWSS Khegsu in G.P.Dalash in Nirmand Block	6.00
139	61	Kullu	PWSS Gundi Bishalai in GP Tunan in Nirmand Block.	23.85
140	62	Kullu	PWSS Karad in G.P.Karad in Anni Block	6.45
141	63	Kullu	PWSS Jharal Bari Bai G.P.Dalash in Anni Block.	9.90
142	64	Kullu	PWSS Parkot Kamand in G.P. Kohila in Anni Block.	19.95
143	65	Kullu	PWSS Khadvi Kafti in GP.Buchhair in Anni Block.	16.65
144	66	Kullu	PWSS.Shakelar Karanthal in G.P.Kungash in Anni block.	23.70
145	67	Kullu	PWSS.Kothi Phrut, Seri Bagi Dogri, Tipper Pokhar, Upper.& Lower. Patarana in G.P Karad in Anni block.	8.40
146	68	Kullu	PWSS Khun Bandal Jadar Chowki etc. in G.P. Khani in Anni Block.	9.75
147	69	Kullu	PWSS Azer Chillage in G.P. in Nirmand Block.	67.00
148	70	Kullu	PWSS Shilla Bona Sarga in G.P. Sarga Nirmand block.	242.00
149	71	Kullu	PWSS Chatti in G.P. Tunan in Nirmand block.	186.45
150	72	Kullu	PWSS Shanu Jaterh in G.P. Arsu in Nirmand Block.	55.20
151	73	Kullu	WSS Nirmand in Nirmand Block Distt. Kullu (H.P)	50.00
152	74	Kullu	WSS Remu Kedas in Nirmand block Distt. Kullu (H.P)	55.00
153	75	Kullu	PWSS Khalair, in G.P. Rahanoo in Nirmand Block.	40.00
154	76	Kullu	PWSS Sarli Gadsa Trimidhar in G.P. Rahanoo in Nirmand Block.	40.00
155	77	Kullu	PWSS.Baritanj Urtoo in G.P. Rahnoo in Nirmand block.	90.00
156	78	Kullu	DPR for WSS Karshighat ,Dagarah in CV Karshighat in Ani Block Distt. Kullu	227.74
157	79	Kullu	Augmentation of WSS Aleo Jharang and Samahan in G.P. Vashishat in Tehsil Maanali, Distt. Kullu.	209.48
158	80	Kullu	Augmentation of WSS Nagladi to Gushani & its adjoining census Villages in Tehsil Banjar Distt. Kullu (HP).	105.60
159	81	Kullu	Aug of WSS to Dhobi sain in tehsil Kullu	72.70
160	82	Kullu	Aug. & Imp. of WSS Suchain in Tehsil Banjar.	135.55
161	83	Kullu	DPR for Providing WSS to Bathad in Tehsil banjar Distt. Kullu RNS-2nd for 2011-12	82.00
162	84	Kullu	DPR for Aug. of WSS Solang nallah in GP Palchan & aug. of WSS Jagatsukh in GP Jagatpur in Tehsil Manaali Distt. Kullu.	94.23
163	85	Kullu	DPR for Aug. of WSS Sharan Kalonti Mahili Jana in GP Archani & Jana Tehsil & Distt. Kullu (HP.)	288.82
164	86	Kullu	DPR for Aug. of WSS Raison Mali , Pather in GP Raison& Benchi Tehsil & Distt. Kullu (HP).	255.82
165	87	Kullu	PWSS to PC habitation Dari-Phallan, Dalashni & Gharat nallah in GP Rote in Tehsil Bhunter Distt. Kullu	51.00
166	88	kullu	Providing Source level augmentation of PC habitation of WSS Mnigi Bagi Dhar in GP Kothi Chenni in Tehsil Banjar Distt. Kullu	110.35
167	89	Kullu	Providing WSS PC habitations of census village Baragran in GP Brahmin in Tehsil and District Kullu H.P.	59.80
168	1	Lahoul Spiti	GWSS Rangrik group of Villages in G.P Rangrik teshil Kaza.	150.00
169	1	Mandi	WSS Huen Pehad	25.00
170	2	Mandi	WSS Baroti	28.00

171	3	Mandi	WSS Dharampur	78.00
172	4	Mandi	WSS Mandup	48.00
173	5	Mandi	WSS Langehar	29.00
174	6	Mandi	WSS Bhadiyar	40.00
175	7	Mandi	WSS Katheli	35.00
176	8	Mandi	WSS Nallah Ka Gehra	28.00
177	9	Mandi	WSS Bharnal	20.00
178	10	Mandi	WSS Tungwah	15.00
179	11	Mandi	WSS Majhwan	18.00
180	12	Mandi	WSS Hansal	22.00
181	13	Mandi	WSS Kardwan	30.00
182	14	Mandi	WSS Uba Hatown GP Nagdhar	36.00
183	15	Mandi	WSS Shilli Gad in G.P.Nablay	20.00
184	16	Mandi	WSS Sojha Jori Kigas in G.P.Kigas	60.00
185	17	Mandi	WSS Baini Bhogi in G.P.Kigas	35.00
186	18	Mandi	WSS Taper ,Luzani Sehu in G.P.Kigas	80.00
187	19	Mandi	WSS Bhatwari in G.P.Bhatwari	65.00
188	20	Mandi	WSS Shalla Shara in G.P.Bhatwari	27.00
189	21	Mandi	WSS Rens Nasyar, Hanogi in G.P.Bandhi	52.00
190	22	Mandi	WSS Takoli Sushan	60.00
191	23	Mandi	WSS Khablas Saran Badhani	25.00
192	24	Mandi	WSS Gharbasra Maraid Chhaprol.	20.00
193	25	Mandi	WSS Tamrob Chauntra.	25.00
194	26	Mandi	WSS Khiuri.	10.00
195	27	Mandi	WSS Sethal.	15.00
196	28	Mandi	WSS Seri	10.00
197	29	Mandi	WSS Thodu	20.00
198	30	Mandi	WSS Tikkar Behna	35.00
199	31	Mandi	WSS Malwana Bhadyal	25.00
200	32	Mandi	WSS Rathoha	10.00
201	33	Mandi	WSS Pipli Kathwari	15.00
202	34	Mandi	WSS Joli Nallah	25.00
203	35	Mandi	WSS Bah Kohal	10.00
204	36	Mandi	WSS Rajgarh Riggar	20.00
205	37	Mandi	WSS Surat	10.00
206	38	Mandi	WSS Thunda Thana	12.00
207	39	Mandi	WSS Old Chawari	8.00
208	40	Mandi	WSS Old Sakroha	12.00
209	41	Mandi	WSS Ropa Kawal	15.00
210	42	Mandi	WSS Meramasit	95.00
211	43	Mandi	WSS Grouru Gantrol	45.00
212	44	Mandi	WSS Sarua	40.00
213	45	Mandi	WSS Dhar	30.00
214	46	Mandi	WSS Gurkotha Samlher	50.00
215	47	Mandi	WSS Dulog Tyambla	40.00
216	48	Mandi	WSS Mandlog	40.00
217	49	Mandi	WSS Dharnda	45.00
218	50	Mandi	WSS Manjhali Khakhryana	75.00
219	51	Mandi	WSS Ghour.	60.00
220	52	Mandi	WSS Kalkhar	70.00
221	53	Mandi	WSS Lehera	65.00
222	54	Mandi	WSS Doh	85.00
223	55	Mandi	WSS Garloni	85.00
224	56	Mandi	WSS Gohiri Chari	75.00
225	57	Mandi	WSS Khandi Tarapur	90.00
226	58	Mandi	WSS Khandla Ghatta	20.00
227	59	Mandi	WSS Badhu Dugrain	2.00
228	60	Mandi	WSS Barjohru.	15.00
229	61	Mandi	WSS Kamru Nag.	8.00
230	62	Mandi	WSS Seglu Gallu.	10.00
231	63	Mandi	WSS Fangyar	6.50
232	64	Mandi	WSS Movi Taror	10.00
233	65	Mandi	WSS Lower Fangyar.	12.00
234	66	Mandi	WSS Dev Dhar	15.00
235	67	Mandi	WSS Bassi Fangyar Phase-I	15.00
236	68	Mandi	WSS Tikkar Bata Ser	18.00
237	69	Mandi	WSS Dhansal Dharwar	20.00
238	70	Mandi	WSS Kalwach	10.00
239	71	Mandi	WSS Raison Bhalwar.	50.00
240	72	Mandi	WSS Patikari	10.00
241	73	Mandi	WSS Kandhi Dhar Sunash	12.00
242	74	Mandi	WSS Saraily	12.00
243	75	Mandi	WSS Kandhi Kalwara	12.00
244	76	Mandi	WSS Challa Solang	0.00
245	77	Mandi	PWSS Nouhali Bhagwar in GP Nouhali	12.00
246	78	Mandi	PWSS Dhelu Tobri in GP Dhelu	16.00
247	79	Mandi	PWSS Kharon Patolu Bhararoo	9.00
248	80	Mandi	PWSS to Salari Sarmana Fogla	6.00

249	81	Mandi	WSS Rihru Basona Bhararput	25.00
250	82	Mandi	WSS Matehar G/O villoges	90.00
251	83	Mandi	WSS Kathoun Panjalag	20.00
252	84	Mandi	WSS Barot	50.00
253	85	Mandi	WSS Dhamchyan Phase-I & Phase-II	115.00
254	86	Mandi	WSS Gawali Mulsu	25.00
255	87	Mandi	WSS Narla Riggar Junder	44.00
256	88	Mandi	WSS Kataula Sandoa	5.00
257	89	Mandi	WSS Batheri	50.00
258	90	Mandi	WSS Julang Sunghlwah	62.00
259	91	Mandi	GWSS Thari Nallah Bhunda shog Bhunda	35.00
260	92	Mandi	GWSS Matehal Nagoti	30.00
261	93	Mandi	GWSS Gallu Tihani	25.00
262	94	Mandi	GWSS Nainj Manibla	40.00
263	95	Mandi	GWSS Bhakrunda Chalohani	35.00
264	96	Mandi	WSS Bhadarnoo	45.00
265	97	Mandi	WSS Sunaah Bhayal	48.00
266	98	Mandi	WSS Need Dogri	39.00
267	99	Mandi	WSS Kot Bagain	28.00
268	100	Mandi	WSS Dawandi Augudhar	42.00
269	101	Mandi	WSS Dhar Group of villages	32.00
270	102	Mandi	WSS Kandi Tikkar	85.00
271	103	Mandi	WSS Bhayanker G/O village	150.00
272	104	Mandi	DPR for aug. of WSS Jua Pogli Seri in GP Seri Tehsil Karsog Distt. Mandi (HP)	92.78
273	105	Mandi	Remodelling of GWSS for village Salyalli Chalohag in GP Bhaderbad	36.54
274	106	Mandi	Imp. / Aug. of WSS Palnidhar, Bandal, Uba, Heel, Dawapra and Baldun in GP Deori, Nagdhar and Shiva in Illaqa Badar, Tehsil Sadar Distt. Mandi. (HP).	166.01
275	107	Mandi	WSS Prashar, Kalang, Solang & Rem. Of WSS Uttarsal area in Tehsil Sadar.	183.10
276	108	Mandi	Rem. Of WSS Sungli Bamthal in GP Banthal tehsil Karsog	108.40
277	109	Mandi	DPR for Prov. WSS Bana Dhar to tandi (Gagan) in GP Murah Sub Tehsil Bali Chowki Distt. Mandi (HP).	36.82
278	110	Mandi	Aug. of WSS Jua pogli Seri (Seri banglo) in GP Seri Tehsil Karsog.	92.78
279	111	Mandi	DPR FOR Aug. of WSS Thalkandhar in GP Ghaan, WSS to NC/ PC Hab. In GP Rehan , Bindi in Tehsil Sadar in Tehsil Sadar Distt. Mandi. HP.	322.59
280	112	Mandi	DPR for Rem. WSS in GP. Kau Devdhar Tehsil Balichowki Distt. Mandi (HP)	117.93
281	113	Mandi	Providing WSS to PC habitation in Dholdhar CV Badhetar,Kotla in GP Ghiri, Bhalana and Dholdhar in Tehsil Sundernagar District Mandi H.P	340.37
282	114	Mandi	Providing GWSS to PC habitation to CV Badhoo Dari,Katwandhi & Harahali in GP Bassa, Gohar & Delag Tikkari Tehsil Chachiot District Mandi H.P	94.3
283	115	Mandi	Providing/Aug. of WSS to PC habitations of Census village Footakhan,Hiyun,Pundal etc. in GP Jilhan, Gawali & Siun etc. in Tehsil Padhar& Sadar District Mandi H.P.	1246.00
284	1	Shimla	GWSS Chadni, Kanshani,Ruhan in GP Lalsa in tehsil Rampur .	30.00
285	2	Shimla	GWSS Fancha in GP Fancha,15/20 area of tehsil Rampur	65.00
286	3	Shimla	GWSS Nantee in G.P Fancha 15/20 area of tehsil Rampur	30.00
287	4	Shimla	GWSS Kandri in G.P Fancha 15/20 area of tehsil Rampur	54.00
288	5	Shimla	GWSS Sheela Jatral in Ruhan in GP Addu-Sub-tehsil Nankhari.	40.00
289	6	Shimla	GWSS Jachora in G.P Gahan Sub-tehsil Nankhari.	15.00
290	7	Shimla	GWSS Shirguldhar Kiarla & its adjoining villages	37.00
291	8	Shimla	GWSS Bijah,Kuffer Banjad & Bamti in GP Tikkari.	25.00
292	9	Shimla	GWSS to village Hallan Shallan & Lohan etc. in GP Hallau.	20.00
293	10	Shimla	GWSS to village Gani in GP Nerwa.	10.00
294	11	Shimla	GWSS Dhar Nagah Kanda in GP Madhana.	15.00
295	12	Shimla	GWSS Mashran in GP Tharoch.	27.00
296	13	Shimla	GWSS Pujai Serti in	10.00
297	14	Shimla	WSS Pujai Mehta Nagar in G.P. Baghar	10.00
298	15	Shimla	WSS Marathu in G.P. Tharola	15.00
299	16	Shimla	GWSS Giri Ganga to Joney Soshan Barvi in Shaun G.P. Gareog	25.00
300	17	Shimla	GWSS Kundli in G.P.Bag Donehar	20.00
301	18	Shimla	WSS Chatila Khrog seog in G.P. Pandli	15.00
302	19	Shimla	WSS Jagta G.P. Mandhol Badhal	7.50
303	20	Shimla	WSS Shella Pani in G.P.	10.00
304	21	Shimla	WSS Barthata Kathasu	77.00
305	22	Shimla	WSS Rampuri Chuntara in G.P. Jai Pidi Mata	10.00
306	23	Shimla	WSS Kohlara Serti in G.P.Shilli Tehsil Jubbal	11.00
307	24	Shimla	WSS Mundanagar in G.P.Parali Tehsil Jubbal	4.00
308	25	Shimla	WSS Dhar Pouta in G.P.Dhar Tehsil Jubbal	40.00
309	26	Shimla	WSS Nagain Kashmolta in G.P. Katlah	18.00
310	27	Shimla	WSS Chanthal in G.P. Mandhol Tehsil Jubbal	8.50
311	28	Shimla	WSS Footadhock Jhapperin G.P. Sari	7.50
312	29	Shimla	GWSS Kiyana in GP Junga	14.32

313	30	Shimla	GWSS Tikker Kohan in GP Junga	36.34
314	31	Shimla	GWSS Balog In GP Balog	31.29
315	32	Shimla	GWSS Sainj In GP Sainj	6.52
316	33	Shimla	GWSS Karali Kiana Kewar in GP Balghar	3.34
317	34	Shimla	GWSS Katiana Samroli in GP Balghar	17.46
318	35	Shimla	GWSS Kun Charain IN GP Ghoond	4.32
319	36	Shimla	GWSS Jarash Pagura IN GP Ghoond	6.12
320	37	Shimla	GWSS Hat in GP Kiar	34.29
321	38	Shimla	GWSS Ghoond Chadail IN GP Ghoond	46.75
322	39	Shimla	GWSS Balog Delogarh In GP Balog	10.75
323	40	Shimla	GWSS Orri Bagain Kasho Dhano Sarai	22.46
324	41	Shimla	GWSS Thathal Basadhar in GP Basadhar	27.00
325	42	Shimla	GWSS Kamble Kaanya Sidhak Jubber in GP kuthar	5.20
326	43	Shimla	GWSS Bagri Behlog Khurad in GP Bagri	5.30
327	44	Shimla	GWSS Talli Patolna in GP Deothi	5.30
328	45	Shimla	GWSS Shilguri in GP Ghorna	1.60
329	46	Shimla	GWSS Kadharain in GP Ghorna	2.60
330	47	Shimla	GWSS Chalahat Seet and Bir in GP Banish	10.8
331	48	Shimla	GWSS Nerti In GP Banish	10.75
332	49	Shimla	GWSS Saloun in GP Bathamana	4.15
333	50	Shimla	GWSS Chawla Biunt in GP Neri	9.55
334	51	Shimla	GWSS Kusha Bukho Androl	6.65
335	52	Shimla	GWSS Charah in GP Galot	2.25
336	53	Shimla	GWSS Ramahan	13.00
337	54	Shimla	GWSS Sarli	10.00
338	55	Shimla	GWSS Jabal	10.00
339	56	Shimla	GWSS Shill	15.00
340	57	Shimla	GWSS Sharoh	6.00
341	58	Shimla	GWSS Majhiware Seri	5.00
342	59	Shimla	GWSS Gumma	5.00
343	60	Shimla	GWSS Gousu Gumma	6.00
344	61	Shimla	GWSS Khalyantoo	5.00
345	62	Shimla	GWSS Ghar Gumma	5.00
346	63	Shimla	GWSS Anu Shill Malkyaog	7.00
347	64	Shimla	GWSS Upper Kayalu	10.00
348	65	Shimla	GWSS Bag Bathora	20.00
349	66	Shimla	GWSS Newal	6.00
350	67	Shimla	GWSS Malgi Bathora	5.00
351	68	Shimla	GWSS Reog Patukhar	15.00
352	69	Shimla	GWSS Bir-ki-Jain	10.00
353	70	Shimla	GWSS Kadog	5.00
354	71	Shimla	GWSS Mandri	5.00
355	72	Shimla	GWSS Shakrori	6.00
356	73	Shimla	GWSS Ghariana	7.00
357	74	Shimla	GWSS Nehra Panohi	5.00
358	75	Shimla	GWSS Basantpur	10.00
359	76	Shimla	GWSS Dargi Nagar	20.00
360	77	Shimla	GWSS Chowki Chebri Khaira	10.00
361	78	Shimla	GWSS Nayagaon Bharara	5.00
362	79	Shimla	GWSS Lunsu	5.00
363	80	Shimla	GWSS Dalan in GP Kirty	12.00
364	81	Shimla	GWSS Kanda in GP Samathala	7.00
365	82	Shimla	GWSS Bhutti in GP Bhutti	10.00
366	83	Shimla	Augumentation of GWSS Nandukhar Gharat Basantpur etc. under IPH Division Sunni in Distt. Shimla	462.5
367	84	Shimla	Aug. & Imp. GWSS Basantpur, Kalvi, Nadukhar-GHarat nallah to IPH Division Sunt.	1634.00
368	85	Shimla	Prov. GWSS to village Tikkari Pujarli in GP Sumerkot Distt Shimla (HP)	38.00
369	86	Shimla	GWSS to Busher Nallah to Kotla in GP Shalouta Tehsil Kumarsain.	45.00
370	87	Shimla	DPR for prov. GWSS for group of vill. In GP Badhal, Jeorry, and Shadharin Tehsil Rampur Distt. Shimla	310.85
371	88	Shimla	DPR for Remodelling of WSS in GP Narain Tehsil Rampur Distt. Shimla H.P.	119.95
372	89	Shimla	DPR for prov. GWSS from GP Bharanu khad to Koti Bahundi (Mundli) Bharoch & Madhana in Tehsil Chopal Distt. Shimla. (HP)	325.55
373	90	Shimla	Prov. GWSS Gajyani in GP Sheelodeshin Tehsil Chirgaon.	37.80
374	91	Shimla	Providing GWSS PC habitations of village Bhagawat from Manglad Khad Kinoo & Shahdhar in GP Kinoo in Tehsil Rampur District Shimla H.P.	157.28
375	92	Shimla	Providing GWSS to PC habitations of village Maghara Mahjaholi & Koshvarh in GP Dofda in Tehsil Rampur District Shimla H.P.	84.67
376	93	Shimla	Providing GWSS to PC habitations in GP Devnagar and Nerain in Tehsil Rampur District Shimla H.P.	59.90

377	94	Shimla	Providing GWSS to PC habitations of village Panidhar, New Dakolar and New Singla in GP Singla Tehsil Rampur District Shimla H.P.	115.56
378	95	Shimla	Providing GWSS PC habitations of Up Mohal Mandochali in GP Mundali Bharnnu in Tehsil Chopal District Shimla H.P.	45.59
379	96	Shimla	Providing GWSS PC habitations of CV Up Mahal Kandli, Up Mahal Kuffar etc in GP Hullau in Tehsil Chopal District Shimla H.P.	43.23
380	97	Shimla	Providing GWSS PC habitations of CV Bakhirna in GP Lower Koti in Tehsil Rohroo District Shimla H.P.	32.59
381	98	Shimla	Providing GWSS PC habitations of CV Nkrari, Jhaarag, Chewri, Sari GP - Jharag Tehsil Jubbal District Shimla H.P.	53.16
382	99	shimla	Providing GWSS to PC habitations of CV Chamsu Bindal Dogri, & Plotidhar Premnagar GP Rawin/Thana Tehsil Jubbal District Shimla H.P.	58.90
383	100	Shimla	Providing GWSS PC habitations of CV Nagarli Sasan,Chhummra, Mungra GP Solang Tehsil Jubbal District Shimla H.P.	56.18
384	101	Shimla	Providing GWSS PC habitations of CV Baghi,Changabagh, Koti, Matu etc GP Baghi Tehsil Kotkhai District Shimla H.P.	51.60
385	102	Shimla	Providing GWSS PC habitations of CV Gunda, Jabrog, Chatoli, Koti, etc GP Himri/Gumma Tehsil Kotkhai District Shimla H.P.	134.40
386	103	Shimla	Providing GWSS PC habitations of CV Bdrana & Jangle Ktaach GP Pandli Tehsil Kotkhai District Shimla H.P.	52.61
387	104	Shimla	Providing GWSS PC habitations of CV Dhaar 6,7,8, Pouta, Phaad, Pakka Pather GP Dhar Tehsil Kotkhai District Shimla H.P.	79.04
388	105	Shimla	Providing GWSS to P.C.Habs. Under GP Kiari & Panog in G.P. Kiari & Panog Tehsil Kotkhai Distt.Shimla H.P.	77.15
389	106	Shimla	Providing GWSS PC habitations ofvillage Ovri Dhwada ,Kuffla Sirgul dhar, Shakrana 2nd etc of CV Batewri Dhar etc in GP Kedi &Polia Tehsil Chopal District Simla H.P.	150.31
390	107	Shimla	Providing GWSS PC to habitations of Census village Hanstari in GP Hanstari in Tehsil Rohru Distt. Shimla H.P.	103.07
391	108	Shimla	Providing GWSS to PC Habitation Bara, Batali & Dobi in CV Gopalpur in GP Gopalpur Tehsil Rampur & District Shimla H.P.	54.41
392	1	Sirmour	GWSS Nigali	22.50
393	2	Sirmour	GWSS Jajli	22.00
394	3	Sirmour	GWSS Manal Bhajon	18.50
395	4	Sirmour	GWSS Dhab Pipoli	17.25
396	5	Sirmour	GWSS Udiana adwar	20.00
397	6	Sirmour	GWSS Parwa	25.50
398	7	Sirmour	GWSS Thontha Jakhal	25.00
399	8	Sirmour	GWSS Sheri Kiari. Part Ist to 2nd.	28.50
400	9	Sirmour	GWSS Bhapil	23.50
401	10	Sirmour	GWSS Siyasoo	27.70
402	11	Sirmour	GWSS Bhaila Bishwa. Part-I to 2nd)	28.00
403	12	Sirmour	GWSS Shillai village	30.00
404	13	Sirmour	GWSS Naya Kuhant	25.00
405	14	Sirmour	GWSS Kandi Sundrari.	30.00
406	15	Sirmour	GWSS Chamia Part Manal	26.00
407	16	Sirmour	GWSS Bali Koti.	40.00
408	17	Sirmour	GWSS Potta Manal.	40.00
409	18	Sirmour	GWSS Dana	35.00
410	19	Sirmour	GWSS Chamra Morar(Part I & II)	32.00
411	20	Sirmour	GWSS Chrew.	15.00
412	21	Sirmour	GWSS Gohal Gundah(Part I to II)	45.00
413	22	Sirmour	GWSS Lower Bakan GP Bharog Baneri	25.00
414	23	Sirmour	Gwss Thakur Kujewala	25.00
415	24	Sirmour	Gwss Kudla Kharag.	30.00
416	25	Sirmour	Gwss Bhanet GP Bhanet Haldwari	18.00
417	26	Sirmour	Gwss Scoulty GP Kando Kandar	22.00
418	27	Sirmour	GWSS Rawarla Chamriya	0
419	28	Sirmour	GWSS Lana Miun	15.00
420	29	Sirmour	GWSS Baru Baria	5.00
421	30	Sirmour	GWSS Dharoti.	3.00
422	31	Sirmour	GWSS Dhanuch Chukhria	1.00
423	32	Sirmour	GWSS Simlia	5.00
424	33	Sirmour	GWSS Fagu in G.P. Dahan	3.00
425	34	Sirmour	GWSS Haripurdhar.	96.68
426	35	Sirmour	GWSS Roadhar	9.50
427	36	Sirmour	GWSS Dolna Tikrin	15.60
428	37	Sirmour	GWSS Dahar Kelvi Jerwa	7.80
429	38	Sirmour	GWSS Bhallar	32.76
430	39	Sirmour	GWSS Nichla jerwa	10.00
431	40	Sirmour	GWSS Rast.	151.35
432	41	Sirmour	GWSS Rohnat	5.00
433	42	Sirmour	GWSS Deothal.	9.00
434	43	Sirmour	GWSS Hallah.	5.00
435	44	Sirmour	GWSS Koti Bhonch	30.00
436	45	Sirmour	GWSS Jaswi.	15.00

437	46	Sirmour	GWSS Kinari	3.00
438	47	Sirmour	GWSS Kinu Panog.	10.00
439	48	Sirmour	GWSS Dharwa Jhakando	13.50
440	49	Sirmour	GWSS Sangrah	25.00
441	50	Sirmour	GWSS Dada Raicha	2.50
442	51	Sirmour	GWSS Tikker.	5.00
443	52	Sirmour	GWSS Gatta (Juinidhar)	10.00
444	53	Sirmour	GWSS Khala Kayar	0.00
445	54	Sirmour	GWSS Dhangwala Gurdawara	21.00
446	55	Sirmour	GWSS Tarapur Duki	29.00
447	56	Sirmour	GWSS Siun Purla	6.00
448	57	Sirmour	GWSS Gannu	5.00
449	58	Sirmour	GWSS Kheru Balor	5.00
450	59	Sirmour	GWSS Chourtia Banogta	14.00
451	60	Sirmour	GWSS Bhayankar Siun	18.00
452	61	Sirmour	GWSS Bharain Chunkhar	20.00
453	62	Sirmour	GWSS Lagahan Rajoli	35.00
454	63	Sirmour	GWSS Bhenu Kandal	10.00
455	64	Sirmour	GWSS Amta	18.00
456	65	Sirmour	GWSS Karad	8.00
457	66	Sirmour	GWSS Jhancha Majhai	8.00
458	67	Sirmour	GWSS Nahan Town	4873.00
459	68	Sirmour	GWSS Rajyon Malana	8.00
460	69	Sirmour	GWSS Jehar	15.00
461	70	Sirmour	GWSS Chabulta	5.00
462	71	Sirmour	GWSS Zharnu-Tikkeri	10.00
463	72	Sirmour	GWSS Bagthan	5.00
464	73	Sirmour	GWSS Kaloria	10.00
465	74	Sirmour	GWSS Mathanan	5.00
466	75	Sirmour	GWSS Bando Bharan	10.00
467	76	Sirmour	GWSS Chamrogi ki Nahan	8.00
468	77	Sirmour	GWSS Bara Chakli	101.00
469	78	Sirmour	GWSS Mohana Sachuli	5.00
470	79	Sirmour	GWSS Tutav Kheel	10.00
471	80	Sirmour	GWSS Khojar Narab	5.00
472	81	Sirmour	GWSS Bari Bhun	10.00
473	82	Sirmour	GWSS Motipur	4.00
474	83	Sirmour	GWSS Chawla Banak	5.00
475	84	Sirmour	GWSS Darabali	8.00
476	85	Sirmour	GWSS. Daron-Deveria	43.00
477	86	Sirmour	GWSS Gadaran	8.00
478	87	Sirmour	GWSS Kanyon Kurfad	5.00
479	88	Sirmour	GWSS Mathanan Charpari	5.00
480	89	Sirmour	Replacement of Gravity Main from Nehar Sawar to GP Nahan and adjoining rural habitations.	804.49
481	90	Sirmour	Aug. & Imp. of WSS, Danda Pagar & Dandiwala GP Danda Tehsil Paonta Sahib, Distt. Sirmour (HP).	116.00
482	91	Sirmour	Aug. of Gravity WSS Kiary Gundah in Tehsil Shillai.	70.20
483	92	Sirmour	Providing WSS to PC habitations of Village Pab & Manal in Tehsil Shillai in Distt. Sirmour	42.06
484	93	Sirmour	Providing WSS to PC habitations of Village Charew in Tehsil Shillai in Distt. Sirmour	40.22
485	94	Sirmour	Providing WSS to PC habitations of Village Pab & Manal in Tehsil Shillai in Distt. Sirmour	42.06
486	95	Sirmour	Providing WSS to PC habitations of Village Charew in Tehsil Shillai in Distt. Sirmour	40.22
487	96	Sirmour	Performa estimate GWSS to PC of CV Nai, & group of villages in GP Naya Panjore,Tehsil Shilai, District Sirmaur, H.P.	68.30
488	1	Solan	GWSS Manlog	15.00
489	2	Solan	GWSS Pokun Karyali	12.00
490	3	Solan	GWSS Kathog	10.00
491	4	Solan	GWSS Gan Ki Ser	20.00
492	5	Solan	GWSS Kanah	25.00
493	6	Solan	GWSS Kahlog BAG IN GP Dangheel	15.00
494	7	Solan	GWSS Bhurla Shunu in GP Dangheel	30.00
495	8	Solan	GWSS Dangheel in GP Dangheel	20.00
496	9	Solan	GWSS Tundel in GP Tundel	20.00
497	10	Solan	GWSS Kai Kharanji in GP Dangheel	80.00
498	11	Solan	GWSS Chhob Dochi in GP Dangheel	10.00
499	12	Solan	GWSS Nihara	12.00
500	13	Solan	GWSS Kot	80.00
501	14	Solan	GWSS Dhar ki ser	10.00

502	15	Solan	GWSS Sheel Samlog	15.00
503	16	Solan	GWSS Bharech	9.00
504	17	Solan	GWSS Loona Pakungi	5.00
505	18	Solan	GWSS Okhu	0.00
506	19	Solan	GWSS Machoun Dori	1.50
507	20	Solan	GWSS Baddal	2.00
508	21	Solan	GWSS Tayamu Khera	4.50
509	22	Solan	GWSS Doli	5.00
510	23	Solan	GWSS Nerli Chaulana	0.00
511	24	Solan	GWSS Methal Bhipper	4.8.
512	25	Solan	GWSS Allowan	6.00
513	26	Solan	GWSS Malgan Fallan	5.70
514	27	Solan	GWSS Jamalpur	4.50
515	28	Solan	GWSS Tatoya	5.50
516	29	Solan	GWSS Matkanda	4.30
517	30	Solan	GWSS Katal Bragu	6.50
518	31	Solan	GWSS Katal Kotlan	6.00
519	32	Solan	GWSS Rugi Bhogpur	5.40
520	33	Solan	GWSS Gurdaspur	6.00
521	34	Solan	GWSS Kakra	35.00
522	35	Solan	GWSS Dinan	30.00
523	36	Solan	GWSS Kotla	23.00
524	37	Solan	GWSS Hanuman Badog	40.00
525	38	Solan	GWSS Galothi	17.00
526	39	Solan	GWSS Koon	27.00
527	40	Solan	GWSS Giana	35.00
528	41	Solan	GWSS Kashyaloo	60.00
529	42	Solan	GWSS Malogra	60.00
530	43	Solan	GWSS Samana	38.00
531	44	Solan	GWSS Beral	28.00
532	45	Solan	GWSS Kolka	140.00
533	46	Solan	GWSS Barsnoo	30.00
534	47	Solan	GWSS Ganana Nalag Thach	85.00
535	48	Solan	GWSS Sukhan Pravesh	13.00
536	49	Solan	GWSS Lehlana	18.00
537	50	Solan	GWSS Gawah	32.00
538	51	Solan	GWSS Ser Jeri	15.00
539	52	Solan	GWSS Kashlog	55.00
540	53	Solan	GWSS Fagwana	19.00
541	54	Solan	GWSS Dusseran Jeri	35.00
542	55	Solan	C/O GWSS Nihara in G.P. Sakori	13.00
543	56	Solan	GWSS Kadour in G.P Kot	10.00
544	57	Solan	DPR for Providing WSS Taked Kared & adjoining villages in GP Sour in Tehsil Nalagarh Distt. Solan (HP).	123.30
545	58	Solan	Prov. WSS for villages Nauni-Majhgaon in Tehsil Solan.	27.54
546	59	Solan	DPR forprov. WSS to village Nauni M AJHGAON in GP Nauni Tehsil & Distt. Solan (HP)	27.54
547	1	Una	WSS Rakkar	30.00
548	2	Una	WSS Kuthar Khurd	35.00
549	3	Una	GWSS Durera in tehsil Amb Distt. Una(HP).	110.00
550	4	Una	WSS Gindpur Maloun in Tehsil Amb Distt. Una (HP).	110.00
551	5	Una	WSS Dharamsala Mhantan in Tehsil Amb Distt. Una (HP).	280.00
552	6	Una	WSS Jawal Badmana-1st. in Tehsil Amb Distt. Una (HP).	120.00
553	7	Una	WSS Bharwain Sanmoli-1st. in Tehsil Amb Distt. Una (HP).	90.00
554	8	Una	WSS Bharobar in Tehsil Amb Distt. Una (HP).	80.00
555	9	Una	WSS Koharchan-I in Tehsil Amb Distt. Una (HP).	130.00
556	10	Una	WSS Kuthiari in Tehsil Amb Distt. Una (HP).	95.00
557	11	Una	WSS Arnuwal Guret-1st. in Tehsil Amb Distt. Una (HP).	86.00
558	12	Una	WSS Behli Tehsil Amb Distt. Una (HP).	120.00
559	13	Una	WSS Jawar Prah in Tehsil Amb Distt. Una (HP).	150.00
560	14	Una	WSS Lower Lohara in Tehsil Amb Distt. Una (HP).	90.00
561	15	Una	WSS Mao - Manior in Tehsil Una & Distt. Una (HP).	110.00
562	16	Una	DPR for Aug. of WSS Dangoli in Tehsil and Distt. Una (HP) RNS-IIIrd for 2009-10	51.92
563	17	Una	Prov WSS to village Dulehar, Gondpur Bulla & Gondpur Jaichand in tehsil Haroli	173.85
564	18	Una	DPR for Providing WSS Kangar in Distt. Una (Himachal Pradesh) RNS-Ist For 2008-09	55.67
565	19	Una	DPR for WSS C/ O composite for GP Guglehar, Badera Rajputtan , Kuthera, Jaswalan, Loharli and jadala & keori in Tehsil Amb Distt. Una.	221.39
566	20	Una	DPR for C/O composite WSS for GP Kukeran L/O area of GP. Baderkali , Fatehpur , Jawal etc. in Tehsil Amb. Distt. Una (MLA 2013-14)	365.59
567	21	Una	DPR for imp of source & distribution system to WSS Badehra panjawar IN Tehsil & Distt. Una.	288.57
568	22	Una	DPR for Aug. of WSS Nangal Kallan in Tehsil Haroli Distt. Una (HP)	76.63

(106)

List of LWSS Schemes requiring Remodelling

Sr. No		Name of Distt.	Name of scheme	Approx. cost of Aug. in lacs
1	1	Bilaspur	LWSS Guddu Hawan 1st phase.	25.00
2	2	Bilaspur	LWSS Guddu Hawan 2nd phase.	
3	3	Bilaspur	LWSS Behal Sindhar	10.00
4	4	Bilaspur	LWSS Talyana 1st & 2nd phase	18.00
5	5	Bilaspur	LWSS Sarwin Khas	10.00
6	6	Bilaspur	LWSS Kiyara Mihan	23.00
7	7	Bilaspur	LWSS Salnoo 1st & 2nd stage	22.00
8	8	Bilaspur	LWSS Harlog Chalelli	47.00
9	9	Bilaspur	LWSS Talwara Datoh Jole Plakhin 2nd stage	55.00
10	10	Bilaspur	Providing LWSS Talao Plasla(Mundkhar)	22.00
11	11	Bilaspur	LWSS Samleta Bhater	75.00
12	12	Bilaspur	DPR for LWSS to village Kanli in GP Ghandalwin Domebra in GP Lehri Saralj Hatwar GP Hatwar HP	72.47
13	13	Bilaspur	DPR for C/O Sector Storage Tanks & Imp. in distribution system of various WSS under Ghumarwin Constimency in Tehsil Ghumarwin Distt. Bilaspur HP.	729.95
14	14	Bilaspur	DPR for source level augmentation of various water supply schemes under Ghumarwin area from river Beas Distt. Bilaspur (H.P.).	173.32
15	15	Bilasupur	Imp. of WSS from Beas or Satluj in Ghumarwin area.Prioritized by Hon"ble MLA on dt. 4.11.13 Source level Aug. of WSS namely Bharari, Ladhayani,Kot Dehra Hatwar, Dadhol Kalan & Khurad, Chhat Himmar, Kamali Kothi Ghandalwin etc. in Ghumarwin area from river Beas.	106.37
16	16	Bilaspur	DPR for Imp. Of LWSS Harlog Challeli, LWSS Jungle Sungal, in Tehsil Ghumarwin Distt. Bilaspur (HP) RNS- 1st for 2010-2011	95.05
17	17	Bilaspur	Imp. & Aug of LWSS Kaloh Chhanjiar in tehsil Ghumarwin	37.16
18	18	Bilaspur	Aug. & Imp. of Lwss Bard Manan in Tehsil Jhandutta.	135.15
19	19	Bilaspur	Imp. of Lwss Talyana, LWSS Gudda Hawan & LWSS Sarwin Kas in Tehsil Ghumarwin.	61.96
20	20	Bilaspur	DPR for Imp. of LWSS Jablayana 1st phase, 2nd phase & 3rd phase in Tehsil Ghumarwin Distt. Bilaspur	136.41
21	21	Bilaspur	Imp. of LWSS Halog , Challeli, LWSS Jangle Sungle in Tehsil Ghumarwin Distt. Bilaspur	95.05
22	22	Bilaspur	Augumentation /Imp. LWSS Jukhala Kalnoo Koyata, asha Manjari n Tehsil Sadar Bilaspur	53.02
23	23	Bilaspur	DPR for prov. LWSS to GP Solda & adj. GP in Tehsil Sadar Distt. Bilaspur (HP).	282.74
24	24	Bilaspur	Providing Aug. of WSS to PC habitation Bharari Ladhyani, Kot Dehra Hatwar Dadhol Kallan & Khurd, etc. in Ghumarwin area from River Beas in Tehsil Ghumarwin District Bilaspur (H.P.)	2495.00
25	25	Bilaspur	Providing LWSS to PC Habitation of G.P.Luharwin and Soi Silh from LWS Matwana in)Tehsil Ghumarwin Distt. Bilaspur (H.P.	116.26
26	26	Bilaspur	Performa Estimate for Improvement of Drinking Water to PC Habitations of CV Khulmi, Bhakhra etc. in GP Bhakra, Makri & Saloa in Tehsil Shri Naina Devi Ji District Bilaspur (HP)	108.94
27	27	Bilaspur	Proforma estimate for providing WSS to PC habitations Dhariyan, Harijan Basti, and Majari of census village Majari in Tehsil Sh. Naina Devi Ji District Bilaspur (H.P	62.98
28	28	Bilaspur	Performa Estimate for Improvement of Drinking Water Facilities to various PC Habitations of CV Dadoh, Bonta etc.in GP Ghwandal and Kharkari in Tehsil Shri Naina Devi Ji District Bilaspur (HP)	146.44
29	29	Bilaspur	Proforma estimate for providing WSS to PC habitations of CV Fandher in GP Bhulswai in Tehsil Ghumarwin District Bilaspur (H.P	86.00
30	1	Chamba	DPR for C/o LWSS for a G/o Villages under GP Sungal and Paluin in Tehsil & Distt. Chamba (HP) RNS-3rd for 2009-10	600.62
31	2	Chamba	Prov. LWSS for a group of villages in GP Rajera & Bolly in Tehsil & Distt. Chamba (HP)	310.25
32	3	Chamba	Aug. of LWSS Lubani in Tehsil Bhatiyat.	84.73
33	4	Chamba	Providingl.WSS PC to habitations of Census village Palui,Pallaun,Barori,Sehi in GP Sungal,Barour in Tehsil & District Chamba H.P.	291.50
34	5	Chamba	Providing LWSS PC to habitations of Census village Dhar,Janoli,Nagali,Nuhin etc. in GPBagdhar,Nagali,Dalog etc. in Tehsil Dalhousie District Chamba H.P.	191.73
35	1	Hamirpur	Providing separate drinking Lift Water Supply Scheme to village Loungni Karot etc. in Tehsil Sujanpur.	193.41
36	2	Hamirpur	C/O Water Treatement Plant for LWSS Drun Nagroian in Tehsil Bhoranj.	24.68
37	3	Hamirpur	Improvement of distribution System of LWSS Uattap Sarwin tehsil Nadaun Distt. Hamirpur	31.84
38	4	Hamirpur	Construction water Treatment Plant of LWSS amberi tipper Dandroo in Tehsil Barsar Distt. Hamirpur	50.72
39	5	Hamirpur	LWSS Baliah in Tehsil Barsar Distt. Hamirpur (H.P.)	54.50

40	6	Hamirpur	Imp. of distribution system of WSS Samtana in Tehsil Barsar.	59.12
41	7	Hamirpur	C/O Water Treatement Plant for LWSS Karohta in tehsil Bhoranj.	38.71
42	8	Hamirpur	DPR for C/O Water Treatment Plant to LWSS to Panyali Sareri Ghallian & Lanjiana Fangsuna in Tehsil Naudan Distt. Hamirpur.	131.82
43	9	Hamirpur	DPR for prov. Drinnking water facilities to Vo and newly settled abadi of Sujanpur constituency by imp. of existing distribution system of LWSS Mehlroo,LWSS Patlander, LWSS Chabutraetc. In Sujanpur constituency.	295.73
44	10	Hamirpur	DPR for Prov. LWSS to village Badhera and Sasan Br[illegible]mma under LWSS Baleta Kallan and Khurd in Tehsil Nadaun Distt. Hamirpur (HP).	[illegible]3.26
45	11	Hamirpur	DPR for providing LWSS TO Vilaages Techh Gunani Ser Hardo etc. from Man Khad in Tehsil Barsar Distt. Hamirpur (HP).	121.52
46	12	Hamirpur	DPR for Aug. of LWSS Lambloo , Kallar Kathochan , Kallar Purhitan, Bhalla Jamail Mandir , Kangroo Gasota etc from River Beas Tehsil & Distt Hamirpur (HP)	2080.83
47	13	Hamirpur	DPR for Imp. Of LWSS Patlander, LWSS Kasiri Mahadev, LWSS Duhak etc. from River Beas in Tehsil & Distt. Hamirpur.	1158.88
48	14	Hamirpur	DPR for Imp. Of water facility to left out habitations in Bommsan Constituency under Bharian Bhalera, LWSS Lambloo, LWSS Kasngroo Gasote and LWSS Bhalla Jamli Mandir in Tehsil Hamirpur.	125.99
49	15	Hamirpur	DPR for C/O recharging structure/ Check Dams at Pung Khad near LWSS Bhaleth, LWSS Chabutra, LWSS Banal, LWSS Patlander and Chamiana in Tehsil Sujanpur Distt. Hamirpur.	37.80
50	16	Hamirpur	Prov. Additional water to Boru Pump House from Jakhu	273.17
51	17	Hamirpur	Construction / Renovation of different capacity storage tanks at various under IPH Sub Division Uhal	206.85
52	18	Hamirpur	Aug of LWSS Mera Kakrohal and Palhi in tehsil Bhoranj	29.27
53	19	Hamirpur	Aug of Lwss Bhukker in tehsil Bhoranj	54.50
54	20	Hamirpur	Prov Drinking Water Facilities to the habitations having population less than 100 persons under IPH Sub Bhota	225.56
55	21	Hamirpur	DPR for Aug. of source level from River Beas in Nadaun Distt. Hamirpur (HP).	5136.55
56	22	Hamirpur	Prov. LWSS Tikkar,Thana,Kadrayna in Tehsil Hamirpur	78.81
57	23	Hamirpur	DPR for Prov. LWSS to Vill. Mansoli, Sasan, Rainthal & Ruhala Baroti from Kunah Khad in Tehsil Nadaun Distt. Hamirpur RNS-Ist for 2010-11	168.47
58	1	Kangra	LWSS Band Kurlian Gher	5.00
59	2	Kangra	LWSS Thural Bharanta (Batahan) in Tehsil Palampur Distt. Kangra	40.00
60	3	Kangra	LWSS Thural Bharanta (Noun) in Tehsil Palampur Distt. Kangra	45.00
61	4	Kangra	LWSS Samlet	10.00
62	5	Kangra	LWSS to Group of vill Dhameta	80.00
63	6	Kangra	LWSS Gandiri (Hori Devi) in G.P. Sihar (Ph-II)	16.00
64	7	Kangra	LWSS to vill Khatiar (Khattar & Polian)	20.00
65	8	Kangra	LWSS to Group of Vill Barot Moch	10.00
66	9	Kangra	Aug. of LWSS Jawali	23.00
67	10	Kangra	LWSS Sangrehla Kalera Panchan Bhadwar and Bindravan Phase-I	1460.00
68	11	Kangra	LWSS Sangrehla Kalera Panchan Bhadwar and Bindravan Phase-II	88.00
69	12	Kangra	LWSS Sangrehla Kalera Panchan Bhadwar and Bindravan Phase-III	100.00
70	13	Kangra	LWSS Dhar Tanan Gahian Logor Etc.	1.00
71	14	Kangra	LWSS Bandi Damoh,Chachian	120.00
72	15	Kangra	LWSS Kot Palahri	112.00
73	16	Kangra	LWSS Baranda Rit and Bassa	213.00
74	17	Kangra	LWSS Jawali	1500.00
75	18	Kangra	LWSS Matlahar	686.00
76	19	Kangra	LWSS Manra Manor	500.00
77	20	Kangra	LWSS Mawa	500.00
78	21	Kangra	LWSS Ghar Jarot	630.00
79	22	Kangra	LWSS Pheli Rajol	195.00
80	23	Kangra	LWSS Dhar Solda	65.00
81	24	Kangra	LWSS Dhar, Bara , Nagal	45.00
82	25	Kangra	LWSS Dhiala Chaniala Ph.- III	55.00
83	26	Kangra	LWSS Kuther Bamoli	0.00
84	27	Kangra	LWSS Jangal	1.00
85	28	Kangra	LWSS Bhalli	50.00
86	29	Kangra	LWSS Mohal Nowan Shar	60.00
87	30	Kangra	LWSS Mastgarh	200.00
88	31	Kangra	LWSS Behi Pathiar	50.00
89	32	Kangra	LWSS Chikar Tikker	50.00
90	33	Kangra	LWSS Kotla	40.00
91	34	Kangra	LWSS Nagrota Surian	900.00
92	35	Kangra	LWSS Nand Pur Katholi	830.00
93	36	Kangra	LWSS Dol Nadol	190.00
94	37	Kangra	LWSS Ballah Kotla	55.00

95	38	Kangra	DPR for Prov.adequatedrinking water supply to village Kathiara, Chambakhas, Maniala etc. in Tehsil Dehra Distt. Kangra RNS-1st for 2009-10	5.24
96	39	kangra	DPR for I/O 5 Nos. T/Well in different places for various WSS in Kangra Constituency in Tehsil & Distt. Kangra RNS- 3rd for 2009.10	270.41
97	40	Kangra	DPR for Providing Imp. Of LWSS JAKHNER in Tehsil Dharmshala Distt. Kangra.(H.P.)	80.99
98	41	Kangra	DPR for Imp. of D/S of various WSS under Tehsil Khundian Distt. Kangra (HP).	1749.65
99	42	Kangra	DPR for Seprate LWSS to Village Ghamroor, Bamali And Bholala in Tehsil Jaswan Distt. Kangra (HP)	222.03
100	43	Kangra	DPR for providing seprate LWSS for GP Dhar and Dhangar in Tehsil Dehra Distt. Kangra	209.04
101	44	Kangra	DPR for Source level aug. of Various LWSS under Jawalamukhi Consty .in Tehsil Jwalamukhi Distt. Hamirpur.	3165.18
102	45	Kangra	DPR for Imp. & Ext. of ds under LWSS Chowkath Bharoli in Tehsil Jawalamukhi Distt. Kangra (H.P.)	240.68
103	46	Kangra	DPR for Imp. Of source of WSS Jawalamukhi and Dehra from Naker Khad in Tehsil Dehra Distt. Kangra RNS-IInd for 2006-07	37.93
104	47	Kangra	DPR for Providing LWSS to Villages Chelian Bakan etc in Tesil Jawali Distt. Kangra (HP)	101.83
105	48	Kangra	Aug. & Extension of Various LWSS in Drought hit Area of Nurpur Constituency in Tehsil Nurpur Distt. Kangra (HP)	1208.00
106	49	Kangra	DPR for C/O LWSS to CV Dhangupeer and Dhaka colony in Tehsil Indora Distt. Kangra H.P.	104.63
107	50	Kangra	DPR for providing LWSS to Village bhapoo, Chanrara Khubbar and daryari in Tehsil Indora Distt. Kagra (HP)	225.20
108	51	Kangra	DPR for Imp. of Distribution system of LWSS Phiri Galoti Garthoon , LWSS Umri Degera, LWSS Dali, LWSS Dol, LWSS Harsi, LWSS Jaisinghpur, LWSS Harot, LWSS Utrapur & LWSS Sakoh Lianda in Tehsil Palampur, Jaisingpur & Khundia Distt. Kangra (HP)	405.99
109	52	Kangra	Prov. SeparateLWSS to vill. Fetahpur,Sidhpur,Hodel & its adj. villages.	67.12
110	53	Kangra	DPR of LWSS to village Talara Kutlehar , Bala & Sohar in Tehsil Fetahpur Distt. Kangra.	194.74
111	54	Kangra	DPR for Aug. of LWSS Khanni in Tehsil Nurpur Distt. Kangra RNS- 1st for 2011-12	57.58
112	55	Kangra	Improvement of LWSS Ladwara in Tehsil Shahpur Distt. Kangra (HP)	154.78
113	56	Kangra	DPR for Imp. of distribution system of various WSS under IPH Sub-Division Sunhet under Dehra Constituency in Tehsil Dehra Distt. Kangra (HP).	484.58
114	57	Kangra	DPR for Imp. of distribution system to various WSS under Jaswan Pragpur Constituency in Tehsil Dehra and Jaswan Distt. Kangra (HP).	1082.83
115	58	Kangra	DPR for Imp. of DWSS Massal , Dadh, Pathiar, Sunehar, MundlaThanpuri Serthathana & Dhaloon in Distt. Kangra (H.P.).	197.83
116	59	Kangra	DPR for Prov. Separate LWSS Manjhgran & Adjoining Villages in Tehsil Shahpur Distt. Kangra (HP)	192.45
117	60	Kangra	Prov LWSS to village Dhaila Chanala in tehsil jawali	65.03
118	61	Kangra	Prov seprate LWSS to village Chelian Baken etc in tehsil Jawali	99.66
119	62	Kangra	Imp to LWSS Kangain to Thambu and its adloining villages in tehsil Palampur & Jaisinghpur	2115.45
120	63	Kangra	Prov seprate WSS to village Sadarpur, Thanpuri, Rajiana & adjoining villages in tehsil Kangra	194.94
121	64	Kangra	Prov Seprate WSS to Village upper & Lower Saroot in GP saroot in tehsil Baroh	51.45
122	65	Kangra	Prov Imp of LWSS jakner in tehsil Dharamshala	79.49
123	66	Kangra	Imp & Aug of WSS Dari Barol in tehsil Dharamshala	167.10
124	67	Kangra	Aug. of Source from various WSS in Nagrota Bagwan Constituency.	2[illegible]2.95
125	68	Kangra	LWSS Seor Ballah,Andrana , Tina Jhametar, Bheri Balakrupi, Alampur Tikkri Ghumanoo & Saidoon in Tehsil Palampur, Jaisinghpur& Khundian.	303.44
126	69	Kangra	Providing Imp. of LWSS Dhar Bara Niangal and Bhonka in Tehsil Jawali	120.09
127	70	Kangra	Providing LWSS to GP Bari (Raili) & LWSS Haler Mand Bogar in Tehsil Indora Distt. Kangra.	128.38
128	71	Kangra	Aug. of LWSS Khanni in Tehsil Nurpur Distt. Kangra	57.78
129	72	Kangra	DPR for Imp. Of LWSS Bara Gopipur, Bharoon Har, Nehran Pukher, Bagli Chaleli etc.in Distt. Kangra.	765.60
130	73	Kangra	Prov. Seprate WSS Ghama, Langa, Ropa etc. tehsil Jawalamukhi	212.31
131	74	Kangra	Source level Imp. & Aug. of LWSS Badhalu Zin and LWSS Thakurdawara in Tehsil	118.31
132	75	Kangra	DPR for C/o LWSS Vill. Rajal Kharat, Nandrool, Bhartha, & Bohar Kawalu Panchayat in The. & Distt. Kangra (HP).	2.46
133	76	Kangra	DPR for Seprate LWSS TO Harnera Mahar & Adjoining Villages in Tehsil Sahpur Distt. Kangra (H.P.)	131.17
134	77	Kangra	DPR for Source Level Aug. of various LWSS/ WSS in Dhar area under Sub-Division Chadhiar in Tehsil Baijnath/ Jaisinghpur/ Palampur Distt. Kangra. H.P.	6223.00

135	78	Kangra	DPR for aug. of VWSS in Sub - Division Haripur & Dehra constituency in Tehsil Dehra Distt Kangra	2393.95
136	79	Kangra	DPR for Aug. of LWSS Salowa spring source in Tehsil & Distt Kangra (HP) RNS-1st for 2008-09	38.62
137	80	Kangra	DPR for Aug./Imp. of LWSS Malahari, Surardwan, Gagrwan & Ghandram in Tehsil Indora Distt Kangra (HP).	299.61
138	81	Kangra	DPR for replacement Of old pumping machnery of various LWSS IN Jawali area in Tehsil Jawali Distt Kangra (HP)	7.42
139	82	Kangra	DPR for Imp. of WSS for group of villages Chakol Behru & Rakhar Majhera in Tehsil Baijnath Distt. Kangra (HP)	90.23
140	83	Kangra	DPR for Imp. / Aug. of WSS Passu Dhogwar & Bagli Ghana in Tehsil Dharamshala Distt.Kangra (HP)	267.95
141	84	Kangra	DPR for Imp. of DWSS Massal , Dadh, Pathiar, Sunehar, MundlaThanpuri Serthathana & Dhaloon in Distt. Kangra (H.P.).	187.83
142	85	Kangra	DPR for imp & aug. of source of LWSS Indora Phase IInd in Tehsil Indora Distt. Kangra.	123.80
143	86	Kangra	DPR for Aug. of LWSS Guler & village Kharian in Tehsil Dehra Distt. Kangra HP.	372.66
144	87	kangra	Imp. of distribution system LWSS Kasba Kotla in Tehsil Jaswan	79.77
145	88	Kangra	Proforma estimate for PC hab.of Aug. of various LWSS/WSS under Sullah , Jaisinglpur Coustituency in tehsil Palampur and Jaisinghpur.District Kangra H.P.	1640.00
146	89	Kangra	Providing LWSS to PC Habitation of census village Bhather, Chaunkur in GP Jandran etc. in Tehsil Baroh District Kangra H. P.	113.06
147	90	Kangra	Providing LWSS to PC Habitation of census vill.Nandrool Rajal & Kharth under wss Samirpur tiara phase 3rd in Tehsil and District Kangra H.P	115.24
148	91	Kangra	Providing LWSS PC habitations of census village Batwal Basti Karba etc, in GP Pathiyar Mallan and Lakhamandal in Tehsil Nagrota Bagwan District Kangra H.P.	66.92
149	92	Kangra	Providing LWSS PC habitations of census village Punchpulli Uprerh in GP Dhaloon in Tehsil Nagrota Bagwan District Kangra H.P	149.00
150	93	Kangra	Providing LWSS PC habitations of census village Lahru Chakban etc. in GP Sunhi, Sarotari & Balol in Tehsil Nagrota Bagwan District Kangra H.P.	20.37
151	94	Kangra	Providing LWSS PC habitations of census village Ghar, Jarot, Bager etc. in GP Amlela, Jarot etc.in Tehsil Jawali District Kangra H.P.	217.00
152	95	Kangra	Providing LWSS PC habitations of census village Badunni Bassa Dabyana Khrater etc. in GP	32.91
153	96	Kangra	Providing LWSS PC habitations of census village Mangdial, Bassa, Chhater, Jogian in Tehsil Nurpur District Kangra H.P	119.52
154	97	Kangra	Providing LWSS PC habitations of census village Sunet, and Moch etc. in GP Sunet in Tehsil Fathehpur District Kangra H.P	80.75
155	98	Kangra	Providing LWSS PC habitations of census village Barla Khas Hadwal Dhameta in GP Bari Dhameta in Tehsil Fathehpur District Kangra H.P	60.33
156	99	Kangra	Providing LWSS PC habitations of census village Khod, Nigal, Chardbeh etc. in GP Nigal Baroona in Tehsil Fathehpur District Kangra H.P	79.4
157	100	Kangra	Providing LWSS PC habitations of census village Spail, Katora, Ratial, Bantungli in GP Sakri Spail Katora in Tehsil Jawali District Kangra H.P	197.19
158	101	Kangra	Providing LWSS PC habitations of census village Harsar, Hawal,Chakban in GP Harsar Panalath etc.in Tehsil Jawali District Kangra H.P	67.42
159	102	Kangra	Providing LWSS PC habitations of census village Charuri, Mehta etc. in GP Charuri in Tehsil Nurpur District Kangra H.P	68.47
160	103	Kangra	Providing LWSS PC habitations of census village Matlahar, Jaisor Bhaloon Khas in GP Matlahar in Tehsil Jawali District Kangra H.P.	97.73
161	104	Kangra	Providing LWSS PC habitations of census village Ludhiar, Darkoti, Paloura etc. in GP Ludhiar Paloura in Tehsil Jawali District Kangra H.P.	262.31
162	105	Kangra	Providing LWSS PC habitations of census village Bassa Pathania and Attara in GP Attara in Tehsil Nurpur District Kangra H.P.	120.90
163	106	Kangra	Providing LWSS PC habitations of census villagePapahan Dhugi Chabuan Bhaglahar etc in Tehsil Jawali District Kangra H.P.	144.50
164	1	Kullu	DPR for LWSS to Group of Vill. Chong Silli Dhar Bardhadhar, Jree arkhindi etc	286.06
165	2	Kullu	DPR for LWSS to Reri Mashgan, kalehli, Sharabai & Hurla in Tehsil & Distt. Kullu (HP).	366.08
166	3	Kullu	DPR for Imp. / Aug. of WSS g/o villages Pichillihar, Hurang Devgharh, Raison Jindour & Banogi in Distt. Kullu (HP)	912.32
167	4	Kullu	Providing LWSS to group of Vill. Tinda Sharan Bajohi Galoon Laida Tilroo & Chanoun.	288.55
168	5	Kullu	DPR for Prov. WSS to G/O village Phatti, Peej, Phatti Kharal, Balh, Barehar& Khariat etc. In Tehsil & Distt. Kullu.	1672.05
169	6	Kullu	PLWSS to Group of village to PC habitations in C.V. Rote, Rote-II & Bhallan II in GP Talara, Sachani & Bhallan in Tehsil & Distt. Kullu	112.33
170	7	Kullu	PLWSS to pC habitation Dodni-Age. Bhatgran Ruaroo in CV Diyar Tehsil Bhuntar & Distt. Kullu	61.44

171	8	Kullu	Providing LWSS to PC habitation of CV Bhullang,Barahar& Kharihar in G.P. Bhullang, Barahar & Kharihar in Tehsil Bhunter Distt. Kullu HP	155.05
172	9	Kullu	LWSS to NC/PC habitation to Larji, Dhaman & Thawari in GP Larji in Tehsil Banjar Disatt Kullu	54.01
173	10	Kullu	PLWSS to PC habitation Jari in CV Jari in Tehsil Bhunter Distt. Kullu	56.89
174	11	Kullu	Providing LWSS to Group of villages to PC habitation Reri Mashgan & Doga Dhar of C V Bajaura in Tehsil & Distt. Kullu HP	138.80
175	1	Mandi	LWSS Sherpur	35.00
176	2	Mandi	LWSS Lower Bhambla	78.00
177	3	Mandi	LWSS Ropa Thather	55.00
178	4	Mandi	LWSS Kehnwal in G.P.Tilly Kehnwl	4.50
179	5	Mandi	LWSS Tilly Kehnwal in G.P.Tilly Kehnwal.	109.00
180	6	Mandi	LWSS Jhatingri	25.00
181	7	Mandi	LWSS Kufri	50.00
182	8	Mandi	LWSS Kaflon	5.00
183	9	Mandi	LWSS Pirh Bedhlu	60.00
184	10	Mandi	LWSS Banander	25.00
185	11	Mandi	LWSS Delad	35.00
186	12	Mandi	LWSS Lad Bhoral	50.00
187	13	Mandi	LWSS Biru Jamthala	40.00
188	14	Mandi	LWSS Gagal	35.00
189	15	Mandi	DPR for Rem. & Aug. of LWSS Biru Jamthala, Dibdyaun & Blot in Tehsil Lad- Bharol Distt. Mandi (HP) RNS-Ist. For 2009-2010	29.55
190	16	Mandi	DPR for Aug. & Imp. Of LWSS Mohan Ghatti in Tehsil Joginder Nagar Distt. Mandi (RNS 3rd 2009-10)	32.46
191	17	Mandi	DPR for Prov. LWSS to Kandapattan to Jalpa Matta(Jhantri) in Tehsil Sarkaghat Distt. Mandi RNS-IInd for 2006-07	.69
192	18	Mandi	DPR for replacement of R/main of LWSS Matyara in GP Narola in Tehsil Sarkaghat Distt. Mandi RNS-3rd for 2004-05	58.40
193	19	Mandi	DPR for Aug. of LWSS Proh-Ka-Galu 4th Stage in Tehsil Sarkaghat Distt. Mandi (H.P). (RNS 3rd for 2007-08)	60.02
194	20	Mandi	DPR FOR Plan proposal of remod. of LWSS Bhiura in GP Sadar Distt. Mandi (HP)	56.00
195	21	Mandi	DPR for Providing LWSS to Seri Baggi Bhanwas from Juhi Lotla khad in G.P. Baggi Distt. Mandi .	89.84
196	22	Mandi	DPR for Imp. Of D&S of LWSS Tansal, Bag Pandole, Roperri and Maman in Tehsil Ladbharol Distt. Mandi (HP) RNS Ist for 2011-12	217.91
197	23	Mandi	DPR for Remodelling of LWSS Kandapatan to Dhawali in Tehsil Sarkaghat Distt. Mandi (HP)	245.34
198	24	Mandi	DPR for LWSS Ghatour in GP Outpur, Drubble , Chullah in GP Tullah Distt. Mandi (HP)	.05
199	25	Mandi	DPR of Blance/Left out work of WSS to Drought area Padhar, Drang, Tandu, Katindi & Kufri from Panjoudi Nallah source Distt. Mandi (HP).	1284.13
200	26	Mandi	Prov LWSS Seri Baggi Bhanwas sub tehsil Bali Chowki	95.85
201	27	Mandi	Aug. & imp. of WSS Manoh Machhyalu Bhalyandra in Tehsil Joginder Nagar	23.42
202	28	Mandi	DPR for LWSS Parlog Khad to Mahunag Behlidhar in Teh. Karsog Distt. Mandi (H.P.)	1155.08
203	29	Mandi	Source Level Aug of various WSS/LWSS under GP Nawan I Kashmailla Dhanlag and Chowk and Jehmet from Dehar (Satluj River) in tehsil Sarkaghat	2197.50
204	30	Mandi	DPR for PLWSS to Dhundha area Vill. From Dhadhwal Khad in GP Kufri Tehsil Padhar Distt. Mandi (HP).	140.31
205	31	Mandi	DPR for Remodeling of LWSS Behal Pairi in GP Behal Tehsil Sadar Distt. Mandi (H.P.)	93.59
206	32	Mandi	Aug. of LWSS Bhantrehar in GP Baroti Tehsil Sunder Nagar.	56.73
207	33	Mandi	DPR for Remodelling of LWSS Reur, Dindoo, Hawani in Tehsil sarkaghat Distt. Mandi (HP).	426.60
208	34	Mandi	DPR For Providing LWSS TO Chaira Khad Dhamoon for NC/PC habitations in GP SHOUT & MAHLINDI in The. Karsog Distt. Mandi (HP) (MLA priority 2008-09).	79.40
209	35	Mandi	DPR for Aug. of source by constructing T/Well at Talaru ki Bai and Imp. of distribution system of LWSS Kanaid-I in Tehsil Sundernagar (HP).	99.89
210	36	Mandi	DPR for LWSS TO Village Nehra Palahota and adjoining villages in GP Palhota Tehsil Sunder Nagar Distt. Mandi (H.P.)	107.57
211	37	Mandi	DPR for Aug. for Source Level Aug. of various LWSS Under I&PH Sub- Div. Dharampur Sandhole & Sarkaghat Distt. Mandi.	.99
212	38	Mandi	DPR for LWSS Makriri Lakhnot & Druble , Damoun in Tehsil Jogindernagar Distt Mandi (HP)	214.27
213	39	Mandi	DPR for prov. LWSS to village Dodan Dah, Tayambla & Deshera in Tehsil Sadar Distt. Mnandi H.P.	185.28
214	40	Mandi	DPR for Remodelling of WSS Sorta kalashan in the. Karsog Distt. Mandi (HP).	505.45

215	41	Mandi	Prov. LWSS to NC / PC Habitation Moviseri & adj. village in Tehsil Chachiot Mandi	334.78
216	42	Mandi	Providing LWSS to PC Habitation Group of Villages.Maluia & Thatti in GP.Sidhpur & Bahari etc. Dharampur Block Tehsil Sarkaghat Distt Mandi HP.	96.95
217	43	Mandi	Providing LWSS to PC Habitation Group of Villages.Dyol, Kun & Jamehar etc. in GP.Dyol, Kun & Balyani. Tehsil Sarkaghat Distt Mandi HP.	.56
218	44	Mandi	Providing LWSS to PC Habitation Group of Villages.Reur,Didnoo,Hawani in G.P Sarkaghat Tehsil Sarkaghat Distt Mandi HP.	174.00
219	45	Mandi	Providing LWSS to PC Habitation Group of Villages Kot Dhawali etc. in G.Pbahri,Dharampur etc.Tehsil Sarkaghat Distt Mandi HP.	213.88
220	46	Mandi	Providing LWSS to PC habitations of Census village RAKHOH,CHOLTHRA,AWAHDEVI etc. in GP, Cholthra,Paplog etc. in Tehsil Sarkaghat District Mandi H.P.	317.43
221	47	Mandi	Providing LWSS/WSS PC habitations of village Thalkandhar,Rehan Bandhi & Halog, PalnidharBandal & Saran badhani Khablas, Surth Seghal and Sanaoi in GP Gharan, Bandhi Tehsil Sader District Mandi H.P.and Kotadhar in	303.20
222	48	Mandi	Providing LWSS to PC habitation to village in GP Boi, Sojha, Bandli & Dhanyara from Saror Khad in Tehsil Sundernagar District Mandi H.P	.54
223	49	Mandi	Providing LWSS to PC habitation to village Dhunda Area village from Dhandhwal Khad in GP Kufri in Tehsil Padhar District Mandi H.P	54.37
224	50	Mandi	Providing LWSS to PC habitation in CV Kadund GP Chukku under (Schedule Tribe) population in Tehsil Padhar District Mandi H.P	155.5
225	51	Mandi	Providing LWSS to PC habitation in CV Sidhyani Sadehra in GP Sadhiyani in Tehsil Balh District Mandi H.P	97.75
226	52	Mandi	Providing LWSS to PC habitation in CV Dhangu and Ner Sadehra in GP Ner in Tehsil Balh District Mandi H.P	221.45
227	53	Mandi	Aug. and extension LWSS to PC habitation in CV Kalohad,Dehrdu and Thara in GP Kalohad in Tehsil Sundernagar District Mandi H.P	350.52
228	54	Mandi	Providing LWSS to PC habitation to vill. Bhalwar in GP Tungadhar,Bung & Janjehli in Tehsil Thunag District Mandi H.P	43.83
229	55	Mandi	Providing LWSS to PC habitation from Thach Nallah to GP Bhat Ki Dhar and Baga Chanogi in Tehsil Thunag District Mandi H.P.	.66
230	56	Mandi	Providing LWSS to PC Habitation Chhaneri,Nehara etc. GP Plohta Tehsil Sundernagar Distt. Mandi HP	228.75
231	57	Mandi	Providing LWSS to PC Habitation of CV Villages Marathu,Thafer GP Marathu,Janed etc. Balh Block Tehsil Sader Distt Mandi HP.	334.60
232	58	Mandi	Providing LWSS to PC Habitation of CV Villages. jhiri Nagwain and Shill Mashobra in GP Nagwain in Tehsil Sader Distt Mandi HP.	342.75
233	59	Mandi	Providing proforma estimate to PC habitation of Imp. & Aug. of Kathyan Dhar and WSS Swar Dallah Ghoghardhar in Tehsil PadharDistrict Mandin H.P.	185.57
234	60	Mandi	Providing LWSS to PC habitation to GP Kandha, Bagsaid and Murahg in Tehsil Thunag in District Mandi H.P.	75.70
235	1	Shimla	LWSS Karali Thana in G.P Dansa in tehsil Rampur Distt Shimla	60.00
236	2	Shimla	Remodeling of LWSS Rohru Bazar Distt., Shimla (H.P).	.00
237	3	Shimla	LWSS Bour Sunarli	50.00
238	4	Shimla	Prov. LWSS Ghiaf Area	50.00
239	5	Shimla	Prov. LWSS Koti group of Villages in G.P. Baghar	42.00
240	6	Shimla	LWSS Jashala Chaknoti	47.00
241	7	Shimla	LWSS Galu Khurad etc. in G.P. Shatiyan and Bani	150.00
242	8	Shimla	LWSS Barog Sarog in G.P.Barog	120.00
243	9	Shimla	LWSS Kothi in G.P. Kothi	46.00
244	10	Shimla	LWSS Kotla Nallah Bhalawag in G.P. Janedghat	50.00
245	11	Shimla	LWSS Solvi Gadha kufri in G.P. Kelvi	35.00
246	12	Shimla	LWSS Mahog in G.P. Mahog 2nd Stages	289.00
247	13	Shimla	LWSS Doonga Jubber and its Adj . Villagesin G.P.Chailly	40.00
248	14	Shimla	LWSS Mehli in G.p. Beolia	20.00
249	15	Shimla	LWSS Durgapur	.00
250	16	Shimla	LWSS Kala Binu Bhagog in Anandpur	50.00
251	17	Shimla	LWSS Dumi Poabo in G.P. Dumi	35.00
252	18	Shimla	LWSS Jubber hatti aerdrome and its adj. villages.	28.00
253	19	Shimla	LWSS Navi	50.00
254	20	Shimla	LWSS Deola	30.00
255	21	Shimla	LWSS Bhamnol	60.00
256	22	Shimla	LWSS Pahal	25.00
257	23	Shimla	LWSS Nalag	30.00
258	24	Shimla	LWSS Rajvi	50.00
259	25	Shimla	LWSS Jander	30.00
260	26	Shimla	LWSS Kamla Dungri	60.00
261	27	Shimla	LWSS Barog Panjali	30.00
262	28	Shimla	LWSS Challahal Dishty	.00
263	29	Shimla	LWSS Kadrain	.00
264	30	Shimla	LWSS Kotla Sharog	15.00

265	31	Shimla	LWSS Juni	10.00
266	32	Shimla	Aug. LWSS Thanadhar	45.00
267	33	Shimla	DPR of Augmentation & Integration of LWSS of Mathyana , Kumarsain , Sainj surrounding villages in Distt. Shimla.	9138.00
268	34	Shimla	DPR for providing RWH to recharge the Gumma existing source in Tehsil Sunni Distt. Shimla (HP)	59.53
269	35	Shimla	DPR for providing LWSS from Charoli Khad to Taprola Gar in GP Charoli, Jurushalla, Kutah & Chuduli Khad to Chandwain Ghar, Naura, Bour & Chuduli, Tehsil Chopal Distt. Shimla.	391.44
270	36	Shimla	DPR for Remodelling of LWSS to village Bhamnoli, in G.P. Bhamnoli, Tehsil Rohru, Distt. Shimla (HP).	175.38
271	37	Shimla	DPR for Providing LWSS for GP Kalbog i/c Remod. Of old WSS in FP Kalbog in Tehsil Kotkhai Distt. Shimla.	234.00
272	38	Shimla	DPR for prov. LWSS from Neoti khad to Reuni in GP. Chanju, Thanna . Khagna in Tehsil Chopal Distt. Shimla (MLA 2013-14)	783.31
273	39	Shimla	LWSS Swari Khad (Bhera Khad) to Nanja, Kirti, Gharal in GP Kirti in Tehsil Kumarsain.	260.09
274	40	Shimla	DPR for Providing LWSS Khalot Nallah to Nag Jubber in GP Jadoon Tehsil Kumarsain Distt. Shimla.	54.43
275	41	Shimla	Augmentation of LWSS from Sainj Nallah to Village Gharog and Ghandal and its adjoining Panchayats i.e. Shakarah, Mahli, Devnagar, Dhami, Nehra and some parts of Ghanathi in Tehsil and Distt. Shimla. (HP).	4747.77
276	42	Shimla	DPR for providing LWSS Pharal Khad to Kumarsain,Deeb&Zar in Tehsil K/Sain Distt Shimla (HP)	195.71
277	43	Shimla	LWSS from Kashapat to Danse in GP Dansa via Pataina Kuhal and Chiksa in GP Kuhal in tehsil Rampur	854.78
278	44	Shimla	Prov. LWSS from Kiarvi Nallah to Chougan Bindal, Galeha & Rem of LWSS Suki Nalli in GP Kiary tehsil Kotkhai	69.20
279	45	Shimla	LWSS of Khalowa and its adjoining villages in G.P. Rajhana Tehsil & Distt. Shimla	41.95
280	46	Shimla	Prov. LWSS Shalli Temple in GP Khatnol in Tehsil Suni distt. Shimla.	88.85
281	47	Shimla	DPR for Prov. LWSS Kurpan khad to Bankhori & group of vill. In sub .Tehsil Nankhari Distt. Shimla	988.76
282	48	Shimla	DPR For Providing LWSS from Dori khad to Siljan in GP Jarol Tehsil Kumarsain Distt. Shimla (HP)	479.63
283	49	Shimla	Augumentation Integrater of LWSS Kurpan khad of Matiana Kumarsen Sainj and Surrounding Villages in Distt. Shimla	4995
284	50	Shimla	Augumentation of LWSS from Sainj Nallah to village gharog ghandal and its adjoining panchayats i.e sakrah Dhami and part of Ghanati in Distt. Shimla	3710
285	51	Shimla	Providing LWSSfrom Pandoa Khad , Kail Bagari G.P.Dharorgra,ogli,Himri,etc, in The. Sunni in Distt. Shimla	326.62
286	52	Shimla	Providing AUG-of LWSS to PC habitation to CV Koti etc in GP Koti Tehsil & District Shimla H.P	84.76
287	53	Shimla	Providing LWSS to Baldian from Mohanpur Khad to Bhagi Jubber in GP Naldehra and Baldian in Tehsil & District Shimla H.P.	137.00
288	54	Shimla	Providing LWSS to PC habitation from Giri Khad Karau to Dhandhar in GP Ghoond in Tehsil Theog District Shimla H.P.	119.69
289	55	Shimla	Providing LWSS PC habitations of CV Up Mohal, Manlota Athan & Barthara-II in GP Manu in Tehsil Chopal District Shimla H.P.	147.72
290	56	Shimla	Providing LWSS PC habitations of under Paban Panchayat of Tehsil Chopal District Shimla H.P.	175.46
291	57	Shimla	Providing LWSS PC habitations of vill Kanewra, ,CV Karalish, Arahal, Kanewar GP Brasli ,Karalish, Arahal Tehsil Rohru District Shimla H.P.	67.97
292	58	Shimla	Providing LWSS PC habitations of vill Malkhoon, & surrounding area ,CV Karalish,Thamtali, Malkhoon Rohru GP Karalish Basla & NAC Rohru Tehsil Rohru District Shimla H P.	62.88
293	59	Shimla	Providing LWSS PC habitations of Hulli Kufar etc. CV Bakhol Jaitand, in GP Bakhol and Gumma in Tehsil Kotkhai District Shimla H.P.	82.35
294	60	Shimla	Proforma Estimate for Providing LWSS to P.C.Habs. under G.P. Kalbog Tehsil Kotkhai Distt. Shimla H.P.	105.94
295	61	Shimla	Proforma Estimate for Providing LWSS to P.C.Habs. in G.P. Parali/Shilli (J)Tehsil Jubbal Distt. Shimla H.P.	160.19
296	62	Shimla	Providing LWSS to P.C.Habs.to village Padara, Bajoha and Serti G.P.Tharola & Bag Domehar Tehsil Kotkhai Distt. Shimla H.P.	77.84
297	63	Shimla	Providing LWSS to PC to habitations of Census village Gunala Chanjan, Upmahal chour etc. in GP Chanjan and Khundneol Tehsil Chopal & District Shimla H.P.	80.93
298	64	Shimla	Providing LWSS PC habitations of census village Girli, Barach etc.in GP Nankhri, Brach etc. Teh. Rampur (Nakhari)Distt. Shimla H,P	355.84
299	65	Shimla	Providing LWSS PC habitations of village Malkhoon in GP Bashla in Tehsil Rohroo District Shimla (H.P)	53.56
300	66	Shimla	Providing LWSS PC habitations of village Kanewra in GP Brasli in Tehsil Rohroo District Shimla (H P)	62.81

301	1	Sirmour	LWSS Korga	15.00
302	2	Sirmour	LWSS Behal boldua	16.00
303	3	Sirmour	LWSS Makrana	12.00
304	4	Sirmour	LWSS Ishari.	16.00
305	5	Sirmour	LWSS Chiyan Mamiyana GP Kando Kansar	70.00
306	6	Sirmour	LWSS BARTHAL Mandhara GP Madhana	40.00
307	7	Sirmour	LWSS Kando Bhaila	45.00
308	8	Sirmour	LWSS Gatu Navi	18.00
309	9	Sirmour	LWSS/GWSS Rampur Bharapur.	45.00
310	10	Sirmour	LWSS Kheri Gunglon GP Sainwala M.pur	8.00
311	11	Sirmour	LWSS Palu	16.75
312	12	Sirmour	LWSS Shillangi	9.5
313	13	Sirmour	LWSS Chassi	25.00
314	14	Sirmour	LWSS Rampur	21.00
315	15	Sirmour	LWSS Surla	39.00
316	16	Sirmour	LWSS Dungi Kando	21.00
317	17	Sirmour	LWSS Parara	25.00
318	18	Sirmour	LWSS Saroga Tikker	35.00
319	19	Sirmour	LWSS Dhirth	40.00
320	20	Sirmour	LWSS Shilli Sanari	35.00
321	21	Sirmour	LWSS Lehi Khunto	8.00
322	22	Sirmour	LWSS Bogriaghat	5.00
323	23	Sirmour	LWSS Ghee Matlana	109.00
324	24	Sirmour	LWSS Sarahan Old	35.00
325	25	Sirmour	LWSS Bogdhar	0.00
326	26	Sirmour	LWSS Unner Kanyana	30.00
327	27	Sirmour	LWSS Galana Belgi	35.00
328	28	Sirmour	LWSS Mohar Deothal	25.00
329	29	Sirmour	Kuffio Thalari-ki-ber	25.00
330	30	Sirmour	LWSS Saral Basech	35.00
331	31	Sirmour	LWSS Sher Shoyog	54.00
332	32	Sirmour	LWSS Banona Wasni	95.00
333	33	Sirmour	LWSS Mehlog Lai tikker	80.00
334	34	Sirmaur	Aug of LWSS Behrat Bhood in tehsil Poanta	47.33
335	35	Sirmaur	LWSS to Shrigualdhar from Bana Koti Khad intehsil Nahan & from Jalala river near Bari village in rhesil Nahan	322.77
336	36	Sirmaur	Aug. of LWSS Rama Dhan in Tehsil Nahan	31.60
337	37	Sirmour	DPR for Prov. LWSS for Vill. Bambrad in G.P. Bakrash in Tehsil Shillai RNS-1st for 2009-10	82.17
338	38	Sirmour	DPR for provide LWSS to village daron devria in Tehsil Pachhad distt. Sirmour (H.P.)	42.46
339	39	Sirmour	Replacement of Rising Main & Strengthening of Rising Main at different places of Kheri & Bogriaghat Scheme.	481.98
340	40	Sirmour	Aug. of LWSS Geen Matlana in Tehsil Pachhad.	117.22
341	41	Sirmour	DPR DPR for aug. of LWSS Shialli Kandi Sundri, Kuhanji Nnaya Tehsil Shillai Distt. Sirmour	420.72
342	42	Sirmour	Aug. of LWSS Dhaulakuan in Tehsil Poanta.	115.97
343	43	Sirmour	Improvement of LWSS Jamnitwala Khera in Teh.pounta Sahib Distt sirmour H.P	59.55
344	44	Sirmour	Providing LWSS to PC CV Bharmanu Ki Ser in GP Rajon Tehsil Pachhad District Sirmour H.P.	42.84
345	45	Sirmour	Providing LWSS to Village -Kambiriya, CV Kharkan in GP kharkaan Tehsil Shillai District Sirmour H.P.	35.65
346	46	Sirmour	Providing LWSS to Village -Bhawai, CV Kharkan in GP Bhawai Tehsil Renuka ji	43.56
347	47	Sirmour	Providing LWSS of CV Shilwara in GP Shivpur Tehsil Renuka ji District Sirmour H.P.	52.34
348	48	Sirmour	Providing LWSS PC to habitation of Census village Toka- Nagla in GP Toka Nagla in Tehsil Paonta Sahib in District Sirmour H.P.	62.06
349	49	Sirmour	Providing LWSS PC to habitation of Census village Gulabgarh in GP Toka Nagla in Tehsil Paonta Sahib in District Sirmour H.P.	51.95
350	50	Sirmour	Providing LWSS PC to habitation of Census village Kanshipur in GP Nihalgarh in Tehsil Paonta Sahib in District Sirmour H.P.	
351	51	Sirmour	Providing LWSS PC to habitations of Census village Pipalwala, Bheriwala and G/o village in G.P Nahan Tehsil Nahan Distt. Sirmaur H.P	45.38
352	52	Sirmour	Providing LWSS PC habitations of census village in GP Devka Purla Nauni Panjhal Thana Kasoga Birla Banethi and Nahan (Sen-Ki-Ser) in Tehsil Nahan District Sirmour H.P	660.76
353	53	Sirmour	Providing LWSS to PC habitations Koti Bounch and Group of Villages in GP Koti Bounch Tehsil Shilai, District Sirmaur, H.P.	199.84
354	54	Sirmour	Providing LWSS to PC habitations Rasat and Group of Villages in GP Rasat Tehsil Shilai, District Sirmaur, H.P.	151.39
355	55	Sirmour	Providing LWSS to PC habitations Panog and Group of Villages in GP Panog Tehsil Shilai, District Sirmaur, H.P.	107.50
356	56	Sirmour	Providing LWSS to PC habitations Bhajoic and Group of Villages in GP Sainj Tehsil Sangrah, District Sirmaur, H.P.	65.41

357	57	Sirmour	Prov./Imp. of LWSS to various PC habitations of CV Basog, Chambiyara, Chowki Etc in GP Kamrou, Tehsil Paonta Sahib, District Sirmaur H.P.	131.95
358	58	Sirmour	Providing WSS to PC habitations of Village Pab&Manal in Tehsil Shillai in Distt. Sirmour	59.55
359	59	Sirmour	Prov./Imp. of WSS to various PC habitations of CV Bharapur, Patti Bhatian & Patti Kaharan in GP Dhaula Kuan, Tehsil Paonta Sahib, Distt Sirmaur H.P.	66.87
360	1	Solan	LWSS Shadhyal in G.P. Basha	6.00
361	2	Solan	LWSS Dharampur	90.00
362	3	Solan	LWSS Dochi Kanetan	2.00
363	4	Solan	LWSS Jadli Sheora	2.00
364	5	Solan	LWSS Sharad	1.50
365	6	Solan	LWSS Patti Kolian	125.00
366	7	Solan	LWSS Chhbiyar Patti	90.00
367	8	Solan	LWSS Parag Salakhana	70.00
368	9	Solan	LWSS Gadog Khas	60.00
369	10	Solan	LWSS Dawan Dhar	40.00
370	11	Solan	LWSS Dharja	30.00
371	12	Solan	LWSS Seoth G.P.Neri Kalan	20.00
372	13	Solan	LWSS Galyana G.P.Bohli	26.00
373	14	Solan	-do- Gharssi.	30.00
374	15	Solan	LWSS Birni in GP Bisha Tehsil Kandaghat Distt. Solan	22.00
375	16	Solan	LWSS Hathon Palheach in GP Mahi Tehsil Kandaghat	18.00
376	17	Solan	LWSS Kot G.P satrpl	10.80
377	18	Solan	LWSS Badron G.P Satorl	35.00
378	19	Solan	LWSS Katoh Rehar in G.P Kot	50.90
379	20	Solan	LWSS Kothi Bara G.P Delgi	12.00
380	21	Solan	LWSS Sakori	30.00
381	22	Solan	LWSS dounti Sona khurd	35.00
382	23	Solan	LWSS Nagon Badhat	20.00
383	24	Solan	LWSS Rajpura	150.00
384	25	Solan	LWSS Bir Plassi	85.00
385	26	Solan	LWSS Panjehra	140.00
386	27	Solan	Aug. of LWSS Nalagarh	700.00
387	28	Solan	LWSS Kundlu	90.00
388	29	Solan	LWSS Sai Kund Johri Chamyasi	40.00
389	30	Solan	LWSS Kulhari Padiana	80.00
390	31	Solan	LWSS Dolan	140.00
391	32	Solan	LWSS Khol Beli Handa Kundi	5.00
392	33	Solan	LWSS Amroo Bhawasni	5.00
393	34	Solan	LWSS Baddi Suraj Majra	300.00
394	35	Solan	LWSS Dharampur	125.00
395	36	Solan	LWSS Domehar to Deora	65.00
396	37	Solan	LWSS Badhalg	185.00
397	38	Solan	LWSS Sukhan Parvesh	170.00
398	39	Solan	LWSS Stoti Sameli	100.00
399	40	Solan	Aug. & Providing of LWSS Chamba, Jukhara, Trail in Tehsil Nalagarh Distt. Solan (HP).	267.00
400	41	Solan	DPR for Providing of LWSS Haripur, Sandoli, Kharian in tehsil Baddi Distt. Solan (HP).	412.00
401	42	Solan	Aug. of LWSS to Kaintha Chadiar Tehsil Kasauli Distt. Solan (HP)	270.50
402	43	Solan	DPR for C/O LWSS to Kunjhal (Muslim Basti), Dasso Majra in Tehsil Baddi Distt. Solan	153.47
403	44	Solan	C/o LWSS to cover NC/PC habitation in Arki Constituency from Gamber Khad in Tehsil Arki	1396.69
404	45	Solan	LWSS Jharmajri in tehsil Baddi	94.99
405	46	Solan	Aug of LWSS Bandroa in GP Satrol in tehsil Kandaghat	124.19
406	47	Solan	Aug of LWSS Methal Bhiper in tehsil Nlagarh	156.63
407	48	Solan	LWSS Dhella in Tehsil baddi	230.88
408	49	Solan	Prov. / Aug. of NC/ PC habitation of LWSS Aberni, Goela Panner & G/O villages in Tehsil Nalngnrh.	700.26
409	50	Solan	Prov. LWSS for PC habitation of village Okhoo Panji & G/O villages in Tehsil Nalagarh	174.25
410	51	Solan	Providing LWSS PC habitations of village Okhoo Panili and adjoining villages in GP Lug Da Ghat in Tehsil Nalagarh District Solan (H.P.)	228.22
411	52	Solan	Providing LWSS PC habitations of Census village Nodaura Goel etc. in GP Bhogpur in Tehsil Nalagarh District Solan (H.P.)	226.57
412	53	Solan	Providing LWSS PC habitations of Census village Majra in GP Dabhota & Majra in Tehsil Nalagarh District Solan (H.P.)	94 88
413	54	Solan	Providing LWSS PC habitations of Census village Kalaranwali and group of Villages in GP Kalujhanda in Tehsil Baddi District Solan (H.P.)	126.83
414	55	Solan	Providing LWSS PC habitations of Village Kharota, Gurdaspura and Group of Villages in GP Patta Nali/Deegal in Tehsil Kasauli District Solan (H.P.)	192.65
415	56	Solan	Providing/Aug. of LWSS PC habitations of Handa Kundi, Beli Khol and Group of villages in Tehsil Baddi District Solan (H.P.)	143.99

416	57	Solan	Providing LWSS PC habitations of Village Bheonkheri and Group of Villages in GP Bheonkheri in Tehsil Nalagarh District Solan (H.P.)	49.92
417	58	Solan	Providing LWSS PC habitations of Village Dattowal in GP Radyali in Tehsil Nalagarh District Solan (H.P.)	177.92
418	59	Solan	Providing LWSS PC habitations of Village Kotla Kalan & Malpur in GP Baruna & Kashmirpur Tehsil Nalagarh District Solan (H.P.)	107.08
419	60	Solan	Providing LWSS PC habitations of Village Manjyori, Bhipur in GP Mittian in Tehsil Nalagarh District Solan (H.P.)	123.29
420	61	Solan	Providing LWSS PC habitations of Village Badheri and Group of Villages in G.P.PattaBarian	182.22
421	62	Solan	Providing LWSS PC habitations of CV Badheri and Group of Villages in G.P. Patta B1325Barian etc. in Tehsil Kasauli District Solan (H.P.)	153.55
422	1	Una	LWSS Chintpurni in Tehsil Amb Distt. Una (HP).	100.00
423	2	Una	LWSS Guglehar Badehra in tehsil Amb Distt. Una(HP).	100.00
424	3	Una	LWSS Oel Tatehra in tehsil Amb Distt. Una(HP).	150.00
425	4	Una	LWSS Marwari(Ganu Mandwara) in tehsil Amb Distt. Una(HP).	125.00
426	5	Una	LWSS Kuneran in tehsil Amb Distt. Una(HP).	200.00
427	6	Una	LWSS Jadla Keori in tehsil Amb Distt. Una(HP).	75.00
428	7	Una	LWSS Gondpur Banehra in tehsil Amb Distt. Una(HP).	150.00
429	8	Una	DPR for providing separate WSS to newly settled abadi on the out skirts of vill. Ajouli & Santokhgarh town (jatpur area) in Distt. Una	116.47
430	9	Una	DPR for providing Separate WSS to Village Mehatpur & Jakhera in Distt. Una (H.P.)	93.73
431	10	Una	DPR for Providind WSS to Vill. Dulher, Gondpur , Bhullah , & Gondpur Jaichand in Tehsil Haroli Distt. Una (HP)	173.85
432	11	Una	Aug. & WSS Gagret Kaloh in Tehsil Amb	154.75
433	12	Una	DPR for Aug. of LWSS Kad in Tehsil Amb Distt. Una (RNS Ist 2009-10)	53.75
434	13	Una	DPR for improvement of Badoli , Tiuri, phase -II in Tehsil Amb Distt UNA.	130.91
435	14	Una	DPR for imp. of LWSS Kinoo, Aion, Suhin, Sidh Chalate & Badoli-Teuri phase -Ist Distt. Una. (HP)	256.30
436	15	una	DPR for C/O composite WSS for GP Kukeran L/O area of GP. Baderkali , Fatehpur , Jawal etc. in Tehsil Amb. Distt. Una (MLA 2013-14)	365.59
437	16	Una	Imp. of D/S in G/O villages for LWSS Dhar Chamukha, LWSS Dhundla, GWSS Nanawin, GWSS Hatli , Bangana Rewar & GWSS Aliana Lathiani in Tehsil Banagana.	283.47
438	17	Una	DPR for Imp. of Rising Main & Construction of Water Treatment Plant for LWSS in Tehsil Bangana Distt. Una	111.87
439	18	Una	DPR for Imp. of LWSS Dharamshalla Mahantan, Behar Bhatehar and Ghangret in Tehsil Amb Distt. Una (HP)	249.80
440	19	Una	Aug. of LWSS Bhanjal & LWSS Kuthera Lohari in Tehsil Amb.	298.04
441	20	Una	LWSS to village Chatehar (Ambota) in Tehsil Amb.	89.82
442	21	Una	Providing LWSS PC habitations of under census village Gagret Kaloh in GP Kaloh Tehsil Amb District Una (H.P)	114.88
443	22	Una	Providing LWSS PC habitations of village Bhanjal in GP Bhanjal Lower inTehsil Amb District Una (H.P.)	194.48
444	23	Una	Providing LWSS PC habitations of village Kad in GP Bhanjal Lower in Tehsil Amb District Una (H.P.)	69.85
445	24	Una	Providing LWSS PC habitations of village Chatehar (Ambota) in GP Ambota in Tehsil Amb District Una (H.P)	126.12
446	25	Una	Providing LWSS PC habitations of village Ghanari in GP Ghanari in Tehsil Amb District Una (H.P)	46.84
447	26	Una	Providing LWSS PC habitations of village Dhar Chamukha from Rerku Source LWSS Aliana in GP Sukrial in Tehsil Bangana District Una (H.P.)	42.29

अनुबन्ध-2

116

Rain Water Harvesting Initiatives in IPH Department

Status of Check Dams/Dykes

PROGRAMMES	DPR's/Proposals Approved			Structure completed			In Progress			Remarks
	Nos	Amounts (in lacs)	Storage capacity (in cum)	Nos	Amounts (in lacs)	Storage capacity (in cum)	Nos.	Amounts (in lacs)	Storage capacity (in cum)	
1	2	3	4	5	6	7	8	9	10	11
A) MNREGA	208	1846.34	158140.89	21	47.60	4175.00	58	70.59	21128.07	
B) SUSTAINABILITY COMPONENT OF NRDWP	443	2845.28	513783.40	313	1424.00	238052.36	89	211.99	64658.94	
C) CRF	199	1176.65	125933.81	152	725.66	93217.50	47	203.18	34583.31	
D) D. Cs Fund	16	131.06	12953.35	16	136.39	12953.35	0	0.00	0.00	
E) OTHER PROGRAMMES NABARD, AIBP etc.	111	8051.08	4058268.98	49	336.64	542688.21	45	5441.05	2157241.62	
Total:-	**977**	**14050.41**	**4869080.43**	**551**	**2670.29**	**891086.42**	**239**	**5926.82**	**2277611.94**	

Executive Engineer (D)
Jal Bhawan Kasumpti,
Shimla-9

ABSTRACT OF ROOF TOP RAIN WATER HARVESTING STRUCTURES COMPLETED AND IN PROGRESS IN IPH DEPARTMENT BUILDINGS UP TO 31-12-2016.

Sr. No	Name Of Distt.	Completed	Inprogress
1	Chamba	31	0
2	Kangra	25	8
3	Una	4	2
4	Hamirpur	9	2
5	Mandi	17	8
6	Bilaspur	10	3
7	Sirmour	6	3
8	Shimla-9	12	2
9	Solan	5	3
10	Kinnour	1	0
11	Kullu	8	2
12	L&S	0	
	Total:	128	33

(118)

STATUS OF ROOF TOP RAIN WATER HARVESTING STRUCTURES IN IPH DEPARTMENT BUILDINGS UP TO 31-12-2016.

Sr.No	Name of Distt.	Name of Building	Sr No.	Name of Building
1	2	3	4	5
		COMPLETED		IN PROGRESS
1	Chamba			Nil
	1	A.E. office Sihunta, Division Dalhousie		
	2	J.E. Office cum residence, Tundi, Division		
	3	J.E. Office cum residence at Hatli		
	4	A.E. office building at Chawari		
	5	J.E. office cum residence at Chawari,		
	6	A.E. office Banikhet, Dalhousie		
	7	J.E. office cum residence Dudhiara		
	8	J.E. office cum residence, Sihunta, Division Dalhousie		
	9	One No. Type II Quarter, Sihunta, Division Dalhousie		
	10	IPH Circle. Office building Chamba		
	11	I&PH Division office Building Chamba		
	12	J.E. office at Samah		
	13	J.E. office at Danoon		
	14	J.E. office Salooni, Division Salooni		
	15	JE Quarter at Manhuta		
	16	Alha tank		
	17	J.E. office Bhalaei		
	18	Complaint Room at Bhalei		
	19	J.E quarter Room at Lachori		
	20	Complaint Room at Lachori		
	21	Complaint Room at Duir		
	22	IPH Gang Hut at Bhandal, Salooni.		
	23	IPH J.E Qtr.at Masround		
	24	IPH J.E Qtr Kalhel		
	25	Complaint office at Kiar		
	26	IPH Divisional office Dalhausie.		
	27	IPH Coloney Chowari		
	28	IPH EE residence Dalhausie.		
	29	Complaint office Danoon, Division Salooni		
	30	IPH Single room acomodation at Salooni		
	31	JE quarter at Tikkarigarh		

2	Kangra			
	1	IPH E.E. & SE office building at D/Shala	1	Section office cum complaint office at Alampur
	2	IPH Sub Division building at Daroh	2	J.E. Office at Salol
	3	IPH Sub Division office building at Lambagaon	3	IPH Colony Thural at Sai
	4	IPH Division complex building at Shahpur	4	JE office cum residence at Daulatpur
	5	IPH Inspection Hut building at Kangra	5	IPH JE office cum residenec at Banuri
	6	IPH Sub Divn Building at Panchrukhi	6	Inspection Hut at Androla Mahadev (Thural)
	7	IPH Sub Divn Building at Baijnath	7	J.E. Office cum resi. at Rani Tal
	8	J.E Office cum store at Pathiar	8	AE IPH Sub-Division Manai
	9	J.E Office at Baroh		
	10	J.E Office at Radh		
	11	J.E Office at Rajiana		
	12	Complaint Office cum store at Sanoura		
	13	J.E. Office at Lunj		
	14	J.E. Office at Rajol		
	15	J.E. Office cum resi. at Tiara		
	16	A.E. Office at Sarotri		
	17	IPH Rest House at Nagrota		
	18	IPH Division Thural		
	19	IPH Section Garh		
	20	IPH Sub Division Dheera		
	21	Inspection Hut at Palampur		
	22	Superintending Engineer and Executive Engineer Offices Nurpur .Pur		
	23	IPH E.E Office building at Jawali		
	24	IPH E.E. office,Residence and IPH Coloney building at Indora		
	25	IPH E.E. office building & Inspection Hut at Dehra.		

3	**Una**			
	1	IPH Inpection Hut building at Una	1	IPH Sub-Division office cum residence building at Haroli
	2	IPH Sub Sub Division building at Bagana	2	IPH Rest house cum farmer hall building at Dehlan
	3	IPH Deptt. building at Badoh in teh. Amb.		
	4	IPH Sub Sub Division building at Bharwain		
4	**Hamirpur**			
	1	IPH Superintending Engineer Residence Building at Hamirpur	1	IPH Sub Division building at Bhota
	2	IPH Division office building at Barsar	2	IPH Sub Division building at Bhoranj
	3	A. E. office S/Division building Barsar		
	4	IPH J.E Quarter at Toni Devi		
	5	IPH Division Building at Hamirpur		
	6	IPH Sub Division building at Dhaneta		
	7	IPH Sub Division building at Nadaun		
	8	IPH Sub Division building at Uhal		
	9	Providing Top Roof Rain Water harvesting Structure to of Gang hut at Mattan sidh		
5	**Bilaspur**			
	1	IPH Sub Division Building at Kandror	1	IPH Division building at Bilaspur
	2	IPH Sub Division building at Bilaspur	2	Nr. IPH Division office building Bilaspur
	3	IPH Inspection Hut at Bilaspur	3	C/O RTRWHS to JE office cum Quarter at Geharwin in Tehsil Jhandutta
	4	Near E.E. IPH residence Changer Bilaspur		
	5	IPH Sub Division building at Swarghat		
	6	IPH Sub Division/Division office building at Ghumarwin		
	7	IPH Sub Division building at Kalol		
	8	IPH Sub Division building at Jhanduta		
	9	IPH colony at Changer, Bilaspur		
	10	C/O RTRWHS to JE office cum Quarter at Hatwar Tehsil Ghumarwin		

6	Mandi			
	1	IPH Circle Division cum Sub Division at Sundernagar	1	J.E. Quarter at Tattapani
	2	Rain water Harvesting structure to Chief Engineer office building at Mandi Distt. Mandi.	2	At village Hataun
	3	IPH Rest House at Bijani, (two tanks 50,000 ltrs. each)	3	IPH Sub Div. Office building at D/Pur
	4	A.E. office building at Panarsa	4	IPH Sub Div. Building at Sandhol
	5	IPH Division complex at Baggi.	5	IPH Division office building at S/Ghat
	6	IPH Sub Div. Building at Rewalsar	6	IPH Rest House at Padhar/ inspection hut at Baudhanidhar.
	7	Mechnical workshop at Baggi	7	C/O Roof Top RWHS for IPH Inspection Hut at Bali-Chowki distt. Mandi
	8	IPH Sub Div. Office building at S/Ghat	8	C/O Training Center of for IPH Employes at Dhangsidhar Mandi distt. Mandi (hp) (SH:- C/o Roof Top RWHS for Blocl "A" and "B")
	9	IPH Division cum Sub Division office Building at Karsog		
	10	RWHS to Sub Division office Building at Chatteri Tehsil Thunag Distt. Mandi.		
	11	RWHS to To JE office IPH Section Tatta Pani Tehsil Karsog .Distt. Mandi.		
	12	IPH Sub Division office Building at Churag		
	13	RWHS to Sub Division office Building at Padhar Distt. Mandi.		
	14	IPH Sub Division Building at Kataula		
	15	IPH Sub Division building at J/Nagar		
	16	IPH Inspection Hut at Banander Sub Division ladbhadol distt. Mandi		
	17	RWHS to Inspection Hut at Padhar Distt. Mandi.		

7	**Kullu**			
	1	IPH S.E residence building at Kullu	1	C/O Roof Top Rain Water harvesting at Circuit house Manali
	2	Rain water Harvesting Structure to IPH Lab Building at Shamshi.	2	C/O RWH structure A.E. office Nirmand
	3	C/o Roof Top RWHS to IPH Circle office, building at Kullu.		
	4	Rain water Harvesting Structure to Division office Building at Anni.		
	5	C/O Roof Top RWHS to AE Office building at Nirmand		
	6	A.E.office cum Resi. Building at Nithar		
	7	C/O Roof Top RWHS to IPH building type-II Qtr. Anni		
	8	C/o Roof top RWHS at IPH sub division office & residence Manali		
8	**Sirmour**			
	1	Roof Top RWHS Division and IPH Circle office building Nahan.	1	IPH Division Paonta
	2	GID Colony at Majra	2	IPH S/Divn. Paonta
	3	C/o Roof Top RWHS in IPH Sub-Division office building at Sarahan	3	IPH Divn. Sangrah
	4	C/O Roof Top RWHS I&PH Rest House Sarahan.		
	5	IPH Sub Division Jamta		
	6	Providing Roof Top Rain Water Harvesting structure for Inspection Hut at Shallana in Tehsil Rajgarh.		
9	**Solan**			
	1	IPH Division Nalagarh	1	IPH Division Office Solan
	2	A.E. office S/Division Kandaghat, Division Solan	2	IPH Gang Hut Chaial
	3	IPH Colony at Nalagarh	3	IPH inspection Hut Badog.
	4	IPH division office Arki		
	5	IPH Sub Div. Sabathu		

10	**Shimla**			
	1	Jal Bhawan kasumpti,		
	2	IPH Sub Division Kumarsain		
	3	A.E office cum residence IPH Sub Division Sarswati Nagar	1	IPH D/sion & Circle office Building Rohru
	4	A.E. office & 4 Nos Qtrs. Type - II at Rohru	2	**C/o Roof Top RWHS in EE Residence at Rampur**
	5	IPH residential Building at Chirgaon		
	6	IPH Division office building Rampur		
	7	A.E office cum Residence building at Sarahan		
	8	Circle office building and Divn. No.II, IPH, Shimla-4.		
	9	C/o Roof Top RWHS in EE Residence at IPH Division R/peo.		
	10	Division cum Sub division office at Nerwa		
	11	C/o Roof Top RWHS Sub Division at Jamta		
	12	Rest House Sarahan		
11	**Kinnour**			
	1	Residential building of E.E IPH Divin.R/Peo		
12	**L&S**	**Nill**		**Nill**
	Grand Total	**128 Nos**		**33 Nos**

Executive Engineer (M)
I&PH Department,
U.S. Club Shimla -I.

OTHER'S

DETAIL OF RAIN WATER HARVESTING STRUCTURES APPROVED/ EXECUTED UNDER VARIOUS PROGRAMMES :-

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes	DPR's/Proposals Approved			Structure completed			In Progress			Remarks
			Nos	Amount (in lacs)	Storage capacity (in cum)	Nos	Amount (in lacs)	Storage capacity (in cum)	Nos.	Amount (in lacs) Expenditure	Storage capacity (in cum)	
1	2	3	4	5	6	7	8	9	10	11	12	13
	IPH CIRCLE DHARMSHALA											
1	Dharmshala/ Dehra	Imp. Of source of LWSS Kamlota Kohala by c/o Check dam in Thelua Nallah in vill. Toru in Tehsil Jawalamukhi.	1	15.65	1640.85	--	--	--	1	11.48	1640.85	Check dam No. II & III Work awarded but not started due to site dispute
2	--do--	Imp. Of source of LWSS Bah by c/o check dam in Bah Khad in village Saloa in Tehsil Jawalamukhi	1	23.97	3595.05	1	23.8	3595.05	--	--	--	2 Nos. Complesed 1 No. No in progress
3	--do--	C/O Check Dam at Thehra Nallah & Provd. Lift Irrig. Scheme to village Gurkhal in tehsil Jawalamukhi.	1	73.82	23547.49	--	--	--	1	81.23	23457.49	Tender Recalled
4	--do--	Providing irrigation facility to adjoining village Muhal by C/O Check dam on Gumuter Nallah near vill. Muhal in tehsil Dehra.	1	88.74	23665.88	--	--	--	1	89.57	23665.88	Work awarded to contractor.
5	--do--	C/O LIS to village Nagrota by C/O check Dam on Nagrota Khad in Tehsil Jawalamukhi	1	74.03	20147.40	--	--	--	1	146.32	20147.40	Work for C/O Check dam completed and the tender for other components are under award.
6	--do--	Providing LIS Jallandhar Lahor area by c/o check dam on Naker Khad in tehsil Dehra.	1	111.89	49238.70	--	--	--	1	176.42	49238.70	Work for C/O Check dam awarded and 80% work completed and the tender for other components are under award.
7	--do--	Providing LIS Panjvara by C/O Check dam on Jouli Khad in tehsil Jawalamukhi	1	171.00	8897.30	--	--	--	1	147.10	8897.30	Tender Recalled
8	--do--	C/O Rain harvesting structures in various panchayats under IPH sub div. Khundian in the Khundian Kangra HP	1						1	87.55		
		C/O check dam at Balahra nallah		12.63	300.00						300.00	work awarded and started shortly
		C/O check dam at Bhatti nallah		9.84	400.00						400.00	work awarded and started shortly
		C/O check dam at Jangal nallah		16.57	450.00						450.00	80 % work completed
		C/O check dam at Mangali nallah		14.01	250.00						250.00	work awarded and started shortly
		C/O check dam at Kheriat nallah		5.34	100.00						100.00	work awarded and started shortly
		C/O check dam at Luthan nallah		21.93	500.00						500.00	85 % work completed
		C/O check dam at Amred nallah		27.43	700.00						700.00	tender called and under process

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes	DPR's/Proposals Approved			Structure completed			In Progress			Remarks
			Nos	Amount (in lacs)	Storage capacity (in cum)	Nos	Amount (in lacs)	Storage capacity (in cum)	Nos.	Amount (in lacs) Expenditure	Storage capacity (in cum)	
1	2	3	4	5	6	7	8	9	10	11	12	13
		TOTAL	8	559.10	130732.67	1	23.80	3595.05	7	739.62	127047.62	
1	Dharmshala / Thural	**R.W.H. project at various location in GP Khanphat and Gaggal in Tehsil**	1	84.19	6705.00				1	8.10	6705.00	5 % work completed
2		**R.W.H. project at various location in GP Lahru Kuhan on different nallah in tehsil palampur**	1	74.89	5500.00				1	32.81	5500.00	90 % work completed
3		**R.W.H. project over Tal khad between jarundi & Tippri in tehsil Khundian**	1	51.51	4500.00				1		4500.00	5 % work completed
	IPH CIRCLE NURPUR											
1	NURPUR/ NURPUR	Construction of Check Dam across the Dul & Bagga Nallah at village Jangal in Tehsil Jawali	1	7.37	510.00	1	7.04	510.00	--	--	--	State (completed Dec., 2010)
2	—do—	C/o Rain water harvesting structure in Thora Nallah Tehsil Nurpur (Sub- Head:-- C/o chak Dam under CRF.	1	5.90	2600.00	1	6.27	2600.00	--	--	--	State
3	NURPUR / INDORA	C/O Rain water harvesting structure (For sustainability of source) to recharge the ground water in Kharol Khad in Tehsil Indora near percolation well of LWSS Gangath)	1	6.50	--	--	--	--	--	--	--	
		TOTAL	3	19.77	3110.00	2	13.31	3110.00	0	0	0	
	IPH CIRCLE CHAMBA											
			--	--	--	--	--	--	--	--	--	
	IPH CIRCLE KULLU											
			--	--	--	--	--	--	--	--	--	
	IPH CIRCLE SUNDER NAGAR											
1	SUNDER NAGAR/ SUNDER NAGAR	C/O RWHS for Bari Kulwara Tehsil Sunder Nagar Distt. Mandi (H.P.)	1	4.47	210.00	1	4.47	210.00	--	--	--	
2	—do—	C/O RWHS for FIS Bari Kulwara Tehsil Sunder Nagar Distt. Mandi (H.P.)	1	2.68	200.00	1	2.50	200.00	--	--	--	
3	—do—	A/R &M/O LWSS Harabol in G.P. Harabol Tehsil Sunder Nagar (SH : C/O Harvesting structure at the point of source)	1	1.50	45.00	1	1.50	45.00	--	--	--	
4	—do—	A/R &M/O LWSS Karangal in G.P. Soja Tehsil Sunder Nagar	1	1.00	30.00	1	0.92	30.00	--	--	--	

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes	DPR's/Proposals Approved			Structure completed			In Progress			Remarks
			Nos	Amount (in lacs)	Storage capacity (in cum)	Nos	Amount (in lacs)	Storage capacity (in cum)	Nos.	Amount (in lacs) Expenditure	Storage capacity (in cum)	
1	2	3	4	5	6	7	8	9	10	11	12	13
5	--do---	A/R & M/O FIS Nari Roparu in G.P. Dhanyara Tehsil Sunder Nagar Distt Mandi (H.P.)	1	2.50	250.00	1	2.25	250.00	--	--	--	
6	--do---	A/R & M/O WSS Bali Batan in G.P. Soja Tehsil Sunder Nagar Distt. Mandi (H.P.)	1	1.59	150.00	1	1.40	150.00	--	--	--	
7	-do-	C/O Rain Water harvesting Structure for LWSS Masog Grahach in Tehsil Sunder Nagar distt. Mandi H.P.	1	2.30	200.00	1	1.70	200.00	--	--	--	Repair and maintance work awarded
8	-do-	C/O Rain Water Harvesting Structure for A/R&M/O WSS Tunna Dam in Gp Tunna Tehsil Chachiot Distt. Mandi (H.P.)	1	4.20	540.00	--	--	--	--	--	--	Tender cancelled and Recall again
9	-do-	C/O RWHS for A/R&M/O WSS Ger Kanaot in GP Tunna Tehsil Chachiot Distt. Mandi (h.P.)	1	3.30	400.00	--	--	--	--	--	--	Work to be started
10	-do-	C/O RWHS for WSS Shalla in G.P. Tunna Tehsil Chachiot Distt Mandi (H.P.)	1	3.18	400.00	--	--	--	--	--	--	Work to be started
11	-do-	C/O Rain Water Harvesting Structure to LIS Dehar in GP Dehar Tehsil S/Nagar (SH:- C/o 2nd head weir)	1	12.18	75.00	1	10.25	75.00	--	--	--	
12	-do-	Providing RWHS /Check Dam on Baroti Khad near pump house of LIS Baroti GP Baroti Tehsil Sundernagar Distt. Mandi H.P.	1	19.08	500.00				1.00		500.00	Tender awarded and work being executed
13	S/NAGAR/ BAGGI	Sustainability of Source of LWSS Kathaun-TramblaTehsil Sadar Distt. Mandi (SH:- C/O Head weir at source)	1	0.80	55.00	1	0.8	55.0	--	--	--	
14	--do---	Rain water harvesting structure at Ghachar Nalla for rechargi of source of LWSS Randha in Tehsil Sadar Distt. Mandi	1	0.73	24.00	1	0.73	24.0	--	--	--	
15	--do---	Rain water harvesting structure at Samloon in Tehsil Sadar Distt. Mandi	1	0.71	20.00	1	0.71	20.0	--	--	--	
16	--do---	Rain water harvesting structure at Pasta Nalla near LWSS Pasta in Tehsil Sadar Distt. Mandi	1	0.63	18.00	1	0.63	18.0	--	--	--	
17	S. NAGAR/ MANDI	Rain water harvesting structure at Thechi in Tehsil Bali chowki Distt. Mandi	1	1.64	336.00	1	1.64	336.0	--	--	--	
18	S. NAGAR/ PADHAR	C/O LIS Baragaon Tehsil Padhar Distt Mandi. H.P. (C/o Rain Water Harvesting Structure to recharge the source	1	5.49	625.00	--	--	--	1	0.50	625.00	
19	--do---	Ensuring and Sustainability of source of WSS Chir Bhiou (SH:- C/O Permanent head weir for collection of water	1	1.30	50.00	1	1.34	50.00	--	--	--	
20	--do---	Augmentation of source of WSS Kathlog Ropa Balh Tikker in GP Kathog Ropa & Tikker in Chuhar Valley Tehsil Padhar Distt. Mandi (HP) (Sub Head: Sustainability of source at Balh Ra-Pani	1	0.74	18.00	1	0.97	18.00				

(127)

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes	DPR's/Proposals Approved			Structure completed			In Progress			Remarks
			Nos	Amount (in lacs)	Storage capacity (in cum)	Nos	Amount (in lacs)	Storage capacity (in cum)	Nos.	Amount (in lacs) Expenditure	Storage capacity (in cum)	
1	2	3	4	5	6	7	8	9	10	11	12	13
21	--do--	Augmentation of source of WSS Kathlog Ropa Balh Tikker in GP Kathog Ropa & Tikker in Chuhar Valley Tehsil Padhar Distt Mandi (HP) (Sub Head. Sustainability of source at Nogi Ra-Pani	1	0.71	18.00				1	0.90	18	
	S. NAGAR/ KARSOG											
		TOTAL	21	70.7335	4164	15	31.81	1681	3	1.4	1143	

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes	DPR's/Proposals Approved			Structure completed			In Progress			Remarks
			Nos	Amount (in lacs)	Storage capacity (in cum)	Nos	Amount (in lacs)	Storage capacity (in cum)	Nos.	Amount (in lacs) Expenditure	Storage capacity (in cum)	
1	2	3	4	5	6	7	8	9	10	11	12	13
	IPH CIRCLE HAMIRPUR											
1	HAMIRPUR/ HAMIRPUR	C/O artificial recharge through check dam in Kohi Dug Nallah recharging of source	1	10.15	3200.00	1	11.53	3200	--	--	--	
2	---do--	C/O artificial recharge at Pung Khad near LWSS Bhalch(under CGWB)	1	31.87	8400.00	1	32.89	8400	--	--	--	CGWB
3	---do--	C/O RWHS of Purli Nallah (SH:- C/O check Dam 6mtr. Height(under NABARD)	1	23.49	18240.00	1	24.08	18240.00	--	--	--	NABARD
4	---do--	C/O Check Dam in Gasoti Khad in Tehsil and distt. Hamirpur (H.P.) CGWB	1	7.41	3315.00	1	2.9	3315.00	--	--	--	CGWB
5	---do--	C/O Check Dam in Gudwinkhad in Tehsil and distt. Hamirpur (H.P.) CGWB	1	3.49	2700.00	1	1.91	2700.00				CGWB
6	Hamirpur/ Barsar	C/O Dam cum infilteration gallery at Makkan Khad for LWSS Dhangota	1	8.20	3500.00	1	7.78	3500.00	--	--	--	NABARD
7	---do--	Providing WSS to varius harizen basties under LWSS Phal Kothi in Tehsil Nadaun (SH: C/O cutt off wall in Karsai Nallah)	1	2.62	2500.00	1	2.60	2500.00	--	--	--	SCSP
8	---do--	Imp of WSS Dhangota in Tehsil Barsar(C/O cut of Wall across the Makken Khad)	1	3.93	--	1	3.90	--	--	--	--	SCSP
9	---do--	Remodilling of LIS Bandos in Tehsil Nadaun.(C/O RWHS of 3.00 mtr high	1	13.89	6000.00	1	14.10	60000	--	--	--	AIBP
10	---do--	C/O LIS Chateli Joure Amb Tipper in Tehsil Barsar.(SH:-C/O of 85 mtr. Long RCC dyke across the Mn Khad)	1	14.57	--	1	14.70	--	--	--	--	AIBP
11	---do--	C/O LIS Bhakreri in Tehsil Barsar.(SH:-C/O Check dam across the Jathunda Nallah.)	1	13.60	4500.00	1	13.50	4500.00	--	--		AIBP
12	---do--	DPR FORartificial rechargeing through C/O check dam at Haretta khad near LWSS Ghallian in Tehsil Nadaun	1	16.35	750.00	1	11.44	750.00	--	--	--	CGWB
13	---do--	Imp. Of water source by rain water harvesing structure for LWSS Sahanwin Ropri and Ujhen(RIDF-XVII)	1	24.18	16245.00	1	29.50	16245.00	--	--	--	NABARD
14	---do--	C/O check dam on Sarsoli Nallah for providing irrigation facilities in Tehsil Bhoranj Distt. Hamirpur.	1	8.73	1440.00	1	9.10	1440.00	--	--	--	SCSP
15	---do--	C/O check dam on Samlog Nallah for providing irrigation facilities in Tehsil Bhoranj Distt. Hamirpur.	1	17.13	6270.00	1	17.20	6270	--	--	--	SCSP
16	---do--	C/O check dam in Makkan Khad near LWSS Samtana Distt. Hamirpur.	1	25.00		1	24.00					
17	Hamirpur/ Sarkaghat	Construction of Rain Water Harvesing Structure at Parchoo Near Hukal in Tehsil Sarkaghat Distt. Mandi (HP)	1	52.04	53135.00	--	--	53135	1	55.88	53135.00	NABARD
		Total	**17**	**276.65**	**130195**	**16**	**221.13**	**130195**	**1**	**55.88**	**53135**	

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes	DPR's/Proposals Approved			Structure completed			In Progress			Remarks
			Nos	Amount (in lacs)	Storage capacity (in cum)	Nos	Amount (in lacs)	Storage capacity (in cum)	Nos.	Amount (in lacs) Expenditure	Storage capacity (in cum)	
1	2	3	4	5	6	7	8	9	10	11	12	13
	IPH CIRCLE BILASPUR											
1	Bilaspur/ Bilaspur	C/o Rain water harvesting structure over Ali Khad near Kuddu in Tehsil Sadar Distt. Bilaspur.	1	90.93	--	--	--	--	1	34.1	--	work in progress
2	--do---	C/o Rain water harvesting structure over Ali Khad near Thoru(Down Stream Jabble bridge) in Tehsil Sadar Distt. Bilaspur	1	131.47	--	--	--	--	1	64.87	--	work in progress
3	--do---	C/o Check Dam at Ghambrolla Khad.	1	349.22	--	--	--	--	--	--	--	Structural design and drawing of sub-structure and super structure has been received through out sourcing from the contractor. Tender is being called.
4	--do---	C/o Check Dam at Souli Khad Mani Khad	1	186.6	-							T/S estimate under preparation
		TOTAL	**4**	**571.62**	**0**	**0**	**0**	**0**	**2**	**98.97**	**0**	

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes	DPR's/Proposals Approved			Structure completed			In Progress			Remarks
			Nos	Amount (in lacs)	Storage capacity (in cum)	Nos	Amount (in lacs)	Storage capacity (in cum)	Nos.	Amount (in lacs) Expenditure	Storage capacity (in cum)	
1	2	3	4	5	6	7	8	9	10	11	12	13
	IPH CIRCLE UNA											
1	UNA/ DIVISION-II	i.)C/O RWHS from at Samoor & Takoli Khad in Distt.Una				--	--	--			--	AIBP
		RWHS-1	1	1560.85	430000.00	--	--	--	1	1560.85	430000.00	60% work completed
		RWHS-2			719000.00	--	--	--			719000.00	10% work completed
		RWHS-3			767000.00	--	--	400000.0			767000.00	95% work completed
2	--do---	Providing water recharge through bore well in Dhamandn khad in Tehsil & Distt. Una (H.P.)	1	25.26		--	--	--	1	17.68	--	Work in progress. Conveyance main laid & Filter arrangement and inlet for borewell yet to be constructed.
3	--do---	C/o RWHS from Jawehar khad, Suhin Khad, Daloh Radoh Khad & Ghumahan khad to provided irrigation facilities to its adjoining area.			--	--	--	--			--	NABARD
		i) Jawehar Khad	1	351.79	15000.00	--	--	--	1	131.03	--	95% work of dam completed
		ii) Suhin Khad RWHS-1			50,000.00	--	--	--			--	work not started yet
		iii) Suhin khad RWHS-2			50,000.00	--	--	--			--	work not started yet
		iv)Daloh Radoh Khad			1,70,000	--	--	--			--	foundation work in progress but withheld due to dispute
		v) Ghumahan Khad			8,000.00	--	--	--			--	85% work of dam completed
		vi) Kuhuhi Khad			70,000.00	--	--	--			--	75% work of dam completed
4	--do---	C/o rwhs from Pioh Suri Khad, Suri Rapoh Khad, Amb Tilla Khad Rapoh Khad & Ghangret khad to provide irrigation facilities to its adjoing area.	1	573.54		--	--	--	--	51.17	--	Approved under NABARD RIDF-XVII and Estimate for A/A&E/S accorded and working estimate resubmitted to CE (H/Z) Hamirpur after attending the observation.
		i) Pioh Suri Khad			160,000.00	--	--	--	--		--	
		ii)Sun Rapoh Khad			260,000.00	--	--	--	--		--	
		iii)Amb Tilla khad			80,000.00	--	--	--	--		--	
		iv) Rapoh khad RWHS-1			140,000.00	--	--	--	--		--	
		v) Rapoh khadRWHs-II			150,000.00	--	--	--	--		--	
		vi) Gangret khad			190,000.00	--	--	--	--		--	
5		C/O RWHS from Nakroh, Bhaderkali, Pirthipur & Joh Khad to provide irrigation facilities to its adjoing area in Tehsil Amb Distt. Una(HP)	1	563.98		--	--	--	--	--	--	DPR approved uner RIDF-18 A/E/E/S accorded by Secfary IPH Letter No. IPH-(B)-C 5/2011-1 to the Govt. of H.P. Shimla dated 5-1-2013 for Rs 563.98 lacs and estimate for technical sanction uner preparation.
		Nakroh Khad -I			147,000.00	--	--	--	--	--	--	
		Bhaderkali Khad RWHS -II			120,000.00	--	--	--	--	--	--	
		Pirthipur Khad RWHS-III			214,000.00	--	--	--	--	--	--	
		Joh Khad RWHS-IV			110,000.00	--	--	--	--	--	--	
		TOTAL	5	3075.42	3686000	0	0	400000	3	1760.73	1916000	

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes	DPR's/Proposals Approved			Structure completed			In Progress			Remarks
			Nos	Amount (in lacs)	Storage capacity (in cum)	Nos	Amount (in lacs)	Storage capacity (in cum)	Nos.	Amount (in lacs) Expenditure	Storage capacity (in cum)	
1	2	3	4	5	6	7	8	9	10	11	12	13
	IPH CIRCLE NAHAN											
1	Nahan / Nahan	C/O rain harvesting structure near Superintending Engineer & Executive Engineer residence I&PH Colony Nahan.	1	3.98	52.36	1	4.16	52.36	--	--	--	others
2	-do-	WSS tro PC habitation Mahal Preet Nagar in Tehsil Pachhad.	1	5.84	260.00	1	3.19	260.00				In the MPR of Oct. 2013
3	-do-	Rain Water Harvesting Structure in I&PH Colony at Nahan.	1	3.50	35.00							proposal 2011-12
4	-do-	Rain Water Harvesting Structure in I&PH Colony at Sarahan.	1	4.90	4.90							proposal 2011-13
5	-do-	Rain Water Harvesting Structure in I&PH complex Naina Tikker	1	2.40	25.00							proposal 2011-14
6	-do-	Rain Water Harvesting Structure in I&PH Rest House Nahan	1	3.45	35.00							proposal 2011-15
7	Nahan/ Paonta	Prov. irrig. facilities to villages of G.P. Haripurkhol & Pathori through Water bodies (30 nos. Water bodies at various places.)	1	379.30	17000.00	--	--	--	1	12.50	--	AIBP Out of 30 No. water bodies work of 1 No. water body is completed i.e. at Jamnighat,but scheme was damaged during Monsoon season of 2011. Tender for 1 no. water Bodies being awarded.
8	Nahan/ Paonta	LIS Devla, Sukhara Parlo	1	2.50	125.00	1	2.50	125.00	--	--	--	NABARD
9	Nahan/ Nalagarh	Providing roof top harvesting structure IPH Division Nalagarh office T/well S/D office Type 1 quarter, In Nalagarh,	1	3.56	90.00	1	4.67	90.00	--	--	--	Other Programme
10	--do--	Water harvesting Structure Near Guru-Kund(Bansai)	1	5.82	365.00	1	3.00	365.00	--	--	--	Other Programme
11	--do--	Water harvesting Structure(Mianpur)	1	6.00	490.00	1	5.50	490.00	--	--	--	Other Programme
12	--do--	Water harvesting Structure(Raj KuhalNear Kishanpura.)	1	4.56	350.00	1	5.50	350.00	--	--	--	Other Programme
13	--do--	C/O Rain water Bodies/Recharging Structure Godown & Charog nallah in Tehsil Nalagarh	1	19.68	3674.25	--	--	--	--	--	--	working estimate approved but working drawing yet to be approved.

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes	DPR's/Proposals Approved			Structure completed			In Progress			Remarks
			Nos	Amount (in lacs)	Storage capacity (in cum)	Nos	Amount (in lacs)	Storage capacity (in cum)	Nos.	Amount (in lacs) Expenditure	Storage capacity (in cum)	
1	2	3	4	5	6	7	8	9	10	11	12	13
14	--do---	C/O Water Bodies/Rechaging Structure under IPH section Nand (SH: (i) Lunas Khad (ii) Buins (iii) Katti Khad.	1	26.93	5010.25	--	--	--	--	--	--	working estimate approved but working drawing yet to be approved.
15	--do---	C/O Water Bodies/Rechaging Structure in village Deoli GP Karsoli in Tehsil Nalagarh,	1	26.30	14259.75	--	--	--	--	--	--	working estimate approved but working drawing yet to be approved.
16	Nahan/ Nohradhar	C/O RWHS at inspection Hut at Shallan in Tehsil Rajgarh Distt. Sirmour H.P.	1	6.97	315.00	1	4.89	315.00	--	--	--	
17	Nahan/ Solan	Check Dam Dharampur Block	1	63.91	3300.00	--	--	--	1	46.00	3300.00	NABARD
18	--do---	LIS Kanshi Patta Satrol	1	71.95	--	--	--	--	1	12.40	--	NABARD
19	--do---	C.D.of LIS Domehar	1	8.22	--	--	--	--	1	4.906	--	NABARD
20	--do---	LIS Tikker	1	145.77	--	--	--	--	1	142.067	--	NABARD
21	--do---	LWSS Jandori	1	96.95	--	--	--	--	1	87.870	--	NABARD
22	--do---	Providing irrigation facilities through C/O and Development of water bodies in various Gram Panchyats Solan	1	1448.22	--	--	-	--	1	1695.90	--	AIBP
23	--do---	Imp of LIS Chini Padli in Thesil kandaghat Distt Solan	1	63.00	--	--	-		1	32.32	--	AIBP
24	--do---	Imp of LIS Behrol in GP Tundal Trehsil Kandaghat Distt Solan	1	113.00	--	--	-	-	1	50.71	--	AIBP
25	--do---	Imp of LIS Paplot in Tehsil Kandaghat Distt Solan	1	70.00	--	--	-	-	1	22.13	--	AIBP
26	--do---	Imp of LIS Kanchir in GP Kanchir Tehsil Kandaghat Distt Solan	1	67.00	--	--	-	-	1	57.04	--	AIBP
27	--do---	Imp. Of LIS Tundal in GP Tundal in Tehsil Kandaghat Distt Solan	1	63.00	--	--	-	-	1	49.92	--	AIBP
28	--do---	Imp. Of LIS chhousha in Tehsil Kandaghat in Tehsil Kandaghat Distt Solan	1	75.00	--	--	-	-	1	55.00	--	AIBP
29	--do---	Imp of LIS Domehar in Thesil Kandaghat Distt Solan	1	183.00	--	--	-	-	1	160.55	--	AIBP
30	--do---	Providing LIS Kakreun in G.P Mamligh Tehsil Kandaghat Distt Solan	1	15.00	--	--	-	-	1	15.58	--	AIBP
31	--do---	Providing LIS Samoth in Tehsil kandaghat Distt Solan.	1	13.50	--	--	-	-	1	12.50	--	AIBP
32	--do---	Providing LIS Binnu in GP Banjani Tehsil Kandaghat distt Solan	1	51.00	--	--	-	-	1	45.00	--	AIBP
33	--do---	Providing Lis Kiar in GP Jhaha Tehsil kandaghat Distt Solan	1	13.50	--	--	-	--	1	13.58	--	AIBP

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes	DPR's/Proposals Approved			Structure completed			In Progress			Remarks
			Nos	Amount (in lacs)	Storage capacity (in cum)	Nos	Amount (in lacs)	Storage capacity (in cum)	Nos.	Amount (in lacs) Expenditure	Storage capacity (in cum)	
1	2	3	4	5	6	7	8	9	10	11	12	13
34	--do---	Providing FIS Nihara in GP Sakori Tehsil Kanaghat Distt Solan	1	7.50	--	--	-	--	1	6.00	--	AIBP
35	--do---	Providing LIS Shadhyal in GP Basha Tehsil Kandaghat distt solan.	1	15.00	--	--	-	--	1	15.85	--	AIBP
36	--do---	Providing LIS Haripur in GP Haripur Tehsil & distt Solan	1	54.00	--	--	-	--	1	76.95	--	AIBP
37	--do---	Providing LIS Rai Pur Ranoh in GP Deothi Tehsil & Distt Solan	1	12.00	--	--	-	--	1	26.57	--	AIBP
38	--do---	Providing LIS Reh Ka Katal in GP Dhangeel Tehsil & Distt Solan	1	16.00	--	--	-	--	1	-	--	AIBP
39	--do---	Providing LIS Manlog GP Top ki Ber Tehsil & Distt Solan	1	37.00	--	--	-	--	--	-	--	AIBP

135

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes	DPR's/Proposals Approved			Structure completed			In Progress			Remarks
			Nos	Amount (in lacs)	Storage capacity (in cum)	Nos	Amount (in lacs)	Storage capacity (in cum)	Nos.	Amount (in lacs) Expenditure	Storage capacity (in cum)	
1	2	3	4	5	6	7	8	9	10	11	12	13
	IPH CIRCLE ROHRU											
1	Rohru/ Jubbal	Sustainability of sources for Artificial Recharging thriugh c/o check dam in Horticulture land in Marathu Khad to Tharole & Bag Domahar in GP Tharola	1	5.092	265.00	1	5.092	265.00	–	–	–	AIBP
2	Rohru/ Jubbal	C/O RWHS at Baghi nallah in Baghi Tehsil Kotlhai Distt. Shimla HP	1	0.90173	356.80	1	0.90	356.8	–	–	–	
		Total	2	5.9937	621.8	2	5.99197	621.8	0	0	0	
	CIRCLE RECKONGPEO											
1	Reckong Peo	C/o Serpara Lake	1	45.00	21953.00	–	–	–	1	42.2	21953.00	H.P. Tourism
2	Pooh	Beautification of Nako Lake	1	58.00	31663.00	–	–	–	1	10.06	31663.00	HP Tourism
3	Pooh	Prov. Rain / snow water harvesting for recharging the source of WSS Ribba.	1	2.27	5.00	1	2.27	5.00				Work completed.
		Total	3	105.27	53621	1	2.27	5	2	52.26	53616	

Executive Engineer (M)
I&PH Department,
U.S. Club Shimla -I.

AIL OF RAIN WATER HARVESTING STRUCTURES APPROVED/ EXECUTED UNDER VARIOUS PROGRAMMES :-

NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes	DPR's/Proposals Approved			Structure completed			In Progress			Remarks
			Nos	Amount (in lacs)	Storage capacity (in cum)	Nos	Amount (in lacs)	Storage capacity (in cum)	Nos.	Amount (in lacs) Expenditure	Storage capacity (in cum)	
1	2	3	4	5	6	7	8	9	10	11	12	13
	IPH CIRCLE DHARMSHALA											
1	**Dharamshala**	C/o Rain Water harvesting Structure cum Recharging of source in village	1	14.80	1300.00	--	--	--	1	2.08	1300.00	
2	--do---	C/o Rain Water harvesting Structure Chak Dam on Chor Nallah in Village	1	3.77	300.00	1	4.71	300.00	--	--	--	
3	--do---	C/O Rain Water Harvesting Structure Check Dam on Chor	1	4.50	250.00	1	1.57	250.00				
4	--do---	C/o Rain Water harvesting Structure cum Recharging structure at village	1	13.28	4900.00	--	--	--	1	1.21	4900.00	
5	--do---	C/O RWHS near village Dalwar at Kholi Nallah (SH:	1	1.22	--	1	1.34	--	--	--	--	
6	--do---	C/O check dam on Piyungal Nallah near village Sakoh in Tehsil	1	45.46	4726.58	--	--	--	1	23.16	4726.58	
7	**Thural**	C/O Rain Water Structure in Och Nallah -2 in Tehsil Jaisinghpur Distt kangra (SH C/O Chak Dam to	1	10.00	350.00	1	10.00	350.00	--		--	
8	--do---	C/O Rain Water Structure at Khoo-Da- Nallah in village Rajhoon in Tehsil Palampur Distt Kangra (SH	1	13.00	450.00	1	13.00	450.00	--	--	--	

SR. NO.	Name of Circle/ Division	Name of Rain Water Harvesting Schemes	DPR's/Proposals Approved			Structure completed			In Progress			Remarks
			Nos	Amount (in lacs)	Storage capacity (in cum)	Nos	Amount (in lacs)	Storage capacity (in cum)	Nos.	Amount (in lacs) Expenditure	Storage capacity (in cum)	
1	2	3	4	5	6	7	8	9	10	11	12	13
40	--do---	Providing LIS Ber in GP Parag Tehsil & Distt Solan	1	39.00	--	--	-	--	1	40.36	--	AIBP
41	--do---	Providing LIS Olly Manjholi in GP Ser Banera Tehsil & Distt solan	1	30.00	--	--	-	--	1	25.12	--	AIBP
42	--do---	Providing LIS Gan Ki Ser in GP salogra Thesil & Distt solan	1	25.00	--	--	-	--	1	24.19	--	AIBP
43	--- do---	Providing LIS Ber in GP Parag Tehsil & distt Solan	1	51.00	--	--	--	--	--		--	AIBP
		TOTAL	43	3354.2125	45391.51	8	33.31125	2047.36	26	2731.02185	3300	
	IPH CIRCLE SHIMLA-9											
1	SHIMLA/ ARKI	C/O RWHS at Saryanj Deothal Billa in GP Saryanj Tehsil Arki, Distt. Solan (H.P.) (SH:- C/O pond)	1	7.29	3000.00	--	--	--	1	1.17	3000.00	
w	--do---	R/M of various LWSS of IPH section Arki(SH:-- C/O rain water harvesting tank near IPH Division office Arki C/o RCC Storage tank 8000 litre cap.)	1	0.30	8.00	1	0.30	8.00	--	--	--	
3	--do---	3.)Providing rain water harvesting structure to IPH Sub Division Subathu(SH:-C/O RCC storage tank	1	0.47	5.00	1	0.47	5.00	--	--	--	
4	SHIMLA/ DIVISION NO.-I	Diversion type of rain water harvesting structure of LIS at Gunana	1	1.75	420.00	1	1.75	420.00	--	--	--	
5	---DO---	Diversion type of rain water harvesting structure of LIS at Gunana Sujana	1	2.50	1000.00	1	2.50	1000.00	--	--	--	
		TOTAL	5	12.31	4433	4	5.02	1433	1	1.17	3000	

	ne of Circle/ ivision	Name of Rain Water Harvesting Schemes	DPR's/Proposals Approved			Structure completed			In Progress			Remarks
			Nos	Amount (in lacs)	Storage capacity (in cum)	Nos	Amount (in lacs)	Storage capacity (in cum)	Nos.	Amount (in lacs) Expenditure	Storage capacity (in cum)	
	2	3	4	5	6	7	8	9	10	11	12	13
	--do---	C/O Rain Water Structure in Dali Nalla.. in GP	1	4.00	200.00	1	4.00	200.00	--	--	--	
		G. TOTAL	**9**	**110.03**	**12476.58**	**6**	**34.62**	**1550**	**3**	**26.45**	**10926.58**	

Name of Circle/ Division	Name of Rain Water Harvesting Schemes	DPR's/Proposals Approved			Structure completed			In Progress			Remarks
		Nos	Amount (in lacs)	Storage capacity (in cum)	Nos	Amount (in lacs)	Storage capacity (in cum)	Nos.	Amount (in lacs) Expenditure	Storage capacity (in cum)	
2	3	4	5	6	7	8	9	10	11	12	13
IPH CIRCLE NURPUR											
NURPUR/NURPUR	i)Sustainability of source of LWSS Jnera, Samula Marg in Tehsil Nurpur (SUB-HEAD:Chak	1	8.89	2150.00	--	--	--	1	0	2150	
--do--	ii)-do-Khel,Moh,Bariara etc.,(SUB-HEAD:-c/o Dam on Jounta	1	4.36	1850.00	1	5.90	1850.00	--	--	--	
--do--	iii) C/o check dam in Sujjal Nalla in Tehsil Nurpur (SH:-C/o chack dam)	1	2.46	995.00	1	2.30	995.0				
--do--	C/O chak dam on Garely Khad. For Imp.of L.I.S. Bhadwar.in teh	1	17.5	1245.00	1	14.48	1245.00	--	--	--	
NURPUR/JAWALI	I) C/O Rain water Harvesting Structure(check Dam) in Ghaggar	1	7.16	3098.00	--	--	--	1	7.16	3098	
--do--	ii) C/O harvesting structure (Check Dam) in village	1	5.17	3897.00	1	5.26	3897.00				Work completed
--do--	III) C/o Rain water harvesting structure (Check dam) in Balodar (Kudret) in	1	7.42	3813.00	--	--	--	1	7.42	3813.00	
--do--	iv) C/O Rain water harvesting structure (check dam) in village Katore Nallah in village	1	6.44	3130.00	1	6.48	3130.00				Work completed
--do--	C/O Water harvesting Structure in Malahari Khad in Tehsil Indora (SH; C/O Gabion	1	5.59	Storage not involved being a direct run off scheme.	1	5.40	Storage not involved being a direct run off scheme.				
	TOTAL	**9**	**64.98**	**20178**	**6**	**39.82**	**11117**	**3**	**14.58**	**9061**	
IPH CIRCLE CHAMBA		--	--	--	--	--	--	--	--	--	

Name of Circle/ Division	Name of Rain Water Harvesting Schemes	DPR's/Proposals Approved			Structure completed			In Progress			Remarks
		Nos	Amount (in lacs)	Storage capacity (in cum)	Nos	Amount (in lacs)	Storage capacity (in cum)	Nos.	Amount (in lacs) Expenditure	Storage capacity (in cum)	
2	3	4	5	6	7	8	9	10	11	12	13
IPH CIRCLE KULLU											
Kullu/ Kullu-II	C/O RWHS for Recharging of source at Mohal	1	2.16	90.00	1	2.12	90.00	--	--	--	
--do--	C/O RWHS at Dhara Pandey	1	2.03	82.00	1	1.90	82.00	--	--	--	completed bill yet to be prepared
--do--	C/O RWHS at phati Shili	1	2.82	182.00	1	2.84	180.00				
--do--	C/O RWHS at [illegible]	1	1.81	82.00	1	1.79	82.00	--	--	--	
--do--	C/O RWHS Banjar Town	1	2.82	180.00	1	2.79	180.00	--	--	--	completed bill yet to be prepared
--do--	C/O RWHS Tipudhar Nallah in	1	2.37	100.00	1	2.18	100.00	--	--	--	completed 7/2013
--do--	C/O RWHS at Chalaudi for revival of WSS Koki Panula in Tehsil Banjar distt. Kullu.	1	1.03	225.00	1	2.51	225.00	--	--	--	
--do--	C/O Roof Top Rain Water Harvesting Structure at Sarai Bhawan Jalori Pass in the Banjar.	1	1.31	10.00	1	1.43	10.00	--	--	--	
--do--	C/O Roof Top Rain Water Harvesting Structure atMohall Nallah	1	3.25	200.00	1	2.53	200.00	--	--	--	
Kullu/ Anni.	C/O RWHS at village Sarga in GP	1	5.00	300.00	1	3.64	300.00				
--do--	C/O RWHS at Kharga in GP	1	5.00	300.00	--	--	--	1	2.50	300.00	In progress.
--do--	C/O RWHS at Poshna in GP Poshna.	1	5.00	300.00	1	1.25	300.00				
--do--	C/O RWHS at Kanikhad near the	1	6.25	300.00	1	6.12	300.00				completed 7/2013
--do--	C/O RWHS at Nagigad near the source of WSS	1	3.30	300.00	1	1.79	300.00	--	--	--	completed and bill yet to be prepared

ame of Circle/ Division	Name of Rain Water Harvesting Schemes	DPR's/Proposals Approved			Structure completed			In Progress			Remarks
		Nos	Amount (in lacs)	Storage capacity (in cum)	Nos	Amount (in lacs)	Storage capacity (in cum)	Nos.	Amount (in lacs) Expenditure	Storage capacity (in cum)	
2	3	4	5	6	7	8	9	10	11	12	13
	G. TOTAL	14	44.15	2651	13	32.89	2349	1	2.5	300	

Name of Circle/ Division	Name of Rain Water Harvesting Schemes	DPR's/Proposals Approved			Structure completed			In Progress			Remarks
		Nos	Amount (in lacs)	Storage capacity (in cum)	Nos	Amount (in lacs)	Storage capacity (in cum)	Nos.	Amount (in lacs) Expenditure	Storage capacity (in cum)	
2	3	4	5	6	7	8	9	10	11	12	13
IPH CIRCLE SUNDER NAGAR											
Sunder Nagar/S.Nagar.	Rain water harvesting structure at Rajwari Nalla in Tehsil Sadar Distt	1	2.31	350.00	1	2.31	350.00	--	--	--	
Sunder Nagar/S.Nagar.	C/O RWHS at Sanpalu Nallah near source of Harizon basti Noun Behari in G.P. Noun in	1	3.07	100.00	1	3.00	100.00	--	--	--	
Sunder Nagar/S.Nagar.	C/O RWHS for Maloh Tehsil Sunder Nagar Distt. Mandi (H.P.)	1	3.72	440.00	1	3.72	440.00	--	--	--	
Sunder Nagar/Mandi	Rain water harvesting structure for the recharging of 4 nos WSS in	1	6.50	650.00	1	6.50	650.00	--	--	--	
--do--	C/O Recharge structure in between 2nd stage and 3 rd stage of LWSS	1	0.30	235.00	1	0.11	235.00	--	--	--	
--do--	C/O Check Dam to recharges 2 Nos spring sources of existing water	1	3.49	450.00	1	1.83	450.00	--	--	--	
--do--	C/O Check Dam at Palsehar Nallah to Recharge the water supply scheme 3Nos spring sources	1	6.71	200.00	1	6.32	200.00	--	--	--	
--do--	Providing Rain water Harvesting structure for type V Quarter at Moti Pur	1	1.34	20.00	--	--	--	1	--	20.00	
--do--	Providing Rain water Harvesting structure for type I & II Quarter at Moti	1	1.68	20.00	--	--	--	1	--	20.00	
Sunder Nagar/Karsog	C/O Rain water harvesting structure at ShankarDehra in GP Gudah in Tehsil Karsog Distt	1	2.76	400.00	1	2.55	400.00	--	--	--	

Name of Circle/ Division	Name of Rain Water Harvesting Schemes	DPR's/Proposals Approved			Structure completed			In Progress			Remarks
		Nos	Amount (in lacs)	Storage capacity (in cum)	Nos	Amount (in lacs)	Storage capacity (in cum)	Nos.	Amount (in lacs) Expenditure	Storage capacity (in cum)	
2	3	4	5	6	7	8	9	10	11	12	13
–do–	C/O Rain water harvesting structure WSS Gharot Pukhti Ropri in GP Gharot (Recharge of	1	3.00	100.00	1	2.78	100.00				
–do–	C/O Rain Water Harvesting structure of WSS Kutachi G/O villages in GP Kutachi (SH: C/O	1	5.00	300.00				1		300.00	Work in progress.
Sunder Nagar/Padhar	WSS Kalon to recha	1	3.25	110.00	--	--	--	1	--	110.00	20% work completed
Sunder Nagar/Baggi.	C/O Rain water harvesting structure at Ledha in G.P Bair kot in Tehsil	1	4.85	200.00	1	3.05	200.00	--	--	--	
–do–	C/O Rain water harvesting structure near village Naitla on Rajwari Nallah	1	2.75	290.00	1	0.95	290.00	--	--	--	
–do–	LWSS Janalag Kathyahnu Tyambla. SH: C/O	1	0.96	10.00	1	0.73	10.00	--	--	--	
	TOTAL	**16**	**51.6945**	**3875**	**12**	**33.8492**	**3425**	**4**	**0**	**450**	

	Name of Circle/ Division	Name of Rain Water Harvesting Schemes	DPR's/Proposals Approved			Structure completed			In Progress			Remarks
			Nos	Amount (in lacs)	Storage capacity (in cum)	Nos	Amount (in lacs)	Storage capacity (in cum)	Nos.	Amount (in lacs) Expenditure	Storage capacity (in cum)	
	2	3	4	5	6	7	8	9	10	11	12	13
	IPH CIRCLE HAMIRPUR											
	HAMIRPUR/ HAMIRPUR	Aug of LWSS Hathol in Tehsil Nadaun Distt.hamirpur H.P.(SH:-- C/O	1	2.13	800.0	1	2.13	800.0	--	--	--	
2	--do---	Prov. LWSS to PC hab.(0-40 LPCD) under LWSS Bhaleth(SH:-C/O	1	5.97	950.0	1	5.97	950.0	--	--	--	
3	--do---	C/O RWH in Jalahu Nallah for recharging of LWSS Malilah Sadhrian & LWSS	1	2.62	1460.0	1	2.62	1460.0	--	--	--	
4	--do---	Construction of Dyke on Sawahal Khad near the source of LWSS	1	3.12	200.00	1	3.22	200.00	--	--	--	NCRF/Dyke
5	--do---	Construction of Dyke on Jamali Khad near the source of Bhala	1	2.28	150.00	1	4.00	150.00	--	--	--	-do-
6	--do---	Construction of Dyke on Gudwin Khad near the source of LWSS	1	1.60	110.00	1	2.73	110.00	--	--	--	-do-
7	--do---	Construction of Dyke on Purli Nallah-I near the	1	1.16	120.00	1	1.57	120.00	--	--	--	-do-
8	--do---	Construction of Dyke on Purli	1	1.18	120.00	1	1.24	120.00	--	--	--	-do-
9	--do---	Construction of Dyke on Gasoti	1	1.93	150.00	1	2.73	150.00	--	--	--	-do-
10	--do---	Construction of Dyke on Kehdroo	1	1.93	180.00	1	1.20	180.00	--	--	--	-do-
11	--do---	Construction of Dyke on Patta Nallah near the	1	1.03	110.00	1	1.00	110.00	--	--	--	
12	--do---	Construction of Dyke on Lag Bhamloh near the source of LWSS	1	0.83	100.00	1	0.57	100.00	-	-	-	-do-

Name of Circle/ Division	Name of Rain Water Harvesting Schemes	DPR's/Proposals Approved			Structure completed			In Progress			Remarks
		Nos	Amount (in lacs)	Storage capacity (in cum)	Nos	Amount (in lacs)	Storage capacity (in cum)	Nos.	Amount (in lacs) Expenditure	Storage capacity (in cum)	
2	3	4	5	6	7	8	9	10	11	12	13
--do---	Construction of RCC Dyke 3 mtr hight and 9 mtr long at Murana Nallah	1	0.67	100.00	1	0.45	100.00	-	-	-	-do-
--do---	Construction of Artificial recharging thorough C/o check dam on Murana Nallah in Tehsil	1	14.78	3400.00	1	12.37	3400.00	-	-	-	-do-
--do---	Construction of Artificial recharging thorough C/o check dam on Lag. Bamloh in Tehsil	1	14.66	3700.00	1	12.53	3700.00	-	-	-	-do-
--do---	Construction of Artificial recharging thorough C/o check dam on Purli Nallah now at Chatroru in	1	14.83	4400.00	1	13.17	4400.00	--	--	--	-do-
Hamirpur/ Barsar	C/O cut off wall for recharge the source of existing infiltration gallery of LWSS Neri	1	11.47	5775	1	11.00	5775	-	-	-	-
--do---	Construction of dykes in Sunchal khad at Jalahu.	1	4.16	1260	1	4.07	1260	-	-	-	-
--do---	Construction of dykes in Sunchal	1	9.31	2025	1	10.50	2025	-	-	-	-
--do---	C/O dam on Sunail khad(Kohalwin Nallah)	1	14.96	3600	1	13.00	3600	-	-	-	-
--do---	C/O Dyke in Seer Khad to recharge the source (Percolation well of	1	13.09	8085	1	12.40	8085	-	-	-	-
--do---	C/O Dyke over Bhounkhar Khad to recharge	1	9.07	3300	1	9.00	3300	-	-	-	-
--do---	C/O Dyke to recharge the source	1	5.00	3300	1	6.00	3300	-	-	-	-
--do---	C/O Dyke to recharge the source	1	6.50	4060	1	7.00	4060	-	-	-	

145

Name of Circle/ Division	Name of Rain Water Harvesting Schemes	DPR's/Proposals Approved			Structure completed			In Progress			Remarks
		Nos	Amount (in lacs)	Storage capacity (in cum)	Nos	Amount (in lacs)	Storage capacity (in cum)	Nos.	Amount (in lacs) Expenditure	Storage capacity (in cum)	
2	3	4	5	6	7	8	9	10	11	12	13
--do---	C/O Dyke to recharge the source of LIS Maharal	1	11.50	3375	1	12.87	3375	-	-	-	
--do---	C/O Dyke torecharge the	1	25.56	5130	1	22.00	5130				
--do---	C/O Dyke for recharge the source of LWSS Railly Jajari and LWSS Maharal Dakhwara	1	25.30	4800	-	-	-	1	12.87	4800	
--do—	C/O Dyke for recharge the source of LIS Jamli	1	9.62	-	1	8.00	-	-	-	-	
--do---	C/O RWH structure at Ghangot khad to improve source of LWSS Rani Barog	1	6.76	5000.00	1	4.00	5000.00	-	-	-	
Hamirpur/ Sarkaghat	C/O Dyke on LWSS Karni Darkoul in Tehsil	1	1.36	20.0	1	5.29	20.0	--	--	--	
--do---	C/O Dyke on Jamnoun Tarndol and Bahnoo in	1	1.10	30.0	1	4.38	30.0	-	-	-	
--do---	C/O Dyke on Nawani Katoh Alsogi	1	3.06	12.0	1	4.24	12.00	-	-	-	
--do---	C/O Dyke on LWSS D.K.Thana in G.P. Jehmat. Tehsil Sarkaghat.	1	1.35	14.00	-	-	-	1	3.87	14.00	Work awarded and yet to be started
--do---	C/O Dyke on WSS Majhwan in G.P. Patriehat	1	0.72	8.00	1	0.53	--	-	-	-	-
--do---	C/O Dyke on LWSS Kardwan	1	0.71.	10.00	1	0.32	-	-	-	-	80% work completed
--do---	C/O Dyke on LWSS Ghori	1	1.98	12.00	1	1.69	-	--	--	-	
--do---	C/O Dyke on Jabothi Khad near the source of LWSS	1	1.85	18.00	1	2.31	18.00	--	--	-	
--do---	C/O Dyke on Nagarda Khad near	1	1.53	6.00	-	-	-	1	3.87	6.00	
--do---	C/O Dyke on Samailla Khad Near	1	1.75	8.00	-	-	-	1	1.00	8.00	